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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018

In
I.A. No. 163/2021

In the matter of:

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

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**Filed by Adv. Rajkumar
(On behalf on Central Pollution Control Board)**

**Place: Delhi
Dated: 11.12.2024**

Report of the Joint Committee in the matter of O.A. No. 606 of 2018 (IA No 163/2021) in respect of UT of Chandigarh; Compliance of Solid Waste Management Rules, 2016 and other Environmental Issues.

1.0. Background and the Directions of Hon'ble National Green Tribunal:

The present matter is related to monitoring of the compliance done by different States / Union Territories (UTs) of liquid and solid waste management, by the Hon'ble National Green Tribunal, which is being done in terms of order of the Hon'ble Supreme Court dated 02/09/2014 in Writ Petition No. 888/ 1996; Almitra H. Patel versus Union of India and Ors.

The matter for the compliance by the Union Territory of Chandigarh was taken up by the Hon'ble NGT on 30/05/2024, wherein the affidavit filed by UT of Chandigarh on 28/05/2024, alongwith compliance report, was considered.

The relevant part of the deficiencies noted by the Hon'ble National Green Tribunal in its Order dated 30/05/2024, is as follows:

Para 05 (A): *The report dated 28.05.2024 does not reflect that a sum of Rs. 282 crores has been transferred in a separate ring-fenced account.*

Para 05 (B): Sewage Management:

- (i) *Out of 232 MLD of sewage generation, 228.55 MLD is being treated in 8 STPs against installed treatment capacity of 255.1 MLD. The gap of 3.5 MLD reported is in the localities established in per urban areas and on inter-state boundary.*
- (ii) *Efforts be made to ensure treatment of sewage gap (3.5 MLD) **by resolving inter-state issues and conveying sewage to nearest STP.***
- (iii) *While considering the issue of performance of STPs, we find under-utilisation of STPs particularly, Raipur Kalan - II which is receiving 1 MLD against the designed capacity of 5.6 MLD. Performance of such underutilized STPs raises doubts about their compliance. **We also find that results particularly for FC should be disclosed as per Standard Methods.***
- (iv) *It is noted that disinfection is being done by using chlorine but, it's usage and process has not been explained.*

Para 05 (C): Solid Waste Management:

- (i) *We find inconsistency in data disclosed about waste generation referred under para 4.1 (page 907) 550 TPD and tabulated chart on page 908 disclosing waste generation as 500 TPD. Since, it is reported that required waste processing facilities are set up, **hence waste be weighed and accordingly, quantity of generation be reported.***
- (ii) *We find that **Mass Balancing presented for Compost and RDF plans is to be re-assessed for proper management and utilization of products and rejects/residues.***

- (iii) *In case of legacy waste, 7.67 lakh MT out of 8 Lakh MT has been remediated. However, authorized users of RDF and Compost alongwith quality has not been disclosed.*

It was directed by Hon'ble NGT vide order dated 30/05/2024 (**Annexure-1**), as follows:

Para 06: *In order to have re-assessment of facts reported particularly with reference to sewage management (generation, utilization capacity of STPs, Performance, mode of disposal of treated sewage, utilisation of treated sewage, and disposal of untreated reported 3.5 MLD sewage in Faidan area) and solid waste management (waste generation, performance of various installed and operational waste processing facilities with product utilisation and residue management and legacy waste managed), we constitute a Joint Committee comprising of CPCB (Officer nominated by Member Secretary who will also coordinate in the Committee), CPCC, representative of Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA and RO, MoEF&CC, Chandigarh. The Committee will give its report at least one week before the next date of hearing.*

Para 07: *Hence, we direct the Advisor to Administrator, Union Territory of Chandigarh to file a fresh report in view of the above observations at least one week before the next date of hearing.*

2.0. Compliance of the Orders of Hon'ble National Green Tribunal:

2.1. Constitution of the Joint Committee:

In compliance to the orders of hon'ble NGT, CPCB Coordinated with CPCC, Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA and RO, MoEF&CC, Chandigarh, for seeking nomination of members for the Joint Committee (**Annexure-2** to **Annexure-5**). Based on the nominations received from concerned Ministries/Departments, a Joint Committee was constituted comprising of the following members:

- i. Dr. Dharmendra Kumar Gupta, Director/Scientist 'F', MoEF&CC Regional Office, Chandigarh (Nominated by MoEF&CC on 21/08/2024)
- ii. Ms. Ritu Pachori, Technical Officer (PHE), Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA (Nominated by CPHEEO, MoHUA, on 05/09/2024)
- iii. Dr. Rhythm Aggarwal, Assistant Environment Engineer, Chandigarh Pollution Control Committee (Nominated by CPCC on 21/08/2024)
- iv. Dr. Narender Sharma, Scientist 'F', CPCB Regional Directorate, Chandigarh (Nominated by CPCB on 29/07/2024)

2.2. Meetings conducted by the Joint Committee:

2.2.1. Meeting conducted on 04/10/2024:

A meeting of the above Joint Committee was held on 04/10/2024 at CPCB Regional Directorate, BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160047, for discussion and planning further course of action, so as to ensure compliance of the directions of Hon'ble NGT (Meeting notice dated 23/09/2024 is attached as **Annexure-6**).

It was discussed in the meeting that in compliance to the directions of Hon'ble NGT, the Joint Committee is required to conduct a re-evaluation/re-assessment of the facts presented in the previously submitted report by the UT of Chandigarh, specifically addressing the following:

Sewage Management :

- Generation,
- Utilization capacity of STPs,
- Performance,
- Mode of disposal of treated sewage,
- Utilisation of treated sewage, and
- Disposal of untreated reported 3.5 MLD sewage in Faidan area

Solid Waste Management:

- Waste generation,
- Performance of various installed and operational waste processing facilities.
- Product utilization and residue management.
- Legacy waste management

Accordingly, it was decided in the Joint Committee meeting, as follows:

- i. *The Joint Committee will monitor all 08 STPs of UT of Chandigarh and collect samples to assess the performance of STPs beside collection and verification of the secondary data w.r.t. mode of disposal and utilization of treated sewage & STP sludge.*
- ii. *The samples collected from STPs by the Joint Committee will be sent to CPCB Head Office Laboratory for analysis of the prescribed parameters.*
- iii. *The nodal agency (CPCB) will circulate draft formats to obtain necessary information from ULB/MC regarding Solid Waste Management, including waste generation, product utilization, residue management, and legacy waste management, by 8th October 2024. The formats will be reviewed by the members and finalized by the Joint Committee by 11th October 2024.*
- iv. *The member representing CPCC will coordinate with ULB/MC to collect the required data by 20th October, 2024, following the format finalized by the Joint Committee.*

- v. *Once the ULB/MC submits the information, the Joint Committee will visit the solid waste management facilities during 20th – 30th October, 2024, to reassess and validate the facts, as per the directions of the Hon'ble NGT.*
- vi. *CPCC member informed that discussions are ongoing between the concerned departments regarding the treatment of a 3.5 MLD sewage gap in the peri-urban and interstate boundary areas. The CPCC member was requested for coordinating and gathering further details.*

The minutes of meeting (MoM) of the meeting held on 04/10/2024, are attached as **Annexure-7**. However, later on, it was decided by the Joint Committee to visit the Solid Waste Management Sites unannounced, to ensure that the factual status is reported accurately to Hon'ble National Green Tribunal.

2.2.2. Meeting and Site Visit held on 23/10/2024:

A Meeting of the Joint Committee was held on 23/10/2024 followed by site visit, regarding monitoring of 08 STPs of UT of Chandigarh. Joint Committee conducted monitoring and sampling of all 08 STPs of UT of Chandigarh, with the assistance of Scientists and other staff of CPCB Regional Directorate, Chandigarh. The copy of the office order dated 18/10/2024, issued in this regard by CPCB Regional Directorate, Chandigarh is attached as **Annexure-8**.

2.2.3. Meeting and Site Visit held on 25/11/2024:

A Meeting of the Joint Committee was held on 25/11/2024 followed by site visit, regarding monitoring/inspection of all Solid Waste Management sites UT of Chandigarh. Joint Committee conducted inspection and collected relevant data for reassessment of the facts, as directed by Hon'ble NGT. The communication made by CPCB Regional Directorate in this regard is attached as **Annexure-9**.

3.0. Reassessment of the facts by the Joint Committee with regard to Sewage Management:

The Joint Committee was directed by Hon'ble NGT to make re-assessment of following facts reported by UT of Chandigarh, particularly with reference to sewage management:

- 1) Generation,
- 2) Utilization Capacity of STPs,
- 3) Performance,
- 4) Mode of disposal of treated sewage,
- 5) Utilisation of treated sewage, and
- 6) Disposal of untreated reported 3.5 MLD sewage in Faidan area

There are 08 STP which are being operated by UT of Chandigarh, as outlined in the following **Table 1**.

Table 1: Details of STPs operated in UT of Chandigarh

S.No.	City/town where STP is located	No. of STP	Name of STP	Geo-coordinates of STP (Latitude & Longitude)	Status	STP installed capacity, MLD
1	Mohali	1	Diggian	Lat: 30°40'23.94"N; Long: 76°44'10.63"E	Operational	135
2	Chandigarh	1	Kishangarh	Lat: 30°44'02.2"N; Long: 76°49'27.9"E	Operational	2
3	Chandigarh	1	3 BRD	Lat: 30°41'35.60"N; Long: 76°46'43.33"E	Operational	50
4	Chandigarh	1	Raipur Khurd	Lat: 30°40'25.17"N; Long: 76°48'50.69"E	Operational	9
5	Chandigarh	1	Maloya	Lat: 30°44'32.40"N; Long: 76°42'30.06"E	Operational	22.5
6	Chandigarh	1	Dhanas	Lat: 30°46'14.01"N; Long: 76°44'59.33"E	Operational	7.5
7	Chandigarh	1	Raipur Kalan-I	Lat: 30°40'52.01"N; Long: 76°49'21.84"E	Operational	22.5
8	Chandigarh	1	Raipur Kalan-II	Lat: 30°40'55.7"N; Long: 76°49'26"E	Operational	5.0
					Total	253.5 MLD

Two teams of CPCB Regional Directorate, Chandigarh, under the supervision of the Joint Committee collected from the inlet and outlet of all STPs to assess the performance, as per provisions of sub sections (3) and (4) of Section 11 of the Environment (Protection) Act, 1986. The Notice in Form-1 (as prescribed under Rule 7 of the Environment (Protection) Rule, 1986) i.e., Notice to intention to have sample analysed, was also served to the individual STP. One set of samples was also given to the representative of the STPs, as mandated in the Environment (Protection) Act/Rules, 1986: The collected samples were sent to CPCB for analysis of the following applicable parameters.

Physico-Chemical and Biological Parameters	Microbiological Parameters
pH, TSS, COD, BOD, NH ₃ -N, Total Nitrogen (NO ₂ -N, NO ₃ -N & TKN), Phosphorus-Total	Total Coliform and Faecal Coliform

The information on quantity of sewage treated, treatment facility available (type of STP) with installed capacity and utilization capacity, disinfection method, quantity of chlorine kg/MLD, quality of discharge MLD, electricity consumed by STP per month, discharge quantity MLD, water quality at discharge point, receiving water body, sludge disposed tons/day, final disposal site of sludge was collected from each STP and is summarized in **Table 2**.

The performance of STPs in terms of compliance with standards prescribed for parameters, is summarized in **Table Table 3** and **Table 4**. It was observed by Hon'ble NGT in its order that *“We also find that results particularly for FC should be disclosed as per Standard Methods”*. As per prescribed method (APHA, 24th Ed.,9221-E), the results of FC should be reported as MPN/100 ml and hence the results for faecal coliform are disclosed as MPN/100 ml in **Table 4**. The analysis reports as received from CPCB Laboratory are attached as **Annexure-10**.

Table 2: Performance of STPs

S. No	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Name & Address of STP	Date of Monitoring	Quantity MLD	Treatment facility available (Type of STP) with installed and utilization capacity			Dis-infection Method	Quantity of chlorine Kg/ MLD	Quantity of Discharge MLD, as observed during visit	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/Land/River)	Sludge disposed tons/day	Final disposal site of sludge
					Type	Installed Capacity, MLD, as per CTO	Utilization Capacity, MLD								
1.	Sewerage	STP Diggian	23.10.2024	135	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	135	106	Chlorination (dosing through Chlorine Tonners)	4.25	100.7 (value observed on the date of visit)	776850 KWh	Given in Table:3	Drain leading to N-choe	35	Class A Sludge, for methane & electricity generation.
2	Sewerage	STP Kisangarh	23.10.2024	2	MBR; (Comprising of Primary, Secondary and Tertiary Treatment)	2	1.15	Chlorination (dosing through Chlorine Tonners)	0.86	1.16 (value observed on the date of visit)	33930 KWh	Given in Table:3	Drain leading to Sukhna choe	1.3	For filling low lying area
3	Sewerage	STP 3 BRD	23.10.2024	50	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	50	46.2	Chlorination (dosing through Chlorine Tonners)	0.9	45.2 (value observed on the date of visit)	165000 KWh	Given in Table:3	Drain leading to N-choe	25	Sludge Sent to STP Diggian for preparation of Class A Sludge, for methane & electricity generation.
4	Sewerage	STP Raipur Khrud	23.10.2024	9	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	9	6.6	Chlorination (dosing through Chlorine Tonners)	6.5	5.9 (value observed on the date of visit)	69856 KWh	Given in Table:3	Drain leading to Sukhna choe	6	Sludge Sent to STP Diggian for preparation of Class A Sludge for for methane &

															electricity generation.
5.	Sewerage	STP, Maloya	23.10.2024	22.5	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	22.5	19	Chlorination (dosing through Chlorine Tonners)	2.1	18	115000 KWh	Given in Table:3	Drain leading to Patiala ki Rao	3.7	Sent to STP Diggian. No data provided.
6.	Sewerage	STP, Dhanas	23.10.2024	7.5	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	7.5	3.83	Chlorination (dosing through Chlorine Tonners)	5.74	3.69	44051 KWh	Given in Table:3	Drain leading to Patiala ki Rao	1.87	Sludge Sent to STP Diggian for preparation of Class A Sludge, for methane & electricity generation.
7.	Sewerage	STP, Raipur Kalan-I	23.10.2024	22.5	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	22.5	16.5	Chlorination (dosing through Chlorine Tonners)	5	16.2	130000 KWh	Given in Table:3	Drain leading to Sukhna choe	9	Sludge Sent to STP Diggian for preparation of Class A Sludge, for methane & electricity generation.
8.	Sewerage	STP, Raipur Kalan-II	23.10.2024	5.0	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	5.0	1	Chlorination (dosing through Chlorine Tonners)	2	1.0	7500 KWh	Given in Table:4	Drain leading to Sukhna choe	0.04	Given to farmers.

Table 3: Performance of STPs for various parameters.

Name of the STP	Field Code		pH		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		Total Phosphorus (mg/L)		Total Nitrogen (mg/L) (TKN +nitrate+ nitrite)	
	Inlet (I)	Outlet (O)	I	O	I	O	I	O	I	O	I	O	I	O
*Prescribed NGT Norms			5.5-9.0		50 mg/L		10 mg/L		20 mg/L		1 mg/l		10mg/L	
STP Diggian	DSC-P	DSC-Q	6.8	7.2	396	55	190	26	191	24	2	2.5	46.5	25.93
STP Kishangarh	KSC-01	KSC-02	7.4	8.4	857	19	364	4	333	BDL	3.8	0.7	122.11	22.33
STP 3 BRD	BSC-A	BSC-B	7.3	7.9	614	27	228	3	268	BDL	3.5	0.19	163.88	16.96
STP Raipur Khrud	RSC-02	RSC-01	7.5	7.9	421	28	213	6	53	BDL	3.9	1.2	90.83	28.35
STP, Maloya	MSC-01	MSC-02	7.4	8.2	374	19	183	4	57	BDL	7.7	1.3	41.5	8.71
STP, Dhanas	MDC-01	MDC-02	7.4	8.2	335	37	132	11	69	BDL	6.2	1.3	59.91	15.69
STP, Raipur Kalan-I	RCK-01	RCK-02	7.5	7.7	305	28	122	8	76	BDL	5.7	3.1	33	20.24
STP, Raipur Kalan-II	KRC-01	KRC-02	7.5	7.5	242	21	95	7	57	BDL	4.6	5.3	58.57	15.39

**NGT Norms: Norms prescribed by Hon'ble NGT vide order dtd. 30.04.2019 (Annexure-11) in the matter of OA no. 1069/2018 (pH – 5.5-9.0, BOD < 20mg/l, COD < 50mg/l; Faecal Coliform – desirable ≤ 100 MPN/100 ml, Nitrogen-Total < 10 mg/l, Total Phosphorus: 1.0 mg/l)*

Table 4: Performance of STPs for Microbiological Parameter viz. Faecal Coliform (FC)

Name of the STP	Field Code		TC (MPN/100ml)		FC (MPN/100ml)	
*Prescribed NGT Norms					<100	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet
STP Diggian	DSC-P	DSC-Q	16x10 ¹³	16x10 ⁴	16x10 ¹³	54x10³
STP Kishangarh	KSC-01	KSC-02	16x10 ¹³	35x10 ⁴	17x10 ¹²	21x10⁴
STP 3 BRD	BSC-A	BSC-B	35x10 ¹¹	12	24x10 ¹¹	12
STP Raipur Khrud	RSC-02	RSC-01	16x10 ¹²	43x10 ⁴	16x10 ¹²	21x10⁴
STP, Maloya	MSC-01	MSC-02	92x10 ⁹	11x10 ²	92x10 ⁹	490
STP, Dhanas	MDC-01	MDC-02	17x10 ⁹	4	21x10 ⁸	BDL
STP, Raipur Kalan-I	RCK-01	RCK-02	16x10 ¹³	4.5	16x10 ¹³	4.5
STP, Raipur Kalan-II	KRC-01	KRC-02	16x10 ¹²	14	92x10 ¹¹	4

**NGT Norms: Norms prescribed by Hon'ble NGT vide order dtd. 30.04.2019 (Annexure-II) in the matter of OA No. 1069/2018 (pH – 5.5-9.0, BOD < 20mg/l, COD < 50mg/l; Faecal Coliform – desirable ≤ 100 MPN/100 ml, Nitrogen-Total < 10 mg/l, Total Phosphorus: 1.0 mg/l).*

3.1. Performance of STPs:

3.1.1: Installed Capacity, Operating Capacity and Capacity Utilization:

As per information provided to the Joint Committee, the total installed capacity of all STPs combined together is **253.5 MLD (Table 5)**. Out of **232 MLD** of sewage generation, **228.3 MLD** is being treated in 8 STPs. **This data shows that there is gap of 3.7 MLD in sewage generation and treatment, which** is estimated to be contributed by the localities established in per urban areas and on inter-state boundary (Faidan Village).

The overall capacity utilization of all 08 STPs combined together is 90%, with STP Diggian Operating at 96% capacity and STP, Raipur Kalan-II operating at only 20% capacity. *This indicated that Installed capacity of STPs (253.5 MLD) is adequate to treat the entire quantity of sewage (232 MLD) generated in UT of Chandigarh.*

Table 5: Capacities of STPs and Utilization

S.No.	Name of STP	Installed Capacity, MLD	Operating Capacity, MLD (Average of Nov, 2024)	Capacity Utilization (%)
1	STP, Diggian	135	129.5	96
2	STP, Kishangarh	2	1	50
3	STP, 3 BRD	50	46	92
4	STP, Raipur Khrud	9	8	89
5	STP, Maloya	22.5	18.4	82
6	STP, Dhanas	7.5	4.3	57
7	STP, Raipur Kalan-I	22.5	20.1	89
8	STP, Raipur Kalan-II	5.0	1	20
	Total	253.5	228.3	90

3.1.2: Disposal of untreated reported 3.5 MLD sewage in Faidan area:

It was informed by CPCC member informed that discussions are ongoing between the concerned departments regarding the treatment of a 3.5 MLD sewage gap in the peri-urban and interstate boundary areas. The CPCC member was requested for coordinating and gathering further details. As per additional information gathered and provided to the Joint Committee by the CPCC member through email dated 09/12/2024 (**Annexure-12**), the current status of the disposal of untreated reported 3.5 MLD sewage in Faidan area is as follows:

“For treatment of sewage generated from the Faidan village, the Chandigarh Administration has initiated action for collection of sewage which can be treated in nearby STP. Demolition proceedings have been initiated for removal of unauthorized structures falling in line of sewerage channel to be laid in that area. Also, feasibility of alternate sites and installation of modular STP is being explored.”

UT of Chandigarh is filing a separate reply in this regard, before the Hon’ble NGT.

3.1.3. Compliance of STPs, with the prescribed standards:

1. The results of analysis of the samples collected under the supervision of the Joint Committee on 23/10/2024, were analysed in CPCB Head Office Laboratory and the results of analysis have been summarized in **Table 3** and **Table 4**.
2. The results of analysis received from CPCB HO Laboratory were compared with norms prescribed by Hon’ble National Green Tribunal vide *order dated 30.04.2019 (Annexure-11)* in the matter of OA No. 1069/2018 (*pH – 5.5-9.0, BOD < 20mg/l, COD < 50mg/l; Faecal Coliform – desirable ≤ 100 MPN/100 ml, Nitrogen-Total < 10 mg/l, Total Phosphorus: 1.0 mg/l*).
3. Examination/Analysis of the reports received from CPCB Head Office Laboratory *reveals that none of the 08 STPs monitored by the Joint Committee is complying with all the prescribed parameters. All the 08 STPs were found to be non-complying with one or more parameters with regards to NGT norms.*
4. The following is the compliance status of the individual STPs, inspected and monitored by the Joint Committee:

3.1.3.1. STP, Diggian:

- ***STP, Diggian was found non-complying with regard to COD (55 mg/l > Prescribed limit 50 mg/l); BOD (26 mg/l > Prescribed limit 10 mg/l); TSS (24 mg/l > Prescribed limit 20 mg/l); Total Nitrogen (25.93 mg/l > Prescribed limit 10 mg/l) and Total Phosphorus (2.5 mg/l > Prescribed limit 1 mg/l) parameters.***
- ***STP Diggian was also found non-complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be 54x10³ MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

3.1.3.2. STP, Kishangarh:

- ***STP, Kishangarh was found non-complying with regard to Total Nitrogen (22.33 mg/l > Prescribed limit 10 mg/l) parameter.***
- ***STP, Kishangarh was also found non-complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be 21x10⁴ MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

3.1.3.3. STP, 3 BRD:

- ***STP, 3 BRD was found non-complying with regard to Total Nitrogen (16.96 mg/l > Prescribed limit 10 mg/l) parameter.***
- ***STP, 3 BRD was found complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be 12 MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

3.1.3.4. STP, Raipur Khurd:

- ***STP, Raipur Khurd was found non-complying with regard to Total Nitrogen (28.35 mg/l > Prescribed limit 10 mg/l) and Total Phosphorus (1.2 mg/l > Prescribed limit 1 mg/l) parameters.***
- ***STP, Raipur Khurd was also found non-complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be 21x10⁴MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

3.1.3.5. STP, Maloya:

- ***STP, Maloya was found non-complying with regard to Total Phosphorus (1.3 mg/l > Prescribed limit 1 mg/l) parameter.***
- ***STP, Maloya was also found non-complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be 490 MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

3.1.3.6. STP, Dhanas:

- ***STP, Dhanas was found non-complying with regard to BOD (11 mg/l > Prescribed limit 10 mg/l); Total Nitrogen (15.69 mg/l > Prescribed limit 10 mg/l) and Total Phosphorus (1.3 mg/l > Prescribed limit 1 mg/l) parameters.***
- ***STP, Dhanas was found complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be BDL (<1.8) MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

3.1.3.7. STP, Raipur Kalan-I:

- ***STP, Raipur Kalan-I was found non-complying with regard to Total Nitrogen (20.24 mg/l > Prescribed limit 10 mg/l) and Total Phosphorus (3.1 mg/l > Prescribed limit 1 mg/l) parameters.***
- ***STP, Raipur Kalan-I was found complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be 4.5 MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

3.1.3.8. STP, Raipur Kalan-II

- ***STP, Raipur Kalan-I was found non-complying with regard to Total Nitrogen (15.39 mg/l > Prescribed limit 10 mg/l) and Total Phosphorus (5.3 mg/l > Prescribed limit 1 mg/l) parameters.***
- ***STP, Raipur Kalan-I was found complying with the Fecal Coliform (FC) parameter. The fecal coliform content in the sample collected by the Joint Committee was found to be 4.0 MPN/100 ml against the prescribed limit of 100 MPN/100 ml.***

4.0. Reassessment of the facts by the Joint Committee with regard to Solid Waste Management :

The Joint Committee was directed by Hon'ble NGT to make re-assessment of following facts reported by UT of Chandigarh, particularly with reference to solid waste management:

- 1) Waste generation,
- 2) Performance of various installed and operational waste processing facilities.
- 3) Product utilization and residue management.
- 4) Legacy waste management

There are following 10 solid waste management sites in UT of Chandigarh:

- i. MRF cum Garbage Transfer Station, Sector 25, Dadu Majra, Chandigarh (90 MTD)
- ii. MRF cum Garbage Transfer Station, Industrial Park ,3BRD, Chandigarh (75 MTD)
- iii. MRF cum Garbage Transfer Station, Industrial Area Phase-1, Chandigarh (75 MTD)
- iv. Solid Waste Processing Plant (RDF), Sector 25, Chandigarh (200 TPD)
- v. C&D Waste Processing Plant, Industrial Area Phase 1, Chandigarh
- vi. Bio-methanation Plant, 5 TPD, Industrial Area Phase 1, Chandigarh
- vii. Wet Waste Processing Plant, Dadu Majra, Chandigarh (300 TPD)

- viii. Horticulture Waste Processing Plant, 3BRD, Chandigarh
- ix. Fresh Waste Dump, Chandigarh, Sector 38, Chandigarh
- x. Legacy Waste Site, Sector 38, Chandigarh

The Joint Committee visited all the above solid waste management sites for inspection and collected the following information for reassessment of the data earlier submitted by UT of Chandigarh:

4.1. Information collected with regard to above SWM Sites listed at S.No. i to ix, for the Period: 2023-2024 and 2024-2025 (upto November 25, 2024):

1. Catchment area of the facility.
2. Total waste generated (TPD) in the catchment area of the facility.
3. Total waste collected (TPD) in the catchment area of the facility.
4. Gap in generation and collection of the waste.
5. Total waste processed in the facility (TPD).
6. Gap in collection and processing.
7. Process Flow Chart
8. Method of treatment to process the waste.
 - Organic material (Wet Waste)
 - Inerts
 - RDF
 - Other
9. List of the plant and machinery installed along with the capacity and motor HP.
10. Action plan to address the Gap for processing 100% waste alongwith provision made in the budget
11. Copy of CTE and CTO.
12. Total monthly power consumption along with Electricity Bills.
13. Details of the material recovered and disposed of/sent to various consumers/authorized users.
14. Final destination of each component of waste along with relevant documents for validation of the data
15. Copy of the Half Yearly Reports for 2023-2024 and 2024-2025
16. Environmental statement Form-V for 2023-2024 and 2024-2025

4.2. Information collected with regard to Legacy Waste Site listed above at S.No. x, for the Period: 2023-2024 and 2024-2025 (upto November 25, 2024):

1. Catchment Area covered by the site.
2. Opening stock of waste (MT):
 - As on April 01,2023.
 - As on April 01,2024.
3. Stock of waste at the site (MT) as on November 25,2024.
4. Composition of waste at the site (Pls provide test reports)
 - Inerts (%) (Construction waste, Wood, Glass, etc.)
 - Compost (%) organic.

- RDF (%) plastic.
 - If any other material (%).
5. Process adopted to remediate the site along with flow chart
 6. List of the plant and machinery installed along with the capacity and motor HP.
 7. Area recovered :
 - As on date (from the beginning)
 - During 2023-24
 - During 2024-25.
 8. Final destination of each component of waste, along with records/documents to validate the same by the Joint Committee.
 - Inerts (%) (Construction waste, Wood, Glass, etc.)
 - Compost (%) organic.
 - RDF (%) plastic.
 - If any other material (%).
 9. Action plan along with the timeline to remediate and recover the remaining waste at site, along with budgetary provision.
 10. Copy of the Half Yearly Reports for 2023-2024 and 2024-2025
 11. Environmental Statement Form-V submitted for 2023-2024 and 2024-2025
 12. Copy of CTE and CTO.

The MC, Chandigarh was also requested to provide the signed copy of the above information through CPCC Member and the same was provided to the Joint Committee vide email dated December 4, 2024 for the SWM Site listed above at S.No. i to ix (**Annexure-13**). The information with regard to Legacy Waste Site (S.No x) is attached as **Annexure-14**.

4.3. Findings/observations made by Joint Committee:

The following are the findings of the Joint Committee with regard to solid waste management based on the information collected during site visit and examination of the documents provided by the MC, Chandigarh.

4.3.1: Waste Generation and Processing:

- The examination of the data provided for the period April 2024 to November 2024 indicates that the total solid waste generation is average 497 MT/day and there is 100 % collection reported by MC, Chandigarh. The mass balance of the 497 MT/day solid waste as provided by MC, Chandigarh is attached as **Annexure-15** .
- Out of 497 MT/day waste collection, an average of 405 MT/Day waste was processed.
- In addition, there is a gap of 4-5 TPD of dry waste (comprising seat covers, sofas, mattress, bedsheets etc.) processing.
- Compost is self-consumed/sold for Horticulture works (**Annexure-16**)

- Horticulture waste is converted to briquets by following the process of drying-Shredding-drying-Briquetting. Bio-briquettes are sold to M/s Shree Amrit Enterprises as per the auction done (**Annexure-17**)
- C&D Waste is processed and converted to Recycled Aggregates by following the process of Screening-Crushing-washing-segregation. Aggregates are sold to Sold to Govt./Private Contractors and also self-consumed for maintenance activities (**Annexure-18**)
- Final destination of each component of waste as per details provided by MC Chandigarh is as follows:
 - a) Wet waste is sent to wet processing plant for making compost which is self-consumed/sold for horticulture works as per information provided by MC, Chandigarh (**Annexure-**)
 - b) Dry waste (Non-recyclable) is sent to RDF Plant.
 - c) Dry Waste (Recyclable) is auctioned centrally at GTS cum MRF, Industrial Area Phase 1 as per information shared by MC, Chandigarh (**Annexure-19**). RDF is sent to Cement Factory at Darlaghat, HP. Acknowledgement slips provided by MC, Chandigarh are attached as **Annexure-20**.
 - d) Sanitary waste is sent to authorized processing plant, as per details shared by MC, Chandigarh (**Annexure-21**)
 - e) Domestic Hazardous waste is sent to authorized processing plant (**Annexure-22**)

4.3.2. Gaps identified in collection, treatment and processing:

- i. There is a gap of 92 MT/day between the collection and processing of solid waste.
- ii. As per information provided to the Joint Committee for the period April 2023 to March 2024, the average quantity of unprocessed waste dumped at dump site is 292.53 MT/day. However, examination of the data provided for the period April 2024 to November, 2024, the average quantity of unprocessed waste dumped at dump site has been reduced to 92 MT/day (**Annexure-23**).
- iii. In addition, there is a gap of 4-5 TPD of dry waste (comprising seat covers, sofas, mattress, bedsheets etc.) processing.

4.3.3. Gap in Environmental Compliance:

- i. None of the Solid Waste management Facilities have filed Environmental statement Form-V for 2023-2024 and 2024-2025, as mandated in the Consent to Operate (CTO) granted by CPCC.
- ii. It was observed that Leachate was not being managed properly. Leachate treatment plant installed for legacy waste site was not operational at the time of visit. The leachate from the fresh waste dump is yet to be connected to Leachate Treatment Plant (LTP).
- iii. It was also observed that although leachate treatment plant (LTP) has been installed in the compost plant but all the leachate generated in the compost plant is not routed through leachate treatment plant, leading to stagnation within the premises.

4.3.4. Action Plan of MC, Chandigarh and CPCC to address the Gaps:

- i. As per information provided by MC, Chandigarh, to address the gap between collection and processing of solid waste, machinery to segregate the mixed waste has been installed on 01/12/2024 and is under trial/stabilization. This machine will fulfil the need to segregate the mixed waste collected and assist in 100% processing of derived segregated waste in its respective plants.
- ii. To fill the gap 4-5 TPD of dry waste (comprising seat covers, sofas, mattress, bedsheets etc.) processing MCC is in the process of installation of dedicated shredder.
- iii. It was informed by CPCC member that action to connect all the leachate sourced with leachate treatment plants (LTP) have already been initiated.

It is also submitted that the Municipal Corporation (MC), Chandigarh, shared the analysis results of the counter samples collected during sampling by Joint Committee. These results, obtained from various laboratories, were received through CPCC via email on 04/12/2024 and 09/12/2024, claiming compliance with the prescribed parameters, including Faecal Coliform. However, since the Hon'ble NGT directed the Joint Committee to carry out an independent assessment, it was decided that these reports would not impact the Joint Committee's findings. The communication sent to CPCC regarding this is attached as Annexure-24.

5.0. Submission:

Joint Committee was directed by the Hon'ble National Green Tribunal vide order dated 30/05/2024, for making reassessment of the facts reported by UT of Chandigarh in its previous report with reference to Sewage Management and Solid Waste Management. In compliance to the directions of Hon'ble NGT, the reassessment made by the Joint Committee is given in Section 3.0 and 4.0 of this report, which may kindly be taken on record.



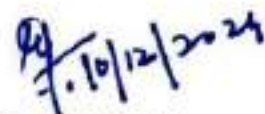
Dr. Dharmendra Kumar Gupta, Director/Scientist-F, MoEF&CC, Regional Office Chandigarh



Ms. Rita Pachori, Technical Officer (PHE), Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA, New Delhi



Dr. Rhythm Aggarwal, Assistant Environment Engineer, Chandigarh Pollution Control Committee, Chandigarh



Dr. Narender Sharma, Scientist-F, CPCB Regional Directorate, Chandigarh

Dated : December 10, 2024

Item No. 16

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2018
(I.A. No. 163/2021)

(In respect of UT of Chandigarh)

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Date of hearing: 30.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Shubham Bhalla & Mr. Alex Noel Dass, Advs. for UT of Chandigarh & CPCC
Sh. Rajeew Verma, IAS, Adviser to the Administrator, U.T., Chandigarh
Sh. Nitin Kumar Yadav, IAS, Home Secretary cum Chairman, CPCC
Sh. Saurabh Kumar, IFS, Chief Conservator of Forests-cum-Member Secretary, CPCC
Ms. Anindita Mitra, IAS, Commissioner, Municipal Corporation, Chandigarh
Sh. C.B. Ojha, Chief Engineer, Engineering Department, Chandigarh Administration
Sh. N.P. Sharma, Chief Engineer, Municipal Corporation, Chandigarh
Sh. Vivek Pandey, Scientist 'E', CPCC

ORDER

1. In this original application, Tribunal is monitoring the compliance by different States/Union Territories (UTs) of liquid and solid waste management. The monitoring is being done in terms of order of the Hon'ble Supreme Court dated 02.09.2014 in Writ Petition No. 888/1996, *Almitra H. Patel vs. Union of India & Ors.*, (with regard to solid waste management) and the order dated 22.02.2017 in W.P. No. 375/2012, reported in (2017) 5 SCC 326, in the matter of *Paryavaran Suraksha vs. Union of India*, with regard to liquid waste management (sewage).

2. Today, the matter has been taken up for compliance by the **Union Territory of Chandigarh**.

3. The affidavit on behalf of the Union Territory of Chandigarh dated 28.05.2024 has been filed along with the compliance report.

4. We have heard learned Counsel for the UT of Chandigarh and Sh. Rajeev Verma, IAS, Adviser to the Administrator, U.T., Chandigarh, Sh. Nitin Kumar Yadav, IAS, Home Secretary cum Chairman, CPCC, Sh. Saurabh Kumar, IFS, Chief Conservator of Forests-cum-Member Secretary, CPCC, Ms. Anindita Mitra, IAS, Commissioner, Municipal Corporation, Chandigarh, Sh. C.B. Ojha, Chief Engineer, Engineering Department, Chandigarh, Administration, Sh. N.P. Sharma, Chief Engineer, Municipal Corporation, Chandigarh and Sh. Vivek Pandey, Scientist 'E', CPCC virtually present.

5. The report dated 28.05.2024 has been minutely examined by us and following deficiencies are noted therein:

- (A) The Tribunal by order dated 18.05.2023 in para 10 had accepted the prayer of Advisor to Administrator that instead of levying compensation, the Administrator itself will ensure availability of fund at least to the extent of Rs. 282 crores by transferring the amount "**in a separate ring-fenced account**" to be operated as per the direction of the Advisor to Administrator. The report dated 28.05.2024 does not reflect that a sum of Rs. 282 crores has been transferred in a separate ring-fenced account. On the contrary, it is stated in para 1.1 of the report that a sum of Rs. 302.26 crores has been earmarked in four separate projects under liquid and solid waste management.

Learned Counsel for UT of Chandigarh does not dispute that a sum of Rs. 282 crores has not been deposited in the ring-fenced account in terms of the direction of the Tribunal. He has submitted that needful will now be done.

(B) Sewage management

- (i) Out of 232 MLD of sewage generation, 228.55 MLD is being treated in 8 STPs against installed treatment capacity of 255.1 MLD. The gap of 3.5 MLD reported is in the localities established in per urban areas and on inter-state boundary.
- (ii) Efforts be made to ensure treatment of sewage gap (3.5 MLD) by resolving inter-state issues and conveying sewage to nearest STP.
- (iii) While considering the issue of performance of STPs, we find under-utilisation of STPs particularly, Raipur Kalan - II which is receiving 1 MLD against the designed capacity of 5.6 MLD. Performance of such underutilized STPs raises doubts about their compliance. We also find that results particularly for FC should be disclosed as per Standard Methods.
- (iv) It is noted that disinfection is being done by using chlorine but, it's usage and process has not been explained.

(C) Solid waste management

- (i) We find inconsistency in data disclosed about waste generation referred under para 4.1 (page 907) 550 TPD and tabulated chart on page 908 disclosing waste generation as 500 TPD. Since, it is reported that required waste processing facilities are set up, hence waste be weighed and accordingly, quantity of generation be reported.

- (ii) We find that Mass Balancing presented for Compost and RDF plans is to be re-assessed for proper management and utilisation of products and rejects/residues.
- (iii) In case of legacy waste, 7.67 lakh MT out of 8 Lakh MT has been remediated. However, authorised users of RDF and Compost alongwith quality has not been disclosed.

6. In order to have re-assessment of facts reported particularly with reference to sewage management (generation, utilization capacity of STPs, Performance, mode of disposal of treated sewage, utilisation of treated sewage, and disposal of untreated reported 3.5 MLD sewage in Faidan area) and solid waste management (waste generation, performance of various installed and operational waste processing facilities with product utilisation and residue management and legacy waste managed), we constitute a Joint Committee comprising of CPCB (Officer nominated by Member Secretary who will also coordinate in the Committee), CPCC, representative of Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA and RO, MoEF&CC, Chandigarh. The Committee will give its report at least one week before the next date of hearing.

7. Hence, we direct the Advisor to Administrator, Union Territory of Chandigarh to file a fresh report in view of the above observations at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

8. List the matter on 12.12.2024 for consideration of report in respect of UT of Chandigarh.

9. A copy of this order be forwarded to the CPCB, CPCC, CPHEEO (MoHUA) and RO, MoEF&CC, Chandigarh by e-mail for compliance.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

May 30, 2024
Original Application No. 606/2018
(I.A. No. 163/2021)
DV



Annexure-2



LIFE
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998

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चण्डीगढ़
Central Pollution Control Board
Regional Directorate, Chandigarh

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

Most Urgent: Time Bound NGT Matter

CPCB/RD-CHD/Court Cases/229/2022/SB - 60

Date: 08/08/2024

To,

Member Secretary,
Chandigarh Pollution Control Committee,
Paryavaran Bhawan, Ground Floor,
Sector-19 B, Madhya Marg, Chandigarh-160 019

Subject: Nomination in compliance to the Hon'ble NGT order dated 30.05.2024 in OA No. 606/2018 titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" in respect of UT of Chandigarh- reg.

Sir,

This has reference to Hon'ble NGT order dated 30/05/2024 in O.A No. 606 / 2018 titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" in respect of UT of Chandigarh (Copy attached). Various deficiencies were noted by Hon'ble National Green Tribunal in the report of UT of Chandigarh files on 28/05/2024 and accordingly the following directions were issued by Hon'ble National Green Tribunal vide Order dated 30/05/2024:

Para 6: In order to have re-assessment of facts reported particularly with reference to sewage management (generation, utilization capacity of STPs, Performance, mode of disposal of treated sewage, utilisation of treated sewage, and disposal of untreated reported 3.5 MLD sewage in Faidan area) and solid waste management (waste generation, performance of various installed and operational waste processing facilities with product utilisation and residue management and legacy waste managed), we constitute a Joint Committee comprising of CPCB (Officer nominated by Member Secretary who will also coordinate in the Committee), CPCC, representative of Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA and RO, MoEF&CC, Chandigarh. The Committee will give its report at least one week before the next date of hearing." The next date of hearing is 12/12/2024.

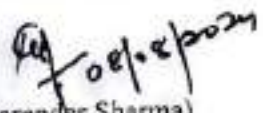
CPCB has also been directed to coordinate in the above Committee. Therefore, is requested to kindly nominate concerned official (Name, Mobile No. & E-mail Id) from Chandigarh Pollution Control Committee, as a member of the Joint Committee for further proceedings to ensure compliance of

Hon'ble NGT Order. The nomination details may kindly be sent to this office by e-mail at nchandigarh.cpcb@nic.in and narendersharma.cpcb@gov.in.

Being a time bound NGT Matter, this may kindly be treated as urgent.

Thanking you,

Yours faithfully,

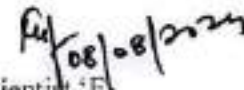

(Dr. Narender Sharma)
Scientist 'F'

Copy to:

1. Divisional Head, UPC-II, CPCB Head Office,
Delhi:
2. PS to MS, CPCB :

For kind information please.

For kind information of Member
Secretary, CPCB please


Scientist 'F'

o/c



LiFE
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Environment

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय निदेशालय, चण्डीगढ़

Central Pollution Control Board

Regional Directorate, Chandigarh

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

Most Urgent: Time Bound NGT Matter

CPCB/RD-CHD/Court Cases/229/2022/68 - 70.

Date: 14/08/2024

To

Adviser In-Charge (PHEE)

Central Public Health and Environmental Engineering Organization (CPHEEO),

Ministry of Housing and Urban Affairs,

Nirman Bhawan New Delhi-110 011

Subject: Nomination in compliance to the Hon'ble NGT order dated 30.05.2024 in OA No. 606/2018 titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" in respect of UT of Chandigarh- reg.

Sir,

This has reference to Hon'ble NGT order dated 30/05/2024 in O.A No. 606 / 2018 titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" in respect of UT of Chandigarh (Copy attached). Various deficiencies were noted by Hon'ble National Green Tribunal in the report of UT of Chandigarh files on 28/05/2024 and accordingly the following directions were issued by Hon'ble National Green Tribunal vide Order dated 30/05/2024:

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CPCB has also been directed to coordinate in the above Committee. Therefore, is requested to kindly nominate concerned official (Name, Mobile No. & E-mail Id) from **Central Public Health and Environmental Engineering Organization (CPHEEO)**, as a member of the Joint Committee for

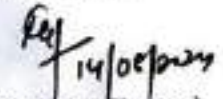
1001

further proceedings to ensure compliance of Hon'ble NGT Order. The nomination details may kindly be sent to this office by e-mail at delhandigarh.cpcb@nic.in and narendershanna.cpcb@gov.in.

Being a time bound NGT Matter, this may kindly be treated as urgent.

Thanking you,

Yours faithfully,


(Dr. Narender Sharma)
Scientist 'F'

Copy to:

1. Divisional Head, UPC-II, CPCB Head Office, Delhi:
2. PS to MS, CPCB :

For kind information please.

For kind information of Member Secretary, CPCB please


Scientist 'F'

dc



Annexure-4



LIFE

Lifestyle for
Environment

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चण्डीगढ़
Central Pollution Control Board
Regional Directorate, Chandigarh

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

Most Urgent: Time Bound NGT Matter

CPCB/RD-CHD/Court Cases/229/2022/65-67

Date: 14/08/2024

To

The Director
Swachh Bharat Mission-Urban,
Ministry of Housing and Urban Affairs,
Nirman Bhawan New Delhi-110 011

Subject: Nomination in compliance to the Hon'ble NGT order dated 30.05.2024 in OA No. 606/2018 titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" in respect of UT of Chandigarh- reg.

Sir,

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CPCB has also been directed to coordinate in the above Committee. Therefore, is requested to kindly nominate concerned official (Name, Mobile No. & E-mail Id) from Ministry of Housing and Urban Affairs (MoHUA), as a member of the Joint Committee for further proceedings to ensure compliance

of Hon'ble NGT Order. The nomination details may kindly be sent to this office by e-mail at rlchandigarh.cpcb@nic.in and narendersharma.cpcb@nic.in.

Being a time bound NGT Matter, this may kindly be treated as urgent.

Thanking you,

Yours faithfully,


(Dr. Narender Sharma)
Scientist 'F'

Copy to:

1. Divisional Head, UPC-II, CPCB Head Office, Delhi:
2. PS to MS, CPCB :

For kind information please.

For kind information of Member Secretary, CPCB please


Scientist 'F'

o/c



Annexure-5

LIFE
Lifestyle for
Environment

1004

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चण्डीगढ़
Central Pollution Control Board
Regional Directorate, Chandigarh(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

Most Urgent: Time Bound NGT Matter

CPCB/RD-CHD/Court Cases/229/2022/ 62-64

14
Date: 06/08/2024

To,

Deputy Director General of Forests (C),
Ministry of Environment, Forest and Climate Change,
Integrated Regional Office Bays No. 24-25,
Sector 31 A, Dakshin Marg, Chandigarh - 160030**Subject:** Nomination in compliance to the Hon'ble NGT order dated 30.05.2024 in OA No. 606/2018 titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" in respect of UT of Chandigarh- reg.

Sir,

This has reference to Hon'ble NGT order dated 30/05/2024 in O.A No. 606 / 2018 titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" in respect of UT of Chandigarh (Copy attached). Various deficiencies were noted by Hon'ble National Green Tribunal in the report of UT of Chandigarh files on 28/05/2024 and accordingly the following directions were issued by Hon'ble National Green Tribunal vide Order dated 30/05/2024:

Para 6: In order to have re-assessment of facts reported particularly with reference to sewage management (generation, utilization capacity of STPs, Performance, mode of disposal of treated sewage, utilisation of treated sewage, and disposal of untreated reported 3.5 MLD sewage in Faidan area) and solid waste management (waste generation, performance of various installed and operational waste processing facilities with product utilisation and residue management and legacy waste managed), we constitute a Joint Committee comprising of CPCB (Officer nominated by Member Secretary who will also coordinate in the Committee), CPCC, representative of Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA and RO, MoEF&CC, Chandigarh. The Committee will give its report at least one week before the next date of hearing." The next date of hearing is 12/12/2024.

CPCB has also been directed to coordinate in the above Committee. Therefore, is requested to kindly nominate concerned official (Name, Mobile No. & E-mail Id) from MoEF&CC, IRO, Chandigarh, as a member of the Joint Committee for further proceedings to ensure compliance of Hon'ble NGT Order.

The nomination details may kindly be sent to this office by e-mail at rdchandin@nrt.cpcb.gov.in and narendershama.cpcb@gov.in.

Being a time bound NGT Matter, this may kindly be treated as urgent.

Thanking you,

Yours faithfully,

14/08/2024
(Dr. Narender Sharma)
Scientist 'F'

Copy to:

1. Divisional Head, UPC-II, CPCB Head Office, Delhi:
2. PS to MS, CPCB :

For kind information please.

For kind information of Member Secretary, CPCB please

14/08/2024
Scientist 'F'

o/c



LiFE
Lifestyle for
Environment

1006

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चण्डीगढ़
Central Pollution Control Board
Regional Directorate, Chandigarh

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

Dated: September 23, 2024

F.No.: EQ/5/2024/CPCEB/RD/CHD/

Meeting Notice

This has reference to Hon'ble National Green Tribunal Order dated 30/05/2024 in the matter of OA No. 606/2018; Compliance of Municipal Solid Waste Management Rule, 2016 and other Environmental Issues in respect of UT of Chandigarh, wherein while considering the report of UT of Chandigarh, it was observed by Hon'ble NGT that:

"The report dated 28.05.2024 does not reflect that a sum of Rs. 282 crores have been transferred in a separate ring-fenced account. On the contrary, it is stated in para 1.1 of the report that a sum of Rs. 302.26 crores have been earmarked in four separate projects under liquid and solid waste management.

Under-utilisation of STPs particularly, Raipur Kalan - II which is receiving 1 MLD against the designed capacity of 3.6 MLD. Performance of such underutilized STPs raises doubts about their compliance.

We also find that results particularly for FC should be disclosed as per Standard Methods.

It is noted that disinfection is being done by using chlorine but, it's usage and process has not been explained.

Inconsistency in data disclosed about waste generation referred under para 4.1 (page 907) 550 TPD and tabulated chart on page 908 disclosing waste generation as 500 TPD. Since, it is reported that required waste processing facilities are set up, hence waste be weighed and accordingly, quantity of generation be reported.

Mass Balancing presented for Compost and RDF plans is to be re-assessed for proper management and utilisation of products and rejects/residues.

In case of legacy waste, 7.67 lakh MT out of 8 Lakh MT has been remediated. However, authorised users of RDF and Compost along with quality have not been disclosed."

Hon'ble NGT vide order dated 30/05/2024 has directed that :

"In order to have re-assessment of facts reported particularly with reference to sewage management (generation, utilization capacity of STPs, Performance, mode of disposal of treated sewage, utilisation of treated sewage, and disposal of untreated reported 3.5 MLD sewage in Faidan area) and solid waste management (waste generation, performance of various installed and operational waste processing facilities with product utilisation and residue management and legacy waste managed), we constitute a Joint Committee comprising of CPCB (Officer nominated by Member Secretary who will also coordinate in the Committee), CPCC, representative of Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA and RO, MoEF&CC, Chandigarh. The Committee will give its report at least one week before the next date of hearing".

In compliance to the above directions of the Hon'ble NGT and based on the nominations received from various Departments/Ministries, the following Committee is constituted:

- 1007
1. Dr. Dharmendra Kumar Gupta, Director/Sc. 'F', Integrated Regional Office (IRO), MoEF&CC, Chandigarh; Mobile: 9415389825; gupta.dharmendra@gov.in (Member nominated by DDGF/Regional Officer, IRO, MoEF&CC, Chandigarh)
 2. Dr. Narender Sharma, Scientist 'F', CPCB, Regional Directorate, Chandigarh; Mobile: 9814004377; narendersharmacpcb@gov.in (Member nominated by Member Secretary, CPCB, Delhi)
 3. Ms. Ritu Pachori, Technical Officer (PHE), Central Public Health and Environmental Engineering Organization (CPHEEO), Nirman Bhawan, New Delhi; Mobile: 9910119875; ritu.pachori@gov.in (Member nominated by MoHUA and CPHEEO).
 4. Ms. Rhythm Aggarwal, AEE, Chandigarh Pollution Control Committee (CPCC); Mobile: 9872319374; rhythm.aggarwal87@gmail.com

In this regard, based on the availability and confirmation of all the members, a physical meeting of the above Joint Committee is **scheduled to be held on 04/10/2024 at 11.30 AM**, at **CPCB Regional Directorate, BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160047**, for discussion and planning further course of action, so as to ensure compliance of the directions of Hon'ble NGT.

All the member of the Joint Committee are requested to kindly make it convenient to attend the meeting on the scheduled date and time.

Yours faithfully,

Ref. 23/09/2024
(Dr. Narender Sharma)
Scientist 'F'

To,

1. Dr. Dharmendra Kumar Gupta, Director/Sc. 'F', Integrated Regional Office (IRO), Ministry of Environment, Forest & Climate Change, Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh - 160030
2. Ms. Ritu Pachori, Technical Officer (PHE), Central Public Health and Environmental Engineering Organization (CPHEEO), Room No. 656, 'A' Wing, Nirman Bhawan, New Delhi-110 011
3. Ms. Rhythm Aggarwal, AEE, Chandigarh Pollution Control Committee (CPCC), Paryavaran Bhawan, Ground Floor, Sector-19 B, Madhya Marg, Chandigarh-160019

Copy to:

- 6/10*
- i. Member Secretary, Chandigarh Pollution Control Committee (CPCC), Chandigarh : For kind information pls
 - ii. DJI, UPC-II CPCB Head Office, Delhi : For kind information pls
 - iii. Shri Jagdish Meena, Sc. 'D', CPCB : with a request to co-ordinate with CPCC Member, for arranging the latest data regarding STPs, Solid Waste Management for mass balancing and progress w.r.t. 3.5 MLD sewage in Faidan area.
 - iv. PS to MS, CPCB, Delhi : For kind information of Member Secretary please.

Ref. 23/09/2024
Scientist 'F'

Minutes of meeting held on 04/10/2024 in the office of CPCB Regional Directorate, Chandigarh, in the matter of OA No. 606/2018; Compliance of Municipal Solid Waste Management Rule, 2016 and other Environmental Issues in respect of UT of Chandigarh

Members Present:

1. Dr. Dharmendra Kumar Gupta, Director/Sc. 'F', Integrated Regional Office (IRO), MoEF&CC, Chandigarh
2. Ms. Ritu Pachori, Technical Officer (PHE), Central Public Health and Environmental Engineering Organization (CPHEEO), Nirman Bhawan, New Delhi
1. Ms. Rhythm Aggarwal, AEE, Chandigarh Pollution Control Committee (CPCC)
2. Dr. Narendra Sharma, Scientist 'F', CPCB, Regional Directorate, Chandigarh

Shri Jagdish P. Meena, Scientist 'D' CPCB, Regional Directorate, Chandigarh was also present during the meeting.

Agenda:

- i. To review the Hon'ble NGT Order dated 30/05/2024 and identify the key issues highlighted in the Order.
- ii. Define the scope of the Joint Committee in accordance with the directions outlined by the Hon'ble NGT Order.
- iii. Develop a time-bound action plan to ensure compliance with the Hon'ble NGT Order's directives.

Minutes/Proceedings:

1. A thorough examination of the Hon'ble NGT Order dated 30/05/2024 by the Joint Committee, revealed the following key points related to sewage management and solid waste management:

Sewage Management:

- There are **08 STP** in UT of Chandigarh.
- Installed capacity : **255.1 MLD**
- Sewage generation : **232 MLD**
- Sewage Treatment Gap : **3.5 MLD** related to the localities established in peri urban areas and on inter-state boundary.
- Conveying of **3.5 MLD** (Sewage gap) to nearest STP.
- **Under-utilization** of STPs particularly, **Raipur Kalan-II** which is receiving **1MLD against the designed capacity of 5.6 MLD.**
- **Results for Fecal Coliform** as per Standard Methods.
- Disinfection using **Chlorine: Usage and Process.**

Solid Waste Management:

- **Inconsistency in data** disclosed about waste generation in the report: **550**

TPD (Page 907) Vs 500 TPD (Page 908).

- **Reassessment of mass balance** for Compost and RDF plans for proper management and utilization of products and rejects/residues.
- **Legacy waste:** 7.67 lakh MT out of 8 Lakh MT remediated.
- **Quantity and authorized users** of compost and RDF not disclosed.

2. Hon'ble NGT vide Order dated 30/05/2024, had directed as follows:

"In order to have re-assessment of facts reported particularly with reference to sewage management (generation, utilization capacity of STPs, Performance, mode of disposal of treated sewage, utilisation of treated sewage, and disposal of untreated reported 3.5 MLD sewage in Faidan area) and solid waste management (waste generation, performance of various installed and operational waste processing facilities with product utilisation and residue management and legacy waste managed), we constitute a Joint Committee comprising of CPCB (Officer nominated by Member Secretary who will also coordinate in the Committee), CPCC, representative of Central Public Health and Environmental Engineering Organization (CPHEEO), MoHUA and RO, MoEF&CC, Chandigarh. The Committee will give its report at least one week before the next date of hearing".

Hence, in compliance to the directions of Hon'ble NGT, the Joint Committee is required to conduct a re-evaluation/re-assessment of the facts presented in the previously submitted report by the UT of Chandigarh, specifically addressing the following:

Sewage Management :

- Generation,
- Utilization capacity of STPs,
- Performance,
- Mode of disposal of treated sewage,
- Utilisation of treated sewage, and
- Disposal of untreated reported 3.5 MLD sewage in Faidan area

Solid Waste Management:

- Waste generation,
- Performance of various installed and operational waste processing facilities,
- Product utilization and residue management,
- Legacy waste management

3. Finally, it was decided as under:

- i. The Joint Committee will monitor all 08 STPs of UT of Chandigarh and collect samples to assess the performance of STPs beside collection and verification of the secondary data w.r.t. mode of disposal and utilization of treated sewage & STP sludge.
- ii. The samples collected from STPs by the Joint Committee will be sent to CPCB Head

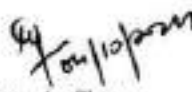
Office Laboratory for analysis of the prescribed parameters.

- iii. The nodal agency (CPCB) will circulate draft formats to obtain necessary information from ULB/MC regarding Solid Waste Management, including waste generation, product utilization, residue management, and legacy waste management, by 8th October 2024. The formats will be reviewed by the members and finalized by the Joint Committee by 11th October 2024.
- iv. The member representing CPCC will coordinate with ULB/MC to collect the required data by 20th October, 2024, following the format finalized by the Joint Committee
- v. Once the ULB/MC submits the information, the Joint Committee will visit the solid waste management facilities during 20th – 30th October, 2024, to reassess and validate the facts, as per the directions of the Hon'ble NGT.
- vi. CPCC member informed that discussions are ongoing between the concerned departments regarding the treatment of a 3.5 MLD sewage gap in the peri-urban and interstate boundary areas. The CPCC member was requested for coordinating and gathering further details.

The meeting ended with the vote of thanks.


Him Aggarwal
CPCC


Ritu Pachori
MoHUA/CPHEEO.


Dr. Narender Sharma
CPCB


Dr. Dharmendra Kumar Gupta
IRO, MoEF&CC

October 04, 2024



**Central Pollution Control Board
Regional Directorate, Chandigarh**

Office Order

File No. RD-CHD/TECH/NGT-Matter/2024/ 137

October 18, 2024

This has reference to Hon'ble National Green Tribunal Order dated 30/05/2024 in the matter of *OA No. 606/2018; Compliance of Municipal Solid Waste Management Rule, 2016 and other Environmental Issues in respect of UT of Chandigarh.*

The Joint Committee comprising of CPCB, CPCC, CPHEEO, MoHUA and RO, MoEF&CC, Chandigarh was directed by Hon'ble National Green Tribunal, for re-assessment of the *facts particularly with reference to sewage management (generation, utilization capacity of STPs, Performance, mode of disposal of treated sewage, utilisation of treated sewage and disposal of untreated reported 3.5 MLD sewage in Faidan area), besides other directions.*

In compliance to the orders of Hon'ble National Green Tribunal, the Monitoring of the 08 STPs located in UT of Chandigarh, will be conducted for the parameters mentioned in section 'A' by the Joint Committee with the assistance of CPCB teams as per monitoring schedule given in Section 'B'.

Note:

1. The samples will be collected strictly as per provisions of sub sections (3) and (4) of Section 11 of the Environment (Protection) Act, 1986.
2. Notice in Form-1 (as prescribed under Rule 7 of the Environment (Protection) Rule, 1986) i.e., Notice to intention to have sample analysed, is required to be served by the CPCB's representative in the team.
3. Apart from monitoring the STPs mentioned in Section A, the CPCB Teams will also collect the information as per Annexure-1 along with all the supportive documents (Annexure-1A). The respective team leaders, will be responsible for collecting the information, as per Annexure-1 and Annexure-1A and the same will be submitted latest by **07/11/2024** at rdchandigarh.cpcb@nic.in
4. The above programme is tentative and liable for modification as per specific requirements in the field.
5. Preservation & Transportation of the collected samples to CPCB HO Lab. shall be done by following standard methods and CPCB's Guidelines.
6. Monitoring allowance / TA-DA will be paid as per applicable rules.
7. The samples collected by all the teams will be delivered to CPCB Head Office Laboratory on October 24, 2024 by Shri Pankaj Saini, OA (S) and Shri Armaan Sudan, FA.
8. Dr. Narender Sharma, Sc. F (Nodal Officer) will be responsible for overall co-ordination.

A. Parameters to be Analysed:

Physico-Chemical and Biological	Bacteriological
pH, TSS, COD, BOD, NH ₃ -N, Total Nitrogen (NO ₂ -N, NO ₃ -N & TKN), Phosphorus-Total	Total Coliform; Faecal Coliform

B. Sampling Locations, Monitoring Schedule and Team Composition:

S. No.	City	Name of STP with installed Capacity (in MLD)	Geo-Co-ordinates	Monitoring Schedule and Team Members
1.	Chandigarh	STP, Diggian (135 MLD)	Latitude- 30°40'23.94"N Longitude- 76°44'10.63"E	23.10.2024; Team 1 Dr. Rhythm Aggarwal, AEE, CPCC, Chandigarh (Team Leader) Sh. Shahid Khan, SSA, CPCB, RD, Chandigarh Sh. Pradeep Kumar, JLA, CPCB, RD, Chandigarh Sh. Pankaj Saini, OA(S), CPCB, RD, Chandigarh
2.		STP, Kisangarh (2 MLD)	Latitude- 30°44'02.2"N Longitude- 76°49'27.9"E	
3.		STP, 3 BRD (50 MLD)	Latitude- 30°41'35.60"N Longitude- 76°46'43.33"E	
4.		STP, Raipur Khurd (5.6 MLD)	Latitude- 30°40'25.17"N Longitude- 76°48'50.69"E	
5.		Raipur Kalan-II (5.0 MLD)	Latitude- 30°40'55.7"N Longitude- 76°49'26"E	23.10.2024; Team 2 Ms. Ritu Pachori, Technical Officer (PHE), CPHEEO (Team Leader) Ms. Deeksha Garg, SSA, CPCB, RD, Chandigarh Sh. Shubham, OA(S), CPCB, RD, Chandigarh Sh. Armaan Sudan, FA, CPCB, RD, Chandigarh
6.		STP, Dhanas (7.0 MLD)	Latitude- 30°46'14.01"N Longitude - 76°44'59.33"E	
7.		STP, Maloya (22.5 MLD)	Latitude- 30°44'32.40"N Longitude- 76°42'30.06"E	
8.		Raipur Kalan-I (22.5 MLD)	Latitude- 30°40'52.01"N Longitude- 76°49'21.84"E	



 (Dr. Narender Sharma)
 Scientist F & Director

To,

1. Dr. Rhythm Aggarwal, AEE, CPCC, Chandigarh; For information and n/a Pls.
2. Ms. Ritu Pachori, Technical Officer (PHE), CPHEEO; For information and n/a Pls.
3. Ms. Deeksha Garg, SSA : Kindly arrange the Monitoring kit (Carboys, chemicals etc.)
4. All Concerned team members....

Copy to:

- | | |
|--|--|
| <ol style="list-style-type: none"> 1. PS to MS, CPCB Delhi 2. PS to MS, CPCC, Chandigarh 3. Dr. Dharmendra Kumar Gupta, Director/Sc. 'F' IRO, MoEF&CC, Chandigarh 4. Divisional Head, Waste-Water Laboratory 5. Divisional Head, Bio Laboratory | <p>for kind information of Member Secretary please.</p> <p>for kind information of Member Secretary, CPCC, please.</p> <p>for kind information please</p> <p>with a request to accept the delivery of samples on October 24, 2024 (Forenoon) and provide the analysis report by 20/11/2024</p> |
|--|--|


 (Dr. Narender Sharma)
 Scientist F & Director



केंद्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चंडीगढ़

पत्र. सं. RD-CHD/TECH/NGT-Matter/2024/113

अक्टूबर 18, 2024

कार्यालय आदेश

यह ओए संख्या 606/2018 के मामले में माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 30/05/2024 का संदर्भ है; चंडीगढ़ संघ राज्य क्षेत्र के संबंध में नगर ठोस अपशिष्ट प्रबंधन नियम, 2016 के अनुपालन और अन्य पर्यावरणीय मुद्दे से संबंधित है।

सीपीसीबी, सीपीसीसी, सीपीएचईईओ, आवास एवं शहरी कार्य मंत्रालय और आईआरओ, पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, चंडीगढ़ वाली संयुक्त समिति को माननीय राष्ट्रीय हरित अधिकरण द्वारा विशेष रूप से सीवेज प्रबंधन (एसटीपी की उत्पादन, उपयोग क्षमता, प्रदर्शन, उपचारित सीवेज के निपटान का तरीका, उपचारित सीवेज का उपयोग और फैटन क्षेत्र में अनुपचारित 3.5 एमएलडी सीवेज का निपटान) के संदर्भ में तथ्यों के पुनर्मूल्यांकन के अलावा अन्य निर्देशों के लिए निर्देशित किया गया था।

माननीय राष्ट्रीय हरित अधिकरण के आदेशों के अनुपालन में, चंडीगढ़ संघ राज्य क्षेत्र में स्थित 08 एसटीपी की निगरानी, खंड 'ए' में उल्लिखित मापदंडों के लिए संयुक्त समिति द्वारा सीपीसीबी टीमों की सहायता से खंड 'बी' में दिए गए निगरानी कार्यक्रम के अनुसार की जाएगी।

नोट:

1. नमूने पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 11 की उपधारा (3) और (4) के प्रावधानों के अनुसार सख्ती से एकत्र किए जाएंगे।
2. फॉर्म-1 में नोटिस (जैसा कि पर्यावरण (संरक्षण) नियम, 1986 के नियम 7 के तहत निर्धारित है) यानी नमूने का विश्लेषण करने के इरादे से नोटिस, टीम में सीपीसीबी के प्रतिनिधि द्वारा दिया जाना आवश्यक है।
3. धारा ए में उल्लिखित एसटीपी की निगरानी के अलावा, सीपीसीबी टीमों सभी सहायक दस्तावेजों (अनुलग्नक-1ए) के साथ अनुलग्नक-1 के अनुसार जानकारी भी एकत्र करेंगी। संबंधित टीम के नेता अनुलग्नक-1 और अनुलग्नक-1ए के अनुसार जानकारी एकत्र करने के लिए जिम्मेदार होंगे और इसे 07/11/2024 तक rdchandigarh.cpcb@nic.in पर जमा करना होगा।
4. उपरोक्त कार्यक्रम अस्थायी है और क्षेत्र में विशिष्ट आवश्यकताओं के अनुसार संशोधन के लिए उत्तरदायी है।
5. एकत्र किए गए नमूनों का संरक्षण और परिवहन सीपीसीबी एचओ लैब में मानक तरीकों और सीपीसीबी के दिशानिर्देशों का पालन करके किया जाएगा।
6. लागू नियमों के अनुसार निगरानी भत्ता / टीए-डीए का भुगतान किया जाएगा।

7. सभी टीमों द्वारा एकत्र किए गए नमूने 24 अक्टूबर, 2024 को श्री पंकज सीनी, ओए (एस) और श्री अरमान सुदान, एफए द्वारा सीपीसीबी मुख्यालय प्रयोगशाला में पहुंचाए जाएंगे।

8. डॉ. नरेंद्र शर्मा, एससी.एफ (नोडल अधिकारी) समय समन्वय के लिए जिम्मेदार होंगे।

क. विश्लेषण किए जाने वाले पैरामीटर:

Physico-Chemical and Biological	Bacteriological
pH, TSS, COD, BOD, NH ₃ -N, Total Nitrogen (NO ₂ -N, NO ₃ -N & TKN), Phosphorus-Total	Total Coliform; Faecal Coliform

ख. नमूना लेने के स्थान, निगरानी कार्यक्रम और टीम संरचना:

क्र. सं.	शहर	एसटीपी का नाम स्थापित क्षमता (in MLD)	भू-निर्देशांक	टीम के सदस्य और निगरानी अनुसूची
1.	चंडीगढ़	STP, Diggian (135 MLD)	Latitude- 30°40'23.94"N Longitude- 76°44'10.63"E	23.10.2024; Team 1 Dr. Rhythm Aggarwal, AEE, CPCC, Chandigarh (Team Leader) Sh. Shahid Khan, SSA, CPCB, RD, Chandigarh Sh. Pradeep Kumar, JLA, CPCB, RD, Chandigarh Sh. Pankaj Saini, OA(S), CPCB, RD, Chandigarh
2.		STP, Kisangarh (2 MLD)	Latitude- 30°44'02.2"N Longitude- 76°49'27.9"E	
3.		STP, 3 BRD (50 MLD)	Latitude- 30°41'35.60"N Longitude- 76°46'43.33"E	
4.		STP, Raipur Khurd (5.6 MLD)	Latitude- 30°40'25.17"N Longitude- 76°48'50.69"E	
5.		Raipur Kalan-II (5.0 MLD)	Latitude- 30°40'55.7"N Longitude- 76°49'26"E	23.10.2024; Team 2 Ms. Ritu Pachori, Technical Officer (PHE), CPHEEO (Team Leader) Ms. Deeksha Garg, SSA, CPCB, RD, Chandigarh Sh. Shubham, OA(S), CPCB, RD, Chandigarh Sh. Armaan Sudan, FA, CPCB, RD, Chandigarh
6.		STP, Dhanas (7.0 MLD)	Latitude- 30°46'14.01"N Longitude- 76°44'59.33"E	
7.		STP, Maloya (22.5 MLD)	Latitude- 30°44'32.40"N Longitude- 76°42'30.06"E	
8.		Raipur Kalan-I (22.5 MLD)	Latitude- 30°40'52.01"N Longitude- 76°49'21.84"E	

(नरेंद्र शर्मा)

वैज्ञानिक 'एफ' (निदेशक)

सेवा में,

1. डॉ. रिदम अग्रवाल, एईई, सीपीसीसी, चंडीगढ़: कृपया आपके सूचनार्थ एवं आवश्यक कार्रवाई हेतु।
2. सुश्री रितु पचोरी, तकनीकी अधिकारी (पीएचई), सीपीएचईईओ, कृपया आपके सूचनार्थ एवं आवश्यक कार्रवाई हेतु।
3. सुश्री दीक्षा गर्ग, व.वै.स. : निगरानी किट (प्लास्टिक कैनियो, रसायन आदि) की व्यवस्था करें।
4. सभी संबंधित टीम सदस्य।

प्रतिलिपि:

1. सदस्य सचिव के निजी सचिव, केंद्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली : सादर सूचनार्थ।
2. सदस्य सचिव के निजी सचिव, सीपीसीसी, चंडीगढ़ : सादर सूचनार्थ।
3. डॉ. धर्मद्र कुमार गुप्ता, निदेशक/वै. 'एफ', आईआरओ, पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, चंडीगढ़ : सादर सूचनार्थ।
4. प्रभागीय प्रमुख, जल एवं जैव प्रयोगशाला: कृपया अनुरोध के साथ 24 अक्टूबर, 2024 (पूर्वाह्न) को नमूनों की डिलीवरी स्वीकार करें एवं 20/11/2024 तक विश्लेषण रिपोर्ट प्रदान करें।


(नरेंद्र शर्मा)

वैज्ञानिक 'एफ' (निदेशक)

Sewage received from	Quantity MLD	Treatment facility available (Type of STP) with installed and utilization capacity	Dis-infection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD	Electricity consumed by STP per month	Discharge quantity MLD	Water quality and discharge point	Receiving water body	Sludge disposed tons/day	Final disposal site of sludge
Through Sewerage								All parameter as per EP Rules including Faecal Coliform and Total Coliform	Drain		
Drain / Nalla								Coliform and Total Coliform	Nalla		
Through Septage Tankers									Land		
Other									River		
									Other		

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Mandatory Documents to be collected from each STP

1. Copy of the consent to operate (CTO) granted by SPCB.
2. Flow meter data at the inlet of STP. Copy of the logbook for the past six months to be obtained. Flow meter reading at the time of inspection with geo-tagged image.
3. Process flow chart of STP with capacity of individual components along with HP of each motor, attached to individual components.
4. Installed capacity of the STP, alongwith relevant supportive documents.
5. Logbook of the consumption of Disinfectant. Stock of disinfectant available at the STP at the time of Inspection. Purchase bills of the disinfectant, for the last six months.
6. Source of electricity and Copy of electricity bills for the last six months. meter reading at the time of inspection with geo-tagged image.
7. Flow meter data at the outlet of STP. Copy of the logbook for the past six months to be obtained. Flow meter reading at the time of inspection with geo-tagged image.
8. Geo-tagged image of OCEMS, if installed along with the status of connectivity of the OCEMS to SPCB/CPCB server. Reading of the display of OCEMS at the time of inspection, with geo-tagged image
9. Logbook of Sludge generation, processing and mode of disposal for the last six months. Stock of Sludge stored at STP at the time of Inspection alongwith geo-tagged image.

===== Forwarded message =====

From: Narender Sharma <narendersharma.cpcb@gov.in>

To: "guptadharmendra" <gupta.dharmendra@gov.in>, "ritupachori" <ritu.pachori@gov.in>, "rhythm aggarwal87" <rhythm.aggarwal87@gmail.com>

Cc: "Chandigarh Committee" <cpcc-chd@nic.in>, "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "DIVYA SINHA" <divyasinha.cpcb@nic.in>, "jagdish cpcb" <jagdish_cpcb@rediffmail.com>, "Nikita Grover" <nikitag.cpcb@gov.in>, "Aakash Mishra" <aakashmishra.cpcb@gov.in>

Date: Wed, 20 Nov 2024 12:38:28 +0530

Subject: Regarding Inspection of Solid waste management facilities in the matter of OA No 606 of 2018; in respect of UT of Chandigarh

===== Forwarded message =====

Sir/Madam,

As per the feedback from esteemed members of the Joint Committee, the inspection of Chandigarh's Solid Waste Management Facilities has been scheduled for 25th November 2024, at 10:00 AM. Scientists from CPCB, RD, Chandigarh, will assist the Joint Committee during the inspection.

All members are kindly requested to join at the scheduled date and time. The exact assembly point will be shared before 24th November 2024.

Regards,

Narender



Annexure 10

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CENTRAL POLLUTION CONTROL BOARD **केंद्रीय प्रदूषण नियंत्रण बोर्ड**
 HEAD OFFICE - DELHI
 Parivesh Bhavan, East Arjun Nagar, Delhi - 110032



Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

TC-7723

ULR No: TC772324500000220F

Samples Registration No. & Date नमूने की पंजीकरण सं. एवं तिथि	: WATER/WW/2425/SR00150, 23/10/2024	Report No. & Date of Issue आख्या सं एवं जारी करने की तिथि	: WATER/2425/WW/00220,02/12/2024
Analysis Request Division/Organization विश्लेषण अनुरोध प्रभाग/संगठन	: RD Chandigarh	Report sent to (Name & Address of Indentor) आख्या किसे जारी की गयी (नाम एवं प्रभाग)	: RD Chandigarh
Sample Details नमूना विवरण	:	Sample Matrix नमूना मैट्रिक्स	: Waste Water
Sample Collected by नमूने एकत्रित करने वाले का नाम	: J. P. Meena,	Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय	: 24/10/2024 12:37 PM
Sampling Plan Preference नमूनाकरण योजना प्राथमिकता	:	Sample Analysis Period नमूने के विश्लेषण की अवधि	: 26/10/2024 to 26/11/2024
Report Status रिपोर्ट स्थिति	: Final		

Sr.No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code नमूना स्थल	pH	COD	BOD	TSS	NO2-N	NO3- N	NH3-N
1	23/10/2024	DSC-P	6.8	396	190	191	BDL	0.5	27
2	23/10/2024	DSC-Q	7.2	55	26	24	0.98	7.95	1
3	23/10/2024	BSC-A	7.3	614	228	268	BDL	0.88	148
4	23/10/2024	BSC-B	7.9	27	3	BDL	0.16	7.8	1
5	23/10/2024	KSC-01	7.4	857	364	333	BDL	1.11	43
6	23/10/2024	KSC-02	8.4	19	4	BDL	0.07	3.26	2
7	23/10/2024	RSC-01	7.9	28	6	BDL	3.02	4.33	2
8	23/10/2024	RSC-02	7.5	421	213	53	0.04	0.79	30

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1	Issue No.:3	Revision No :3	Issue Date:19/02/2014	Revision Date: 18/09/2020	Page No. : 1/2
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CENTRAL POLLUTION CONTROL BOARD
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Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

TC-7723

ULR No: TC772324500000220F

BDL : Below Deduction Limit कटौती सीमा से नीचे

Remarks (if any) : ,

Note: All the concentrations are expressed in mg/l except pH and Conductivity ($\mu\text{mho/cm}$). नोट : पीएच तथा चालकता ($\mu\text{mho/cm}$) के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement कथन :

- The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
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- BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
- Samples will be retained only for one Week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल प्राप्ति के एक सप्ताह बाद तक ही सुरक्षित रखे जाएंगे।

* END OF REPORT आख्या समाप्ति *

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
pH	APHA 4500 H+ - B, 23rd Ed.: 2017		2	
COD	APHA 5220 B, 23rd Ed.: 2017	mg/l	5	
BOD	APHA 5210 B, 23rd Ed. 2017, 4500 OC (5 days at 20C). IA - 3025 part 44: 1993 BOD (3 days at 27 C): 2017	mg/l	1	
TSS	APHA 2540 D, 23rd Ed.: 2017	mg/l	10	
NO2-N	APHA 4500 - NO2, B 23rd Ed., 2017	mg/l	0.01	
NO3- N	APHA 4500 - NO3 D 23rd Ed.: 2017	mg/l	0.5	
NH3-N	APHA 4500 NH3-N- B & C, 23rd Ed.: 2017	mg/l	1	

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1	Issue No.:3	Revision No :3	Issue Date:19/02/2014	Revision Date: 18/09/2020	Page No. : 2/2
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CENTRAL POLLUTION CONTROL BOARD
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

Samples Registration No. & Date नमूने की पंजीकरण सं. एवं तिथि	: WATER/WW/2425/SR00150, 23/10/2024	Report No. & Date of Issue आख्या सं एवं जारी करने की तिथि	: WATER/2425/WW/00220,02/12/2024
Analysis Request Division/Organization विश्लेषण अनुरोध प्रभाग/संगठन	: RD Chandigarh	Report sent to (Name & Address of Indentor) आख्या किसे जारी की गयी (नाम एवं प्रभाग)	: RD Chandigarh
Sample Details नमूना विवरण	:	Sample Matrix नमूना मैट्रिक्स	: Waste Water
Sample Collected by नमूने एकत्रित करने वाले का नाम	: J. P. Meena,	Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय	: 24/10/2024 12:37 PM
Sampling Plan Preference नमूनाकरण योजना प्राथमिकता	:	Sample Analysis Period नमूने के विश्लेषण की अवधि	: 26/10/2024 to 26/11/2024
Report Status रिपोर्ट स्थिति	: Final		

Sr.No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code नमूना स्थल	TKN	TP
1	23/10/2024	DSC-P	46	2
2	23/10/2024	DSC-Q	17	2.5
3	23/10/2024	BSC-A	163	3.5
4	23/10/2024	BSC-B	9	0.19
5	23/10/2024	KSC-01	121	3.8
6	23/10/2024	KSC-02	19	0.7
7	23/10/2024	RSC-01	21	1.2
8	23/10/2024	RSC-02	90	3.9

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1	Issue No.:3	Revision No :3	Issue Date:19/02/2014	Revision Date: 18/09/2020	Page No. : 1/2
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Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

BDL : Below Deduction Limit कटौती सीमा से नीचे

Remarks (if any) : ,

Note: All the concentrations are expressed in mg/l except pH and Conductivity ($\mu\text{mho/cm}$). नोट : पीएच तथा चालकता ($\mu\text{mho/cm}$) के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement कथन :

- The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
- The report shall not be reproduced except in full without written approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी।
- BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
- Samples will be retained only for one Week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल प्राप्ति के एक सप्ताह बाद तक ही सुरक्षित रखे जाएंगे।

*** END OF REPORT आख्या समाप्ति ***

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
TKN	4500 Inorganic B Macro kjeldahl method, 23rd Ed.: 2017	mg/l	1	
TP	4500 P D Stannous Chloride method as P, 23rd Ed.: 2017	mg/l	0.1	

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1

Issue No.:3

Revision No :3

Issue Date:19/02/2014

Revision Date: 18/09/2020

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CENTRAL POLLUTION CONTROL BOARD
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Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

TC-7723

ULR No: TC772324500000226F

Samples Registration No. & Date नमूने की पंजीकरण सं. एवं तिथि : WATER/WW/2425/SR00151, 24/10/2024 Analysis Request Division/Organization विश्लेषण अनुरोध प्रभाग/संगठन : RD Chandigarh Sample Details नमूना विवरण : Sample Collected by नमूने एकत्रित करने वाले का नाम : J. P. Meena, Deeksha Garg, Shubham, Armaan Sampling Plan Preference नमूनाकरण योजना प्राथमिकता : Report Status रिपोर्ट स्थिति : Final	Report No. & Date of Issue आख्या सं एवं जारी करने की तिथि : WATER/2425/WW/00226, 04/12/2024 Report sent to (Name & Address of Indentor) आख्या किसे जारी की गयी (नाम एवं प्रभाग) : RD Chandigarh Sample Matrix नमूना मैट्रिक्स : Waste Water Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय : 24/10/2024 12:38 PM Sample Analysis Period नमूने के विश्लेषण की अवधि : 28/10/2024 to 29/11/2024
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Sr.No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code नमूना स्थल	pH	COD	BOD	TSS	NO2-N	NO3-N	NH3-N
1	23/10/2024	MSC-01	7.4	374	183	57	BDL	0.5	25
2	23/10/2024	MSC-02	8.2	19	4	BDL	BDL	1.71	1
3	23/10/2024	MDC-01	7.4	335	132	69	BDL	0.91	21
4	23/10/2024	MDC-02	8.2	37	11	BDL	0.98	1.71	1
5	23/10/2024	RCK-01	7.5	305	122	76	BDL	BDL	21
6	23/10/2024	RCK-02	7.7	28	8	BDL	2.95	4.29	2
7	23/10/2024	KRC-01	7.5	242	95	57	0.06	0.51	41
8	23/10/2024	KRC-02	7.5	21	7	BDL	3.97	1.42	1

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1	Issue No.:3	Revision No :3	Issue Date:19/02/2014	Revision Date: 18/09/2020	Page No. : 1/2
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CENTRAL POLLUTION CONTROL BOARD
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032



Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

TC-7723

ULR No: TC772324500000226F

BDL : Below Deduction Limit कटौती सीमा से नीचे

Remarks (if any) : ,

Note: All the concentrations are expressed in mg/l except pH and Conductivity ($\mu\text{mho/cm}$). नोट : पीएच तथा चालकता ($\mu\text{mho/cm}$) के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement कथन :

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without written approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one Week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल प्राप्ति के एक सप्ताह बाद तक ही सुरक्षित रखे जाएंगे।

* END OF REPORT आख्या समाप्ति *

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
pH	APHA 4500 H+ - B, 23rd Ed.: 2017		2	
COD	APHA 5220 B, 23rd Ed.: 2017	mg/l	5	
BOD	APHA 5210 B, 23rd Ed. 2017, 4500 OC (5 days at 20C). IA - 3025 part 44: 1993 BOD (3 days at 27 C): 2017	mg/l	1	
TSS	APHA 2540 D, 23rd Ed.: 2017	mg/l	10	
NO2-N	APHA 4500 - NO2, B 23rd Ed., 2017	mg/l	0.01	
NO3- N	APHA 4500 - NO3 D 23rd Ed.: 2017	mg/l	0.5	
NH3-N	APHA 4500 NH3-N- B & C, 23rd Ed.: 2017	mg/l	1	

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1	Issue No.:3	Revision No :3	Issue Date:19/02/2014	Revision Date: 18/09/2020	Page No. : 2/2
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1025
CENTRAL POLLUTION CONTROL BOARD राष्ट्रीय प्रदूषण नियंत्रण बोर्ड
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

Samples Registration No. & Date नमूने की पंजीकरण सं. एवं तिथि	: WATER/WW/2425/SR00151, 24/10/2024	Report No. & Date of Issue आख्या सं एवं जारी करने की तिथि	: WATER/2425/WW/00226,04/12/2024
Analysis Request Division/Organization विश्लेषण अनुरोध प्रभाग/संगठन	: RD Chandigarh	Report sent to (Name & Address of Indentor) आख्या किसे जारी की गयी (नाम एवं प्रभाग)	: RD Chandigarh
Sample Details नमूना विवरण	:	Sample Matrix नमूना मैट्रिक्स	: Waste Water
Sample Collected by नमूने एकत्रित करने वाले का नाम	: J. P. Meena, Deeksha Garg, Shubham, Armaan	Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय	: 24/10/2024 12:38 PM
Sampling Plan Preference नमूनाकरण योजना प्राथमिकता	:	Sample Analysis Period नमूने के विश्लेषण की अवधि	: 28/10/2024 to 29/11/2024
Report Status रिपोर्ट स्थिति	: Final		

Sr.No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code नमूना स्थल	TKN	TP
1	23/10/2024	MSC-01	41	7.7
2	23/10/2024	MSC-02	7	1.3
3	23/10/2024	MDC-01	59	6.2
4	23/10/2024	MDC-02	13	1.3
5	23/10/2024	RCK-01	33	5.7
6	23/10/2024	RCK-02	13	3.1
7	23/10/2024	KRC-01	58	4.6
8	23/10/2024	KRC-02	10	5.3

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1	Issue No.:3	Revision No :3	Issue Date:19/02/2014	Revision Date: 18/09/2020	Page No. : 1/2
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1026
CENTRAL POLLUTION CONTROL BOARD
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश्लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

BDL : Below Deduction Limit कटौती सीमा से नीचे

Remarks (if any) : ,

Note: All the concentrations are expressed in mg/l except pH and Conductivity ($\mu\text{mho/cm}$). नोट : पीएच तथा चालकता ($\mu\text{mho/cm}$) के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement कथन :

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without written approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one Week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल प्राप्ति के एक सप्ताह बाद तक ही सुरक्षित रखे जाएंगे।

*** END OF REPORT आख्या समाप्ति ***

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
TKN	4500 Inorganic B Macro kjeldahl method, 23rd Ed.: 2017	mg/l	1	
TP	4500 P D Stannous Chloride method as P, 23rd Ed.: 2017	mg/l	0.1	

Analyst
Vijay Laxmi

Supervisor & Reviewer
Syed M Bilal

Approved By (Lab InCharge)
Dr. K. Ranganathan

Doc: CB/CL/QR/7.4/WWL-1

Issue No.:3

Revision No :3

Issue Date:19/02/2014

Revision Date: 18/09/2020

Page No. : 2/2

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केंद्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032



जैव-विज्ञान प्रयोगशाला BIO-SCIENCE LABORATORY
Microbiological Analysis Report

यूलआर नंबर ULR No: TC772324200000150F

- रिपोर्ट संख्या और जारी करने की तारीख
Report No. & Date of Issue : BIO/2425/MB/00150,04/12/2024
- रिपोर्ट भेज दी गई है
(मांगकर्ता का नाम, मोबाइल नंबर और पता)
Report Sent To : DH of RD Chandigarh
(Name, Mobile no. & Address of Indentor)
- नमूने पंजीकरण संख्या और दिनांक
Samples Registration No. & Date : BIO/MB/2425/SR00141,24/10/2024
- विश्लेषण अनुरोध प्रभाग/संगठन
Analysis Request Division/Organization : RD Chandigarh
- एकत्रित किया गया नमूना
Sample Collected by : J. P. Meena, Pradeep Kumar, Rythym Aggarwal, Pankaj Saini
- नमूनाकरण योजना प्राथमिकता
Sampling Plan Reference :
- नमूना प्राप्ति की तिथि एवं समय
Date & Time of Sample Receipt : 24/10/2024 13:15 PM
- नमूना विश्लेषण अवधि
Sample Analysis Period : 24/10/2024 28/10/2024
- नमूना विवरण
Sample Details :
- परियोजना का नाम
Name of the Project : NGT Matter
- रिपोर्ट स्थिति
Report Status : Final

SR. NO	Field Code	Sample Matrix	Date & Time of Sample Collection	Parameters	Result value	Unit
1	DSC-P	Waste Water	23-10-2024 11:10 am	Faecal Coliform	16*10 ¹³	MPN/100mL
2	DSC-P	Waste Water	23-10-2024 11:10 am	Total Coliform	16*10 ¹³	MPN/100 mL
3	DSC-Q	Waste Water	23-10-2024 11:00 am	Faecal Coliform	54*10 ³	MPN/100mL
4	DSC-Q	Waste Water	23-10-2024 11:00 am	Total Coliform	16*10 ⁴	MPN/100 mL
5	BSC-A	Waste Water	23-10-2024 12:25 PM	Faecal Coliform	24*10 ¹¹	MPN/100mL
6	BSC-A	Waste Water	23-10-2024 12:25 PM	Total Coliform	35*10 ¹¹	MPN/100 mL
7	BSC-B	Waste Water	23-10-2024 12:30 PM	Faecal Coliform	12	MPN/100mL
8	BSC-B	Waste Water	23-10-2024 12:30 PM	Total Coliform	12	MPN/100 mL
9	RSC-01	Waste Water	23-10-2024 02:20 PM	Faecal Coliform	21*10 ⁴	MPN/100mL
10	RSC-01	Waste Water	23-10-2024 02:20 PM	Total Coliform	43*10 ⁴	MPN/100 mL
11	RSC-02	Waste Water	23-10-2024 02:15 PM	Faecal Coliform	16*10 ¹²	MPN/100mL
12	RSC-02	Waste Water	23-10-2024 02:15 PM	Total Coliform	16*10 ¹²	MPN/100 mL
13	KSC-01	Waste Water	23-10-2024 04:15 PM	Faecal Coliform	17*10 ¹²	MPN/100mL
14	KSC-01	Waste Water	23-10-2024 04:15 PM	Total Coliform	16*10 ¹³	MPN/100 mL
15	KSC-02	Waste Water	23-10-2024 04:10 PM	Faecal Coliform	21*10 ⁴	MPN/100mL
16	KSC-02	Waste Water	23-10-2024 04:10 PM	Total Coliform	35*10 ⁴	MPN/100 mL

* END OF REPORT आख्या समाप्ति *

Remarks (if any) :

Statement :

- परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं।
The results relate only to the samples tested
- पूरी रिपोर्ट को छोड़कर दोबारा प्रस्तुत नहीं किया जाएगा। सीपीसीबी के सक्षम प्राधिकारी की लिखित मंजूरी के बिना।
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Analyst

Supervisor, Reviewer & Authorized signatory

DH Bioscience Laboratory

Dr. Aprna Sabharwal

V. Himajwala

Dr. Yashpal Yadav

Doc: CB/CL/QR/7.8/BL-1	Issue No.:04	Revision No : 05	Issue Date: 27/03/2014	Revision Date: 20/05/2022
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Printed on: 04 Dec 2024

Page No. : 1/2

यह एक कंप्यूटर जनित रिपोर्ट है, किसी हस्ताक्षर की आवश्यकता नहीं है। This is a computer-generated Report. No signature is required.



केंद्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032



जैव-विज्ञान प्रयोगशाला BIO-SCIENCE LABORATORY
Microbiological Analysis Report

TC-7723

यूलआर नंबर ULR No: TC772324200000150F

3. इस परीक्षण रिपोर्ट के जारी होने की तारीख से एक सप्ताह तक नमूना रखा जाएगा।
The sample will be retained for one week from the date of issue of this test report.
4. डिटेक्शन लिमिट से नीचे (बीडीएल) <1.8 एमपीएन/100 एमएल इंगित करता है।
Below Detection Limit (BDL) indicates <1.8 MPN/100 mL

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
Faecal Coliform	APHA, 24th Ed., 9221-E	MPN/100mL	1.8	70-440 MPN\100mL @220 MPN\100mL
Total Coliform	APHA, 24th Ed., 9221-A,B,C	MPN/100 mL	1.8	100-710 MPN\100mL @280 MPN\100mL

Analyst

Dr. Aprna Sabharwal

Supervisor, Reviewer & Authorized signatory

V. Himajwala

DH Bioscience Laboratory

Dr. Yashpal Yadav

Doc: CB/CL/QR/7.8/BL-1	Issue No.:04	Revision No : 05	Issue Date: 27/03/2014	Revision Date: 20/05/2022
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Printed on: 04 Dec 2024

Page No. : 2/2

यह एक कंप्यूटर जनित रिपोर्ट है. किसी हस्ताक्षर की आवश्यकता नहीं है. This is a computer-generated Report. No signature is required.



केंद्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032



जैव-विज्ञान प्रयोगशाला BIO-SCIENCE LABORATORY
Microbiological Analysis Report

यूलआर नंबर ULR No: TC772324200000141F

- रिपोर्ट संख्या और जारी करने की तारीख
Report No. & Date of Issue : BIO/2425/MB/00141,30/11/2024
- रिपोर्ट भेज दी गई है
(मांगकर्ता का नाम, मोबाइल नंबर और पता)
Report Sent To : DH of RD Chandigarh
(Name, Mobile no. & Address of Indentor)
- नमूने पंजीकरण संख्या और दिनांक
Samples Registration No. & Date : BIO/MB/2425/SR00139,24/10/2024
- विश्लेषण अनुरोध प्रभाग/संगठन
Analysis Request Division/Organization : RD Chandigarh
- एकत्रित किया गया नमूना
Sample Collected by : J. P. Meena, Deeksha Garg, Shubham, Armaan
- नमूनाकरण योजना प्राथमिकता
Sampling Plan Reference :
- नमूना प्राप्ति की तिथि एवं समय
Date & Time of Sample Receipt : 24/10/2024 13:15 PM
- नमूना विश्लेषण अवधि
Sample Analysis Period : 24/10/2024 28/10/2024
- नमूना विवरण
Sample Details :
- परियोजना का नाम
Name of the Project : NGT matter
- रिपोर्ट स्थिति
Report Status : Final

SR. NO	Field Code	Sample Matrix	Date & Time of Sample Collection	Parameters	Result value	Unit
1	MSC-01	Waste Water	23-10-2024 09:50	Faecal Coliform	92*10^9	MPN/100mL
2	MSC-01	Waste Water	23-10-2024 09:50	Total Coliform	92*10^9	MPN/100 mL
3	MSC-02	Waste Water	23-10-2024 10:00	Faecal Coliform	490	MPN/100mL
4	MSC-02	Waste Water	23-10-2024 10:00	Total Coliform	11*10^2	MPN/100 mL
5	MDC-01	Waste Water	23-10-2024 12:02	Faecal Coliform	21*10^8	MPN/100mL
6	MDC-01	Waste Water	23-10-2024 12:02	Total Coliform	17*10^9	MPN/100 mL
7	MDC-02	Waste Water	23-10-2024 11:50	Faecal Coliform	BDL	MPN/100mL
8	MDC-02	Waste Water	23-10-2024 11:50	Total Coliform	4	MPN/100 mL
9	RCK-01	Waste Water	23-10-2024 17:27	Faecal Coliform	16*10^13	MPN/100mL
10	RCK-01	Waste Water	23-10-2024 17:27	Total Coliform	16*10^13	MPN/100 mL
11	RCK-02	Waste Water	23-10-2024 17:18	Faecal Coliform	4.5	MPN/100mL
12	RCK-02	Waste Water	23-10-2024 17:18	Total Coliform	4.5	MPN/100 mL
13	KRC-01	Waste Water	23-10-2024 18:24	Faecal Coliform	92*10^11	MPN/100mL
14	KRC-01	Waste Water	23-10-2024 18:24	Total Coliform	16*10^12	MPN/100 mL
15	KRC-02	Waste Water	23-10-2024 18:30	Faecal Coliform	4	MPN/100mL
16	KRC-02	Waste Water	23-10-2024 18:30	Total Coliform	14	MPN/100 mL

* END OF REPORT आख्या समाप्ति *

Remarks (if any) : .

Statement :

- परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं।
The results relate only to the samples tested
- पूरी रिपोर्ट को छोड़कर दोबारा प्रस्तुत नहीं किया जाएगा। सीपीसीबी के सक्षम प्राधिकारी की लिखित मंजूरी के बिना।
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Analyst

Supervisor, Reviewer & Authorized signatory

DH Bioscience Laboratory

Dr. Jaya Sharma , Swati Raina

V. Himajwala

Dr. Z. Changsan

Doc: CB/CL/QR/7.8/BL-1	Issue No.:04	Revision No : 05	Issue Date: 27/03/2014	Revision Date: 20/05/2022
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Printed on: 30 Nov 2024

Page No. : 1/2

यह एक कंप्यूटर जनित रिपोर्ट है, किसी हस्ताक्षर की आवश्यकता नहीं है। This is a computer-generated Report. No signature is required.



केंद्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032



जैव-विज्ञान प्रयोगशाला BIO-SCIENCE LABORATORY
Microbiological Analysis Report

TC-7723

यूलआर नंबर ULR No: TC772324200000141F

3. इस परीक्षण रिपोर्ट के जारी होने की तारीख से एक सप्ताह तक नमूना रखा जाएगा।
The sample will be retained for one week from the date of issue of this test report.
4. डिटेक्शन लिमिट से नीचे (बीडीएल) <1.8 एमपीएन/100 एमएल इंगित करता है।
Below Detection Limit (BDL) indicates <1.8 MPN/100 mL

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurement
Faecal Coliform	APHA, 24th Ed., 9221-E	MPN/100mL	1.8	70-440 MPN\100mL @220 MPN\100mL
Total Coliform	APHA, 24th Ed., 9221-A,B,C	MPN/100 mL	1.8	100-710 MPN\100mL @280 MPN\100mL

Analyst

Supervisor, Reviewer & Authorized signatory

DH Bioscience Laboratory

Dr. Jaya Sharma , Swati Raina

V. Himajwala

Dr. Z. Changsan

Doc: CB/CL/QR/7.8/BL-1	Issue No.:04	Revision No : 05	Issue Date: 27/03/2014	Revision Date: 20/05/2022
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Printed on: 30 Nov 2024

Page No. : 2/2

यह एक कंप्यूटर जनित रिपोर्ट है. किसी हस्ताक्षर की आवश्यकता नहीं है. This is a computer-generated Report. No signature is required.

Item No. 04

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1069/2018
(M.A. No. 1792/2018, M.A. No. 1793/2018, I.A. No. 150/2019 & I.A.
No. 151/2019)

Nitin Shankar Deshpande

Applicant(s)

Versus

Union of India &Ors.

Respondent(s)

Date of hearing: 30.04.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Ms. Ekta Sikri and Ms. K. Gayatri, Advocates

For Respondent (s): Mr. Rajkumar, Advocate for CPCB
Mr. Gigi C. George, Advocate for MoEF&CC
Mr. Dhruv Mehta, Sr. Advocate with Mr. Ashish
Wad and Mr. Sidharth Mahajan, Advocates

ORDER

1. The issue for consideration is effluent discharge standards for STPs as laid down vide Notification dated 13.10.2017 by way of Environment (Protection) Amendment Rules, 2017 against Serial No. 105 of Schedule-I to the Environment (Protection) Rules, 1986.
2. Vide order dated 21.12.2018, this Tribunal noted that untreated or partially treated sewage is a major source of pollution in the country.

The Hon'ble Supreme Court in the case of *Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.*¹ directed taking of steps so that huge gap in sewage generated and treated is bridged.

3. The Tribunal also noted that the proposed standards as per Draft Notification dated 24.11.2015 issued by Ministry of Environment, Forest & Climate Change (MoEF & CC) are sought to be diluted by the impugned Notification as follows:

Sr. No.	Parameters	Old Norms 1986	Draft Norms Nov., 15	MoEF& CC Notification October 2017
1.	Biochemical Oxygen Demand (BOD) (mg/l)	<30	<10	<30 and <20 (metro cities)
2.	Chemical Oxygen Demand (COD) (mg/l)	<250	50	No limit
3.	Total Suspended Solids (TSS) (mg/l)	<100	<20	<100 and <50 (metro cities)
4.	Total Nitrogen (mg/l)	<100	<10	No limit
5.	Ammonical Nitrogen (mg/l)	<50	<5	No limit
6.	Total Phosphorus (mg/l)	No limit	No limit	No limit
7.	Fecal Coliform MPN/100 ml	No limit	<100	<1000

4. The Tribunal also noted that the relaxed standards will deteriorate the water quality and degrade the environment and be a retrograde

¹(2017) 5 SCC 326

step. The dilution will also affect the human life and the water quality of the rivers.

5. Accordingly, the Tribunal constituted an Expert Committee comprising the nominees from IIT Kanpur, IIT Roorkee, NEERI and CPCB which was to give its report after examining the best available technologies and best practices and after referring to the Experts study on the subject particularly CPCB Report on "River Stretches for Restoration of Water Quality, 2014-15" and the order of this Tribunal on the subject of polluted river stretches dated 20.09.2018 in Original Application No. 673/2018 in the matter of News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted : CPCB". The Tribunal also directed stay of operation of the impugned Notification and application of pre-revised standards till further orders.
6. Accordingly, report has been received from CPCB vide e-mail dated 30.04.2019 forwarding the Expert Committee report. The report noted the current status of water quality of rivers which flows in India and the fact that 351 river stretches out of 323 rivers were polluted. There was need for revised standards for BOD and COD with a view to protect the water quality of the rivers/streams. There was also a need for revised standards for TSS, for Nitrogen (Ammonia & Nitrates) and Phosphorus and for Fecal Coliform.

7. The Committee while discussing the need for revised the Standards for BOD and COD observed that:

“Inclusion of COD in sewage discharge certainly offers advantages in terms of early diagnosis on functioning of STPs and thus helps in resorting immediate measures/corrective actions. This is because analysis of COD is completed within 5 Hours as against 5 days at 20°C or 3 days at 27°C for BOD (Sawyer & McCarty, V. Edition). Moreover, if Government wishes to regulate STPs across the county through online monitoring system in future, inclusion of COD in Discharge Standards will prove beneficial for the reason that COD sensors are quite reliable and readily available in Indian market, however the same is not the case with BOD sensors. Thus, from regulatory point of view also, COD is an important parameter and needs to be included in sewage Discharge Standards.”

While discussing the need for revised standards for TSS the Committee has observed that:

“ The Microbial quality of wastewater could be linked with the TSS concentration. The larger the Suspended solids, the larger shall be the presence of bacteria, protozoa and viruses. High TSS wastewater cannot be easily disinfected, as the suspended particles “hide” these microorganisms and also react with chemical disinfectants.”

Further the committee observed:

“A well designed and operated conventional sewage treatment system such as activated sludge process can meet 20 mg/L effluent TSS discharge standards. Many STPs bases on secondary wastewater treatment all over the globe are able to achieve 10-20mg/L. TSS without any tertiary treatment.”

Further with regard to the need for revised standard for Nitrogen (Ammonia & Nitrates) and Phosphorus it has been elaborated by Committee that:

“Nitrogen and phosphorus in all forms are major rate limiting elements essential for the growth of algae and other vegetation in water bodies leading to a state called eutrophication. The greenish color water with large vegetation growth is common sight for not only lakes and ponds but also slow moving rivers.

Eutrophication arises from the oversupply of nutrients (N & P), which leads to overgrowth of plants and algae. Degradation of dead algae and plants by microbes consumes dissolved oxygen in the water, thereby creating the state of hypoxie.

Eutrophication leads to many problems related to water quality:

- *Large Dissolved oxygen variation leads to fish kills*
- *Filling the water body with dead algae and other vegetation.*
- *Decomposition of dead algae and vegetation at the bottom causing oxygen depletion and further release of nutrient.*
- *Release of algal toxins and odors causing substances make the water unsuitable for human and animal consumption.”*

The Committee has also observed that:

Due to the absence of dilution and worsening of our rivers and lakes, it is necessary to move towards nutrients (nitrogen and phosphorus) regulations in water bodies.

The Committee while discussing the revised standards for Fecal Coliforms observed:

“As per “Houses and Household Amenities, Latrine Facility, Census of India - 2011, Registrar General and Commissioner, India” available at [http://censusindia.gov.in/2011census/hlo/ Data sheet/ India / Latrine. Pdf](http://censusindia.gov.in/2011census/hlo/Data%20sheet/India/Latrine.Pdf); Out of 7.9 Crores Urban Households (UHH), nearly 1.7 Crores UHH (i.e. 20 %) lacks adequate sanitation. At the same time more than 5 lakhs villages in the country are now open defecation free (ODF) ([https:// sbm.gov.in/sbmdashboard / ODF.aspx](https://sbm.gov.in/sbmdashboard/ODF.aspx).) Although rural parts are covered through sanitary toilets, effluent from septic tanks from newly built 9.2 crores toilets across the country is unavoidable. This may pose very high health risk owing to the fact that “Sanitation” including collection, conveyance and treatment is either absent or inadequate in such areas. **Relaxing FC pose risk to downstream cities/town/villages that rely on drinking water source on same water body in case of rivers. It appears quite reasonable to say that FC Standards be prescribed to 100 MPN/100 ml. considering its impact on human health in general and readiness of Indian wastewater sector to handle the same (Recommended value of FC in CPHEEO Manual, 2013 is MPS230/100 mL).** (emphasis added)

Hence, CPHEEO 2013 recommended the following guidelines for treated sewage discharge into surface water which after some travel may join a **drinking water source to be used as source of supply for drinking water as given in following Table 5.20**

Table 5.20 Recommended Guidelines for Treated Sewage if Discharged into Surface Water to be used as source of Drinking Water.

<i>Parameter</i>	<i>MoEF Standards (A)</i>	<i>Recommended Values</i>
<i>BOD, mg/L</i>	<i>30</i>	<i>Less than 10</i>
<i>SS, mg/L</i>	<i>100</i>	<i>Less than 10</i>
<i>TN, mg/L</i>	<i>100</i>	<i>Less than 10</i>
<i>Dissolved P, mg/L</i>	<i>5</i>	<i>Less than 2</i>
<i>Faecal Coliforms, MPN/100 mL</i>	<i>Not specified</i>	<i>Less than 230</i>

(A) General Standards, Environmental Protection Rule, 1986 & as authorized by PCB

• *In order to achieve the above values, the treatment process would need to be designed for nutrient removal in addition to the conventional BOD and SS removal. It has also been reported that if the nutrients were removed to the levels mentioned in Table 3.20, then the amount of chlorine required for disinfection would be less at about 5 mg/ l.*

Considering aforementioned analysis, the Chairman CPCB directed all State Pollution Control Boards to make it mandatory for local bodies to set up sewerage systems for treatment and disposal of sewage to meet the prescribed standards ie., pH 6.5-9, BOD (mg/L): Not more than 10, COD (mg/L): Not more than 50, TSS (mg/L) : Not more than 20, NH₄-N (mg/L): Not more than 5, N-total (mg/L) Not more than 10 ,Fecal Coliforms (MPN/100 ml) Less than 230. The details are provided in Annexure 1."

8. The report further mentions that the stringent standards in terms of Draft Notification dated 24.11.2015 are not only economically viable

and technically feasible, the cost will not be significantly high. In this regard, it was observed:

“7.0 ECONOMIC VIABILITY & RESOURCE POSITION

1. For Nitrification (Conversion of ammonia to nitrate), 20-30% larger aeration tanks are required with additional 40-50 % aeration demand. The Total capital and O&M cost of the system increases by 10-20 & 5-10 % respectively.

2. For further removal of nitrate from wastewater, denitrification (conversion of nitrate to Nitrogen gas) is needed by additional anoxic tank in the system. The capital cost further increases by 5-10 %. Nevertheless, denitrification gives 25 % oxygen credit which reduces 25 % aeration requirement.

3. Finally, overall capital and operational cost implications for achieving standards for metropolitan and class-I cities shall be 20-30 %.

4. Typical total unit costs for wastewater treatment based on experience gained in Western Europe and the USA is presented in Figure XX (WHO/ UNEP 1997), The total unit cost for secondary treatment (BOD < 20-30 mg/L, & TSS < 50-100 mg/L) varies between 1.5-2.0 US\$/m³, while for tertiary treatment (BOD, TSS & TN < 10 mg/L) it is 2.0-2.5 US\$/m³. The additional burden is approximately 25-33 % which matches with Indian experience as well.

5. In recent years, many STPs are constructed based on effluent BOD, TSS & TN < 10 mg/L) and all the well operated and maintained STPs are providing the desired effluent quality. Some of these STPs are monitored by IIT Roorkee in recent years under several research projects and NGT reports. The performance evaluation results for 20 MGD Nilothi STP, 20 MLD Pappan Kalan STP, 15 MLD Delhi Gate STP and 5 MGD Kapashera STP of Delhi submitted to NGT alongwith 3.0 MID

STP, Rishikesh, 1 MGD STP, Delhi, 27 MGD STP, Haridwar etc., monitored under various research projects is attached as Annexure 3.

6. CPCB has also conducted study on technological achievability of proposed standards. Delhi Jal Board has installed and commissioned 04 STPs on advanced treatment technology along with coliform reduction facilities.

7. In addition, the following STPs all over India are producing the desired quality: 1.5 MLD STP, Cubbon Park, Bangalore, 2.0 MLD STP, Pahalgam, 3.5 MLD STP, Tapovan, Rishikesh, 4.0 MLD STP, IIT Madras, 12.5 MLD STP, Tonca, Goa, 15.0 MLD STP, Gorakhpur, 17.3 MLD STP, Zirakpur, Punjab, 18 MLD STP, Sarai, Haridwar, 20.0 MLD STP, Hyderabad, 20.0 MLD Sangvi, Pune, 30 MLD STP, Hyderabad, 37.5 MLD STP, UP Housing Board, Lucknow, 40.0 MLD Kharadi, Pune, 40.0 MLD STP, Hubballi, Karnataka, 45 MLD STP, Mundhwa, Pune, 50 MLD STP Kalamoli, Navi Mumbai, 54 MLD STP, Noida, 55.0 MLD, Singanpure, Surat, 56 MLD STP, Indirapuram, Ghaziabad, 68.0 MLD STP, Dehradun, 100 MLD STP, Vashi Navi Mumbai, 130 MLD STP, Nagpur, 137 MLD STP, Greater Noida, 245 MLD STP Indore, etc.

8. In practical experience with actual tendered cost, the experience has been quite differing. Many tenders based on old and less stringent quality standards have been awarded at much higher per MLD cost as compared to STPs having more stringent standards. Plus on a long term basis, new technologies have lower life cycle costs. Other factors which are encouraging most corporations and contractors to adopt new technologies are more compact designs, less land requirement, less construction time, better material of construction, less maintenance cost, automation and less dependency on expensive trained manpower to operate plants in remote locations.”

9. Accordingly, the Committee further observed that:

- “● *The new stringent standards are devised considering the deterioration condition of water bodies and unavailability of adequate dilution water in our water bodies. If not stringent quality standards are not implemented then in the coming future with more population burden on rivers, situation will further deteriorate.*
- *The greatest benefit of these standards is to achieve all purpose non-portable reuse quality effluent. Each STP is to be treated as a source of water for reuse and recycling, helping in mitigating drought/climate change in the country. It will also reduce exploitation of groundwater reserves and dependency on rainfall which has become quite unpredictable in the past few years. Climate change is a reality that should be addressed and adopted for in the coming future. It will go a long way in reducing agricultural dependency on bore well water.*
- *If treatment of wastewater is not carried out with intention of reuse and recycle expenditure on conveyance/long distance transport of water/sewage will be much higher. Even as on toady in many cities cost of conveyance of water is much higher than the treatment of sewage to make it fit for most uses including domestic uses. For example the cost of transporting water from Narmada to fulfil water supply needs of Indore city (approximately @ Rs. 20/cum) is much higher than the cost of treating sewage to tertiary level.”*

In view of above and severity of depletion of aquatic resources vis-a-vis the financial aspects related to conveyance and treatment of water/sewage the committee recommended that the effluent discharge for STPs to be as follows:

SI. No.	Industry	Parameters	Standards (Applicable to all mode of disposal)			
1	2	3	4			
	Sewage Treatment Plants (STPs)		Mega and Metropolitan Cities	Class I Cities	Others	Deep Marine Outfall
		<i>pH</i>	5.5-9.0	5.5-9.0	5.5-9.0	5.5-9.0
		Bio-Chemical Oxygen Demand (BOD)	10	20	30	30
		Total Suspended Solids (TSS)	20	30	50	50
		Chemical Oxygen Demand (COD)	50	100	150	150
		Nitrogen-Total	10	15	-	-
		Phosphorus-Total (For Discharge into Ponds, Lakes)	1.0	1.0	1.0	
		Fecal Coliform (FC) (Most Probable)	Desireable-100 Permissible-	Desireable-230 Permissible-	Desireable-1000 Permissible-	Desireable-1000 Permissible-

		Number per 100 milliliter, MPN/100 ml	230	ble-1000	10,000	e-10,000
<i>Note:</i>						
(i) <i>Mega-Metropolitan Cities have population more than 1 crore, Metropolitan Cities-Population more than 10 Lakhs and Class-1 Population more than 1 Lakh.</i>						
(ii) <i>All value in mg/l except for pH and Fecal Coliform.</i>						
(iii) <i>These standards will be applicable for discharge into water bodies as well as for land disposal/applications.</i>						
(iv) <i>These Standards shall apply to all new STPs for which construction is yet to be initiated.</i>						
(v) <i>The existing/under construction STPs shall achieve these standards within 07 years from the date of notification.</i>						
(vi) <i>In case where the marine outfall provides a minimum initial dilution of 150 times at the point of discharge and a minimum dilution of 1500 times at a point 100m away from discharge point, then norms for deep sea marine discharge shall be applied.</i>						
(vii) <i>Reuse/Recycling of treated effluent shall be encouraged.</i>						
(viii) <i>State Pollution Control Boards/Pollution Control Committees may make these norms more stringent taking into account the local conditions.</i>						

10. We have heard Learned Counsel for the parties.

11. Learned Counsel for the applicant submits that while the Expert Committee is fully justified in suggesting parameters as per its report for Mega-Metropolitan Cities, there is no justification for different and diluted standards for Class-I cities, Other cities or Deep Marine Outfall and to that extent the report of the Expert Committee fall short of the required scientific logic and database. While

recommending the diluted standards for Class-I cities, Other cities or Deep Marine Outfall the Committee has not given any explanation with regard to the existing pollution load in these areas, the available systems in place, the efficacy of the systems in terms of meeting of norms, the population impacted by deteriorating water quality and likely consequences on health of people if these diluted norms are permitted. There is no scientific justification offered for diluting the norms for these areas in which the majority of country's population resides. Also such standards we feel must apply not only to new STPs but also to the existing ones. Further, there is no justification for non-application of such standards for seven years for existing STPs.

12. Learned Counsel for CPCB and interveners are unable to justify dilution of standards for areas other than Mega Metropolitan Cities or for existing STPs.
13. We find that there is no justification for diluted standards for areas other than Mega and Metropolitan Cities. The water quality standards are required to be same for the population of major cities or other cities. No justification has been shown for different standards for persons living in cities other than Mega and Metropolitan Cities. Major population of this country will be affected by diluted standards and only persons in Mega and Metropolitan Cities will have comparatively better standards without any valid reason or distinction. We may note that filters, UV filters etc. are facilities

mainly available in major cities and not in smaller cities or villages where the standards are proposed to be diluted.

14. Accordingly, we accept the report of the Expert Committee with the modification that the standards recommended for Mega and Metropolitan Cities will also apply to rest of the country. We also direct that the standards will apply not only for new STPs but also for existing/under construction STPs without any delay and giving of seven years time stands disapproved.

MoEF & CC may issue an appropriate Notification in the matter within one month from today.

The Application is disposed of.

Adarsh Kumar Goel, CP

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

April 30, 2019
Original Application No. 1069/2018
SN

Annexure 12

Re: Fwd: Providing data related to Hon'ble Member in OA No. 606 of 2018

rh rhythm.aggarwal87@gmail.com
 Mon, 09 Dec 2024 4:59:11 PM +0530 •

To "Narender Sharma" <narendersharma.cpcb@gov.in>

Cc "Ritu Pachori" <ritu.pachori@gov.in>, "Dharmendra Kumar Gupta" <gupta.dharmendra@gov.in>, "R D Chandigarh,CPCB" <rdchandigarh.cpcb@gov.in>

Tags

Sir,

The observations/ suggestions are as follows:

Pg 5. Table 1 – The installed capacities of STPs mentioned are correct.

Pg 6-7. Table 2 – The sludge generated from STP Kishangarh is being filled in a low lying area. Sludge from STP Raipur Kalan – II is being given to farmers. The sludge generated from STP Maloya is sent to STP Diggian for preparation of Class A sludge.

Pg 8-9. Table 3 and Table 4 - Variation in results has been found in the duplicate samples given to the STP authorities during the date of monitoring.

Pg 9. Table 5 – the operating capacities of STPs should be taken as monthly average instead of intake for the day of monitoring. The average flow in STPs for the months of October and November is given below. Accordingly, the gap mentioned at para 3.1.1 may be updated.

S.No.	STP	Capacity	Utilization (October)	Utilization (November)	Utilization Capacity
1	Diggian	135 MLD	129.3 MLD	129.5 MLD	*
2	Kishangarh	2 MLD	1.0 MLD	1.0 MLD	
3	3 BRD	50 MLD	46.3 MLD	46.0 MLD	
4	Raipur Khurd	9 MLD	8.1 MLD	8.0 MLD	
5	Maloya	22.5 MLD	18.0 MLD	18.4 MLD	
6	Dhanas	7.5 MLD	4.2 MLD	4.3 MLD	
7	Raipur Kalan-I	22.5 MLD	20.1 MLD	20.1 MLD	
8	Raipur Kalan-II	5 MLD	1.0 MLD	1.0 MLD	

*Remark – It may be recorded that the total treatment capacity of STPs in Chandigarh is more than the sewerage generated. Thus it is more than 100%.

Pg. 10 at para 3.1.2 – For treatment of sewage generated from the Faidan village, the Chandigarh Administration has initiated action for collection of sewage which can be treated in nearby STP. Demolition proceedings have been initiated for removal of unauthorized structures falling in line of sewerage channel to be laid in that area. Also, feasibility of alternate sites and installation of modular STP is being explored.

Regards

Dr. Rhythm Aggarwal

Assistant Environmental Engineer

1046

On Mon, Dec 9, 2024 at 8:09 AM Narender Sharma <narendersharma.cpcb@gov.in> wrote:



Annexure 13

Fwd: Providing data related to Hon'ble NGT matter in OA No. 606 of 2018

1047

VP

Vivek Pandey <cpcc-chd@nic.in>

Wed, 04 Dec 2024 3:29:49 PM +0530

To "Narender Sharma" <narendersharma.cpcb@gov.in>, "Narender Sharma" <narendersharma.cpcb@nic.in>

Respected Sir,


Kindly find the attached data submitted by MCC as required by the NGT Committee w.r.t. O.A. no. 606/2018.

Regards
CPCC

From: "oi swm2024" <oi.swm2024@gmail.com>
To: "Vivek Pandey" <cpcc-chd@nic.in>, "pandey vivekcpcc" <pandey_vivekcpcc@rediffmail.com>, vivekpandey29@gmail.com, "rhythm aggarwal87" <rhythm.aggarwal87@gmail.com>
Cc: commisionermc@gmail.com, commmcchd@gmail.com, "AMIT KUMAR" <comm-mcc-chd@nic.in>, chiefenggmcc@gmail.com, "INDERDEEP KAUR" <mohmcc-chd@nic.in>
Sent: Wednesday, December 4, 2024 3:19:14 PM
Subject: Providing data related to Hon'ble NGT mater in OA No. 606 of 2018

In reference to the data requested by the team constituted by Hon'ble NGT alongwith officials of CPCC related to Solid Waste Management. Please find attached herewith data (as PDF) alongwith all annexure (as google drive link) for your kind information and further necessary action please.

Regards,

 [Annexures.zip](#)

1 Attachment(s) • [Download as Zip](#)



NGT Matter in OA No. 606 of 20... .pdf

14.3 MB • 

1048

From

The Commissioner,
Municipal Corporation,
Chandigarh

To

The Member Secretary,
Chandigarh Pollution Control Committee,
Chandigarh

To be mailed on cpcc-chd@nic.in
pandey_vivekcpcc@rediffmail.com
rhythm.aggarwal87@gmail.com


Memo No. 316

Dated Chandigarh the: 3/Dec/24

Sub: Providing data related to Hon'ble NGT mater in OA No. 606 of 2018

In reference to the data requested by the team constituted by Hon'ble NGT alongwith officials of CPCC related to Solid Waste Management. Please find enclosed herewith data alongwith all annexure for your kind information and further necessary action please.

DA/- All Annexure & mailed also


Commissioner,
Municipal Corporation,
Chandigarh

Municipal Corporation Chandigarh

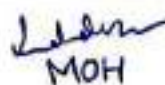
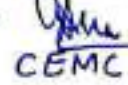
Data related to Hon'ble NGT Matter in OA No. 606 of 2018

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City Level Details:

S. No.	Particulars	Details	
1	Catchment area of the facility (Chandigarh)	114 Km ²	
2	Total waste generated (TPD) in the catchment area of the facility.	Period	Waste Generated (in TPD)
		Apr 2023 – Mar 2024	548
		Apr 2024 – Nov 2024 (up to 25 Nov, 2024)	497
3	Total waste collected (TPD) in the catchment area of the facility.	Period	Waste Collected (in TPD)
		Apr 2023 – Mar 2024	548
		Apr 2024 – Nov 2024 (up to 25 Nov, 2024)	497
4	Gap in generation and collection of the waste.	No Gap	
5	Total waste processed (TPD) in the catchment area of the facility.	Period	Waste Processed (in TPD)
		Apr 2023 – Mar 2024	192
		Apr 2024 – Nov 2024 (up to 25 Nov, 2024)	405
6	Gap in Collection & Processing	<ul style="list-style-type: none"> Machinery to segregate mixed waste has been installed on 1-Dec-24 and is in trial/stabilization phase. This machine will fulfil the need to segregate the mixed 	


		<p>waste collected and assist in 100% processing of derived segregated waste in its respective plants.</p> <ul style="list-style-type: none"> In addition, there is a gap of 4-5 TPD of dry waste (comprising seat covers, sofas, mattress, bedsheets etc.) processing. To fill this gap MCC is in the process of installation of dedicated shredder.
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1. MRF cum Garbage Transfer Station cum MRF, Sector 25, Dadu Majra, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Transferred (in TPD)			
		Apr 2023 – Mar 2024	65			
		Apr 2024 – Nov 2024 (up to 25 Nov, 2024)	80			
2	Gap in collection and processing.	No Gap				
3	Process Flow Chart	Attached at Annexure A				
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDP • Other	Material Recovery Facility cum Garbage-Transferred Station (semi-automated)				
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No.	Plant machinery	Qty. (No.)	Capacity	Total Capacity
		1	DG Set	01	5 H.P.	62.5 KVA
		2	Conveyor Belts	02	Length: 25.15 meter Breath: 1.5 Meter	-
		3	Electric Motor in conveyor Belt	02	1 H.P.	-
		4	Static Compactor 260	04	11 KVA	70 Tons in 8 hours
		5	Container 20 Cum	05	-	16 MT (depends on volume)
		6	Hook Loader (Tata Truck)	03	180 HP	20 Ton per container
6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	Not Required				
7	Copy of CTE and CTO.	Attached at Annexure 1				
8	Total monthly power consumption along with Electricity Bills.	Electricity is shared with Garbage Processing Plant, Sec-25, Chandigarh. Details attached at Annexure 2				

Moh *AK*
MCC CEMC

9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	<ul style="list-style-type: none"> • Wet Waste sent wet processing plant • Dry Waste (Non-Recyclable) sent to RDF plant • Dry Waste (Recyclable) is auctioned centrally at GTS cum MRF, Industrial Area Phase 1 (Details attached at Annexure 3) • Sanitary waste is sent to authorised processing plant (Details attached at Annexure 4.1) • Domestic Hazardous waste is sent to authorised processing plant (Details attached at Annexure 4.2)
10	Final destination of each component of waste along with relevant documents for validation of the data.	<ul style="list-style-type: none"> • Wet Waste sent wet processing plant • Dry Waste (Non-Recyclable) sent to RDF plant • Dry Waste (Recyclable) is auctioned centrally at GTS cum MRF, Industrial Area Phase 1 (Details attached at Annexure 3) • Sanitary waste is sent to authorised processing plant (Details attached at Annexure 4.1) • Domestic Hazardous waste is sent to authorised processing plant (Details attached at Annexure 4.2)
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 5
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed



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2. MRF cum Garbage Transfer Station, Industrial Park, 3BRD, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Transferred (in TPD)			
		Apr 2023 – Mar 2024	53			
		Apr 2024 – Nov 2024 (up to 25 Nov, 2024)	58			
2	Gap in collection and processing.	No Gap				
3	Process Flow Chart	Attached at Annexure A				
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other	Material Recovery Facility cum Garbage Transferred Station (semi-automated)				
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No.	Plant machinery	Qty. (No.)	Capacity	Total Capacity
		1	DG Set	01	5 H.P	62.5 KVA
		2	Conveyor Belts	02	Length: 25.15 meter Breath: 1.5 Meter	
		3	Electric Motor in conveyor Belt	02	1 H.P	-
		4	Static Compactor 260	04	11 KVA	70 Tons in 8 hours
		5	Container 20 Cum	08	-	16 MT (depends on volume)
		6	Hook Loader (Tata Truck)	03	180 HP	20 Ton per container
6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	Not Required				
7	Copy of CTE and CTO.	Attached at Annexure 6				
8	Total monthly power consumption along with Electricity Bills.	S. No.	Month	KWH Consumption		
		1	Apr-23	4320		
		2	May-23	4680		
		3	Jun-23	5400		
		4	Jul-23	4600		
		5	Aug-23	5880		
		6	Sep-23	6000		
		7	Oct-23	5040		
		8	Nov-23	2760		
		9	Dec-23	5400		
		10	Jan-24	8040		
		11	Feb-24	6120		
12	Mar-24	5880				

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		13	Apr-24	6480
		14	May-24	7080
		15	Jun-24	7920
		16	Jul-24	7560
		17	Aug-24	6600
		18	Sep-24	6320
		19	Oct-24	6480
		20	Nov-24	Bill not received.
		Copy of electricity bills attached at Annexure 7		
9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	<ul style="list-style-type: none"> Wet Waste sent wet processing plant Dry Waste (Non-Recyclable) sent to RDF plant Dry Waste (Recyclable) is auctioned centrally at GTS cum MRF, Industrial Area Phase 1 (Details attached at Annexure 8) Sanitary waste is sent to authorised processing plant (Details attached at Annexure 9.1) Domestic Hazardous waste is sent to authorised processing plant (Details attached at Annexure 9.2) 		
10	Final destination of each component of waste along with relevant documents for validation of the data.	<ul style="list-style-type: none"> Wet Waste sent wet processing plant Dry Waste (Non-Recyclable) sent to RDF plant Dry Waste (Recyclable) is auctioned centrally at GTS cum MRF, Industrial Area Phase 1 (Details attached at Annexure 8) Sanitary waste is sent to authorised processing plant (Details attached at Annexure 9.1) Domestic Hazardous waste is sent to authorised processing plant (Details attached at Annexure 9.2) 		
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 10		
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed		


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3. MRF cum Garbage Transfer Station, Industrial Area Phase-1, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Transferred (in TPD)			
		Apr 2023 - Mar 2024	68			
		Apr 2024 - Nov 2024 (up to 25 Nov, 2024)	77			
2	Gap in collection and processing.	No Gap				
3	Process Flow Chart	Attached at Annexure A				
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other	Material Recovery Facility cum Garbage Transferred Station (semi-automated)				
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No.	Plant machinery	Qty. (No.)	Capacity	Total Capacity
		1	DG Set	01	5 H.P.	62.5 KVA
		2	Conveyor Belts	02	Length: 25.15 meter Breath: 1.5 Meter	
		3	Electric Motor in conveyor Belt	02	1 H.P.	
		4	Static Compactor-260	04	11 KVA	70 Tons in 8 hours
		5	Container 20 Cum	08	-	16 MT (depends on volume)
		6	Hook Loader (Tata Truck)	03	180 HP	20 Ton per container
6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	Not Required				
7	Copy of CTE and CTO.	Attached at Annexure 11				
8	Total monthly consumption along with Electricity Bills.	power with	S. No.	Month	KWH Consumption	
			1	Apr-23	4560	
			2	May-23	5760	
			3	Jun-23	4440	
			4	Jul-23	6240	
			5	Aug-23	6600	
			6	Sep-23	5640	
			7	Oct-23	6120	
			8	Nov-23	5880	
			9	Dec-23	6480	
			10	Jan-24	6960	
11	Feb-24	5640				

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		12	Mar-24	6480
		13	Apr-24	6240
		14	May-24	7320
		15	Jun-24	7080
		16	Jul-24	7200
		17	Aug-24	6540
		18	Sep-24	6360
		19	Oct-24	5640
		20	Nov-24	Bill not received.
		Copy of electricity bills attached at Annexure 12		
9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	<ul style="list-style-type: none"> Wet Waste sent wet processing plant Dry Waste (Non-Recyclable) sent to RDF plant Dry Waste (Recyclable) is auctioned centrally at GTS cum MRF, Industrial Area Phase 1 (Details attached at Annexure 13.1 & 13.2) Sanitary waste is sent to authorised processing plant (Details attached at Annexure 14.1) Domestic Hazardous waste is sent to authorised processing plant (Details attached at Annexure 14.2) 		
10	Final destination of each component of waste along with relevant documents for validation of the data.	<ul style="list-style-type: none"> Wet Waste sent wet processing plant Dry Waste (Non-Recyclable) sent to RDF plant Dry Waste (Recyclable) is auctioned centrally at GTS cum MRF, Industrial Area Phase 1 (Details attached at Annexure 13.1 & 13.2) Sanitary waste is sent to authorised processing plant (Details attached at Annexure 14.1) Domestic Hazardous waste is sent to authorised processing plant (Details attached at Annexure 14.2) 		
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 15		
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed		


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4. Solid Waste Processing Plant (RDF), Sector 25, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Processed (in TPD)			
		Apr 2023 - Mar 2024	72			
		Apr 2024 - Nov 2024 (up to 25 Nov, 2024)	120			
2	Gap in collection and processing.	4-5 TPD				
3	Process Flow Chart	Attached at Annexure 16				
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other	Dry waste to RDF				
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No	Plant machinery	Qty (Nos)	Capacity (H.P)	Total Capacity (H.P)
		1	Conveyor Belt 1 No	1	10	10
		2	Magnetic	1	5	5
		3	Bypass Conveyor Belt No 3	1	7.5	7.5
		4	Conveyor Belt No 2	1	7.5	7.5
		5	Conveyor Belt No 3	1	12.5	12.5
		6	Conveyor under Trommel	1	7.5	7.5
		7	Hydraulic Trommel machine	1	30	30
		8	Trommel	1	7.5	7.5
		9	Conveyor Belt No 4	1	7.5	7.5
		10	Conveyor Belt No 5	1	12.5	12.5
		11	Conveyor Belt No 6	1	7.5	7.5
		12	Rotary Dryer	1	100	100
		13	Conveyor Belt No 7	1	12.5	12.5
		14	Conveyor Belt No 15	1	10	10
		15	Magnetic 15 No Belt	1	5	5
		16	Ballistic Separator	2	10	20
		17	LD Fan	1	160	160
		18	F.D Fan	1	30	30
		19	Conveyor Belt No 8	2	22.5	22.5
		20	Conveyor Belt No 11A	1	5	5
		21	Conveyor Belt No 11	1	5	5
		22	Conveyor Belt No 14	1	5	5
		23	Conveyor Belt No 16	1	5	5
		24	Secondary shredder Under conveyor	1	5	5
		25	Secondary shredder	2	125	250
		26	Conveyor Belt No 12 A	1	7.5	7.5
		27	Conveyor Belt No 12	1	7.5	7.5
28	Automatic Furnace Hydraulic	1	30	30		

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		<table border="1"> <tr><td>29</td><td>Automatic Furnace Feeding conveyor</td><td>1</td><td>10</td><td>10</td></tr> <tr><td>30</td><td>cyclone</td><td>2</td><td>3</td><td>6</td></tr> <tr><td>31</td><td>Air compressor plant</td><td>1</td><td>30</td><td>30</td></tr> <tr><td>32</td><td>Air compressor work shop</td><td>1</td><td>7.5</td><td>7.5</td></tr> <tr><td>33</td><td>Pump</td><td>1</td><td>60</td><td>60</td></tr> <tr><td>34</td><td>Pump 2</td><td>1</td><td>10</td><td>10</td></tr> <tr><td>35</td><td>Coconut Shredder</td><td>1</td><td>55</td><td>55</td></tr> <tr><td rowspan="2">36</td><td rowspan="2">New Shredder For (leaves)</td><td>3</td><td>7.5</td><td>22.5</td></tr> <tr><td>2</td><td>75</td><td>150</td></tr> <tr><td>37</td><td>35 mm TROMMEL+ Conveyers</td><td>1</td><td>20</td><td>20</td></tr> <tr><td>38</td><td>16 mm TROMMEL + Conveyers</td><td>1</td><td>20</td><td>20</td></tr> <tr><td>39</td><td>4 mm TROMMEL + Conveyers</td><td>1</td><td>20</td><td>20</td></tr> <tr><td>40</td><td>Destoner</td><td>1</td><td>10</td><td>10</td></tr> </table>	29	Automatic Furnace Feeding conveyor	1	10	10	30	cyclone	2	3	6	31	Air compressor plant	1	30	30	32	Air compressor work shop	1	7.5	7.5	33	Pump	1	60	60	34	Pump 2	1	10	10	35	Coconut Shredder	1	55	55	36	New Shredder For (leaves)	3	7.5	22.5	2	75	150	37	35 mm TROMMEL+ Conveyers	1	20	20	38	16 mm TROMMEL + Conveyers	1	20	20	39	4 mm TROMMEL + Conveyers	1	20	20	40	Destoner	1	10	10
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6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	There is a gap of 4-5 TPD of dry waste (comprising seat covers, sofas, mattress, bedshcets etc.) processing. To fill this gap MCC is in the process of installation of dedicated shredder.																																																															
7	Copy of CTE and CTO.	Attached at Annexure 17.1, 17.2, 17.3																																																															
8	Total monthly power consumption along with Electricity Bills.	<table border="1"> <thead> <tr> <th>S. No.</th> <th>Month</th> <th>SWM/RDF Plant (KWH Consumption)</th> </tr> </thead> <tbody> <tr><td>1</td><td>Apr-23</td><td>60000</td></tr> <tr><td>2</td><td>May-23</td><td>62000</td></tr> <tr><td>3</td><td>Jun-23</td><td>53000</td></tr> <tr><td>4</td><td>Jul-23</td><td>75000</td></tr> <tr><td>5</td><td>Aug-23</td><td>111000</td></tr> <tr><td>6</td><td>Sep-23</td><td>87000</td></tr> <tr><td>7</td><td>Oct-23</td><td>80000</td></tr> <tr><td>8</td><td>Nov-23</td><td>99000</td></tr> <tr><td>9</td><td>Dec-23</td><td>71000</td></tr> <tr><td>10</td><td>Jan-24</td><td>96000</td></tr> <tr><td>11</td><td>Feb-24</td><td>64000</td></tr> <tr><td>12</td><td>Mar-24</td><td>61000</td></tr> <tr><td>13</td><td>Apr-24</td><td>88000</td></tr> <tr><td>14</td><td>May-24</td><td>91000</td></tr> <tr><td>15</td><td>Jun-24</td><td>79000</td></tr> <tr><td>16</td><td>Jul-24</td><td>78000</td></tr> <tr><td>17</td><td>Aug-24</td><td>66000</td></tr> <tr><td>18</td><td>Sep-24</td><td>65000</td></tr> </tbody> </table>	S. No.	Month	SWM/RDF Plant (KWH Consumption)	1	Apr-23	60000	2	May-23	62000	3	Jun-23	53000	4	Jul-23	75000	5	Aug-23	111000	6	Sep-23	87000	7	Oct-23	80000	8	Nov-23	99000	9	Dec-23	71000	10	Jan-24	96000	11	Feb-24	64000	12	Mar-24	61000	13	Apr-24	88000	14	May-24	91000	15	Jun-24	79000	16	Jul-24	78000	17	Aug-24	66000	18	Sep-24	65000						
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9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	Copy of electricity bills attached at Annexure 18 Sent to Cement Factory at Darlaghat, HP Acknowledgement slips attached at Annexure 19																																																															
10	Final destination of each component of waste along with relevant documents for validation of the data.	<table border="1"> <thead> <tr> <th>Detail of component</th> <th>Final Destination</th> </tr> </thead> <tbody> <tr> <td>Refuse Derived Fuel (RDF)</td> <td>Sent to Cement Factory at Darlaghat, HP</td> </tr> </tbody> </table>			Detail of component	Final Destination	Refuse Derived Fuel (RDF)	Sent to Cement Factory at Darlaghat, HP																																																									
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Refuse Derived Fuel (RDF)	Sent to Cement Factory at Darlaghat, HP																																																																

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		Process Rejects	SLF
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 20	
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed	



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5. C&D Waste Processing Plant, Industrial Area Phase 1, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Processed (in TPD)				
		Apr 2023 - Mar 2024	85				
		Apr 2024 - Nov 2024 (up to 25 Nov, 2024)	93 (backlog also processed)				
2	Gap in collection and processing.	No Gap					
3	Process Flow Chart	Attached at Annexure 21					
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other	C&D Waste to Recycled Aggregates (Screening-Crushing-washing-segregation)					
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No.	Plant machinery	Qty. (No.)	Capacity (Hp)	Total Capacity (Hp)	
		C&D Crusher Plant					
		1	Hopper Motor	1	7.5	7.5	
		2	Vibrating Screen Motor	1	15	15	
		3	JAW Crusher Motor	1	50	50	
		4	Granulator	2	40	80	
		5	Washing & Segregation Unit Motor	1	20	20	
		6	Big Conveyor Belt Motor	2	15	30	
		7	Return conveyor Belt	1	7.5	7.5	
		8	Conveyor(s) Belt Motor	5	5	25	
		9	Washed sand Screw conveyor	1	15	15	
		10	Submersible Pump	1	25	25	
		Sedimentation Unit					
		1	Submersible Pump	2	3	6	
		2	Filtration pump	3	3	9	
		Automatic Block making machine					
		1	Hopper Motor	3	2	6	
		2	Conveyor Belt Motor	4	3	12	
		3	Cement Screw conveyor Motor	1	7.5	7.5	
		4	PAN Mixer Motor	2	10	20	
		5	Air Compressor Motor	1	1	1	
		6	Hydraulic Press Motor	1	10	10	
		7	Vibration motor	2	7.5	15	
		8	Stacker Motor	3	2	6	
		9	Pallet Fedder Motor	1	3	3	

		10	Colour Feeder Motor	1	3	3
			Manual Casting Unit			
		1	Concrete Mixer	2	5	10
		2	Vibrating Table	2	5	10
6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	Not Required				
7	Copy of CTE and CTO.	Attached at Annexure 22 (1) & (2)				
8	Total monthly power consumption along with Electricity Bills.	S. No.	Month	SWM/RDF Plant (KWH Consumption)		
		1	Apr-23	9976		
		2	May-23	10524		
		3	Jun-23	7272		
		4	Jul-23	5636		
		5	Aug-23	9984		
		6	Sep-23	8100		
		7	Oct-23	9112		
		8	Nov-23	8984		
		9	Dec-23	11732		
		10	Jan-24	14284		
		11	Feb-24	12172		
		12	Mar-24	12000		
		13	Apr-24	14940		
		14	May-24	13812		
		15	Jun-24	11324		
		16	Jul-24	10928		
		17	Aug-24	8112		
		18	Sep-24	9916		
19	Oct-24	9988				
9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	S. No.	Detail of material recovered	Disposed of/sent to user		
		1	Filling Sand	<ul style="list-style-type: none"> Sold to Govt./Private Contractors Self consumed for maintenance activities 		
		2	Recycled Aggregate 40mm			
		3	Recycled Aggregate 20mm			
		4	Recycled Aggregate 10mm			
		5	Washed Sand			
		6	PCC Products (Kerb, channel, tiles, paver, flower pot)			
		7	RCC Products (Bollard, Manhole, Road gully, Sign Board)			
10	Final destination of each component of waste along with relevant documents for validation of the data.	Details attached at Annexure 24				
		S. No.	Detail of material recovered	Disposed of/sent to user		
		1	Filling Sand	<ul style="list-style-type: none"> Sold to Govt./Private Contractors 		
		2	Recycled Aggregate 40mm			
		3	Recycled Aggregate 20mm			
4	Recycled Aggregate 10mm					

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		5	Washed Sand	<ul style="list-style-type: none"> Self consumed for maintenance activities
		6	PCC Products (Kerb, channel, tiles, paver, flower pot)	
		7	RCC Products (Bollard, Manhole, Road gully, Sign Board)	
Details attached at Annexure 24				
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 25		
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed		


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6. Bio-methanation Plant, 5 TPD, Industrial Area Phase 1, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Processed (in TPD)			
		Apr 2023 - Mar 2024	2.31			
		Apr 2024 - Nov 2024 (up to 25 Nov, 2024)	1.25			
2	Gap in collection and processing.	No Gap				
3	Process Flow Chart	Attached at Annexure 26				
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other	NISARGRUNA Technology				
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No.	Plant machinery	Qty. (No.)	Capacity	Total Capacity
		1	Air Compressor motor	2	5 Hp	10 Hp
		2	Grinder Motor	2	5 Hp	10 Hp
		3	Gas Genset	1	30KVA	30 KVA
		4	Solar water heater	1	500 Ltr.	500 Ltr.
6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	Not Required				
7	Copy of CTE and CTO.					
8	Total monthly power consumption along with Electricity Bills.	S. No.	Month	KWH Consumption		
		1	24.04.2023 to 24.06.2023	2533		
		2	24.06.2023 to 24.08.2023	1822		
		3	24.08.2023 to 24.10.2023	2432		
		4	24.10.2023 to 24.12.2023	2369		
		5	24.12.2023 to 24.02.2024	2717		
		6	24.02.2024 to 24.04.2024	2628		
		7	24.04.2024 to 24.06.2024	2443		
		8	24.06.2024 to 24.08.2024	1502		
Copy of electricity bills attached at Annexure 27						
9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	S. No.	Detail of material recovered	Disposed of/sent to user		
		1	Electricity	25 Street lights run on Plant Gas genset		
10	Final destination of each component of waste along with relevant documents for validation of the data.	S. No.	Detail of material recovered	Disposed of/sent to user		
		1	Electricity	25 Street lights run on Plant Gas genset		
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 28				
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed				

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7. Wet Waste Processing Plant, Dadu Majra, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Processed (in TPD)				
		Apr 2023 - Mar 2024	75				
		Apr 2024 - Nov 2024 (up to 25 Nov, 2024)	168				
2	Gap in collection and processing.	No Gap					
3	Process Flow Chart	Attached at Annexure 29					
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other	Windrow Composting					
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No.	Plant machinery	Qty. (No.)	Capacity (Hp)	Total Capacity (Hp)	
		Wet Waste Plant					
		1	35 mm TROMMEL+ Conveyers	1	10	10	
		2	16 mm TROMMEL + Conveyers	1	10	10	
		3	4 mm TROMMEL + Conveyers	1	10	10	
		LFP Unit					
		1	For dosing tank	1	2	2	
		2	From reaction tank to tube settler	1	2	2	
		3	Reaction tank for mixing	1	10	10	
		4	Aeration tank	1	5	5	
		5	From aeration tank to tube settler	1	2	2	
		6	Tube settler to dual media	1	2	2	
		6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	There is no gap between Waste Generation and Processing Capacity.			
7	Copy of CTE and CTO.	Attached at Annexure 30.1 & 30.2					
8	Total monthly power consumption along with Electricity Bills.	S. No.	Month	KWH Consumption			
		1	Apr-23-Feb-24	Material processed at SWM plant, Sec 25			
		2	Mar-24	15,600			
		3	Apr-24				
		4	May-24				
		5	Jun-24	13,800			
		6	Jul-24	9000			
		7	Aug-24	4200*			
Copy of electricity bills attached at Annexure 31							
9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	Compost self consumed/sold for Horticulture works. Detailed attached at Annexure 32.1 & 32.2					

10	Final destination of each component of waste along with relevant documents for validation of the data.	S. No.	Detail of material recovered	Disposed of/send to user
		1	Compost	Self consumed / sold for Horticulture works
		2.	Process Rejects	Sent to SLF
		3.	Leachate	Sent to LTP for treatment
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 33		
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed		


COMMISSIONER
MUNICIPAL CORPORATION
CHANDIGARH

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8. Horticulture Waste Processing Plant, 3BRD, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Processed (in TPD)			
		Apr 2023 - Mar 2024	7			
		Apr 2024 - Nov 2024 (up to 25 Nov, 2024)	11			
2	Gap in collection and processing.	No Gap (backlog will be processed as sun-drying is required)				
3	Process Flow Chart	Attached at Annexure 34				
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other	Sun drying-Shredding-drying-Briquetting				
5	List of the plant and machinery installed along with the capacity and motor HP.	S. No.	Plant machinery	Qty. (No.)	Capacity (Hp)	Total Capacity (Hp)
		1	Saw Dust Machine / Log Eater	1	2	57
		2	Wood chipper -1	1	3	57
		3	Wood chipper -2	1	3	83
		4	Hammer mill	1	3	80
		5	Flash Dryer-dual pass	1	3	68
		6	Briquette Machine	1	2.8	89
		7	Band saw machine	1	24"(Max cutting size)	5
		8	Leaf Grinder Machine	1	0.5	72
6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	Not Required				
7	Copy of CTE and CTO.	Attached at Annexure 35.1 & 35.2				
8	Total monthly power consumption along with Electricity Bills.	Electricity connection is attached with STP plant, 3 BRD as Horticulture Plant is under its premises (Avg Power consumption: 30,000 KWh/Month)				
9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.	Bio-briquettes sold to M/s Shree Amrit Enterprises as per the auction done. Details attached at Annexure 36				
10	Final destination of each component of waste along with relevant documents for validation of the data.	Bio-briquettes sold to M/s Shree Amrit Enterprises as per the auction done. Details attached at Annexure 36				
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 37				
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed				

9. Fresh Waste Dump, Sector 38, Chandigarh

1	Total waste processed in the facility (TPD).	Period	Waste Processed (in TPD)
		Apr 2023 - Mar 2024	-
		Apr 2024 - Nov 2024 (up to 25 Nov, 2024)	-
2	Gap in collection and processing.		-
3	Process Flow Chart		-
4	Method of treatment to process the waste. • Organic material (Wet Waste) • Inerts • RDF • Other		-
5	List of the plant and machinery installed along with the capacity and motor HP.		-
6	Action plan to address the Gap for processing 100% waste along with provision made in the budget.	<ul style="list-style-type: none"> Machinery of capacity 10 TPH to segregate mixed waste has been installed on 1-Dec-24 and is in trial/stabilization phase. This machine will fulfil the need to segregate the mixed waste collected and assist in 100% processing of derived segregated waste in its respective plants. In addition, there is a gap of 4-5 TPD of dry waste (comprising seat covers, sofas, mattress, bedsheets etc.) processing. To fill this gap MCC is in the process of installation of dedicated shredder. 	
7	Copy of CTE and CTO.	Land Allotment Letter Attached at Annexure 38	
8	Total monthly power consumption along with Electricity Bills.		-
9	Details of the material recovered and disposed of/sent to various consumers/ authorized users.		-
10	Final destination of each component of waste along with relevant documents for validation of the data.		-
11	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached at Annexure 39	
12	Environmental statement Form-V for 2023-2024 and 2024-2025	Not Filed	


COMMISSIONER
MUNICIPAL CORPORATION
CHANDIGARH

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Detail of legacy waste

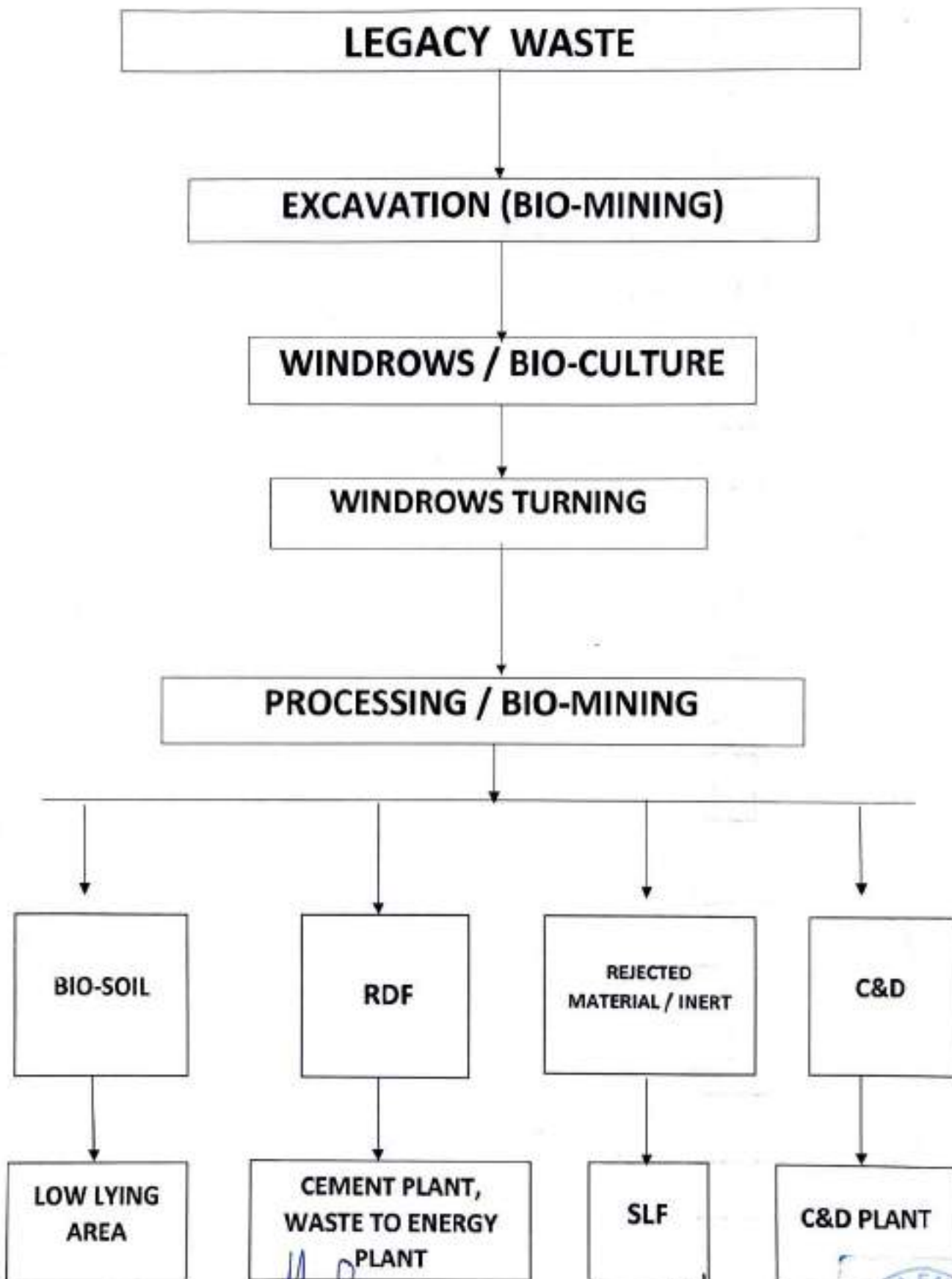
Sr. No.	Description	Remarks
1	Catchment Area covered by the site.	8.28 Acre
2	Opening stock of waste (MT):	
	As on April 01,2023.	Approx 5.36LMT
	As on April 01,2024.	Approx 0.77 LMT
3	Stock of waste at the site (MT) as on November 25,2024	Approx 0.20LMT
4	Composition of waste at the site (please provide test reports)	
	Inerts (%) (Construction waste,Wood,Glass,etc.)	Avg . 4%
	Compost (%)Organic.	
	RDF (%)plastic.	Avg . 14%
	If any other material (%) -C&D Waste	Avg . 1%
	Bio Soil	Avg . 66 %
5	Process adopted to remediate the site along with flow chart	Bio remediation of legacy waste. Flow chart of process is attached
6	List of the plants and machinery installed along with the capacity and motor HP	List is Attached
7	Area recovered:	
	As on date (from the beginning)	Around 7 acre
	During 2023-2024	Around 6 acre
	During 2024-2025.	Around 2.28 acre
8	Final destination of each component of waste,along with records /documents to validate the same by the joint committee.	
	Inerts (%) (Construction waste,Wood,Glass,etc.)	To SLF
	Compost (%) Organic / Bio Soil	In low lying area
	RDF (%)plastic.	Waste to energy plant
	If any other material (%) - C&D Waste	C&D Plant
9	Action plan along with the timeline to remediate and recover the remaining waste at site,along with budgetry provision.	The remaining waste will be processed by 31.12.2024. Funds available from SBM/ MC
10	Copy of the Half Yearly Reports for 2023-2024 and 2024-2025	Attached
11	Environmental Statement Form -V submitted for 2023-2024 and 2024-2025	Filled
12	Copy of CTE and CTO.	Copies attached

Sub Divisional Engineer
MCPH Sub Division No.21
M.C. Chandigarh

Executive Engineer
SWM Division
M.C. Chandigarh

LEGACY WASTE PROCESSING (FLOW CHART)

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[Signature]
Sub Divisional Engineer
MCPH Sub Division No.2.1
M.C. Chandigarh

[Signature]
Executive Engineer
SWM Division
M.C. Chandigarh



MACHINERY DETAIL				
S.No.	Machines Name	Numbers	Capacity Per Machine	Motors Detail
1	Super Screening Machines	6	2200 (TPD)	20 H.P = 10 No. 3 H.P = 20 No.
2	Trommels	2	60(TPH)	7.5 H.P = 4 No. 5 H.P = 2 No. 3 H.P = 8 No.


 Sub-divisional Engineer
 Sub Division No. 21
 Chandigarh


 Executive Engineer
 SWM Division
 M.C. Chandigarh



FINAL DESTINATION OF LEGACY WASTE COMPONENTS

S. No	Month/Year	BIO- SOIL	RDF	INERT	C&D PLANT INDUSTRIAL AREA
1	Nov-22	SECT 48 GREEN BELT, STP DHANAS, SUNTEC(PUNJAB)	WASTE TO ENERGY PLANT ,SONIPAT		
2	Dec-22	SECT 48 GREEN BELT, STP DHANAS,MALOYA,STP RAIPUR KALAN, SUNTEC (PUNJAB)	WASTE TO ENERGY PLANT ,SONIPAT		C&D PLANT INDUSTRIAL AREA
3	Jan-23	SECTOR 49, STP DHANAS,STP MALOYA, SUNTEC (PUNJAB)	WASTE TO ENERGY PLANT ,SONIPAT		C&D PLANT INDUSTRIAL AREA
4	Feb-23	STP MALOYA, SUNTEC (PUNJAB), SECTOR 48 GREEN BELT, SECTOR 48, STP RAIPUR KALAN, STP DHANAS, KURALI, SECTOR 49	WASTE TO ENERGY PLANT ,SONIPAT		
5	Mar-23	STP MALOYA, LANDRA, MAJRA KHURD, SECTOR 48, STP RAIPUR KALAN, STP DHANAS, KURALI,SECTOR 49	WASTE TO ENERGY PLANT ,SONIPAT	SLF	C&D PLANT INDUSTRIAL AREA
6	Apr-23	SECTOR 48, STP MALOYA	WASTE TO ENERGY PLANT ,SONIPAT		
7	May-23	SECTOR 48, STP MALOYA	WASTE TO ENERGY PLANT ,SONIPAT	SLF	C&D PLANT INDUSTRIAL
8	Jun-23	SECTOR 48,RANI MAJRA,SECTOR 49, STP MALOYA	WASTE TO ENERGY PLANT ,SONIPAT	SLF	
9	Jul-23	SECTOR 49	WASTE TO ENERGY PLANT ,SONIPAT	SLF	C&D PLANT INDUSTRIAL
10	Aug-23	DADU MAJRA PIND	WASTE TO ENERGY PLANT ,SONIPAT		
11	Sep-23	RANI MAJRA, SAINI MAJRA, SECTOR 49, SECTOR 49 C, VILLAGE TOGA	AMBUJA CEMENT PLANT, MUNDWA, WASTE TO ENERGY PLANT, SONIPAT		
12	Oct-23	MALOYA PARK, SAINIPUR, SECTOR 48, TIDA, VILLAGE TOGA	AMBUJA CEMENT PLANT,ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		
13	Nov-23	TIDA, MALOYA	AMBUJA CEMENT PLANT,ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		
14	Dec-23	ALTUS LAND, JAMPUR, MALOYA CRICKET STADIUM	AMBUJA CEMENT PLANT,ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		

Sub Divisional Engineer
MCPH Sub Division No.2-1
M.C. Chandigarh

Executive Engineer
SWM Division
M.C. Chandigarh



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FINAL DESTINATION OF LEGACY WASTE COMPONENTS

S. No	Month/Year	BIO- SOIL	RDF	INERT	C&D PLANT INDUSTRIAL AREA
15	Jan-24	ALTUS LAND, JAMPUR, MALOYA CRICKET STADIUM, DHAKORAN, KHARAR, OMAXE SOCIETY	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		
16	Feb-24	DHAKORAN	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT	SLF	300 TPD WET WASTE PLANT FOR LEVELING
17	Mar-24	STP MALOYA	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		300 TPD WET WASTE PLANT FOR LEVELING
18	Apr-24	PHASE 11 DIGGIAN, STP MALOYA	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		
19	May-24	MAJRA KHURD, MANAKPUR SHARIF, PALHERI	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT	SLF	
20	Jun-24	MOULI JAGRAN	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		
21	Jul-24	MOULI JAGRAN, PALHERI,	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		
22	Aug-24	PALHERI	AMBUJA CEMENT PLANT, ULTRA TECH CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		
24	Oct-24	RANI MAJRA, SECTOR 49,	WASTE TO ENERGY PLANT, SONIPAT		
25	Nov-24	RANI MAJRA, PALHERI	AMBUJA CEMENT PLANT, WASTE TO ENERGY PLANT, SONIPAT		


[Signature]
 Joint Director, Sanitation
 SWM Sub-Division No.21
 M.C. Chandigarh

[Signature]
 Executive Engineer
 SWM Division
 M.C. Chandigarh



(PROGRESS REPORT)

Sr. No	Date of Drone Survey	Material Processed (Cum)	Material yet to be Processed (Cum)
1	16.11.2022		1131783.80
2	08.02.2023	222386.70	909397.10
3	13.03.2023	107705.70	801691.40
4	10.08.2023	292703.70	508987.70
5	27.11.2023	131193.33	377794.37
6	05.01.2024	58169.35	319625.02
7	17.02.2024	43105.40 + 48890.96* = 91996.36	276519.61
8	25.05.2024	114408.85	162110.76
9	11.10.2024	-	-
	Total :-	1018563.99	


Sub Divisional Engineer
M.C.P.H Sub Division No.21
M.C. Chandigarh


Executive Engineer
SWM Division
M.C. Chandigarh



CHANDIGARH POLLUTION CONTROL COMMITTEE
CHANDIGARH ADMINISTRATION Paryavaran Bhawan,
Madhya Marg, SECTOR 19-B, CHANDIGARH
 (Phone no. : 0172-2700311, E-mail : epee-chd@nic.in)

Consent No.: CPCC/2022/R3708/11/3397
 Registration ID: R22DMC7656f4

Date: 03/11/2022

Application No.: 436036

To: **M/s AAKANSHA ENTERPRISES,**
 Near Daddu Majra Colony Rd, Sector 25 (W),
 Chandigarh-160014

Subject: Grant of Consent to establish under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, as amended and Section 21 of Air (Prevention and Control of Pollution) Act, 1981, as amended.

Consent to Establish is granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, as amended and Section 21 of Air (Prevention and Control of Pollution) Act, 1981, as amended and subject to the terms and conditions attached alongwith.

I. Particulars Provided by the Industry

Name & Designation of the Occupier	Grota Choubey Partner
Unit Name	AAKANSHA ENTERPRISES
Unit Address	Near Daddu Majra Colony Rd, Sector 25 (W), Chandigarh
Type of Industry	MSW Processing Facility
Category	RED
Category Process	Bio-mining of Legacy Waste from Dumping Ground alongwith Leachate Treatment Plant (capacity 100 KLD)
Consent Type	New
Capital Investment of the Unit	679.0 (in Lakhs)
Number of DG Sets	01
Date of expiry	30/09/2023

Detail of Raw-Material :-

Raw-Material Name	Raw-Material Quantity	Units
Legacy Waste	2250	MT/Day

Detail of Product :-

Product Name	Avg. Production (for which consent is sought)	Units
RDF	325-342	Ton/Day
Bio-Soil	1340-1535	Ton/Day
C & D Waste	338-386	Ton/Day

Detail of By-Product :-

Name Of By Product	Avg. Actual Production (for which consent is sought)	Units
	0	MT/Day

Detail of Water Consumption & Discharge

Detail of Water Act:-

Daily Quantity of Water Consumption shall not exceed (In KLD) | 1.0

Type of Effluent	Daily Quantity of Effluent Disposal/ Discharge (In KLD)
Domestic	0.8
Trade Effluent	0.2

Detail of Air Emission Aspects

Detail of Diesel Generator Set(s) :-

Capacity of DG Set (In KVA)	Serial no. of DG Set	Location of Set where Installed at premises	Stack Height (in meters)	Manufacturing Date	Consent to Operate is Valid Upto
125		M/s AAKANSHA ENTERPRISES, Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh-160014	8 meter from ground level	09/03/2017	30/09/2023

Generator sets having completed life of 15 years from the date of manufacturing or having completed 50,000 hours of operation, whichever earlier are not allowed to operate. Information provided by the Applicant/Unit.

Detail of Source of Air Emission other than Dg Set:

Stack attached to	Height of Stack
NA	NA

Member Secretary
Chandigarh Pollution Control Committee
Chandigarh

TERMS AND CONDITIONS

GENERAL CONDITIONS

- The Consent to operate has been approved by Chandigarh Pollution Control Committee (CPCC) from pollution angle and the applicant/unit shall obtain all other formal consents from other concerned departments like Structural Engineer, Engineering Department, Chief Fire Officer, Municipal Corporation, Electricity Department, Chandigarh Administration etc. (if required).

Aakansha Enterprises, Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh

The unit shall obtain prior permission from CPCC before expansion/modification/upgradation of the process/plant/machinery.

The authorized person of the unit shall intimate the CPCC before closing of the unit.

The unit shall regularly submit the environmental statement in the prescribed form-V for the previous financial year not later than 30th of September every year to CPCC.

Unit shall apply for renewal of consent in the prescribed form atleast 46 days before the date of expiry of this consent order.

Any upset conditions in operations/process in the premises, which may cause increased effluent or result in violation of standards prescribed in the Consent Order be reported to the Chandigarh Pollution Control Committee at the first instance.

The applicant shall practice good housekeeping. All pipes/valves/drains/ conduits/sewers shall be kept leak proof. Floor washings from operation/ process area shall not be allowed to find their way in storm-water drains or open areas. The unit shall not throw any solid waste in open inside/outside its premises to the nuisance of the public or to be deterrent to the environment in any manner.

The applicant shall go in for recycling/reuse of water as far as practicable to minimize the discharge of wastes into the environment and shall work to adopt clean technology to reduce the generation of environmental pollutants.

The unit shall take necessary steps to ensure that noise pollution is not caused from its road side and/or inside/outside its premises to the nuisance of the public or to be deterrent to the environment in any manner. The unit shall not burn any material on the premises to the nuisance of the public or to be deterrent to the environment in any manner.

The unit shall not use any of the banned items mentioned in the Chandigarh Administration, Department of Environment Notification No. ED/2019/1648 dated 30.07.2019 as amended time to time.

The unit shall adhere to the provisions of Plastic Waste Management Rules, 2016.

This consent stands cancelled if there will be any encroachment of Government land by the unit.

Unit should maintain the ambient air quality by controlling fugitive emissions (if any) during the process.

All amendments/revisions made by the CPCC in the effluent and/or emission/stack height standards shall be applicable to the applicant from the date of such amendments/revisions.

No complaint should be received from nearby neighbours regarding pollution aspects against the applicant/unit.

The unit shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made thereunder.

ADDITIONAL CONDITIONS

Unit will install one no. leachate treatment plant (capacity 100 KLD) and the disposal of treated leachate shall be in accordance with the following standards before discharge into public sewer.

Parameters	Standards
Oil	5.5 to 9.0
Suspended Solids	600 mg/l
Dissolved Solids (Inorganic)	2100 mg/l
Ammonical Nitrogen	50 mg/l
U.O	350 mg/l
Chromic	0.2 mg/l
Mercury	0.01 mg/l
Lead	1.0 mg/l

Cadmium
 Total Chromium
 Copper
 Zinc
 Nickel
 Vanade
 Chloride
 Fluoride
 Organic Compounds

1.0 mg/l
 2.0 mg/l
 3.0 mg/l
 15 mg/l
 3.0 mg/l
 2.0 mg/l
 1000 mg/l
 1.5 mg/l
 5.0 mg/l

The effluent should meet the general standards as laid down in the Environmental Protection Rules, 1986, before disposal into the sewerage system.


 Member Secretary
 Chandigarh Pollution Control Committee
 Chandigarh



CHANDIGARH POLLUTION CONTROL COMMITTEE
CHANDIGARH ADMINISTRATION Paryavaran Bhawan,
 Madhya Marg, SECTOR 19-B, CHANDIGARH
 (Phone no. : 0172-2700311, E-mail : cpcc-chd@nic.in)

CPCC/2022/R3807/ 19/3860

Date: 19/12/2022

Registration ID: R22DMC765614

Application No.: 444602

M/s AAKANKSHA ENTERPRISES,
 Near Daddu Majra Colony Rd. Sector 25 (W),
 Chandigarh-160014

Subject: Grant of Consent to operate under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, as amended and Section 21 of Air (Prevention and Control of Pollution) Act, 1981, as amended.

Consent to operate is granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, as amended and Section 21 of Air (Prevention and Control of Pollution) Act, 1981, as amended and subject to the terms and conditions attached herewith.

I. Particulars Provided by the Industry

Name & Designation of the Occupier	Geeta Chaubey Partner
Unit Name	AAKANKSHA ENTERPRISES
Unit Address	Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh
Type of Industry	MSW Processing Facility
Category	RED
Category Process	Bio-mining of Legacy Waste from Dumping Ground alongwith Leachate Treatment Plant (capacity 100 KLD)
Consent Type	New
Capital Investment of the Unit	679.0 (in Lakhs)
Number of DG Sets	01
Date of expiry	31/10/2025

Detail of Raw-Material :-

Raw-Material Name	Raw-Material Quantity	Units
Legacy Waste	2250	MT/Day

Detail of Product :-

Product Name	Avg. Production (for which consent is sought)	Units
RDF	383	MT/Day
Bio-Soil	1417	MT/Day
C & D Waste	405	MT/Day
Misc.	45	MT/Day

Detail of By-Product :-

Name Of By Product	Avg. Actual Production (for which consent is sought)	Units
NA	0	MT/Day

2. Detail(s) of Water Consumption & Discharge

Detail of Water Act:-

Daily Quantity of Water Consumption shall not exceed (In KLD) | 1.0

Type of Effluent	Daily Quantity of Effluent Disposal/ Discharge (In KLD)
Domestic	0.8
Trade Effluent	0.2

3. Detail(s) of Air Emission Aspects

Detail of Diesel Generator Set(s) :-


Number of DG Set(s) -					
Capacity of DG Set (in KVA)	Serial no. of DG Set	Location of Set where Installed at premises	Stack Height (in meters)	Manufacturing Date	Consent to Operate is Valid Upto
125		M/s AAKANSHA ENTERPRISES, Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh-160014	8 meter from ground level	09/03/2017	31/10/2025

Generator sets having completed life of 15 years from the date of manufacturing or having completed 50,000 hours operation, whichever earlier are not allowed to operate.

For information provided by the Applicant/Unit.

Detail of Source of Air Emission other than Dg Set:

Stack attached to	Height of Stack
NA	NA


Member Secretary

Chandigarh Pollution Control Committee

Chandigarh

TERMS AND CONDITIONS

GENERAL CONDITIONS

1. The Consent to operate has been approved by Chandigarh Pollution Control Committee (CPCC) from pollution angle and the applicant/unit shall obtain all other formal consents

2. The unit shall obtain prior permission from CPCC before expansion or modification/upgradation of the process plant machinery.
3. The authorized person of the unit shall intimate the CPCC before closing of the unit.
4. The unit shall regularly submit the environmental statement in the prescribed format for the previous financial year not later than 30th of September every year to CPCC.
5. Any upset conditions in operations/process in the premises, which may cause increased effluent or result in violation of standards prescribed in the Consent Order be reported to the Chandigarh Pollution Control Committee at the first instance.
6. The applicant shall practice good housekeeping. All pipes, valves, drains, conduits, sewers shall be kept leak proof. Floor washings from operation/process area shall not be allowed to find their way in storm-water drains or open areas. The unit shall not throw any solid waste in open inside/outside its premises to the nuisance of the public or to be deterrent to the environment in any manner.
7. The applicant shall go in for recycling/reuse of water as far as practicable to minimize the discharge of wastes into the environment and shall work to adopt clean technology to reduce the generation of environmental pollutants.
8. The unit shall take necessary steps to ensure that noise pollution is not caused from its operations to the nuisance of the public or workers. The unit shall not burn any material on the road side and/or inside/outside its premises to the nuisance of the public or to be deterrent to the environment in any manner.
9. The unit shall not use any of the banned items mentioned in the Chandigarh Administration, Department of Environment Notification No. ED/2019/1648 dated 30.07.2019 as amended time to time.
10. The unit shall adhere to the provisions of Plastic Waste Management Rules, 2016.
11. This consent stands cancelled if there will be any encroachment of Government land by the unit.
12. Unit should maintain the ambient air quality by controlling fugitive emissions (if any) during the process.
13. All amendments/revisions made by the CPCC in the effluent and/or emission stack height standards shall be applicable to the applicant from the date of such amendments/revisions.
14. No complaint should be received from nearby neighbours regarding pollution aspects against the applicant/unit.
15. The unit shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made thereunder.

GENERAL CONDITIONS

1. Unit will install one no. leachate treatment plant and the disposal of treated leachate shall meet with the following standards before discharge into public sewer.

Parameters	Standards
pH	6.5 to 9.0
Total Suspended Solids	<20 mg/l
BOD	<20 mg/l
COD	<50 mg/l
Oil & Grease	<10 mg/l
Fecal Coliform	<100 MPN/100 ml

The effluent should meet the general standards as laid down in the Environmental Protection Rules, 1986, before disposal into the sewerage system.

The unit shall get the waste water produced by the unit analyzed from the laboratory recognized by CPCC/CPCB/MoEF&CC and the test report shall be sent to CPCC within one month from the commissioning of the unit, failing which the consent order will be deemed to be rescinded.

Applicant shall further get the samples of treated effluent/emissions/Leachate atleast quarterly in a year from the laboratory recognized by the CPCC/CPCB/MoEF&CC and test report shall be sent to CPCC on quarterly basis. Out of these quarterly monitoring, one monitoring must be done by CPCC laboratory (unit must contact CPCC for monitoring & has to submit monitoring/analyses charges as per prescribed rates).

The unit shall provide separate energy meter and water meter and maintain a proper record of its running electricity consumption, date and time of operation, break down of LTP if any and other related activities etc. in Logbook as per format enclosed at annexure-'A'.

The treated waste water from LTP should be released into public sewer system and in any case should not be released into Patiala Ki Rao.

Unit shall apply for renewal of consent in the prescribed form atleast 46 days before the date of expiry of this consent order


Member Secretary
Chandigarh Pollution Control Committee
Chandigarh



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CHANDIGARH POLLUTION CONTROL COMMITTEE
CHANDIGARH ADMINISTRATION Paryavaran Bhawan,
Madhya Marg, SECTOR 19-B, CHANDIGARH
(Phone no. : 0172-2700311, E-mail : cpcc-chd@nic.in)

Consent No.: CPCC/2023/R3807/540126

Date: 10/04/2024

Registration ID: R22DMC765614

Application No. 540126

To,
M/s AAKANKSHA ENTERPRISES,
Near Daddu Majra Colony Rd. Sector 25 (W),
Chandigarh-160014

Subject: Grant of Consent to operate under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, as amended and Section 21 of Air (Prevention and Control of Pollution) Act, 1981, as amended.

Consent to operate is granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, as amended and Section 21 of Air (Prevention and Control of Pollution) Act, 1981, as amended and subject to the terms and conditions attached alongwith.

I. Particulars Provided by the Industry

Name & Designation of the Occupier	Geeta Chaubey Partner
Unit Name	AAKANKSHA ENTERPRISES
Unit Address	Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh
Type of Industry	MSW Processing Facility
Category	RED
Category Process	Bio-mining of Legacy Waste from Dumping Ground alongwith Leachate Treatment Plant (capacity 20 KLD)
Consent Type	Amended
Capital Investment of the Unit	679.0 (in Lakhs)
Number of DG Sets	03
Date of expiry	31/10/2025

Detail of Raw-Material :-

Raw-Material Name	Raw-Material Quantity	Units
Legacy Waste	15750	MT/Day

Detail of Product :-

Product Name	Avg. Production (for which consent is sought)	Units
RDF	2681	MT/Day
Bio-Soil	9919	MT/Day
C & D Waste	2850	MT/Day
Misc.	315	MT/Day

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Aakanksha Enterprises, Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh

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Detail of By-Product :-

Name Of By Product	Avg. Actual Production (for which consent is sought)	Units
NA	0	MT/Day

2. Detail(s) of Water Consumption & Discharge**Detail of Water Act:-**

Daily Quantity of Water Consumption shall not exceed (In KLD) | 1.0

Type of Effluent	Daily Quantity of Effluent Disposal/ Discharge (In KLD)
Domestic	0.8
Trade Effluent	0.2

3. Detail(s) of Air Emission Aspects**Detail of Diesel Generator Set(s) :-****Number of DG Set(s) -**

Capacity of DG Set (in KVA)	Serial no. of DG Set	Location of Set where Installed at premises	Stack Height (in meters)	Manufacturing Date	Consent to Operate is Valid Upto
62.5	K17947	M/s AAKANSHA ENTERPRISES, Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh-160014	15 meter from ground level	30/11/2018	31/10/2025
62.5	KEH/0823-27		15 meter from ground level	28/08/2023	31/10/2025
59	E412CDJK246645G		15 meter from ground level	10/2017	31/10/2025

* Generator sets having completed life of 15 years from the date of manufacturing or having completed 50,000 hours of operation, whichever earlier are not allowed to operate.

* As per information provided by the Applicant/Unit.

Detail of Source of Air Emission other than Dg Set:

Stack attached to	Height of Stack
NA	NA

Member Secretary
Chandigarh Pollution Control Committee
Chandigarh

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Aakansha Enterprises, Near Daddu Majra Colony Rd. Sector 25 (W), Chandigarh

TERMS AND CONDITIONS

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GENERAL CONDITIONS

1. The Consent to operate has been approved by Chandigarh Pollution Control Committee (CPCC) from pollution angle and the applicant/unit shall obtain all other formal consents from other concerned departments like Structural Engineer, Engineering Department, Chief Fire Officer, Municipal Corporation, Electricity Department, Chandigarh Administration etc. (if required).
2. The unit shall obtain prior permission from CPCC before expansion / modification / upgradation of the process / plant / machinery.
3. The authorized person of the unit shall intimate the CPCC before closing of the unit.
4. The unit shall regularly submit the environmental statement in the prescribed form-V for the previous financial year not later than 30th of September every year to CPCC.
5. Any upset conditions in operations/process in the premises, which may cause increased effluent or result in violation of standards prescribed in the Consent Order be reported to the Chandigarh Pollution Control Committee at the first instance.
6. The applicant shall practice good housekeeping. All pipes/valves/drains/ conduits/sewers shall be kept leak proof. Floor washings from operation/ process area shall not be allowed to find their way in storm-water drains or open areas. The unit shall not throw any solid waste in open inside/outside its premises to the nuisance of the public or to be deterrent to the environment in any manner.
7. The applicant shall go in for recycling/reuse of water as far as practicable to minimize the discharge of wastes into the environment and shall work to adopt clean technology to reduce the generation of environmental pollutants.
8. The unit shall take necessary steps to ensure that noise pollution is not caused from its operations to the nuisance of the public or workers. The unit shall not burn any material on the road side and/or inside/outside its premises to the nuisance of the public or to be deterrent to the environment in any manner.
9. The unit shall not use any of the banned items mentioned in the Chandigarh Administration, Department of Environment Notification No. ED/2019/1648 dated 30.07.2019 as amended time to time.
10. The unit shall adhere to the provisions of Plastic Waste Management Rules, 2016
11. This consent stands cancelled if there will be any encroachment of Government land by the unit.
12. Unit should maintain the ambient air quality by controlling fugitive emissions (if any) during the process.
13. All amendments/revisions made by the CPCC in the effluent and/or emission/stack height standards shall be applicable to the applicant from the date of such amendments/revisions.
14. No complaint should be received from nearby neighbours regarding pollution aspects against the applicant/unit.
15. The unit shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made thereunder.
16. In case of Change of Name, Address, Ownership/Proprietorship, unit shall inform to Chandigarh Pollution Control Committee.

SPECIAL CONDITIONS

1. Unit will maintain one no. leachate treatment plant and the disposal of treated leachate shall meet with the following standards before discharge into public sewer.

Parameters	Standards
pH	6.5 to 9.0
Total Suspended Solids	<20 mg/l
BOD	<20 mg/l

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Aaksansha Enterprises, Near Daddu Majra Colony Rd, Sector 25 (W), Chandigarh

Page 3

COD	1084	<50 mg/l
Oil & Grease		<10 mg/l
Fecal Coliform		<100 MPN/100 ml

The effluent should meet the general standards as laid down in the Environmental Protection Rules, 1986, before disposal into the sewerage system

2. The unit shall get the waste water produced by the unit analyzed from the laboratory recognized by CPCC/CPCB/MoEF&CC and the test report shall be sent to CPCC within one month from the commissioning of the unit, failing which the consent order will be deemed to be rescinded.
3. Applicant shall further get the samples of treated effluent /Leachate atleast quarterly in a year from the laboratory recognized by CPCC/CPCB/MoEF&CC and test report shall be sent to CPCC on quarterly basis and get the samples of noise/emissions analyzed once in a year from the laboratory approved by the CPCC or MoEF&CC. Out of these quarterly monitoring, one monitoring must be done by CPCC laboratory (unit must contact CPCC for monitoring & has to submit monitoring/analyses charges as per prescribed rates).
4. The applicant shall operate and maintain the DG Set(s) continuously so as to achieve the level of pollutants to the following Air standards:

Stack attached to	Parameter	Permissible Limits
03 DG Sets	Particulate Matter	150 mg/l

5. A proper routine and preventive maintenance procedure for the DG set should be set and followed in consultation with the DG set manufacturer which would help prevent noise levels of the DG set from deteriorating with use.
6. The generator set having engines not engraved with manufacturer's name and date of manufacturing will not be allowed to operate on or after 01.06.2015.
7. The diesel generator set without certified acoustic enclosure as per GSR 317(E), dated 17.05.2002 not to be allowed to operate on or after 01.06.2015.
8. Generator sets having completed life of 15 years from the date of manufacturing or having completed 50,000 hours of operation, whichever earlier are not allowed to operate.
9. The unit shall provide separate energy meter and water meter and maintain a proper record of its running electricity consumption, date and time of operation, break down of LTP if any and other related activities etc, in Logbook as per format enclosed at annexure-'A'.
10. The treated waste water from LTP should be released into public sewer system and in any case, should not be released into Patiala Ki Rao or any other stream.
11. Unit shall apply for renewal of consent in the prescribed form atleast 46 days before the date of expiry of this consent order, failing which additional fee will be applicable.
12. The unit will obtain authorisation for the disposal of Hazardous Waste under HoWM Rules, 2016
13. The consent issued vide No CPCC/2023/R3807/17/3044 dated 29.09.2023 stands rescinded.

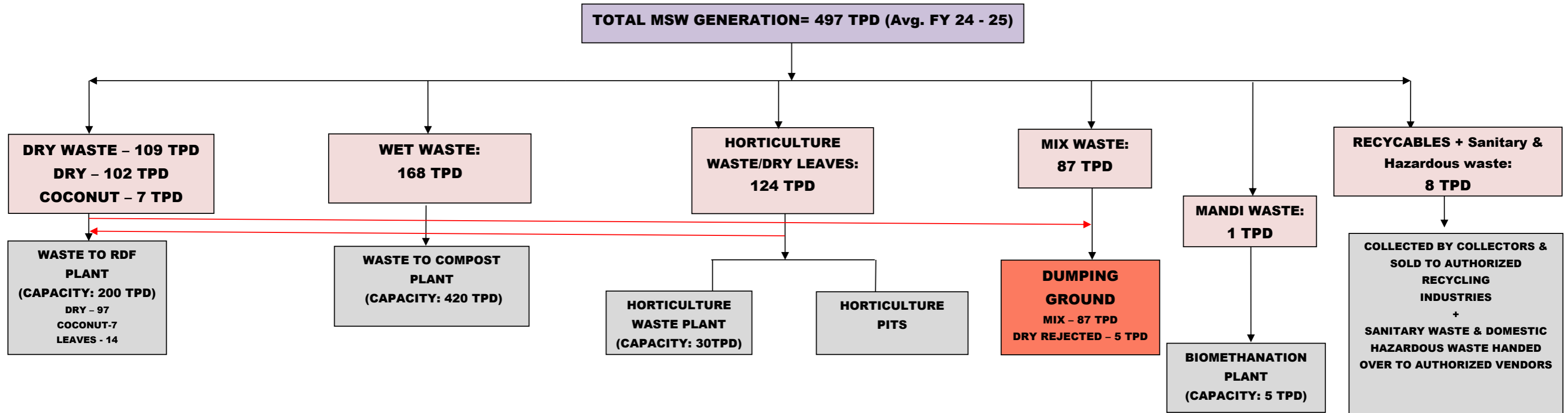
Member Secretary
Chandigarh Pollution Control Committee
Chandigarh

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Aakansha Enterprises, Near Daddu Majra Colony Rd, Sector 25 (W), Chandigarh



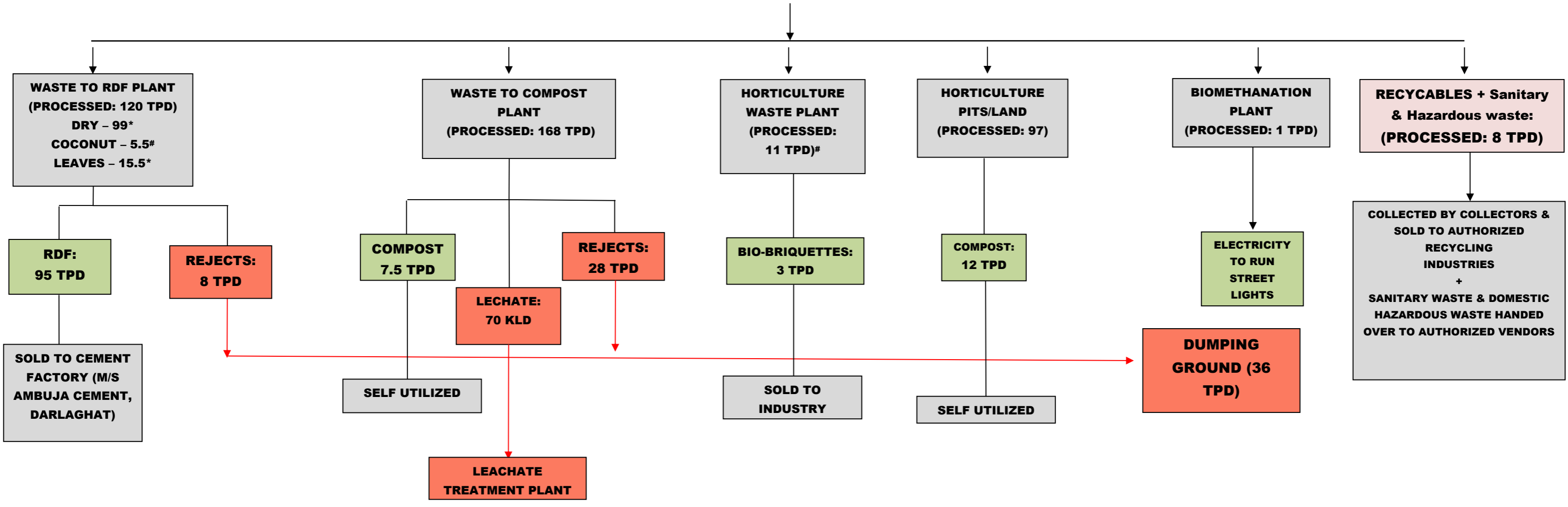
SOLID WASTE MASS BALANCE DIAGRAM





SOLID WASTE MASS BALANCE DIAGRAM

TOTAL MSW PROCESSED = 405 TPD (Avg. FY 24 - 25)



Note:
 *Backlog processed
 # Backlog remains

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH
Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 23/10/24 Gate Pass No. 25

Department / Agency Name MR. RAJU

Address _____

Vehicle No. PB12B-7947 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 9880

Rajul
Sign of Issuing Person

Rajul
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
BEHIND SHRI GANESH BRIND, HALDVA ROAD, CHANDIGARH

Sl. No.	Vehicle No.	Type of Vehicle	Quantity of Compost Issued
1	21275	Tipper	9880
2	21512	Tipper	9880
3	7002	Tipper	9880

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moli Nagar, Ludhiana

GATE PASS

Book No. 01 Date 23/10/24 Gate Pass No. 26
Department / Agency Name MR. ADAN
Address _____
Vehicle No. PR12A-3947 Type of Vehicle TIPAKA
Indent No./Bill No. _____ Quantity of Compost Issued 7255

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOST PLANT
BEHIND SUPPLY OFFICE, PHOLLA ROAD, CHANDIGARH

NO. _____
VEHICLE NO. _____
DATE _____

ISSUED TO _____
FOR _____
BY _____

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2660, Jain Colony, Moti Nagar, Luchiana

GATE PASS

Book No. 01 Date 23/08/24 Gate Pass No. 27

Department / Agency Name MR. ASBY

Address _____

Vehicle No. PB120-3947 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 98.15

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT	
BEHIND MUNICIPAL WASTE TREATMENT PLANT, CHANDIGARH	
Sl. No.	_____
Date	_____
Vehicle No.	_____
Type of Vehicle	_____
Quantity of Compost Issued	_____
Remarks	_____
Issued By	_____
Received By	_____
Signature	_____
Signature	_____

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 25/10/24 Gate Pass No. 38

Department / Agency Name MR. AMAR

Address _____

Vehicle No. P.B.S. AH - 7847 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 11660

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOST PLANT
BEHIND DUMPING GROUND, MILUYA ROAD, DISTT.

Bill No. : 8119
Vehicle No. : P.B.S. AH - 7847
Item : COMPOST 19, 4000

Gross : 22078 kg Date: 25/10/2024 15:21
Tare : 10210 kg Date: 25/10/2024 15:00
Net : 11868 kg

Ph : 122158
THANKS FOR YOUR CO-OP.

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 28/10/24 Gate Pass No. 29
 Department / Agency Name MR. SINGH
 Address _____
 Vehicle No. PD65AM-7947 Type of Vehicle TIPPER
 Incident No./Bill No. _____ Quantity of Compost Issued 10615

Sign of Issuing Person

Sign of Receiving Person

300TPD COMPOSITE PLANT
BEHIND DUMPING GROUND, HALDVA ROAD, DISTT.

RVV No. : 18110
 Vehicle No. : PD65AM-7947
 Item : COMPOST MR. SINGH

Gross : 22000 Kg Date: 28/10/2024 10:22
 Tare : 11385 Kg Date: 28/10/2024 10:10
 Net : 10615 Kg

PH : 222450
THANKS FOR YOUR VISIT

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 26/10/24 Gate Pass No. 30

Department / Agency Name MR. AMAR

Address _____

Vehicle No. PB 65 AM 7843 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 1155

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOSITE PLANT
BEHIND BUMPING GROUND, MALDYA ROAD, DISTT.

EST NO. : 6116
VEHICLE NO. : PD05AH7843
ITEM : COMPOST MR. AMAR

BRAND : 22HP5 kg Date: 26/10/2024 10:22
TAXI : 10948 kg Date: 26/10/2024 10:22
NET : 1155 kg

NO. 10948
Thank for your visit

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jan Colony, Mch Nagar, Ludhiana

GATE PASS

Book No. 01 Date 11/11/24 Gate Pass No. 91
 Department / Agency Name (S.W.M.) HOBT. DIVN. No. 2
 Address HOBT. SUB. DIVN. No. 5
 Vehicle No. CHH18A-2550 Type of Vehicle TIPPER
 Indent No./Bill No. 4331 Quantity of Compost Issued 1930

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOSITE PLANT
 BEHIND DUMPING GROUND, MALOVA ROAD, DESHT.

Bill No. : 4331
 Vehicle No. : CHH18A-2550
 Item : COMPOST (WET)

Gross : 6005 kg BSMV 11/11/2024 17:07
 Tare : 4123 kg BSMV 11/11/2024 17:07
 Net : 1808 kg

M/s JBR
 Thank you for your visit !

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 11/11/24 Gate Pass No. 32
 Department / Agency Name (Swm) HORT. DIVN. No. 2
 Address HORT. SUB DIVN. No 5
 Vehicle No. CH01DA-1390 Type of Vehicle TIPPER
 Indent No./Bill No. _____ Quantity of Compost Issued 18.75

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOSITE PLANT
 BEHIND DUMPING GROUND, MALOYA ROAD, DISTT.

WT No. : 8279
 Vehicle No. : CH01DA-1390
 Item : (COMPOST) HORT. DIV.

Wt : 8123 Kg Date: 11/11/2024 10:00
 Type : 4200 Kg Date: 11/11/2024 17:40
 Net : 1877 Kg

Ph : 222456
 * Thanks for your visit *

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 12/11/24 Gate Pass No. 33

Department / Agency Name MR. NARENDER

Address _____

Vehicle No. HR 35C-3519 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 2430

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOSITE PLANT
BEHIND DUMPING GROUND, WALDVA ROAD, DISTT.

RPT No. : 1 0304
Vehicle No. : HR35C-3519
Item : 1 COMPOST NARENDER

Gross : 5360 kg Date: 12/11/2024 12:12
Tare : 2930 kg Date: 12/11/2024 12:14
Net : 2430 kg

Ph : 223456
"Thank you for your visit"

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 12/11/24 Gate Pass No. 34
Department / Agency Name (SWM) HORT. DIVN. No.2
Address HORT. SUB. DIVN. No-5
Vehicle No. CHAKRA-2550 Type of Vehicle TIPPER
Indent No./Bill No. _____ Quantity of Compost Issued 2730

P. Saini
Sign of Issuing Person

[Signature]
Sign of Receiving Person

DEBTIS COMPOSITE PLANT
BEHIND BUNPOND GROUND, HALDVA ROAD, DISTT.

28
RST No. : 18397
Vehicle No. : CHAKRA-2550
Item : COMPOST (WET) 30

Gross : 7100 Kg Date: 12/11/2024 10:15
Tare : 4370 Kg Date: 12/11/2024 10:15
Net : 2730 Kg

PH : 122456
Thank you for your visit.

28

28

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By: M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 12/11/24 Gate Pass No. 35

Department / Agency Name (SWM) HORT DIVN. No. 2

Address HORT SUB. DIVN. No. 5

Vehicle No. CHALKA-1390 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 3055


Sign of Issuing Person


Sign of Receiving Person

300 TPD COMPOSITE PLANT
BEHIND DUFFING BRUND, MALOHA ROAD, DISTT. ...

Sl. No. : 8597
Vehicle No. : CHALKA-1390
Item : COMPOST WGT 02

Gross : 7295 kg Date: 12/11/2024 12:12
Tare : 4240 kg Date: 12/11/2024 17:12
Net : 3055 kg

PH : 120456
! Thanks for your visit !

300 TPD WET WASTE PROCESSING PLANT MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moli Nagar, Luthiana

GATE PASS

Book No. 01 Date 18/11/24 Gate Pass No. 36

Department / Agency Name MR. DECPAC

Address _____

Vehicle No. RJ31BR-4511 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 6190

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

BEHIND SURYASUJARA ROAD, DISTT. CHANDIGARH

REG. NO. : 2009
 Vehicle No. : RJ31BR-4511
 Item : COMPOST BAGS

Drawn : 11200 kg Date: 18/11/2024 11:20
 Taken : 5190 kg Date: 18/11/2024 11:20
 Bal : 6190 kg

PH. : 262405
 THANKS FOR YOUR VISIT

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 18/11/24 Gate Pass No. 37

Department / Agency Name MR.INDER SIMHA

Address _____

Vehicle No. RJ31RD-9509 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 6.255

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

INDENT No. : 01
Vehicle No. : RJ31RD-9509
Issued To : MR.INDER SIMHA

Gross : 21400 Kg
Tare : 2000 Kg
NET : 19400 Kg

Thank you for your service

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 18/11/24 Gate Pass No. 32

Department / Agency Name MR. AMAR

Address _____

Vehicle No. PB65AH 7R42 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 13565

Sign of Issuing Person *[Signature]*

Sign of Receiving Person *[Signature]*

CONTROL COMPOSITE PLANT
BEHIND DUMPIING GROUNDS, HALDWA ROAD, DISTT.

122

RET No. : 0564

Vehicle No. : PB65AH 7R42

Item : COMPOST 40 BAGS

Grate : 22618 kg Date: 18/11/2024 17:25

Tare : 11042 kg Date: 18/11/2024 12:14

Net : 11576 kg

No. : 220004

TRAFFIC POLICE CHANDIGARH

122

300 TPD WET WASTE PROCESSING PLANT MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 21/11/24 Gate Pass No. 37
 Department / Agency Name (SWM) HORT. DIV. No. 2
 Address HORT. S.W. DIV. No. 5
 Vehicle No. PH55AH-7947 Type of Vehicle TIPPER
 Indent No./Bill No. _____ Quantity of Compost Issued 12110

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300TPD COMPOSITE PLANT
 BEHIND DUMPING GROUND, MALOYA ROAD, DISTT.

REST No. : 8679
 Vehicle No. : PH55AH-7947
 Item : COMPOST KGMT 0.2
 Gross : 23100 Kg Date: 21/11/2024 16:16
 Tare : 11000 Kg Date: 21/11/2024 16:17
 Net : 12110 Kg

PH : 123400
 Thanks for your visit

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By: M/s JBR Technologies Limited, # 2680, Jain Colony, McE Nagar, Ludhiana

GATE PASS

Book No. 01 Date 21/11/24 Gate Pass No. 40

Department / Agency Name (SWM) HARI DHAM NO 2

Address H.P.C. SUB. DIVISION NO 5

Vehicle No. DB65AH-7847 Type of Vehicle TIPPER

Indent No./Bill No. Quantity of Compost Issued 9955

Sign of Issuing Person

Sign of Receiving Person

300 TPD COMPOSITE PLANT
BEHIND DUMPING GROUND, HALOYA ROAD, DISTT.

RECEIVED 1 8880
VEHICLE NO. & POSITION 3647
ITEM 1 COMPOST HARI D.L.2

GRAND TOTAL 21000 KG 21/11/2024 15:00
LEFT 11000 KG 21/11/2024 15:00
NET 1 10000 KG

PH - 123456
THANKS FOR YOUR VISIT

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By: M/s JBR Technologies Limited, # 2680, Jain Colony, Mohi Nagar, Ludhiana

GATE PASS

Book No. 01 Date 21/11/24 Gate Pass No. 41
 Department / Agency Name (SSWM) H&C Divn No: 2
 Address H&C S&B Divn No: 5
 Vehicle No. RJ31RD-4511 Type of Vehicle Trailer
 Indent No./Bill No. _____ Quantity of Compost Issued 4365

Ravi
Sign of Issuing Person

Abhishek Kumar
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
 BEHIND-DIPPING GROUND, RAJOURA ROAD, DISTT.

REF no. : 48481
 VEHICLE No. : RJ31RD-4511
 ITEM : COMPOST WGT 0.2

Entry : 9720 kg Date: 21/11/2024 11:32
 Term : 5560 kg Date: 21/11/2024 10:16
 Net : 4260 kg

PL : 121706
 Thank you for your visit

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION CHANDIGARH

Run By: M/s JBR Technologies Limited, #2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

BOOK NO: 01 DATE: 10/05/2024 GATE PASS NO.: 01
DEPARTMENT / AGENCY NAME: Horticulture (Sub Div. No - 5)
ADDRESS: Horticulture (Sub Div. No - 5)
VEHICLE NO.: CP016A 4270 TYPE OF VEHICLE: Tipper
INDENT NO./ BILL NO.: 4331 QUANTITY OF COMPOST ISSUED: 25 MT


SIGN OF ISSUING PERSON


SIGN OF RECEIVING PERSON

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION CHANDIGARH

Run By: M/s JBR Technologies Limited, #2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

BOOK NO: 01 DATE: 13/5/2024 GATE PASS NO.: 02

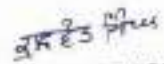
DEPARTMENT / AGENCY NAME: Horticulture Divn. No. 2

ADDRESS: Horticulture Divn. No. 2

VEHICLE NO.: CH01GA 4270 TYPE OF VEHICLE: Tipper

INDENT NO./BILL NO: 4260 QUANTITY OF COMPOST ISSUED: 50 MT


SIGN.OF ISSUING PERSON


SIGN OF RECEIVING PERSON

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 25/05/24 Gate Pass No. 03

Department / Agency Name MR. MEET SIMHA

Address _____

Vehicle No. PD10FF-7238 Type of Vehicle Truck

Indent No./Bill No. _____ Quantity of Compost Issued 1785

Meet
Sign of Issuing Person

Meet Sim
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

INDENT NO.	1	2520
VEHICLE NO.	1	PD10FF-7238
DATE	1	25/05/24
GROSS WT	3000	kg
TARE WT	3000	kg
NET WT	1700	kg

Ph: 98151104
Thank you for your visit

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 25/05/24 Gate Pass No. 04

Department / Agency Name MR. MEET SINGH

Address _____

Vehicle No. PB10FF-7228 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 2150

Handwritten Signature
Sign of Issuing Person

Handwritten Signature
Sign of Receiving Person

300 TPD COMPOSTE PLANT
BEHIND DUMPHO SHOUND, PHULWA ROAD, 210171

Bill No. : 1 2520
Vehicle No. : PB10FF-7228
Item : 1 Compost

Grass : 6820 kg @ 25/05/2024 2760
Tare : 3000 kg @ 25/05/2024 2880
NET : 2150 kg

M. S. 12/2024
Municipal Corporation, Chandigarh

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 25/05/24 Gate Pass No. 05

Department / Agency Name MR. MUKH. SINGH

Address _____

Vehicle No. PB10 FF 7228 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 25.10

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
BEHIND SUPPLY ROAD, MOTI NAGAR, LUDHIANA

NET WT. : 25.10
VEHICLE NO. : PB10 FF 7228
CLASS : TROLLEY

Gross : 25.10 kg
Tare : 0.00 kg
Net : 25.10 kg

THANK YOU

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 25/05/24 Gate Pass No. 06

Department / Agency Name MR. MEET SINGH

Address _____

Vehicle No. PB.10.F.F.-7328 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 3080

Issued
Sign of Issuing Person

Meat Singh
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Sl. No.	Description	Quantity
1	Compost	3080

By: _____
Date: _____

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 27/05/24 Gate Pass No. 07

Department / Agency Name MR. MAN SINGH

Address _____

Vehicle No. PB10 FF 7238 Type of Vehicle TALLY

Indent No./Bill No. _____ Quantity of Compost Issued 28.55

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

COMPOST COMPOSITE PLANT
BEHIND SUFFOLK GROUND, MALDYA ROAD, DISTT.

Bill No. : 12009
Vehicle No. : PB10FF-7238
Item : COMPOST

Gross : 6410 kg Dates 27/05/2024 to 27/05/2024
Tare : 3555 kg Dates 27/05/2024 to 27/05/2024
Net : 2855 kg

Ph : 98150
Thank you for your visit

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 26B0, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 27/05/24 Gate Pass No. 08
 Department / Agency Name MR. MIER SIMON
 Address _____
 Vehicle No. PB10FF-7228 Type of Vehicle T. ROLLY
 Indent No./Bill No. _____ Quantity of Compost Issued 3180

PSW
Sign of Issuing Person

Meek Saha
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
 BEHIND DUMPING SHED, TALDVA ROAD, 215117.

Roll No.	43429
Vehicle No.	PB10FF-7228
Spec.	3180 kg
Driver	4919 kg Driver 27/05/2024 12:00
Tare	3700 kg Driver 27/05/2024 12:00
Net	3180 kg

PSW 122492
 TALDVA ROAD, 215117

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 27/05/24 Gate Pass No. 09
Department / Agency Name MR. MCD. SINDH
Address _____
Vehicle No. PB10 EE 7228 Type of Vehicle Trolley
Incent No./Bill No. _____ Quantity of Compost Issued 2765

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT	
BEHIND DIPPING GROUND, PHULWA ROAD, BUSTY,	
Roll No.	2687
Vehicle No.	PB10 EE 7228
Type	Trolley
Grains	6028 kg (Wet) 2712/2024 2765
Temp	37.28 kg (Wet) 2712/2024 2765
Net	2765 kg

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 29/05/24 Gate Pass No. 10

Department / Agency Name MR. SURENDER SINGH

Address _____

Vehicle No. PB12T-5911 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 1275

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

MUNICIPAL CORPORATION, CHANDIGARH
BEHIND DIPPING GROUND, RAJDAVA ROAD, DELHI

Bill No.	1275
Vehicle No.	PB12T-5911
Item	1 Compost
Drawn	4540 kg Date 29/05/2024 11:30
Turn	2245 kg Date 29/05/2024 12:30
Net	1275 kg

M/s JBR
Thanks for your visit

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 29/05/24 Gate Pass No. 11
Department / Agency Name: MR. SURENDER SINGH
Address _____
Vehicle No. PB12T-8911 Type of Vehicle Trolley
Indent No./Bill No. _____ Quantity of Compost Issued 2185

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300TPD COMPOSITE PLANT
BEHIND DUMPING GROUND, YALUWA FERO, DISTT.

Roll No. : 1-2488
Vehicle No. : PB12T-8911
Type : Trolley

Weight : 5500 kg (Gross Weight of Compost)
Tare : 3315 kg (Gross Weight of Trolley)
Net : 2185 kg

Sl. No. : 120490
Issued On : 29/05/24

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 11/06/24 Gate Pass No. 12

Department / Agency Name MR. PINDER SINGH

Address _____

Vehicle No. PB65AH-7947 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 20165

Pinder
Sign of Issuing Person

Pinder
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Gate No. 1
Vehicle No. PB65AH-7947
Type TIPPER

Quantity 20165 kg
Date 11/06/2024
Time 11:00 AM

MR. P. SINGH
Municipal Corporation, Chandigarh

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By: M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 15/06/24 Gate Pass No. 13

Department / Agency Name MR. KALA

Address _____

Vehicle No. PB12M-9124 Type of Vehicle Trolley

Incident No./Bill No. _____ Quantity of Compost Issued 4230

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOSITE PLANT
BEHIND DUMPING GROUND, HALOYA ROAD, DISTT. CHANDIGARH

RCV No. 14290
Vehicle No. PB12M-9124
Load 4230kg

Class Waste to Energy (WTE) plant
Type Waste to Energy (WTE) plant
Net 4230 kg

For WTE
Thank you for your visit

300 TPD WET WASTE PROCESSING PLANT

MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Mohi Nagar, Ludhiana

GATE PASS

Book No. 01 Date: 15/06/24 Gate Pass No. 14

Department / Agency Name: MR. KALA

Address: _____

Vehicle No. PB12M-9124 Type of Vehicle Trolley

Incident No./Bill No. _____ Quantity of Compost Issued 4010

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

COMPOST PLANT
BEHIND DUNPING GROUND, MOHI NAGAR, LUDHIANA

Roll No. : 4275
 Vehicle No. : PB12M-9124
 Item : Compost

Order : 4000 kg Date: 15/06/2024
 Total : 4000 kg Date: 15/06/2024
 Rem : 4000 kg

M.C. CHANDIGARH
 TRUSTED FOR SUPPLY

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited. # 2650, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 15/06/24 Gate Pass No. 15

Department / Agency Name MR. KAUSHAL

Address _____

Vehicle No. PBRM-9124 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 4125

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Bill No.	# 4272
Vehicle No.	Trolley-9124
Item	Compost
Gravel	5120 kg (Net) 20/06/2024 2024
Gate	4000 kg (Net) 20/06/2024 2024
Net	4120 kg

M.C. Chandigarh
- Thank you very much -

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 21/06/24 Gate Pass No. 16

Department / Agency Name MR. SURENDIR SIMON

Address

Vehicle No. P.B12T-8911 Type of Vehicle Trailer

Incident No./Bill No. Quantity of Compost Issued 18.60

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOSITE PLANT
BEHIND DUMPING GROUND, PHOENIX ROAD, DISTT.

REG No. : 4424
Vehicle No. : PHOENIX 0511
Item : COM POST JBR

Gross : 3490 kg Date: 21/06/2024 5109
Tare : 3620 kg Date: 22/06/2024 5109
Net : 1860 kg

M/s JBR
Thanks for your visit

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By: M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 13/07/24 Gate Pass No. 17

Department / Agency Name M.R. Kuldip Singh

Address _____

Vehicle No. HR786-0231 Type of Vehicle Trolley

Indent No./Bill No. _____ Quantity of Compost Issued 13210

Sign of Issuing Person

कुलदीप सिंह
Sign of Receiving Person

300 TPD COMPOSITE PLANT
BEHIND SUPPLING SQUAD, PALOYA ROAD, DISTT.

Gate No. 01
Vehicle No. HR786-0231
Date 13/07/24

Quantity of Compost Issued 13210

Quantity of Compost Received _____

Signature of Issuing Person _____
Signature of Receiving Person _____

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 25/09/24 Gate Pass No. 18
Department / Agency Name MR. KULDEEP
Address _____
Vehicle No. PB120-4047 Type of Vehicle TIPPER
Indent No./Bill No. _____ Quantity of Compost Issued 10.125

Prasad
Sign of Issuing Person

कुलदीप
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By: M/s JBR Technologies Limited, # 2680, Jain Colony, Moli Nagar, Ludhiana

GATE PASS

Book No. 01 Date 10/10/24 Gate Pass No. 19
Department / Agency Name MR. AJAY
Address _____
Vehicle No. PB12Q-3943 Type of Vehicle TIPPER
Indent No./Bill No. _____ Quantity of Compost Issued 9440

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300TPD COMPOSITE PLANT
"SECTORS" SUPPLIES OPERATIONS/CLC/PA RHRD/078777

REF No. : 1946
Vehicle No. : PB12Q 3943
ISSN : 1001 POST 4030

Drawn : 28200 kg Date: 10/10/2024 10:46
Tare : 10915 kg Date: 10/10/2024 11:18
Net : 9440 kg

Pr. : 100156
Thank for your visit

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By: M/s JBR Technologies Limited, # 2680, Jan Colony, Mohi Nagar, Ludhiana

GATE PASS

Book No. 01 Date 10/10/24 Gate Pass No. 20
Department / Agency Name M/s. RASU
Address _____
Vehicle No. PB120-7947 Type of Vehicle TIPPER
Indent No./Bill No. _____ Quantity of Compost Issued 9885

Sign of Issuing Person *[Signature]*

Sign of Receiving Person *[Signature]*

300 TPD COMPOSITE PLANT
BEHIND DURRONS BROUND/WALDVA ROAD, DISTT.
10/10
Bill No. : 20799
Vehicle No. : PB120-7947
Date : 10/10/2024
Gross : 20799 kg Date : 10/10/2024 15:42
Tare : 10910 kg Date : 10/10/2024 15:42
Net : 9889 kg
10/10
THANKS FOR YOUR SERVICE

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 10/10/24 Gate Pass No. 21

Department / Agency Name MR. AJAY

Address _____

Vehicle No. PB120-3447 Type of Vehicle TIPPER

Incident No./Bill No. _____ Quantity of Compost Issued 10315

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOSITE PLANT
WET WASTE DUMPING GROUND, PHASE 2, MOTI NAGAR, LUDHIANA

DATE: 10/10/24
 VEHICLE NO: PB120-3447
 TYPE: TIPPER

ISSUED TO: MR. AJAY
 QUANTITY: 10315 KG

ISSUED BY: _____
 RECEIVED BY: _____

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 19/10/24 Gate Pass No. 22
Department / Agency Name M/s. AJAY
Address _____
Vehicle No. PB.120-3947 Type of Vehicle Tipper
Indent No./Bill No. _____ Quantity of Compost Issued 7505

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD WET WASTE PROCESSING PLANT
BEHIND SUPPLY GROUND, PAU, GUYA ROAD, CHETT.

Sl. No. _____
Date _____
Vehicle No. _____
Quantity of Compost Issued _____

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 19/10/24 Gate Pass No. 23

Department / Agency Name M/s. JBR

Address _____

Vehicle No. PB120-7947 Type of Vehicle TIPPER

Indent No./Bill No. _____ Quantity of Compost Issued 9410

Sign of Issuing Person *[Signature]* Sign of Receiving Person *[Signature]*

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

TO : _____

FROM : _____

DATE : _____

QUANTITY : _____

REMARKS : _____

300 TPD WET WASTE PROCESSING PLANT
MUNICIPAL CORPORATION, CHANDIGARH

Run By : M/s JBR Technologies Limited, # 2680, Jain Colony, Moti Nagar, Ludhiana

GATE PASS

Book No. 01 Date 19/11/24 Gate Pass No. 34

Department / Agency Name MR. RAJU

Address _____

Vehicle No. PB12Q-7947 Type of Vehicle TIPPER

Incident No./Bill No. _____ Quantity of Compost Issued 7190

[Signature]
Sign of Issuing Person

[Signature]
Sign of Receiving Person

300 TPD COMPOST PLANT
BEHIND SLEEPING QUARTERS, MOTI NAGAR, LUDHIANA

Sl. No.	Vehicle No.	Quantity of Compost Issued
1	1972H	7190
2	11312	
3	7198	

M.C. CHANDIGARH
Municipal Corporation, Chandigarh

From

The Executive Engineer,
Roads Division No.3, (MC),
Chandigarh.

To

M/s Shree Anrit Enterprises,
SBI Bank 2nd Floor, 47 Daltann Road,
Raipur Kalan, Chandigarh

Memo No. W/EER-3/2023/ 3126(E-1067787),
Dated: 20-7-23

Subject: Bio Briquettes of Dia 100mm manufactured at Horticulture Waste Processing Plant,
Chandigarh

As per approval accorded by Commissioner, Municipal Corporation, Chandigarh on dated: 14.07.2023. As a result of e-auction called on dated: 06.07.2023, in response your agency has quoted rates Rs.554/- Quintal. The above noted work of auction bid amounting to Rs.1,10,80,00/- (Rupees One Crore Ten Lakh and Eighty Thousand only) is hereby allotted to your agency against the approved reserved price on behalf of the Commissioner, Municipal Corporation, Chandigarh as detailed below according to terms and conditions with a time limit of 01 Year to be reckoned from the date of issue of this letter.

RATES:

S. No	Description of item	Approx. Qty.	Unit	Rate	Amount
1	Bio Briquettes of dia 100mm made of Horticulture Waste having Calorific Value about 4000 kcal/kg	20000	Quintal	Rs.554/- Quintal	Rs.1108000000

Note: Rates are including GST @ 5%

Conditions: All other terms and conditions of e-auction shall be applicable.

Any error, if noticed, in the rates taken in allotment letter and in the items of e-auction, herein, the rates quoted by the firm and the items as approved e-auction shall be considered final.

You are requested to contact the Sub Divisional Engineer, SWM for taking detailed instructions in connection with the above said work according to deposit as per terms and conditions of e-auction. Following conditions to be followed during execution of work.

1. Computerized weight slip to be maintained regarding keeping record of issued material alongwith Gate Passes.
2. The bidder shall deposit an amount of Rs.5.00 Lakh within 10 days of issuance of material failing which EMD of Rs.2.20 Lakh will be forfeited and respective amount subsequently for issuance of corresponding material.

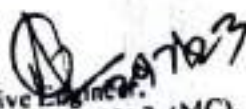
Please send attested copy of Partnership deed and power of attorney and attend this Office within 7 days from the date of supply of above documents for compliance of work. Please

note that no material shall be made issued until and unless the payment will be deposited by you as allotted by the competent authority.

DA/-

Endst. No. 3227(E-1067787)


Copy is forwarded to P.S. to Commissioner, Municipal Corporation, Chandigarh for kind information of Commissioner, M.C. Chandigarh w.r.t. approval dated 14.07.2023 regarding sale of Bio-Briquette.


Executive Engineer,
Roads Division No.3, (MC),
Chandigarh.
Dated: 20-7-23

DA/-

Endst. No. 3122-29(E-1067787)


Copy is forwarded to the following for his kind information please:
1. The Chief Engineer, Municipal Corporation, Chandigarh
2. The Superintending Engineer (B&R), Municipal Corporation, Chandigarh


Executive Engineer,
Roads Division No.3, (MC),
Chandigarh.
Dated: 20-7-23

DA/-

Endst. No. 3130(E-1067787)


Copy is forwarded to the Executive Engineer, SWM for his kind information please with original file to comply the approved auction Bid.


Executive Engineer,
Roads Division No.3, (MC),
Chandigarh.
Dated: 20-7-23

DA/-

Endst. No. 3131(E-1067787)

Copy is forwarded to the Sub Divisional Engineer, SWM for his kind information please and assuring the condition stated above. It is ensured that EMD has been deposited amounting to Rs.2.20 Lakh


Executive Engineer,
Roads Division No.3, (MC),
Chandigarh
Dated: 20-7-23

DA/-


Executive Engineer,
Roads Division No.3, (MC),
Chandigarh

1130
STORES INDENT

25

No. Book No.

Date 14/10/2024

Division 3

Stores Indent on P&P 2 Division

Sub-Division 1

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
01	Wash Sand		1000		qt						Ch. to A/mte of Road Under Ward No. 2
02	Filling Sand		1000		qt						
03	Agg 40mm		1500		qt						
<p>↓</p> <p>03 Item Only</p>											

B2
C DER-1

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
Self					<div style="border: 1px solid black; padding: 5px;"> 02 2024 Cl. 1140 29/10 Ledger Keeper </div>
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Note - To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

P. Agg 40mm + Wash Sand = 2000 qt @ 176.98/- = 14298/-

Filling Sand = 91.26 qt @ 238.11/- = 5801/-

Total Rs = 20099/-

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.1,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C/2024 1692-1694
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 20,099/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	39/21	25/7826	Rs. 20,099/-
			Total Rs.	Rs. 20,099/-

Submitted please,

DA/ - Claim and indent in original


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 3, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.2,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C. 2024 1695-1697

Dated: 09/21/2024

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 80,231/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	40/21	18/9104	Rs. 7,420/-
2.	Oct-2024	41/21	05/9104	Rs. 14,298/-
3.	Oct-2024	42/21	26/9104	Rs. 37,631/-
4.	Oct-2024	43/21	26/7822	Rs. 20,882/-
			Total Rs.	Rs. 80,231/-

Submitted please.

DA/ - Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 3, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

9104

No. Book No.

Date... 23/11/20

Division... R 7

Stores Indent on... S. 10 Division

Sub-Division... R 2

S. 10 + 5

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/ job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	1000		4000		cu						Ch. 20/11/20
2	Worked Sand		1000		cu						Ch. 20/11/20
3	Filler's Sand		3000		cu						Ch. 20/11/20
4	1000		1000		cu						Ch. 20/11/20
5	1000		1000		cu						Ch. 20/11/20
6	1000		1000		cu						Ch. 20/11/20
7	1000		1000		cu						Ch. 20/11/20
8	1000		1000		cu						Ch. 20/11/20
9	1000		1000		cu						Ch. 20/11/20
10	1000		1000		cu						Ch. 20/11/20
11	1000		1000		cu						Ch. 20/11/20
12	1000		1000		cu						Ch. 20/11/20
13	1000		1000		cu						Ch. 20/11/20
14	1000		1000		cu						Ch. 20/11/20
15	1000		1000		cu						Ch. 20/11/20
16	1000		1000		cu						Ch. 20/11/20
17	1000		1000		cu						Ch. 20/11/20
18	1000		1000		cu						Ch. 20/11/20
19	1000		1000		cu						Ch. 20/11/20
20	1000		1000		cu						Ch. 20/11/20

Names of the persons to whom the Stores are to be delivered

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

Scylla N. K. K. K. K. K.

Ledger Keeper

Oct 2024
Ch. No
40/21

Dated Signature of indenter and his designation

Signature of authorised agent

[Signature]

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

15.28 cum @ Rs 476.28/cum = 7420/-

Total Rs = 7420/-

Sujat S.

FORM D.F.R. (PW) 9-C
(Section 1134)
STORES INDENT

9104

26

No. Book No.

Date 26/9/24

Division R3

Stores Indent on Suvarn Division

Sub-Division R2

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
①	Black stone		735		cu						Chp. Cont. m.m. of Dr. m.m. along boundary wall to collect and plaster displaced at level of building ground. Reducers etc.
②	Worked sand		172		cu						
③	Filling sand		100		cu						
											<p>1200 1/2 m.m. Bitum. SPIN - 5 m.m.</p> <p><u>Credit</u> M/s. Kulkarni & Co. (Contractors) No. 5462/2 - M.M.C.</p>
Names of the persons to whom the Stores are to be delivered				Issued on.....		Received		Bin Card No.		Ledger Folio and Serial No. of item	
M/s. Kulkarni & Co. (Contractors)						M/s. Kulkarni & Co. (Contractors)		20/2/2014		10-1018 105	
Dated Signature of indenter and his designation				Signature of authorised agent		Signature Designation		Signature Designation		Signature of Storekeeper	
										<p>Ledger Keeper</p> <p>02/10/24 42/21</p>	

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

Rajni Man = 58.62 m @ 471.28/m = 27920

Billing sand = 40.75 m @ 235.14/m = 9711

64/100 = 37651

007822

1135

26

STORES INDENT

No. 26 Book No. 7892

Date

Division R-3

Stores Indent on EE(SWM) Division

Sub-Division R-2

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	Agglo 1/50/40mm		600		ct	3x					Ch Jo A/M + call Road under Sub-Division R-2 in ward No-11 So do - 12-11-31.
2	Wash Sand		600		ct	3x					
3	Filtering Sand		600		ct	3x					
4	Stone dust		500		ct	3x					
5	Koabs (1x1x5)		1000		NOS	one					
6	Koabs (2x1x5)		1000		NOS	one					
7	Paver (60cm)		1000		NOS	one					
8	Bricks		8000		NOS	two					
9	Bolard		50		NOS	two					

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
Self		SDEF-2	EEF-3		Oct 24 CL/No 43/21 Ledger Keeper
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
S. E					

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

BRICK - 20000 @ 7.06/100 = 1412 L

1/2 mnd 200 @ 2.43/100 = 11869 L

filtering sand = 2.77m @ 2.35/100 = 541 L

Totals 20882 L

Sujit S.

1136

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.4,
M.C. Chandigarh.

Memo No. SPDESWM-2, M.C.C/2024 1698-1700
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to Rs. 54,696/- as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	44/21	32/7742	Rs. 54,696/-
				/
			Total Rs.	Rs. 54,696/-

Submitted please.

DA/- Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/-



Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/-


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

1137

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.5,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024 1701-1703

Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to Rs. 48,831/- as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	45/21	006/001	Rs. 27,113/-
2.	Oct-2024	46/21	006/007	Rs. 21,718/-
			Total Rs.	Rs. 48,831/-

Submitted please.

DA/ - Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

007742

STORES INDENT

32

No. 32 Book No. 7742

Date 11.7.12.24

Division R-3

Stores Indent on Sum Division

Sub-Division P-5

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1)	10MM Ags		1000 cft								Ch to P/MC of road under Job division 64 (Work No. 26)
2)	20MM Ags		1000 cft								
3)	10MM Ags		1000 cft								
4)	Wash Sand		1000 cft								
5)	Filling Sand		1000 cft								

App. only Sum.

[Signature]
SDE-4

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of Item
Sanyal					Ch. No 44/91
<i>[Signature]</i>					Ledger Keeper
Dated Signature of indenter and his designation	Signature of authorised agent				
<i>[Signature]</i>					
		Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

A-Ags 1000 cft @ 476.28/cum = 48014 /-
 filling sand = 28.04 cum @ 238.14/cum = 6677 /-
 Total = 54696 /-

[Signature]

STORES INDENT

No. 001 Book No. 006

Date 30/09/2024

Division R-5

Sub-Division R-5

Stores Indent on EE (SW-1) Division
SDEMC Sub-division No. 2

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1.	PCC Charnel (2'x1.3")		1000	NO'S							Chito A/P/ric of roads Sector 27, 28, 29 Chd
2.	PCR Kerb (2'x4")		1000	NO'S							
3.	PCR tiles (1'x1'x2")		1000	NO'S							
4.	Washed Sand		1000	CFT							
5.	Filling sand		1000	CFT							
6.	Agg 20mm		1000	CFT							
7.	Agg 40mm		1000	CFT							
8.	Bricks		4000	NO'S							
9.	Bollard		25	NO'S							

Approved & issued only.
SDE-5

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
Self					Ledger Keeper 09/2024 66/NO 45/21
Dated Signature of indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

P-pp 4000 + 20 of serial = 4173 @ Rs 476.35/m = 22257 L

Filling sand = 20.39 @ Rs 238.14/m = 4556 L

16111, 27113 L

Signature

007

FORM D.F.R. (PW) 9-C
(See rule 6.10)
STORES INDENT

006

No. 007 Book No. 006

Date 04/10/2024

Division R-3

Sub-Division R-5

Stores Indent on E.C. SWM Division
Sub division No. 2

161

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1.	Agg (40mm) Coarse Sand			4000 3574	cft						Reconstruction w/ Cement concrete Flooring in front of house in EWA Colony Sector 29 Chd
						Approved two items only					
						SDEA-5					

20/10/24

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
M/s deji & deore					
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Oct 2024
CL/NO
46191

Ledger Keeper

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R-133 10 + 90mm = 45.600mm @ Rs = 478.98/1000 21718

Totals = 21718 / -

7409

STORES INDENT

39

1141

Book No. 39

Date 17/5/2024

Division A-2

Stores Indent on EE Division SWM

Sub-Division A-7

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1/	RA (40mm)		2000cft								ch to :- P/B paver blocks and increasing of boundary wall at ABMA colony. Ind. Area Ph-1. chd. Memo No-624 Date- 13/4/2024
2/	Washed sand		1000cft								

Approve (2) items only
SDER-7

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
M/S Shubham Infra					Ledger No. 47/21
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Note. - To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R. of 40mm = 45.31 cum @ 47618/100 = 21580 L
Total = 21580 L

Signature

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.7,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024 1704-1706

Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 21,580/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Panjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	47/21	39/7409	Rs. 21,580/-
			Total Rs.	Rs. 21,580/-

Submitted please.

DA - Claim and indent in original


 Sub Divisional Engineer,
 SWM Sub Division No.2,
 M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA -



 Sub Divisional Engineer,
 SWM Sub Division No.2,
 M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA -


 Sub Divisional Engineer,
 SWM Sub Division No.2,
 M.C. Chandigarh.

STORES INDENT

1031 Book No.
30/9/2024
Division R-3
Sub Division R-8

Stores Indent on Division

1021/002

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/ job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
①	Agg 20/40mm	clt	10,000								Repairs of Internal Streets of old Manimajra m-c Chd.
②	Course Sand	clt	5,000								
③	Paver 80mm	Nos	1,50,000								

APP

item there only

Names of the persons to whom the Stores are to be delivered SDF R-8	Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
				<div style="border: 1px solid black; padding: 5px; display: inline-block;"> 4/10/24 4/10/24 48/24 </div> Ledger Keeper

m/s Shiksha Enterprise

SDF R-8

Dated Signature of Indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Note:- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued 168

1144

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.8,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024-1707-1709
Dated: 09/11/24

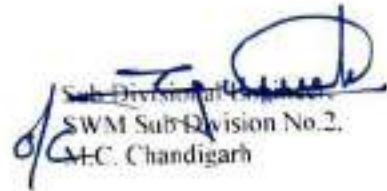
Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 1,60,041/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	48/21	1021/002	Rs. 91,451/-
2.	Oct-2024	49/21	1022/002	Rs. 33,721/-
3.	Oct-2024	50/21	1023/002	Rs. 21,516/-
4.	Oct-2024	51/21	06/007114	Rs. 13,353/-
			Total Rs.	Rs. 1,60,041/-

Submitted please.

DA/- Claim and indent in original


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/-


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA -


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

STORES INDENT

120 Book No.

Division.....
Sub Division.....

Stores Indent on..... Division

1023/1002

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	Agg 2 1/2 m	ct	3000								Contractor of Road in ward no 286 Manmaje M. Chel
2	Sand filling	ct	3000								
3	Sand washing	ct	5000								
4	Paver 2 1/2 m	nos	6000								
5	Kerb	nos	2000								
6	Channel	nos	2000								
7	Brick	nos	2000								

Names of the persons to whom the Stores are to be delivered	Issued on.....	Received	Bln Card No.	Ledger Folio and Serial No. of item
				02.9024 CL/11/0 50/21 Ledger Keeper

R. Agg 10000 + 20000 = 30000 @ 176.85/m = 5285.50
filling = 35.77 @ 228.14/m = 8156.11
Total 21516.11

Dated Signature of Indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
<i>[Signature]</i>	<i>[Signature]</i>				

Note:- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

STORES INDENT

22

Book No.

5/10/2021

Division.....

Stores Indent on.....Division

Sub Division.....

1022/002

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	Keab ix 1)	Nos	5000								Re- Construction of Pedestrian Path along Monga Devi Road near water works complex Mainraj of Ghd
2	Channe 2x3	Nos	1500								
3	Paver 60mm	Nos	60000								
4	Brick	Nos	30000								
5	Agg 40mm	GT	5000								
6	Coarse Sand ASG	CM	2000								

1 ton 500 kg

Names of the persons to whom the Stores are to be delivered
SPER-8

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

M/S Yadev Construction
SCF No. 459 1st
Floor Motor Market
Mainraj of Ghd

20/10/2021

32721

01/10/21
32721

Ledger Keeper

Dated Signature of Indentor and his designation

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note: To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

1147

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.9,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024 1710-1712
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 11,464/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	52/21	003/042	Rs. 11,464/-
			Total Rs.	Rs. 11,464/-

Submitted please.

DA/ - Claim and indent in original


Sub-Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 1, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

(See rule 6.10)

STORES INDENT

6

07114

No. 06 Book No. 007114
Date 20/07/2024
Division R-2
Sub-Division R-8

Stores Indent on SWM Division

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
01	Agg 10/20/40		1000		KFT						Ch to Amd of road in ward no. 3
02	Filling sand		1000		KFT						
03	Coarse sand		1000		KFT						
04	Paver Block		1000		No.						
05	Tile (1x1x3")		500		No.						
06	Channel (2x1x3")		500		No.						
07	Keob (1x1x3")		500		No.						
08	Bricks		1500		No.						

08 items only

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
Karn					<div style="border: 1px solid black; padding: 5px; width: fit-content;"> Oct 2024 L/NO 51/21 </div> Ledger Keeper
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
<u>[Signature]</u>					

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R-g 40+20+K sand = 25.77 cum @ 476.23 per cu = 12280 k
 filling sand = 6.53 cum @ 238.14 per cu = 1079 k
Totals = 13353 k

[Signature]

1149

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.10,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024-1713-1715
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 16,589/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	53/21	1357/10 2024	Rs. 16,589/-
			Total Rs.	Rs. 16,589/-

Submitted please.

DA/ - Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 1, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

1150

STORES INDENT

No. 042 Book No. 002

Date 21/11/24

Division R-1

Stores Indent on R-3 Division

Sub-Division R-1

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1)	110 mm / 120 mm		30000 ft								Providing...
2)	60 mm		10,000 ft								Providing...

Names of the persons to whom the Stores are to be delivered

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

Dated Signature of indenter and his designation

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Ledger Keeper

01/11/24
L11NO
51/21

Accountant

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R-1 2016-17 4000 = 24.07.2016 @ 471.15 / m, 11464 L

Totals = 11464 L

Sgt-S

1151

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.13,
M.C. Chandigarh.

Memo No. SD/ESWM-2, M.C.C/2024 1716-1718

Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 49,907/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	54/21	1226/8/2024	Rs. 33,182/-
2.	Oct-2024	55/21	1259/04/2024	Rs. 2,293/-
3.	Oct-2024	56/21	1260/04/2024	Rs. 6,473/-
4.	Oct-2024	57/21	47 6397	Rs. 7,959/-
			Total Rs.	Rs. 49,907/-

Submitted please.

DA/ - Claim and indent in original

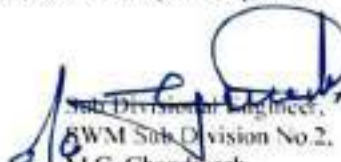

Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 1, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

1152
STORES INDENT

No. 1357

Book No. 10/2074

(San Din)

Date

Division E.E.R.I.

Stores Indent on Division

Sub Division

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
	6/10mm		600	eff.							

Names of the persons to whom the Stores are to be delivered

Issued on

Received:

Bin Card No.

Ledger Folio and Serial No. of item

Oct 2094
CL/WO
55/21
Ledger Keeper

Dated Signature of Indentor and his designation

Signature of authorised agent

R. Agg... 21/8/20...

476.28/1000 - 16589/-

Total 16589/-

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note:- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

1226

STORES INDENT

Book No. 8/P.24

E.E.R.-I

Division.....

Stores Indent on..... Division

Division..... 13

SWM C&O Point

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/ job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1)	Qty 12 1/2 =		3000								
2)	Qty 20 1/2 =		4000								
3)	Qty 100 x 200 x 75 =		500		NO.						
4)	Qty 200 x 20 x 100 =		500		NO.						
5)	Qty 300 x 20 x 100 =		500		NO.						
6)	Qty 1000 =		1000		NO.						
7)	Qty 1000 =		1000		NO.						

Names of the persons to whom the Stores are to be delivered

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

Self / ...

01/12/24
 01/12/24
 50/11

Ledger Keeper

P. 33/2011 No. 67.67. 0476. 25/12/24
6767 = 33/82 L

Dated Signature of Indentor and his designation

Signature of authorised agent

[Signature]

[Signature]

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

1154

FORM D.F.R. (PW) 9-C
(See rule 6.10)

STORES INDENT

1259

Book No. 04/2024

Division: E.E.R-1

Stores Indent on: 24/11/24 Division: E.E.R-1

Division: R-13

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)	
						Rs.	P.	Rs.	P.			
(11)	Coarse sand only 2000 down	fine 2	1500	down							Ch to P/pts of work... under the jurisdiction of these... E.E.R-1	
Names of the persons to whom the Stores are to be delivered						Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item			
Self						24/11/24	24/11/24	2293	55/21 Ledger Keeper			
Dated Signature of Indentor and his designation		Signature of authorised agent		Signature Designation		Signature Designation		Signature of Storekeeper		Accountant		
J.E						S+S						

Note: To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

1155

STORES INDENT

1260

Book No. 04/2024

05/10/2024

SR-01

Division R-13

Stores Indent on SWM Division
C/D Plant

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
11)	Agg. 40mm		400		CUM						Re-construction of internal street using Paver Blocks after completion of cement concrete and street work village B. & C. K.
12)	Paver Blocks 30mm		50,000		Nos.						
<p>Only two items</p> <p style="text-align: center;">SDER-13 EFR-1</p>											

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
M/s Aggarwal Construction H. No. 3077, sector-18-D Chandigarh.			6473		Ledger Keeper 56/11
Dated Signature of Indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
J.E	[Signature] 02/10/2024 28		SJS		

Note:- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

(See rule 6.11)

1156
STORES INDENT

47

06391

Book No. 6311

Stores Indent on 5/2/11 Division

Division

Sub-Division

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1.	...		5000								
2.	...		5000								
3.	...		5000								
4.								
6.								

Names of the persons to whom the Stores are to be delivered

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

014 9094
CL/100
57/21

Ledger Keeper

P-155 2000 11.71 ru = 477.28

= 7.9591

total = 79591

Dated Signature of indentor and his designation

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

1157
STORES INDENT

No. Book No.

Date 14/10/2024

Division 3

Stores Indent on P&P-2 Division

Sub-Division 1

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
01	Wash Sand		1000		qt						Ch. to A/mte of Road Under Ward No. 2
02	Filling Sand		1000		qt						
03	Agg 40mm		1500		qt						
03 Item Only											
Names of the persons to whom the Stores are to be delivered				Issued on.....		Received		Bin Card No.		Ledger Folio and Serial No. of item	
Self										ct 20290 Cl. 110 29/91 Ledger Keeper	
Dated Signature of indenter and his designation		Signature of authorised agent		Signature Designation		Signature Designation		Signature of Storekeeper		Accountant	

Note - To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

P. Agg 40mm + Wash Sand = 2000 cu.m @ 176.98/ku = 14298/-

Filling Sand = 91.26 cu.m @ 238/ku = 5801/-

Total Rs = 20099/-

From
The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To
The Sub Divisional Engineer,
Road Sub Division No.1,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C/2024 **1692-1694**
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 20,099/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	39/21	25/7826	Rs. 20,099/-
			Total Rs.	Rs. 20,099/-

Submitted please.

DA/ - Claim and indent in original


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

Endst. No. Dated.
Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

Endst. No. Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 3, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.2,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C. 2024 1695-1697

Dated: 09/21/2024

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 80,231/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	40/21	18/9104	Rs. 7,420/-
2.	Oct-2024	41/21	05/9104	Rs. 14,298/-
3.	Oct-2024	42/21	26/9104	Rs. 37,631/-
4.	Oct-2024	43/21	26/7822	Rs. 20,882/-
			Total Rs.	Rs. 80,231/-

Submitted please.

DA/ - Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 3, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

9104

No. Book No.

Date... 23/11/20

Division... R 7

Stores Indent on... SUM Division

Sub-Division... A 2

SUM 1-5 Division

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	1000										Ch. to A.M.C. 4 work order W.O. no 12 A.M.C. no 4
2	Worked Sand		4000		sq						
3	Filler's Sand		1000		sq						
4	Pre. concrete		3000		sq						
5	Pre. concrete		1000		sq						
6	Pre. concrete		2000		sq						
7	Pre. concrete		2000		sq						
8	Pre. concrete		2000		sq						
9	Pre. concrete		2000		sq						
10	Pre. concrete		2000		sq						

Names of the persons to whom the Stores are to be delivered

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

S. S. N. K. K. K.

Ledger Keeper

Oct 2024
CL/No
40/21

Dated Signature of indenter and his designation

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

Work done = 15.28 cum @ Rs 476.28/cum = 7420/-

Total Rs = 7420/-

Sujat S.

9104

26

No. Book No.

Date 26/9/24

Division R3

Stores Indent on Survey Division

Sub-Division R2

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
①	Black sand		735		cu						Chp. Cont. No. of 2700 cu along boundary wall to collect and plaster displaced at level of building zone. Reduction is 42
②	Washed sand		172		cu						
③	Filling sand		100		cu						
Names of the persons to whom the Stores are to be delivered		Issued on.....			Received	Bin Card No.	Ledger Folio and Serial No. of item				
Mr. K. S. S. S. S. S.							20/2/2014 (11-1018-105)		Ldger Keeper 42/21		
Dated Signature of indentor and his designation	Signature of authorised agent	Signature Designation		Signature Designation	Signature of Storekeeper	Accountant					
<u>[Signature]</u>											

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

Rajni Man = 58.62 cu @ 471.28/m = 27920

Filling sand = 40.75 cu @ 235.14/m = 9711

64/80 = 37631

[Signature]

007822

1162

26

STORES INDENT

No. 26 Book No. 7892

Date

Division R-3

Stores Indent on EE(SWM) Division

Sub-Division R-2

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	Agglo 1/50/40mm		600		ct	3x	hundred only				Ch Jo A/Mt road Road under Sub-Division R-2 in ward No-11 So do - 17-11-81.
2	Wash Sand		600		ct	3x	hundred only				
3	Filtering Sand		600		ct	3x	hundred only				
4	Stone dust		500		ct	3x	hundred only				
5	Koabs (1x1x5)		1000		Nos	one	thousand only				
6	Koabs (2x1x5)		1000		Nos	one	thousand only				
7	Paver (60cm)		1000		Nos	one	thousand only				
8	Bricks		8000		Nos	two	thousand only				
9	Bolard		50		Nos	two	hundred only				

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
Self		SDEF-2	EEF-3		Oct 24 C/P No 43/21 Ledger Keeper
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
S. E					

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

BRICK - 2000 Nos @ 7.06/100 = 14120 L

1/2 m 40mm sand @ 2.43/100 = 11869 L

filtering sand @ 2.27/100 = 541 L

20882 L

Sujit S

1163

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.4,
M.C. Chandigarh.

Memo No: SPDESWM-2, M.C.C/2024 1698-1700
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 54,696/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	44/21	32/7742	Rs. 54,696/-
			Total Rs.	Rs. 54,696/-

Submitted please.

DA/- Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/-



Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/-


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

1164

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.5,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024 1701-1703

Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 48,831/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	45/21	006/001	Rs. 27,113/-
2.	Oct-2024	46/21	006/007	Rs. 21,718/-
			Total Rs.	Rs. 48,831/-

Submitted please.

DA/ - Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

007742

STORES INDENT

32

No. 32 Book No. 7742

Date 11.7.2014

Division R-3

Stores Indent on Sum Division

Sub-Division P-5

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1)	10MM Ags		1000 cft								Ch to P/MC of road under Job division 64 (Work No. 26)
2)	20MM Ags		1000 cft								
3)	10MM Ags		1000 cft								
4)	Wash Sand		1000 cft								
5)	Filling Sand		1000 cft								

App. only Sum.

[Signature]
SDE-4

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of Item
Sanyal					<div style="border: 1px solid black; padding: 5px; display: inline-block;"> Ch. No 44/91 </div>
Dated Signature of indenter and his designation		Signature of authorised agent		Signature of Storekeeper	Accountant
<i>[Signature]</i>		<i>[Signature]</i>			

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R-Ags 1000 cft @ 476.28/cum = 48014 /-
 filling sand = 28.04 cum @ 238.14/cum = 6677 /-
Total = 54696 /-

[Signature]

No. 001 Book No. 006

Date 30/09/2024

Division R-3

Sub-Division R-5

Stores Indent on EE (SW-1) Division
SDEMC Sub-division No. 2

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1.	PCC Charnel (2'x1.3")		1000	NO'S							Chito A/P of Dooda Sector 27, 28, 29 Chd
2.	PCC Kerb (2'x4")		1000	NO'S							
3.	PCC tiles (1'x1'x2")		1000	NO'S							
4.	Washed Sand		1000	CFT							
5.	Filling sand		1000	CFT							
6.	Agg 20mm		1000	CFT							
7.	Agg 40mm		1000	CFT							
8.	Bricks		4000	NO'S							
9.	Bollard		25	NO'S							

Approved & issued only.
SDE-5

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
Self					
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Ledger Keeper
09/2024
66/20
45/21

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

P-30 4000 + 20 of brick = 4173 @ Rs 476.35/m² = 22257 L
Filling sand = 20.39 @ Rs 238.14/m³ = 4556 L

16111. 27113 L

007

FORM D.F.R. (PW) 9-C
(See rule 6.10)
STORES INDENT

006

No. 007 Book No. 006

Date 04/10/2024

Division R-3

Sub-Division R-5

Stores Indent on E.C. SWM Division
Sub division No. 2

161

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1.	Agg (40mm) + Coarse Sand			4000 3574	cft						Reconstruction w/ Cement concrete Flooring in front of house in EWA Colony Sector 29 Chd
						Approved two items only					
						SDER-5					

Names of the persons to whom the Stores are to be delivered

M/s deigy & dereore

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

Oct 2024
Ch. No
46191

Ledger Keeper

Dated Signature of indenter and his designation

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R-AGG 40 + 30mm = 45.60 ccm @ Rs = 478.98/ccm 21718

Totals = 21718 / -

7409

STORES INDENT

39

1168

Book No. 39

Date 17/5/2024

Division A-2

Stores Indent on EE Division SWM

Sub-Division A-7

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1/	RA (40mm)		2000cft								ch to :- P/B power blocks and increasing of boundary wall at ABMA colony. Ind. Area Ph-1. chd. Memo No-624 Date- 13/4/2024
2/	Washed sand		1000cft								

Approve (2) items only
SDER-7

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
M/S Shubham Infra					Ledger No. 47/21
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Note. - To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R. of 40mm = 45.31 cum @ 47628/100 = 21580 L
Total = 21580 L

Signature

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.7,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024 1704-1706

Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 21,580/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Panjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	47/21	39/7409	Rs. 21,580/-
			Total Rs.	Rs. 21,580/-

Submitted please.

DA - Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA -



Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

STORES INDENT

1031 Book No.
30/9/2024
Division R-3
Sub Division R-8

Stores Indent on Division

1021/002

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
①	Agg 20/40mm	clt	10,000								Repairs of Internal Streets of old Manimajal m-c Chd.
②	Course Sand	clt	5,000								
③	Paver 80mm	Nos	1,50,000								

APP

item there only

Names of the persons to whom the Stores are to be delivered SDF R-8	Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
				<div style="border: 1px solid black; padding: 5px; display: inline-block;"> Outgoing 4/10/24 48/24 </div>

m/s Shiksha Enterprise

SDF R-8

Dated Signature of Indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant

Note: To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued

1171

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.8,
M.C. Chandigarh.

Memo No. SDESWM-2, MCC/2024-1707-1709
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 1,60,041/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	48/21	1021/002	Rs. 91,451/-
2.	Oct-2024	49/21	1022/002	Rs. 33,721/-
3.	Oct-2024	50/21	1023/002	Rs. 21,516/-
4.	Oct-2024	51/21	06/007114	Rs. 13,353/-
			Total Rs.	Rs. 1,60,041/-

Submitted please.

DA/- Claim and indent in original


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/-


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 2, Municipal Corporation, Chandigarh for information and further necessary action please.

DA -


Sub-Divisional Engineer,
SWM Sub-Division No.2,
M.C. Chandigarh.

STORES INDENT

120 Book No.

Division.....
Sub Division.....

Stores Indent on..... Division

1023/1002

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	Agg 2 1/4 mm	ct	3000								Contractor of road in ward no 286 M. Nagar M. C. Chel
2	Sand filling	ct	3000								
3	Sand washing	ct	5000								
4	Paver 2 1/2 m	nos	6000								
5	Kerb	nos	2000								
6	Channel	nos	2000								
7	Brick	nos	2000								

Names of the persons to whom the Stores are to be delivered	Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
				<div style="border: 1px solid black; padding: 5px;"> 002.9024 ct. 11/10 50/91 </div> Ledger Keeper

Dated Signature of Indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
<i>[Signature]</i>	<i>[Signature]</i>				

Note:- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

(See rule 6.10)

STORES INDENT

22

Book No.

5/10/2021

Division.....

Stores Indent on..... Division

R-2

Sub Division.....

1022/002

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1	Keab ix 1'	Nos	5000								Re- Construction of Pedestrian Path along Monga Devi Road near water works complex Mainraj or Ghd
2	Channe 2x3'	Nos	1500								
3	Paver 60mm	Nos	60000								
4	Brick	Nos	30000								
5	Agg 40mm	GT	5000								
6	Coarse Sand ASG	CM	2000								

1 ton 5000

Names of the persons to whom the Stores are to be delivered
SPER-8

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

M/S Yadav Construction
SCF No. 459 1st
Floor Motor Market
Mainraj or Ghd

20/10/2021

32721

01/10/21
Mainraj or Ghd

Ledger Keeper

Tot: 32721

Signature

Dated Signature of Indentor and his designation

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note: To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

1174

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.9,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024 1710-1712

Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to Rs. 11,464/- as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	52/21	003/042	Rs. 11,464/-
				/
			Total Rs.	Rs. 11,464/-

Submitted please.

DA/ - Claim and indent in original


Sub-Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 1, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub-Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

07114

(See rule 6.10)

6

STORES INDENT

No. 06 Book No. 007114
Date 20/07/2024
Division R-2
Sub-Division R-8

Stores Indent on SWM Division

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
01	Agg 10/20/40		1000		KFT						Ch to Amd of road in ward no 3
02	Filling sand		1000		KFT						
03	Coarse sand		1000		KFT						
04	Paver Block		1000		No.						
05	Tile (1x1x3")		500		No.						
06	Channel (2x1x3")		500		No.						
07	Keob (1x1x3")		500		No.						
08	Bricks		1500		No.						

08 items only

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
Karn					<div style="border: 1px solid black; padding: 5px; width: fit-content;"> 06/2024 L/NO 5/21 </div> Ledger Keeper
Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
<u>[Signature]</u>					

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R-gg 40+20+K sand = 25.71 cum @ 476.28 per cum = 12220 kg
 filling sand = 6.53 cum @ 238.14 per cum = 1079 kg
Totals = 13353 kg

[Signature]

1176

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.10,
M.C. Chandigarh.

Memo No. SDESWM-2, M.C.C/2024-1713-1715
Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 16,589/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	53/21	1357/10 2024	Rs. 16,589/-
			Total Rs.	Rs. 16,589/-

Submitted please.

DA/ - Claim and indent in original

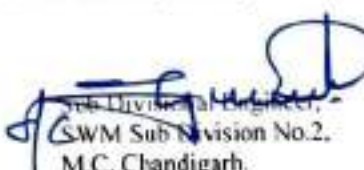

Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 1, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

1177
STORES INDENT

No. 042 Book No. 002

Date 24/7/24

Division R-1

Stores Indent on R-3 Division

Sub-Division R-1

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1)	1000 kg		30000/10								Providing...
2)	1000 kg		10,000/10								...

Names of the persons to whom the Stores are to be delivered

Issued on.....

Received

Bin Card No.

Ledger Folio and Serial No. of item

Dated Signature of indenter and his designation

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Ledger Keeper

01/20/24
L11NO
51/21

Accountant

Note :- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

R-1 2016-17 year = 24.07.24 @ 471.15/w, 11464 L

Totals = 11464 L

Sgt-S

From

The Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

To

The Sub Divisional Engineer,
Road Sub Division No.13,
M.C. Chandigarh.

Memo No. SD/ESWM-2, M.C.C/2024 1716-1718

Dated: 09/11/24

Subject: - Claim against supply of material for the month of Oct, 2024.

Enclosed please find herewith following claim amounting to **Rs. 49,907/-** as per indents of your Sub Division. It is requested to get the following claims passed from your office at the earliest and make payment in the account of worthy Commissioner, Municipal Corporation, Chandigarh, bearing account No. 00382010033490 of Punjab National Bank, Sector-17, within 15 days positively.

Sr. No.	Month	Claim No.	Indent No.	Claim Amount
1.	Oct-2024	54/21	1226/8/2024	Rs. 33,182/-
2.	Oct-2024	55/21	1259/04/2024	Rs. 2,293/-
3.	Oct-2024	56/21	1260/04/2024	Rs. 6,473/-
4.	Oct-2024	57/21	47 6397	Rs. 7,959/-
			Total Rs.	Rs. 49,907/-

Submitted please.

DA/ - Claim and indent in original


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, SWM Division, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh.

Endst. No.

Dated.

Copy is forwarded to Executive Engineer, Roads Division No. 1, Municipal Corporation, Chandigarh for information and further necessary action please.

DA/ -


Sub Divisional Engineer,
SWM Sub Division No.2,
M.C. Chandigarh

STORES INDENT

No. 1357

Book No. 10/2074

(Gen Div)

Date

Division E.E.R.I.

Stores Indent on Division

Sub Division

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
	6/10mm		600	eff.							

Names of the persons to whom the Stores are to be delivered

Issued on

Received:

Bin Card No.

Ledger Folio and Serial No. of item

Oct 2024
CL/WO
55/21
Ledger Keeper

Dated Signature of Indentor and his designation

Signature of authorised agent

R. Aggaram 21/8/2024

476-28/1000 - 16589/-

Total 16589/-

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note:- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

1226

STORES INDENT

Book No. 8/P.24

E.E.R.-I

Division.....

Stores Indent on..... Division

Division..... 13

Swm C & O Point

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/ job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1)	Ang 12 1/2 =		3000								
2)	Ang 20 1/2 =		4000								
3)	Khawal 100 x 200 x 75 =		500		No.						
4)	Kul 200 x 30 x 100 =		300		No.						
5)	Kob 200 x 20 x 100 =		500		No.						
6)	Paad 100 x 20 =		1000		No.						
7)	Paad 100 x 20 =		1000		No.						

Names of the persons to whom the Stores are to be delivered	Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
---	----------------	----------	--------------	-------------------------------------

Self /

50/11

Ledger Keeper

A. J. ... 67.67. ... 33/82 L

Dated Signature of Indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
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1181

FORM D.F.R. (PW) 9-C

(See rule 6.10)

STORES INDENT

1259

Book No. 04/2024

Division... E.E.R-1

Division... R-13

Stores Indent on... S.M. Division

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
111	Coarse sand only one item	5	1500 cum								Ch to P/pts of work... under the jurisdiction of these... as I have Enrolled... (handwritten)

S.M. R-13 E.E.R-1

Names of the persons to whom the Stores are to be delivered	Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
---	----------------	----------	--------------	-------------------------------------

Self

Handwritten signature

Received... 2293

2293

55/21

Ledger Keeper

S+S

Blank area for names of persons to whom stores are to be delivered

Dated Signature of Indentor and his designation
 J.E

Signature of authorised agent

Signature Designation

Signature Designation

Signature of Storekeeper

Accountant

Note: To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

STORES INDENT

1260

Book No. 04/2024

05/10/2024

SR-01

Division R-13

Stores Indent on SWM Division
C/D Plant

Serial No.	Description of Stores	Code No.	Quantity Indented	Quantity Issued	Unit	Rate		Value		Head of account	Name of work/job (with name) of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
111	Agg. 40mm		400		CUM						Re-construction of internal streets using Paver Blocks after dismantling of cement concrete and Paver Blocks street near Village B. all nearby h.
112	Paver Blocks 30mm		50,000		Nos.						
<p>Only two items</p> <p style="text-align: center;">SDER-13 EFR-1</p>											

Names of the persons to whom the Stores are to be delivered		Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
M/s Aggarwal Construction H. No. 3077, sector B-D Chandigarh.		02/10/2024 25	6473 SJS		Ledger Keeper 56/11
Dated Signature of Indentor and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
J.E					

Note:- To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgment for the material issued to

(See rule 6.10)

1183
STORES INDENT

47

06391

Book No. 6391

Division

Stores Indent on 5/2/13 Division

Sub-Division

Serial No.	Description of Stores	Code No.	Quantity indented	Quantity issued	Unit	Rate		Value		Head of account	Name of work/job (with name of contractor from whom value is recoverable)
						Rs.	P.	Rs.	P.		
1.	1000 30 43		5000								2000 30 43
2.	1000 1000 230		5000								2000 1000 230
3.	1000 1000 230		5000								34 25 13
4.	1000 1000 230		5000								4000 1000 230
6.	R Hys 2000		6000								2000 1000 230

Names of the persons to whom the Stores are to be delivered	Issued on.....	Received	Bin Card No.	Ledger Folio and Serial No. of item
				014 9094 CL/100 57/21 Ledger Keeper P-105 2000 11.71 ru = 477.28 = 7.9591

Dated Signature of indenter and his designation	Signature of authorised agent	Signature Designation	Signature Designation	Signature of Storekeeper	Accountant
				Sy's	

Note.—To avoid possible dispute the Storekeeper/Sectional Officer may obtain acknowledgement for the material issued to

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 05.04.2023 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 05.04.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.No.	Name	Address
1.	Sh. Saurabh S/o Sh. Pritam Jhuan	VIII ,Bijnor U.P
2.	Sh. Ram Dhani S/o Sh. Bansil Lal	# 2427, Sec-38 West ,CHD
3.	Sh. Arjun Kumar S/o Sh. Kaleva	VIII -Post ,Haji Mohamad, U.P
4.	Sh. Sandeep S/o Sh. Kanwarpal	# 456, Sec-25, CHD
5.	Sh. Amit Kumar S/o Sh. Baljeet Singh	VIII ,Bijnor,U.P

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Amit Kumar at Sr. No. 05 quoted the highest bid @ i.e. Rs. 26.00 /- Per/KG for plastic & allied items recovered from dry waste. Therefore the committee decided to sale the plastic material to highest bidder at sr. no. 05 above. The detail of the same is as under:-

Sr. No.	Type of Material	Highest Bidder rates	Weight	Total Amount
1.	Plastic and allied items	26.00/- Per/KG	600 kg	15,600 /-
Total Amount				15,600 /-

No bidder shows interest on the other material recovered from the waste material i.e. Gatta, old clothes/ shoes, packaging material and glass.

Further the committee request to highest bidder to deposit the amount of Rs. 15,600/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, G.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S.
O/o MOH, MCC
(Member)

(21)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 03.05.2023 and payment thereof.

The constituted committee vide Endst No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 03.05.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.No.	Name	Address
1.	Sh. Ajay S/o Sh. Jasbir Singh	#2024/3, Small Flats Maloya Colony
2.	Sh. Rohit S/o Sh. Swami Nath	#243, PH-1 Ramdarbar
3.	Sh. Vivek Singh S/o Sh. Kumar Behru	#56, Raipur Kalan
4.	Sh. Dinesh S/o Sh. Chotu Lal	Siswan Allahabad
5.	Sh. Avansh Kumar S/o Sh. Bajrang Singh	#381, Rayapatti, Faizabad

The Auction started at 11 AM in the presence of committee members during the course of auction the highest bidder Sh. Rohit at Sr.no. 02 and quoted the highest bid @ i.e. Rs. 04.00/- Per/KG for Glass & allied items recovered from dry waste. Therefore the committee decided to sale the plastic material to highest bidder at sr. no 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	04.00/- Per/KG	1300 kg	5,200
2	Metal/Iron	23.05/- Per/KG	345 kg	8,107.5
3	Aluminum	61.00/- Per/KG	40 kg	2,440
Total Amount				15,747.5

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 15,747.5/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
[Observer]

3. Area, H.A
O/o MOH, MCC
(Member)

Bimla Debby

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.06.2023 and payment thereof. 25

1186

The constituted committee vide Encl. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.06.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders participate in the auction. The details of participants are as under:-

Sr.No.	Name	Address
1.	Sh. Ansh Kumar S/o Sh. Rajendra Parasad	#7, Near Bank of Patela Dadunagra, CHD
2.	Sh. Ajay S/o Sh. Jasbir Singh	#2024/3, Small Flats Maloya Colony, CHD
3.	Sh. Dershan S/o Sh. Kanan	#21, Maloya, Maloya, CHD
4.	Sh. Ravinder Singh S/o Sh. Dershan Singh	#212, Maloya, CHD

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ajay at Sr.no. 02 and quoted the highest bid @ i.e. Rs. 23.50/- Per/KG for Plastic item recovered from dry waste. Therefore the committee decided to sell the Plastic material to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	23.50/- Per/KG	1040 kg	24,440/-
Total Amount				24,440/-

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 24,440/- to the Cashier, O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area C.S.I
O/o MOH, MCC
(Member Secre(tary))

2. The Assistant Controller (M&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S.
O/o MOH, MCC.
(Member)

Bimla Dubey

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF), Chandigarh on 06.06.2023 and payment thereof. **1187**

The constituted committee vide Encls. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.06.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders participate in the auction. The details of participants are as under:-

Sr.No.	Name	Address
1.	Sh. Aman Kumar S/o Sh. Rajendra Prasad	#7, Near Bank of Patials Daduwaiga, CHD
2.	Sh. Ajay S/o Sh. Jasbir Singh	#20243, Small Flats Maloya Colony, CHD
3.	Sh. Darshan S/o Sh. Kundan	#21, Maloya Maloua, CHD
4.	Sh. Ranbir Singh S/o Sh. Darshan Singh	#212, Maloya Chd

The Auction started at 11 AM in the presence of committee members. During the course of auction the highest bidder Sh. Ranbir at Sr. no. 04 and quoted the highest bid @ i.e. Rs. 2.50/- Per/KG for Shoes, and allied items covered from dry waste. Therefore the committee decided to sell the Shoes, Glass, Metal, Aluminum material to highest bidder at sr. no. 04 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Shoes	2.50/- Per/KG	60 kg	150/-
2	Glass	3.35/- Per/KG	1220 kg	4,087/-
3	Metal	23.60/- Per/KG	160 kg	3,776/-
4	Aluminum	61.50/- Per/KG	26 kg	1,599/-
Total Amount				8,612

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to Highest bidder's to deposit the amount of Rs. 8,612/- to the Cashier, C/o MOH, MCC.

1. Medical Officer of Health, MCC (Chairman)

4. Area C.S.I. O/o MOH, MCC (Member Secretary)

2. The Assistant Controller (SN) C/o MOH, MCC (Member)

5. Area Controller (Observer) **Bimla Dubey**

3. Area, P.S. O/o MOH, MCC (Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.06.2023 and payment thereof.

The constituted committee vide Encl. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind Area Ph.1, Chandigarh on 07.06.2023 at 11.00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders Participate in the auction. The details of participants are as under -

Sr.No.	Name	Address
1.	Sh. Aman Kumar S/o Sh. Rajendra Parsad	#7, Near Bank of Patiala Dadumajra, CHD
2.	Sh. Ajay S/o Sh. Jasbir Singh	#2024/3, Small Flats Maloya Colony, CHD
3.	Sh. Darshan S/o Sh. Kundan	#25, Maloya, Maloya, CHD
4.	Sh. Ranbir Singh S/o Sh. Darshan Singh	#212 Maloya Chd

The Auction started at 11 AM in the presence of committee members. during the course of auction the highest bidder Sh. Darshan at Sr no. 03 and quoted the highest bid @ i.e. Rs. 65.65/- Per/KG for Cardboard item recovered from dry waste. Therefore the committee decided to sale the Cardboard material to highest bidder at sr no. 03 above. The detail of the same is as under -

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	5.65/- Per/KG	1080 kg	6,102
Total Amount:				6,102

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 6,102/- to the Cashier O/c MCH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.,
O/o MCH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MCH, MCC
(Member)

5. Area Councillor
(Observer)

Bimla Debey

3. Area,
O/o MCH
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 21.06.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 21.06.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 03 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.No.	Name	Address
1.	Sh. Ranbir Singh S/o Sh Darshan Singh.	# 21, Village Maloya ,CHD
2.	Sh. Shyam Lal S/o ShOm Parkash.	# 6737, Sec-56, chd
3.	Sh.Surjeet S/o Sh Mantul.	# 862/1, Rajiv Colony Sec-17, PKL, Hry

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 23.00 /- Per/KG for Plastic, and allied items covered from dry waste. Therefore the committee decided to sale the Plastic, Cardboard, Metal material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	23.00/-	450	10,350/-
2	Cardboard	05.50/-	210	1,155/-
3	Metal	23.60/-	10	236/-
Total Amount				11,741/-

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 11,741/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I (on leave)
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Bimla Debey

1190

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 19.07.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 19.07.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 03 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no	Name	Address
1.	Sh. Ajay S/o Sh. Jasbir Singh	# 2024/3, small flats, Maloya, chd
2.	Sh. Ranbir Singh S/o Sh Darshan Singh.	# 21, Village Maloya .CHD
3.	Sh. Dharambir S/o Sh Inder Singh.	# 241/c, Small Flats, Mauli Jagran
4.	Sh. Surjeet S/o Sh. Manbool	#605/1 Rajiv Colony Pki, Hry

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ajay at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 24.00 /- Per/KG for Metal/Iron and allied items covered from dry waste. Therefore the committee decided to sale the Metal and Iron material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Metal	24.00/-	32	768/-
Total Amount				768/-

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 768/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, C.S.I
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

36

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 19.07.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 19.07.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 03 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Sh. Ajay S/o Sh. Jasbir Singh	# 2024/3, small flats, Maloya, chd
2.	Sh. Ranbir Singh S/o Sh Darshan Singh.	# 21, Village Maloya ,CHD
3.	Sh. Dharambir S/o Sh Inder Singh.	# 241/c, Small Flats, Mauli Jagran
4.	Sh. Surjeet S/o Sh. Manfool	#605/1 Rajiv Colony Pkl, Hry

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no. 02 and quoted the highest bid @ i.e. Rs. 23.00 /- Per/KG for Plastic and allied items covered from dry waste. Therefore the committee decided to sale the Plastic, Cardboard and Shoes material to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	23.00/-	1270	29,210/-
2	Cardboard	5.70/-	570	3,249/-
3	Shoes	2.50/-	120	300/-
Total Amount				32,759/-

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 32,759/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, MS
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 06.09.2023 and payment thereof.

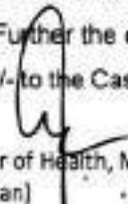
The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 06.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 06.09.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Bijender Kumar S/o Om Parkash	# 5385/2, MHC, MANIMAJRA
2.	Ranbir Singh S/o Darshan Singh	# 21, VILL-MALOYA, CHANDIGARH
3.	Deepak S/o Rakam Pal	# 1448, BHANKAR COLONY, SEC-25, CHANDIGARH
4.	Satyam S/o Pritam,	#999, SHASTRI NAGAR, MANIMAJRA, CHANDIGARH
5.	Nand Kishore S/o Bhajan Lal	#37, SHASTRI NAGAR, MANIMAJRA, CHANDIGARH


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no. 02 and quoted the highest bid @ i.e. Rs. 5.25 /- Per/KG for Cardboard and allied items covered from dry waste. Therefore the committee decided to sale the Cardboard, Shoes and Metal material to highest bidder at sr. no. 02 above. The detail of the same is as under:-


Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Metal	25.25/-	289	7,297.25/-
2	Cardboard	6.75/-	4250	28,687.5/-
3	Shoes	2.25/-	700	1,575/-
Total Amount				37,559.75/-


No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs 37,559.75 /- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councilor
(Observer)

3. 
Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 06.09.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 06.09.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Bijender Kumar S/o Om Parkash	# 5365/2, MHC, MANIMAJRA
2.	Ranbir Singh S/o Darshan Singh	# 21, VILL-MALOYA, CHANDIGARH
3.	Deepak S/o Rakam Pal	# 1446, BHANKAR COLONY, SEC-25, CHANDIGARH
4.	Satyam S/o Priyam	#999, SHASTRI NAGAR, MANIMAJRA, CHANDIGARH
5.	Nand Kishore S/o Bhajan Lal	#37, SHASTRI NAGAR, MANIMAJRA, CHANDIGARH

The Auction started at 11 AM in the presence of committee members. during the course of auction the highest bidder Sh. Bijender at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 4.25 /- Per/KG for Glass covered from dry waste. Therefore the committee decided to sale the Glass, material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	4.25/-	1040	4,420/-
Total Amount				4,420/-

No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.4,420 /- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Bimla Debey
Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

1194

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 06.09.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 06.09.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1.	Bijender Kumar S/o Om Parkash	# 5385/2, MHC, MANIMAJRA
2.	Ranbir Singh S/o Darshan Singh	# 21, VILL-MALOYA, CHANDIGARH
3.	Deepak S/o Rakam Pal	# 1446, BHANKAR COLONY, SEC-25, CHANDIGARH
4.	Satyam S/o Pritam	#998, SHASTRI NAGAR, MANIMAJRA, CHANDIGARH
5.	Nand Kishore S/o Bhajan Lal	#37, SHASTRI NAGAR, MANIMAJRA, CHANDIGARH

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Deepak at Sr.no. 03 and quoted the highest bid @ i.e. Rs. 26.50 /- Per/KG for Plastic and allied items covered from dry waste. Therefore the committee decided to sale the plastic, material to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	26.50/-	4400	1,16,600/-
Total Amount				1,16,600/-


No Bidder shows interest in Black Wire & Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 1,16,600/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. 
Aree, C.S.I.
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Bimla Debey
Aree Councilor
(Observer)

3. 
Aree, H.S.
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 04.10.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph. 1, Chandigarh on 04.10.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21, VIII Maloya, Chd
2.	Dharam Bir S/o Inder Singh	# 241/C, Small Flats, HBC, Mouli Jagran, Chd
3.	Surjeet S/o Manfull	# 662/1, Rajiv Colony Sec-17 Pkt, Haryana
4.	Ravinder S/o Jagdish	# 23, Indra Awas Colony, Ph-1 Ramdarbar, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 3.00 /- Per/KG for Shoes covered from dry waste. Therefore the committee decided to sale the Black Wire and Plastic material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Shoes	3.00/-	690	2,070/-
2	Plastic	23.25/-	2876	66,867/-
3	Black Wire	4.00/-	121	484/-
Total Amount				69,421/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. /- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, H.S
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

45

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 04.10.2023 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 04.10.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21, Vill Maloya, Chd
2.	Dharam Bir S/o Inder Singh	# 241/C, Small Flats, HBC, Mouli Jagran, Chd
3.	Surjeet S/o Manfull	# 662/1, Rajiv Colony Sec-17 Pki, Haryana
4.	Ravinder S/o Jagdish	# 23, Indra Awes Colony, Ph-1 Ramdarbar, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Dharam Bir at Sr.no. 02 and quoted the highest bid @ i.e. Rs. 4.00 /- Per/KG for Glass covered from dry waste. Therefore the committee decided to sale the, Glass and Cardboard material to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	4.00/-	635	2,540/-
2	Cardboard	7.00/-	2990	20,930/-
Total Amount				23,470/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. /- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC
(Member)

5. Bimla Debey
Area Councilor
(Observer)

3. Area, N.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 04.10.2023 and payment thereof.

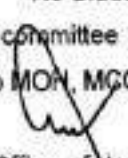
The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 04.10.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21, Vill Maloya, Chd
2.	Dharam Bir S/o Inder Singh	# 241/C, Small Flats, HBC, Mouli Jagran ,Chd
3.	Surjeet S/o Manfull	# 862/1, Rajiv Colony Sec-17 Pkl, Haryana
4	Ravinder S/o Jagdish	# 23, Indra Awas Colony, Ph-1 Ramdarbar, Chd


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet at Sr.no. 03 and quoted the highest bid @ i.e. Rs. 23.75 /- Per/KG for Metal covered from dry waste. Therefore the committee decided to sale the, Metal material to highest bidder at sr. no, 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Metal	23.75/-	110	2,612.5/-
Total Amount				2,612.5/-


No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. /- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councillor
(Observer)

3. 
Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 01.11.2023 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 01.11.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21, Vill Maloya,Chd
2.	Surjeet S/o Manfull	# 662/1, Rajiv Colony Sec-17 Pkt, Haryana
3.	Ajay S/o Jasbir	# 2024/3, Smail Flats, Maloya, Chd
4.	Manish S/o Gurmit	# 2019/1, New Maloya, Chd
5.	Deepak Sharma S/o Radhe Shyam	#37, Old Roopar Road Darshani Bagh Manimajra, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet at Sr.no. 02 and quoted the highest bid @ i.e. Rs. 2.55 /- Per/KG for Shoes covered from dry waste. Therefore the committee decided to sale the, Shoes, Metal, Black Wire, Aluminum material to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Shoes	2.55/-	670	1,708.5
2	Metal	26.00/-	54	1,404
3	Black Wire	4.00/-	10	40
4	Aluminum	65.00/-	20	1,300
Total Amount				4,452.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.4,452.5/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. 
Anshu, C.S.I
O/o MOH, MCC
(Member Secretary)


2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)


5. Anil Dubey
Area Councillor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 01.11.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 01.11.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21, Vill Maloya,Chd
2.	Surjeet S/o Manfull	# 862/1, Rajiv Colony Sec-17 Pkl, Haryana
3.	Ajay S/o Jasbir	# 2024/3, Small Flats, Maloya, Chd
4.	Manish S/o Gurmit	# 2019/1, New Maloya, Chd
5.	Deepak Sharma S/o Radhe Shyam	#37, Old Roopar Road Darshani Bagh Manimajra, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 21.00 /- Per/KG for Plastic covered from dry waste. Therefore the committee decided to sale the Plastic material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	21.00/-	2250	47,250/-
2	Glass	4.00/-	528	2112/-
Total Amount				49,362

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. /- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, H.S
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 01.11.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 01.11.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21, VII Maloya,Chd
2.	Surjeet S/o Manful	# 682/1, Rajiv Colony Sec-17 Pkt, Haryana
3.	Ajay S/o Jasbir	# 2024/3, Small Flats, Maloya, Chd
4.	Manish S/o Gurmit	# 2019/1, New Maloya, Chd
5.	Deepak Shama S/o Radhe Shyam	#37, Old Rooper Road Darshani Bagh Manimajra, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Manish at Sr.no. 04 and quoted the highest bid @ i.e. Rs. 7.00/- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale the, Cardboard material to highest bidder at sr. no. 04 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	7.00/-	1920	13,440/-
Total Amount				13,440/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 13,440/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, H.S
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

58

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 06.12.2023 and payment thereof.

The constituted committee vide Endsl. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 06.12.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Monu Kumar S/o Vijay Pal	# 971 Sec-45 Burali Chd
2.	Saroj Verma W/o Sanjay Maurya	# 57 Dhanas Chd
3.	Surinder Kagra S/o Jila Singh	# 2526/C Ph-2 Ramdarbar Chd
4.	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
5.	Surjeet Singh S/o Mantul	# 662/1 Rajiv Colony Sec-17 Pkt Hry

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no. 04 and quoted the highest bid @ i.e. Rs. 27.00 /- Per/KG for Metal covered from dry waste. Therefore the committee decided to sale the, Shoes, Metal, Black Wire, Material to highest bidder at sr. no. 04 above. The detail of the same is as under:-

R-NO 32

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Shoes	6.70/-	705	4,723.5
2	Metal	27.00/-	152	4,104
3	Black Wire	3.50/-	28	98
Total Amount				8,925.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs 8,925.5/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. **Bimla Dubey**
Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 06.12.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 06.12.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Monu Kumar S/o Vijay Pal	# 971 Sec-45 Burali Chd
2.	Saroj Verma W/o Sanjay Maurya	# 57 Dhanas Chd
3.	Surinder Kagra S/o Jile Singh	# 2526/C Ph-2 Ramdarbar Chd
4	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
5	Surjeet Singh S/o Manful	# 662/1 Rajiv Colony Sec-17 Pki Hry

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Monu Kumar at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 7.30 /- Per/KG for Glass covered from dry waste. Therefore the committee decided to sale the Glass Material to highest bidder at sr. no. 01 above. *Page No 57*
The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	7.30/-	823	6,007.9
Total Amount				6,007.9/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.6,007.9/- to the Cashier O/o MOH-MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

kh
2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

Bimla Dubey
5. Area Councilor
(Observer)

[Signature]
3. Area, H.S
O/o MOH, MCC
(Member)

"Proceeding of the Committee"

It was apprised to the committee that the highest bidder namely Smt Saroj Verma w/o Sanjay Maurya # 57 Dhanas, Chandigarh. Who bidding the items "Plastic, Cardboard, Aluminium can" has refused to deposit the amount of Bid/ auction.

According the Committee unanimously decided to forfeit the EMD amount Rupees 1000/- and debarred her to participate in the future Bids/ Auction of the Municipal Corporation. P9-C37)

1. Medical Officer of Health, MCC
(Chairman)

4. Area-C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

Bimla Dubey
5. Area Councillor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

As Insp. has been debarred to come A/c
Receipt No 12/2023-24/170508 dt 22/12/23

22/12/23

A.C.F.A)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.12.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.12.2023 at 11.00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2.	Deepak S/o Rakam Pal	# 1446 Bhaskar Colony Sec-25, chd
3.	Surjeet Singh S/o Manful	# 662/1 Rajiv Colony Sec-17 Pki Hry
4.	Ajay S/o Jasbir Singh	#2024/3, Small flats Maloya Chd
5	Lakhwinder Singh S/o Kuldeep Singh	Vll Tardak, Derrabassi P/b

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet singh at Sr.no. 03 and quoted the highest bid @ i.e. Rs. 23.00 /- Per/KG for Plastic, Metal covered from dry waste. Therefore the committee decided to sale the, Glass Material to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Metal	24.00/-	93	2,232/-
2	Plastic	23.00/-	3775	86,825/-
3	Aluminum	70.00/-	25	1,750/-
Total Amount				90,807/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.90,807/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC
(Member)

5. Area Councilor
(Observer)

3. Area, R.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.12.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 06.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.12.2023 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
2.	Deepak S/o Rakam Pal	# 1446 Bhaskar Colony Seo-25, chd
3.	Surjeet Singh S/o Manful	# 652/1 Rajiv Colony Seo-17 Pki Hry
4.	Ajay S/o Jasbir Singh	#2024/3, Small flats Maloya Chd
5.	Lakhwinder Singh S/o Kuldeep Singh	VIII Tardak, Derrabassi, Pb

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 2.70 /- Per/KG for Shoes, Glass covered from dry waste. Therefore the committee decided to sale the, Glass Material to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	3.60/-	330	1,188/-
2	Shoes	2.70/-	183	494.1/-
Total Amount				1,682.1/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 1,682.1/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject:

Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.12.2023 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.12.2023 at 11.00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1.	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2.	Deepak S/o Rakam Pal	# 1446 Bhaskar Colony Sec-25, chd
3.	Surjeet Singh S/o Manful	# 682/1 Rajiv Colony Sec-17 Pkl Hry
4.	Ajay S/o Jasbir Singh	#2024/3, Small flats Maloya Chd
5.	Lakhwinder Singh S/o Kuldeep Singh	VIII Tardak, Derrabassi, Pb

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Lakhwinder at Sr.no. 05 and quoted the highest bid @ i.e. Rs. 8.50 /- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale the Glass Material to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	6.50/-	3925	25,512.5/-
Total Amount				25,512.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.25,512.5/- to the Cashier, O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.02.2024 and payment thereof.

The constituted committee vides Endsl. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.02.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B,Bursail, chd
2	Deepak S/o Rakam Pal	# 1446 Bhaskar Colony Sec-25, chd
3	Surjeet Singh S/o Manful	# 662/1 Rajiv Colony Sec-17 Pkt Hry
4	Ranbir Singh S/o Darshan Singh	# 21 VII Maloya Chd
5	Sonu S/o Daya Singh	# 1092 Sec-25/D chd

The Auction started at 11 AM in the presence of committee members. during the course of auction the highest bidder Sh. Surjeet Singh at Sr.no. 03 and quoted the highest bid @ i.e. Rs. 3.00 /- Per/KG for Shoes covered from dry waste. Therefore the committee decided to sale the, Shoes Material to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	SHOES	3.00/-	770	2,310/-
Total Amount				2,310/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.2,310/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.02.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.02.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B,Burai, chd
2	Deepak S/o Rakam Pal	# 1446 Bhaskar Colony Sec-25, chd
3	Surjeet Singh S/o Manful	# 652/1 Rajiv Colony Sec-17 Pki Hry
4	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
5	Sonu S/o Daya Singh	# 1092 Sec-26/D chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no. 04 and quoted the highest bid @ i.e. Rs. 22.00/- Per/KG for Plastic covered from dry waste. Therefore the committee decided to sale the, Metal, Aluminum Material to highest bidder at sr. no. 04 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	PLASTIC	22.00/-	3787	83,314/-
2	METAL	25.00/-	181	4,525/-
3	ALUMINUM	94.00/-	15	1410/-
Total Amount				89,249/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.89,249/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.02.2024 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.02.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B,Bursail, chd
2	Deepak S/o Rakam Pal	# 1446 Bhaskar Colony Sec-25.chd
3	Surjeet Singh S/o Manjul	# 882/1 Rajiv Colony Sec-17 Pk/ Hry
4	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
5	Sonu S/o Daya Singh	# 1092 Sec-25/D chd


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Monu Kumar at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 9.00/- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale the, Glass Material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	9.00/-	4499	40,491/-
2	Glass	6.10/-	1012	6173.2/-
Total Amount				46,664.2/-


No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.46,664.2/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councilor
(Observer)

3. 
Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 21.02.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 21.02.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet Singh S/o Manful	# 882/1 Rajiv Colony Sec-17 Pki Hry
3	Sonu S/o Daya Singh	# 1092 Sec-25/D chd
4	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B, Bursil, chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no. 01 and quoted the highest bid @ i.e. Rs. 27.00/- Per/KG for Plastic covered from dry waste. Therefore the committee decided to sale the, Glass, Shoes Material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	27.00/-	970	26,190/-
2	Glass	7.20/-	211	1,519.2/-
3	Shoes	4.00/-	170	680/-
Total Amount				28,389.2/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 28,389.2/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Bimla Debey
Area Councilor
(Observer)

3. Area, M.S
O/o MOH, MCC
(Member)

1211

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Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 21.02.2024 and payment thereof.

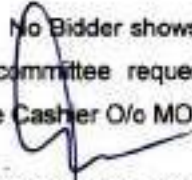
The constituted committee vides Endat. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 21.02.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet Singh S/o Manful	# 662/1 Rajiv Colony Sec-17 Pkt Hry
3	Sonu S/o Daya Singh	# 1062 Sec-25/D chd
4	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B, Burali, chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet Singh at Sr.no.02 and quoted the highest bid @ i.e. Rs. 25.10 /- Per/KG for Metal covered from dry waste. Therefore the committee decided to sale the Aluminum Material to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Aluminum	25.10/-	45	1,129.5/-
2	Metal	72/-	12	864/-
Total Amount				1,993.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 1,993.5/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councilor
(Observer)

3. 
Area, N.S
O/o MOH, MCC
(Member)

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subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 21.02.2024 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 21.02.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 04 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
2	Surjeet Singh S/o Manful	# 682/I Rajiv Colony Sec-17 Pkt Hry
3	Sonu S/o Daya Singh	# 1092 Sec-25/D chd
4	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B, Burail, chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Monu Kumar at Sr.no. 04 and quoted the highest bid @ i.e. Rs. 9.50 /- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale the, Carboard Material to highest bidder at sr. no. 04 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	9.50/-	1020	9,690/-
Total Amount				9,690/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.9,690/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Bimla Dubey
Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.03.2024 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.03.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 06 Nos. bidders Participate in the auction. The details of participants are as under -

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
2	Surjeet Singh S/o Manful	# 662/1 Rajiv Colony Sec-17 Pkt Hry
3	Sonu S/o Daya Singh	# 1092 Sec-25/D chd
4	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B, Burail, chd
5	Jagvinder Singh S/o Dharam Pal	# 3496 Maloya, Colony Chd
6	Ram Mehar S/o Tara Chand	# 971, Burail, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no.01 and quoted the highest bid @ i.e. Rs. 6.00/- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale the Aluminum Material to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	6.00/-	1927	11,562
2	Aluminum	65/-	12	780
Total Amount				12,342/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs 12,342/- to the Cashier O/o MOH, MCC

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S.I
O/o MOH, MCC
(Member)

1214

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.03.2024 and payment thereof.

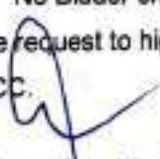
The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.03.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 06 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet Singh S/o Manful	# 662/1 Rajiv Colony Sec-17 Pki Hry
3	Sonu S/o Daya Singh	# 1092 Sec-25/D chd
4	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B. Burail, chd
5	Jagvinder Singh S/o Dharam Pal	# 3496 Maloya, Colony Chd
6	Ram Mehar S/o Tara Chand	# 971, Burail, Chd


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet Singh at Sr.no.02 and quoted the highest bid @ i.e. Rs. 22.10 /- Per/KG for Plastic covered from dry waste. Therefore the committee decided to sale the Shoes, glass Material to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	PLASTIC	22.10/-	1855	40,995.5/-
2	GLASS	4.00/-	299	1,196/-
3	SHOES	2.50/-	350	875
Total Amount				43,066.5/-


No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs 43,066.5/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Are Councilor
(Observer)

3. 
Area, H.S
O/o MOH, MCC
(Member)

1215

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.03.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.03.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 06 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet Singh S/o Manful	# 662/1 Rajiv Colony Sec-17 Pkl Hry
3	Sonu S/o Daya Singh	# 1082 Sec-25/D chd
4	Monu Kumar S/o Vijay Pal	# 971 Sec-45/B, Burali, chd
5	Jagvinder Singh S/o Dharam Pal	# 3498 Maloya, Colony Chd
6	Ram Mehar S/o Tara Chand	# 921, Bureil, Chd Valmiki Mohalla Habni Kaithal, HA

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ram Mehar at Sr.no.06 and quoted the highest bid @ i.e. Rs. 24.60 /- Per/KG for Metal covered from dry waste. Therefore the committee decided to sale them to highest bidder at sr. no. 06 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	METAL	24.60/-	70	1,722/-
Total Amount				1,722/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 1,722/- to the Cashier O/o MOH, MCC

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Are Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 05.06.2024 and payment thereof. 1216

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 05.06.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 07 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
2	Manish S/o Gurmit	# 2019/1, New Maloya, Chd
3	Surjeet S/o Manful	# 662/1, Rajiv Colony Sec-17,Pk1,Hry
4	Ajay S/o Jasbir Singh	# 2024/B, Small Flats ,Maloya Chd
5	Deepak S/o Rakam pal	# 1446, Bhaskar Colony, Sec-25 chd
6	Bipul Kumar S/o Sanjay kumar	# 1364,Deep Complex,Hallimajra
7	Ajay Kumar S/o Raj Rani	# 11,Block no.2015 Sec-32/C, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no.01 and quoted the highest bid @ i.e. Rs. 12.30 /- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	CARDBOARD	12.30/-	6472	79,605.6
2	PLASTIC	32.00/-	8576	2,74,432
3	GLASS	3.40/-	2791	9,489.4
4	METAL	23.50/-	389	9,141.5
5	SHOES	2.50/-	1875	4,687.5
6	ALUMINIUM CAN	67.00/-	40	2,680
Total Amount				3,80,036/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.3,80,036/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, HS
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 03.07.2024 and payment thereof. 86

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 03.07.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 06 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Manish S/o Gurmit	# 2016/1, New Maloya, Chd
2	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats, Maloya Chd
3	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
4	Kapil Kumar S/o Amar Chand	# 554, Vill Maloya, Chd
5	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
6	Monu Kumar S/o Vijay Pal	# 971, Burali, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Vijay Kaushal at Sr.no.03 and quoted the highest bid @ i.e. Rs.23.30 /- Per/KG for Plastic, Metal and Shoes covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	23.30/-	2488	57,970.4/-
2	Metal	24.00/-	80	1920/-
3	Shoes	3.20/-	255	816/-
Total Amount				60,796.4/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.60,796.4/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councillor
(Observer)

3. Area H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 03.07.2024 and payment thereof.

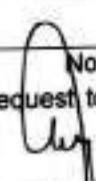
The constituted committee vides Endst. No MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 03.07.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 06 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Manish S/o Gurnit	# 2019/1, New Maloya, Chd
2	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
3	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
4	Kapil Kumar S/o Amar Chand	# 554, VIII Maloya .Chd
5	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
6	Monu Kumar S/o Vjay Pal	# 971, Burali, Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ajay at Sr.no.02 and quoted the highest bid @ i.e. Rs. 6.50 /- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	CARDBOARD	6.50/-	1656	10,764/-
Total Amount				10,764/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.10,764 /- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, E.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
(Observer)

3. 
Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 03.07.2024 and payment thereof. 90

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 03.07.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 06 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Manish S/o Gurmit	# 2019/1, New Maloya, Chd
2	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
3	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
4	Kapil Kumar S/o Amar Chand	# 554,Vill Maloya ,Chd
5	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
6	Monu Kumar S/o Vijay Pal	# 971,Burail,Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Kapil Kumar at Sr.no.04 and quoted the highest bid @ i.e. Rs.4.00/- Per/KG for Glass and Aluminum covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 04 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	4.00/-	452	1808/-
2	Aluminum	67/-	11	737/-
Total Amount				2,545/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs 2,545 /- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, H.5
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

Subject: Auction of waste material covered from the dry waste at Material Recovery Facilities (MRF) dated 07.08.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.08.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 07 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
3	Surjeet S/o Manpul	#652/1,Rajiv Colony Sec-17 PkL,Hry
4	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
5	Rohit Sharma S/o Ram Kumar	#510, Maloya Colony,Chd
6	Manish S/o Gurmit	#2019/1,New Maloya,Chd
7	Aman S/o Shiv Kumar	#2305,Sec-28/C,Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Vijay Kaushal at Sr.no.02 and quoted the highest bid @ i.e. Rs.23.00/- Per/KG for Plastic, Glass and Aluminum covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	4.20/-	1106	4,645.2/-
2	Plastic	23.00/-	4014	92,322/-
Total Amount				96,967.2/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.96,967.2/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC
(Member)

5. 
Are Councilor
(Observer)

3. 
Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.08.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.08.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 07 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Vijay Kaushal Ram S/o Ranbir Singh	# 286, Maloya Chd
3	Surjeet S/o Manpul	#662/1,Rajiv Colony Sec-17 Pkl,Hry
4	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
5	Rohit Sharma S/o Ram Kumar	#510, Maloya Colony,Chd
6	Manish S/o Gurmit	#2019/1, New Maloya,Chd
7	Aman S/o Shiv Kumar	#2305,Sec-28/C,Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ajay at Sr.no.01 and quoted the highest bid @ i.e. Rs.2.50/- Per/KG for Shoes covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Shoes	2.50/-	665	1,662.5/-
Total Amount				1,662.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.1,662.5/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, H.S
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.08.2024 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.08.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 07 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
3	Surjeet S/o Manpul	#662/1,Rajiv Colony Sec-17 Pki, Hry
4	Ranbir Singh S/o Darshan Singh	# 21 VII Maloya Chd
5	Rohit Sharma S/o Ram Kumar	#510, Maloya Colony Chd
6	Manish S/o Gurmit	#2019/1,New Maloya,Chd
7	Aman S/o Shiv Kumar	#2305,Sec-28/C,Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet at Sr.no.03 and quoted the highest bid @ i.e. Rs.28.10/- Per/KG for Metal covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Metal	28.10/-	274	7,699.4/-
Total Amount				7,699.4/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.7,699.4/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, H.S
O/o MOH, MCC
(Member)

4. Area, C.S.
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.08.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.08.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 07 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
3	Surjeet S/o Manpul	#662/1,Rajiv Colony Sec-17 Pki, Hry
4	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
5	Rohit Sharma S/o Ram Kumar	#510, Maloya Colony,Chd
6	Manish S/o Gurmit	#2019/1,New Maloya,Chd
7	Aman S/o Shiv Kumar	#2305,Sec-28/C,Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no.04 and quoted the highest bid @ i.e. Rs.72/- Per/KG for Aluminum covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 04 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Aluminum	72/-	21	1,512/-
Total Amount				1,512/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.1,512 /- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area J.S
O/o MOH, MCC
(Member)

4. Area C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

1224

subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.08.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.08.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 07 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
3	Surjeet S/o Manpul	#662/1,Rajiv Colony Sec-17 Pkl, Hry
4	Ranbir Singh S/o Darshan Singh	# 21 VII Maloya Chd
5	Rohit Sharma S/o Ram Kumar	#510, Maloya Colony,Chd
6	Manish S/o Gurmit	#2019/1,New Maloya,Chd
7	Aman S/o Shiv Kumar	#2305,Sec-28/C,Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Rohit Sharma at Sr.no.05 and quoted the highest bid @ i.e. Rs.72/- Per/KG for Cardboard covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 05 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	7.80/-	2193	17,105.4/-
Total Amount				17,105.4/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.17,105.4/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

3. Area, R.S
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

5. Area Councilor
(Observer)

Bimla Dubey

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 07.08.2024 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 07.08.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 07 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Vijay Kaushal Ram S/o Ranbir Singh	# 295, Maloya Chd
3	Surjeet S/o Manpul	#662/1,Rajiv Colony Sec-17 Pk1,Hry
4	Ranbir Singh S/o Darshan Singh	# 21 VII Maloya Chd
5	Rohit Sharma S/o Ram Kumar	#510, Maloya Colony,Chd
6	Manish S/o Gurmit	#2019/1,New Maloya,Chd
7	Aman S/o Shiv Kumar	#2305,Sec-28/C,Chd

Furthermore, vide letter no:- MOH/PA/2024/9557 on dated: 05/08/2024 office has directed for auction of approx. 1820 nos. of empty tins lying at Motor Garage Sector-20 in the same auction i.e. being done on every 1st Wednesday. To consider the base price of empty tin, quotations from the open market has been received which are as under:

Sr. No.	Name of Firm	Price quotations
7	AMAN S/O SHIV KUMAR	29.00/-

As per the quotations required base price of empty tin has been fixed @

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Aman at Sr.no.07 and quoted the highest bid @ i.e. Rs.29.00/- Per/Piece for Glass and Aluminum covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at Sr. no. 07 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Quantity	Total Amount
1	Empty Tins	29.00/- (Per Piece)	1820	52780/-

No Bidder shows interest in Empty Tin recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 52780/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 04.09.2024 and payment thereof.


The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 04.09.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 08 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Manish S/o Gurmit	#2019/1,New Maloya,Chd
3	Virendra Manjhi S/o Laldev	# Maloya chd, Sadawan,Dist Gopalganj
4	Surjeet S/o Manful	# 652/1, Rajiv Colony Sec-17Haryana
5	Baljit S/o Lath Singh	# 22/23 maloya Chd
6	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
7	Sharverdhan Manjhi S/o Sudarshan	# 19 Vill Maloya,Chd
8	Niraj S/o Ashok	Plot no-10,Rana Nursery Maloya,Chd


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet at Sr.no.04 and quoted the highest bid @ i.e. Rs.23.50/- Per/KG for Plastic, Cardboard, Glass and Shoes covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 04 above. The detail of the same is as under:-


Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	PLASTIC	23.50/-	2843	66,811/-
2	CARDBOARD	6.70/-	1909	12,790
3	GLASS	4.00/-	473	1,892/-
4	SHOES	2.70/-	1230	3,321/-
Total Amount				84,814/-


No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.84, 814 /- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councilor
(Observer)

3. 
Area, H/o
O/o MOH, MCC
(Member)

107

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 04.09.2024 and payment thereof.


The constituted committee vides Endst No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 04.09.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 08 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1	Ajay S/o Jasbir Singh	# 2024/ 3, Small Flats Maloya Chd
2	Manish S/o Gurmit	#2019/1,New Maloya,Chd
3	Virendra Manjhi S/o Laldev	# Maloya chd, Sadawan,Dist Gopalganjh
4	Surjeet S/o Manful	# 662/1, Rajiv Colony Sec-17Haryana
5	Baljit S/o Labh Singh	# 22/23 maloya Chd
6	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
7	Sharverdhan Manjhi S/o Sudarshan	# 19 VIII Maloya,Chd
8	Niraj S/o Ashok	Plot no-10,Rana Nursery Maloya,Chd


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Virendra Manjhi at Sr.no.03 and quoted the highest bid @ i.e. Rs.72.00/- Per/KG for Aluminum Cani covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Aluminum Can	72.00/-	15	1,080/-
Total Amount				1,080/-


No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.1,080/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councilor
(Observer)

3. 
Area, H/o
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 04.09.2024 and payment thereof.


The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 04.09.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 08 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ajay S/o Jesbir Singh	# 2024/ 3, Small Flats ,Maloya Chd
2	Manish S/o Gurmit	#2019/1,New Maloya,Chd
3	Virendra Manjhi S/o Laldev	# Maloya chd, Sadawan,Dist Gopalganjh
4	Surjeet S/o Manful	# 662/1, Rajiv Colony Sec-17Haryana
5	Baljit S/o Labh Singh	# 22/23 maloya Chd
6	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
7	Sharverdhan Manjhi S/o Sudarshan	# 19 Vill Maloya,Chd
8	Niraj S/o Ashok	Plot no-10,Rana Nursery Maloya,Chd


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no.05 and quoted the highest bid @ i.e. Rs.25.50/- Per/KG for Metal covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 06 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	METAL	23.50/-	129	3,290/-
Total Amount				3,290/-


No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.3,290/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councilor
(Observer)

3. 
Area, MS
O/o MOH, MCC
(Member)

Subject:

1229
Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 16.10.2024 and payment thereof.


The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 16.10.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet S/o Manful	# 662/1, Rajiv Colony Sec-17Haryana
3	Naveen Garg S/o Ram Kumar	# 2365 LIG Sec-52
4	Virendra Manjhi S/o Laldev	# Sadaua PO. Sadawan Dist Gopalganj,Bihar.
5	Niraj S/o Ashok	Plot no-10,Rana Nursery Maloya,Chd

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Naveen Garg at Sr.no.03 and quoted the highest bid @ i.e. Rs.23.10/- Per/KG for Plastic covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 03 above. The detail of the same is as under:-


Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	23.10/-	2877	66,458.7/-
Total Amount				66,458.7/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 66,458.7/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Area Councilor
(Observer)

3. 
Area, H/S
O/o MOH, MCC
(Member)
18/10/24

1230

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 16.10.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 16.10.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet S/o Manful	# 662/1, Rajiv Colony Sec-17Haryana
3	Naveen Garg S/o Ram Kumar	# 2365 LIG Sec-52
4	Virendra Manjhi S/o Laldev	# Sadaus PO. Sadavwan Dist Gopalganj, Bihar
5	Niraj S/o Ashok	Plot no-10, Rana Nursery Maloya, Chd


The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh at Sr.no.01 and quoted the highest bid @ i.e. Rs.2.50/- Per/KG for Shoes, Glass and Aluminum Can covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 01 above. The detail of the same is as under:-


Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	4.00/-	661	2,644/-
2	Shoes	2.50/-	681	1,702.5/-
3	Aluminum Can	65.00/-	17	1,105/-
Total Amount				5,451.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.5,451.5/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC
(Member)

3. 
Area, A.S
O/o MOH, MCC
(Member)

4. 
Area, E.S.I
O/o MOH, MCC
(Member Secretary)

5. 
Area Councilor
(Observer)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 16.10.2024 and payment thereof.


The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 16.10.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-


Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
2	Surjeet S/o Manful	# 882/1, Rajiv Colony Sec-17Haryana
3	Naveen Garg S/o Ram Kumar	# 2365 LIG Sec-52
4	Virendra Manjhi S/o Laldev	# Sadaus PO. Sadawan Dist Gopalgrij,Bihar
5	Niraj S/o Ashok	Plot no-10,Rana Nursery Maloya,Chd


The Auction started at 11 AM in the presence of committee members. during the course of auction the highest bidder Sh. Surjeet at Sr.no.02 and quoted the highest bid @ i.e. Rs.6.50/- Per/KG for Cardboard and Metal covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Cardboard	6.50/-	2113	13,734.5/-
2	Metal	25/-	143	3,575/-
Total Amount				17,309.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs.17,309.5/- to the Cashier O/o MOH, MCC.

1. 
Medical Officer of Health, MCC
(Chairman)

4. 
Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. 
The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. 
Bimla Dubey
Area Councilor
(Observer)

3. 
Area, H.S
O/o MOH, MCC
(Member)

Subject:

Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.11.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.11.2024 at 11.00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet S/o Manful	# 882/1, Rajiv Colony Sec-17Haryana
3	Naveen Garg S/o Ram Kumar	# 2365 LIG Sec-52
4	Parshant Rana S/o Jasbir Singh	# 294 Maloya CHD
5	Vijay Kaushal Rana S/o Ranbir Singh	# 295 Maloya CHD

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Ranbir Singh Sr.no.01 and quoted the highest bid @ i.e. Rs.24.00/-Per/KG for Metal covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 01 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Metal	24.00/-	123	2,952/-
Total Amount				2,952/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 2,952/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)
2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)
3. Area, H.S
O/o MOH, MCC
(Member)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

Bimla Dubey

5. Area Councilor
(Observer)

1233

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.11.2024 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.11.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
2	Surjeet S/o Manful	# 682/1, Rajiv Colony Sec-17Haryana
3	Naveen Garg S/o Ram Kumar	# 2365 LIG Sec-52
4	Parshant Rana S/o Jasbir Singh	# 294 Maloya CHD
5	Vijay Kaushal Rana S/o Ranbir Singh	# 285 Maloya CHD

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Vijay Kaushal Rana at Sr.no.05 and quoted the highest bid @ i.e. Rs.34.50/- Per/KG for Plastic and Cardboard covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 05 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Plastic	34.50/-	2049	70,690.5/-
2	Cardboard	10.20/-	1585	16,167/-
Total Amount				86,857.5/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 86,857.5/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)

4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)

2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)

5. *Bimla Rubey*
Area Councilor
(Observer)

3. Area, H.S
O/o MOH, MCC
(Member)

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.11.2024 and payment thereof.

The constituted committee vide Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.11.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 Vill Maloya Chd
2	Surjeet S/o Manful	# 662/1, Rajiv Colony Sec-17Haryana
3	Naveen Garg S/o Ram Kumar	# 2365 LIG Sec-52
4	Parshant Rana S/o Jasbir Singh	# 294 Maloya CHD
5	Vijay Kaushal Rana S/o Ranbir Singh	# 295 Maloya CHD

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Naveen Garg at Sr.no.03 and quoted the highest bid @ i.e. Rs.2.60/-Per/KG for Shoes and Aluminum covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 03 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Shoes	2.60/-	426	1107.6/-
2	Aluminum	71/-	14	994/-
Total Amount				2,101.6/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 2,101.6/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)
2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)
3. Area, H.S
O/o MOH, MCC
(Member)
4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)
5. *Bimla Dubey*
Area Councilor
(Observer)

1235

Subject: Auction of waste material recovered from the dry waste at Material Recovery Facilities (MRF) dated 20.11.2024 and payment thereof.

The constituted committee vides Endst. No. MOH/SS/2022/16349 dated 08.12.2022 initiate the process for open auction at MRF/ Garbage Transfer Station, Ind. Area Ph.1, Chandigarh on 20.11.2024 at 11:00 AM. In this regard, an advertisement in 03 Local leading newspapers has also been published. The following 05 Nos. bidders Participate in the auction. The details of participants are as under:-

Sr.no.	Name	Address
1	Ranbir Singh S/o Darshan Singh	# 21 VIII Maloya Chd
2	Surjeet S/o Manful	# 862/1, Rajiv Colony Sec-17Haryana
3	Naveen Garg S/o Ram Kumar	# 2385 LIG Sec-52
4	Parshant Rana S/o Jasbir Singh	# 294 Maloya CHD
5	Vijay Kaushal Rana S/o Ranbir Singh	# 295 Maloya CHD

The Auction started at 11 AM in the presence of committee members, during the course of auction the highest bidder Sh. Surjeet Sr.no.02 and quoted the highest bid @ i.e. Rs.4.00/-Per/KG for Glass and covered from dry waste. Therefore the committee decided to sale below the items them to highest bidder at sr. no. 02 above. The detail of the same is as under:-

Sr. no.	Type of Material	Highest Bidder rates	Weight	Total Amount
1	Glass	4.00/-	350	1400/-
Total Amount				1400/-

No Bidder shows interest in Old Cloth recovered from the waste material. Further the committee request to highest bidder's to deposit the amount of Rs. 1,400/- to the Cashier O/o MOH, MCC.

1. Medical Officer of Health, MCC
(Chairman)
2. The Assistant Controller (F&A)
O/o MOH, MCC.
(Member)
3. Area, H.S
O/o MOH, MCC
(Member)
4. Area, C.S.I
O/o MOH, MCC
(Member Secretary)
5. *Bimbubey*
Area Councilor
(Observer)

1236

नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

RECEIPT

Sanitation



Receipt No:	04/2023-24/128456	Receipt Date:	06-04-2023
Payee name & address:	SH AMIT KUMAR V BALJEET SINGH village Bijnor, U.P.		
Narration:	Suction of waste material recovered Rs 26/- per Kg x 600/- = 15,600/-		
GST No. :			
Details of the receipt:	Service Name: MOH Services		
Receipt amount (Rs):	15600.00 (Rupees Fifteen Thousand Six Hundred Only)		
Received a sum of Rs.	15600.00 (Rupees Fifteen Thousand Six Hundred Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA		

This is Computerised generated receipt and need no signature



नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

RECEIPT

Sanitation

Receipt No:	05/2023-24/135251	Receipt Date: 16-05-2023
Payee name & address:	SH AJAY V JASBIR SINGH 2024 / 3 SMALL FLAT, MALOYA COLONY CHANDIGARH	
Narration:	AUCTION WASTE MATERIAL MRF RS 62746/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	62746.00 (Rupees Sixty Two Thousand Seven Hundred Forty Six Only)	
Received a sum of Rs. 62746.00 (Rupees Sixty Two Thousand Seven Hundred Forty Six Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

This is Computerised generated receipt and need no signature

नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

Sanitation

RECEIPT



Receipt No:	06/2023-24/139754	Receipt Date: 09-06-2023
Payee name & address:	SH AJAY V JASBIR SINGH H.NO. 2024 / 3 SMALL FLATS, MALOYA COLONY	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	24440.00 (Rupees Twenty Four Thousand Four Hundred Forty Only)	
Received a sum of Rs. 24440.00 (Rupees Twenty Four Thousand Four Hundred Forty Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़ / MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

RECEIPT

Sanitation

Receipt No:	06/2023-24/139753	Receipt Date:	09-06-2023
Customer name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 212, MALOYA CHANDIGARH		
Description:	AUCTION OF WASTE MATERIAL IN MRF CENTRE		
GST No. :			
Details of the receipt:	Service Name: MOH Services		
Receipt amount (Rs):	9612.00 (Rupees Nine Thousand Six Hundred Twelve Only)		
Received a sum of Rs. 9612.00 (Rupees Nine Thousand Six Hundred Twelve Only) through cash			
Collected by:	RAGHBIR CHAND CHAWLA		

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Customer Copy

RECEIPT

Sanitation

Receipt No:	06/2023-24/139756	Receipt Date:	09-06-2023
Payee name & address:	SH DARSHAN V KUNDAN H.NO. 21, MALOYA COLONY CHANDIGARH		
Description:	AUCTION OF WASTE MATERIAL IN MRF CENTRE CARDBORD RS 5.65 PER KG X 1080 RS 6102/-		
GST No. :			
Details of the receipt:	Service Name: MOH Services		
Receipt amount (Rs):	6102.00 (Rupees Six Thousand One Hundred Two Only)		
Received a sum of Rs. 6102.00 (Rupees Six Thousand One Hundred Two Only) through cash			
Collected by:	RAGHBIR CHAND CHAWLA		

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

Sanitation

RECEIPT

Receipt No:	06/2023-24/141705	Receipt Date: 22-06-2023
Payee name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 21 VILLAGE MALOYA, CHANDIGARH	
Narration:	AUUCTION OF WASTE MATERIAL MRF CENTRE PLASTIC, MCARBORAD, METLE RS 11741/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	11741.00 (Rupees Eleven Thousand Seven Hundred Forty One Only)	
Received a sum of Rs. 11741.00 (Rupees Eleven Thousand Seven Hundred Forty One Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

RECEIPT

Sanitation

Receipt No:	07/2023-24/146200	Receipt Date: 21-07-2023
Payee name & address:	AJAY VJASBIR SINGH 2024 / 3 SMALL FLATES MALOYA CHANDIGARH	
Narration:	AUCTION WASTE MATERIAL MATTLE IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	768.00 (Rupees Seven Hundred Sixty Eight Only)	
Received a sum of Rs. 768.00	(Rupees Seven Hundred Sixty Eight Only) through cash	
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	07/2023-24/146197	Receipt Date:	21-07-2023
Payee name & address:	SH RABIR SINGH V DARSHAN SINGH 21, MALOYA CHANDIGARH		
Narration:	AUCTION OF WASTE MATERIAL MRF CENTRE		
GST No. :			
Details of the receipt:	Service Name: MOH Services		
Receipt amount (Rs):	32759.00 (Rupees Thirty Two Thousand Seven Hundred Fifty Nine Only)		
Received a sum of Rs. 32759.00 (Rupees Thirty Two Thousand Seven Hundred Fifty Nine Only) through cash			
Collected by:	RAGHBIR CHAND CHAWLA		

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RECEIPT

Sanitation

Receipt No:	09/2023-24/153707	Receipt Date: 11-09-2023
Payee name & address:	SH RANBIR SINGH V DARSHAN SINGH 21, VILLAGE MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERILA RS 37,560/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	37560.00 (Rupees Thirty Seven Thousand Five Hundred Sixty Only)	
Received a sum of Rs. 37560.00 (Rupees Thirty Seven Thousand Five Hundred Sixty Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	09/2023-24/153708	Receipt Date: 11-09-2023
Payee name & address:	BIJENDER KUMAR V OM PARKASH 5385/2 MHC, MANIMAJRA, CHD	
Narration:	AUCTION OF WASTE MATERIAL MRF CENTRE RS 4,420/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	4420.00 (Rupees Four Thousand Four Hundred Twenty Only)	
Received a sum of Rs. 4420.00 (Rupees Four Thousand Four Hundred Twenty Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy

RECEIPT

Sanitation

Receipt No:	09/2023-24/153709	Receipt Date: 11-09-2023
Payee name & address:	SH DEEPAK V RAKAM PAL 1446 , BHASKAR COLONY SECTOR 25, CHD	
Narration:	AUCCTION OF WASTE MATERIAL MRF CENTRE RS 1,16,600/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	116600.00 (Rupees One Lakh Sixteen Thousand Six Hundred Only)	
Received a sum of Rs. 116600.00 (Rupees One Lakh Sixteen Thousand Six Hundred Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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waste. Therefore the committee decided to sale the plastic, material to the...



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Sanitation

RECEIPT

Receipt No:	10/2023-24/157596	Receipt Date: 06-10-2023
Payee name & address:	SH RANBIR SINGH V DARSHAN SINGH H.NO. 21, VILLAGE MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 69421/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	69421.00 (Rupees Sixty Nine Thousand Four Hundred Twenty One Only)	
Received a sum of Rs. 69421.00 (Rupees Sixty Nine Thousand Four Hundred Twenty One Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	10/2023-24/157595	Receipt Date: 06-10-2023
Payee name & address:	SH DHARAMBIR V INDER SINGH H.NO. 241/C SMALL FLAT HBC MOULI JAGRAN	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 23470/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	23470.00 (Rupees Twenty Three Thousand Four Hundred Seventy Only)	
Received a sum of Rs. 23470.00 (Rupees Twenty Three Thousand Four Hundred Seventy Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	10/2023-24/157597	Receipt Date: 06-10-2023
Payee name & address:	SH SURJEET V MANFULL H.NO. 662 / I RAJIV COLONY SECTOR 17, PANCHKULA	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 2613/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	2613.00 (Rupees Two Thousand Six Hundred Thirteen Only)	
Received a sum of Rs. 2613.00 (Rupees Two Thousand Six Hundred Thirteen Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	11/2023-24/161731	Receipt Date: 02-11-2023
Payee name & address:	SURJEET SVO MANFULL 662/1 , RAJEEV COLONY SECTOR 17, PKL	
Narration:	AUCTION OF WASTE MATERIAL MRF CENTRE 4453/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	4453.00 (Rupees Four Thousand Four Hundred Fifty Three Only)	
Received a sum of Rs. 4453.00 (Rupees Four Thousand Four Hundred Fifty Three Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy

RECEIPT

Sanitation

Receipt No:	11/2023-24/161733	Receipt Date: 02-11-2023
Payee name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 21 , VILLAGE MALOYA CHD	
Narration:	AUCTION OF WASTE MATERIAL MRF CENTRE 49362/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	49362.00 (Rupees Forty Nine Thousand Three Hundred Sixty Two Only)	
Received a sum of Rs. 49362.00 (Rupees Forty Nine Thousand Three Hundred Sixty Two Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy

Sanitation

RECEIPT

Receipt No:	11/2023-24/161728	Receipt Date: 02-11-2023
Payee name & address:	MANISH SVO GURMEET H.NO.2019 / I NEW MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL MRF CENTRE RS 13440/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	13440.00 (Rupees Thirteen Thousand Four Hundred Forty Only)	
Received a sum of Rs. 13440.00 (Rupees Thirteen Thousand Four Hundred Forty Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy



Sanitation

RECEIPT

Receipt No:	12/2023-24/168157	Receipt Date: 08-12-2023
Customer name & address:	SH RANBIR SINGH V DARSHAN SINGH H.NO. 21, VILLAGE MOLYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERAIL MRF CENTRE 8926/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	8926.00 (Rupees Eight Thousand Nine Hundred Twenty Six Only)	
Received a sum of Rs. 8926.00 (Rupees Eight Thousand Nine Hundred Twenty Six Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़ / MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

RECEIPT

Sanitation

Receipt No:	12/2023-24/168159	Receipt Date: 08-12-2023
Customer name & address:	MONU KUMAR V VIJAY KUMAR H.NO. 971, SEC 45, BURAIL, CHD	
Description:	AUCTION OF WASTE MATERIAL MRF CENTRE	
Particulars of the receipt:	Service Name: MOH Services	
Amount (Rs):	6008.00 (Rupees Six Thousand Eight Only)	
Received a sum of Rs. 6008.00 (Rupees Six Thousand Eight Only) through cash		
Received by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

Sanitation

RECEIPT

Receipt No:	12/2023-24/170508	Receipt Date: 22-12-2023
Payee name & address:	SMT. SAROJ VERMA V SANJAY MAURYA H.NO. 57, DHANAS CHANDIGARH	
Narration:	SECURITY FORFEIT	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1000.00 (Rupees One Thousand Only)	
Received a sum of Rs. 1000.00 (Rupees One Thousand Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़ / MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

Sanitation

RECEIPT

Receipt No:	12/2023-24/170267	Receipt Date: 21-12-2023
Payee name & address:	SH SURJEET V MANFULL H.NO. 662/1 RAJIV COLONY, SECTOR 17, PKL	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	90807.00 (Rupees Ninety Thousand Eight Hundred Seven Only)	
Received a sum of Rs. 90807.00 (Rupees Ninety Thousand Eight Hundred Seven Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़ / MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

Sanitation

RECEIPT

Receipt No:	12/2023-24/170265	Receipt Date: 21-12-2023
Payee name & address:	SH RANBIR SINGH V DARSHAN SINGH h.no. 21 village maloya, chandigarh	
Narration:	AUCCTION OF WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1682.00 (Rupees One Thousand Six Hundred Eighty Two Only)	
Received a sum of Rs. 1682.00 (Rupees One Thousand Six Hundred Eighty Two Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़ / MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

Sanitation

RECEIPT

Receipt No:	12/2023-24/170269	Receipt Date: 21-12-2023
Payee name & address:	SH LAKHWINDER SINGH V KULDEEP SINGH VILLAGE TARDAK, DERA BASSI PUNJAB	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	25513.00 (Rupees Twenty Five Thousand Five Hundred Thirteen Only)	
Received a sum of Rs. 25513.00 (Rupees Twenty Five Thousand Five Hundred Thirteen Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION, CHANDIGARH

Customer Copy

Sanitation



RECEIPT

Receipt No:	02/2023-24/177544	Receipt Date: 08-02-2024
Payee name & address:	SH SURJEET V MANFULL 662/1 RAJIV COLONY SECTOR 17, PANCHKULA HR	
Narration:	AUCTION WASTE MATERIAL IN MRF CENTRE RS 2310/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	2310.00 (Rupees Two Thousand Three Hundred Ten Only)	
Received a sum of Rs. 2310.00 (Rupees Two Thousand Three Hundred Ten Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy

RECEIPT

Sanitation

Receipt No:	02/2023-24/177543	Receipt Date: 08-02-2024
Payee name & address:	SH RANBIR SINGH V DARSHAN SINGH H.NO. 21 VILLAGE MALOYA CHANDIGARH	
Narration:	AUCCTION WASTE MATERIAL IN MRF CENTRE RS 89249/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	89249.00 (Rupees Eighty Nine Thousand Two Hundred Forty Nine Only)	
Received a sum of Rs. 89249.00 (Rupees Eighty Nine Thousand Two Hundred Forty Nine Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy

Sanitation

RECEIPT



Receipt No:	02/2023-24/177541	Receipt Date: 08-02-2024
Payee name & address:	MONU KUMAR V VIJAY KUMAR 971 SECTOR 45 B, BURAIL, CHANDIGARH	
Narration:	AUCTION WASTE MATERIAL MRF CENTRE RS 46665/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	46665.00 (Rupees Forty Six Thousand Six Hundred Sixty Five Only)	
Received a sum of Rs. 46665.00 (Rupees Forty Six Thousand Six Hundred Sixty Five Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy

Sanitation

RECEIPT

Receipt No:	02/2023-24/179661	Receipt Date: 22-02-2024
Payee name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 21, VILLAGE MALOYA, CHANDIGARH	
Narration:	AUCTION OF WASTE MATERAIL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	28389.00 (Rupees Twenty Eight Thousand Three Hundred Eighty Nine Only)	
Received a sum of Rs. 28389.00 (Rupees Twenty Eight Thousand Three Hundred Eighty Nine Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Customer Copy

Sanitation

RECEIPT

Receipt No:	02/2023-24/179659	Receipt Date: 22-02-2024
Payee name & address:	SURJEET SVO MANFULL H.NO. 662/1, RAJIV COLONY SECTOR 17, PKL	
Narration:	AUCTION OF WASTE MATERAIL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1994.00 (Rupees One Thousand Nine Hundred Ninety Four Only)	
Received a sum of Rs. 1994.00 (Rupees One Thousand Nine Hundred Ninety Four Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	02/2023-24/179658	Receipt Date: 22-02-2024
Payee name & address:	MONU KUMAR / VIJAY KUMAR H.NO.971, SECTOR 45 B. BURAIL, CHANDIGARH	
Narration:	AUCTION OF WASTE MATERAIL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MUH Services	
Receipt amount (Rs):	9690.00 (Rupees Nine Thousand Six Hundred Ninety Only)	
Received a sum of Rs. 9690.00 (Rupees Nine Thousand Six Hundred Ninety Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	03/2023-24/183994	Receipt Date: 21-03-2024
Payee name & address:	RANBIR SINGH V DARSHAN SINGH HOUSE NO 21, VILLAGE MALOYA, CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 11562 AND RS 780 TOTAL RS 12342/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	12342.00 (Rupees Twelve Thousand Three Hundred Forty Two Only)	
Received a sum of Rs. 12342.00 (Rupees Twelve Thousand Three Hundred Forty Two Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	03/2023-24/184004	Receipt Date: 21-03-2024
Payee name & address:	SURJEET S/O MANFULL H.NO. 662/1 RAJIV COLONY SECTOR 17, PANCHKULA HRY	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 40995.5/-, RS 1196/- AND RS 875/- TOTAL RS 43067/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	43067.00 (Rupees Forty Three Thousand Sixty Seven Only)	
Received a sum of Rs. 43067.00 (Rupees Forty Three Thousand Sixty Seven Only) through cash		
Collected by:	RAGHIBIR CHAND CHAWLA	

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RECEIPT

Sanitation

Receipt No:	03/2023-24/183999	Receipt Date: 21-03-2024
Payee name & address:	RAM MEHAR V TARA CHAND BALMIKI MOHALA, HABIR, KATHAL HRY	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 1722/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1722.00 (Rupees One Thousand Seven Hundred Twenty Two Only)	
Received a sum of Rs. 1722.00 (Rupees One Thousand Seven Hundred Twenty Two Only) through cash		
Collected by:	RAGHIBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	06/2024-25/196962	Receipt Date: 07-06-2024
Payee name & address:	RAJBIR V DARSHAN SINGH 21 VILLAGE MALOYA, CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE FOR RS 380036/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	380036.00 (Rupees Three Lakh Eighty Thousand Thirty Six Only)	
Received a sum of Rs. 380036.00 (Rupees Three Lakh Eighty Thousand Thirty Six Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	07/2024-25/200762	Receipt Date: 03-07-2024
Payee name & address:	VIJAY KAUSHAL RAM V RANBIR SINGH 295 VILLAGE MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	60707.00 (Rupees Sixty Thousand Seven Hundred Seven Only)	
Received a sum of Rs. 60707.00 (Rupees Sixty Thousand Seven Hundred Seven Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चाण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	07/2024-25/200759	Receipt Date: 03-07-2024
Payee name & address:	AJAY V JASBIR SINGH 2024 / 3 SMALL FLATS MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	10764.00 (Rupees Ten Thousand Seven Hundred Sixty Four Only)	
Received a sum of Rs. 10764.00 (Rupees Ten Thousand Seven Hundred Sixty Four Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चाण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

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RECEIPT

Receipt No:	07/2024-25/200760	Receipt Date: 03-07-2024
Payee name & address:	KAPIL KUMAR V AMAR CHAND 545 VILLAGE MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	2545.00 (Rupees Two Thousand Five Hundred Forty Five Only)	
Received a sum of Rs. 2545.00 (Rupees Two Thousand Five Hundred Forty Five Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	08/2024-25/206184	Receipt Date: 09-08-2024
Payee name & address:	AJAY KAUSHAL RAM SVO RANBIR SINGH H.NO. 295 MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 96968/-	
GST No.:		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	96968.00 (Rupees Ninety Six Thousand Nine Hundred Sixty Eight Only)	
Received a sum of Rs. 96968.00 (Rupees Ninety Six Thousand Nine Hundred Sixty Eight Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	08/2024-25/206182	Receipt Date: 09-08-2024
Payee name & address:	AJAY V JASBIR SINGH H.NO. 2024 / 3 SMALL FLAT MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 1663/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1663.00 (Rupees One Thousand Six Hundred Sixty Three Only)	
Received a sum of Rs. 1663.00 (Rupees One Thousand Six Hundred Sixty Three Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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1274



नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTNo: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	08/2024-25/206178	Receipt Date: 09-08-2024
Payee name & address:	SURJEET S/O MANFULL H.NO. 662/1 RAJIV COLONY SECTOR 17 PANUCHIKULA	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 7700/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	7700.00 (Rupees Seven Thousand Seven Hundred Only)	
Received a sum of Rs. 7700.00 (Rupees Seven Thousand Seven Hundred Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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1275



नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	08/2024-25/206176	Receipt Date: 09-08-2024
Payee name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 21 VILLAGE MALOYA CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 1512/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1512.00 (Rupees One Thousand Five Hundred Twelve Only)	
Received a sum of Rs. 1512.00 (Rupees One Thousand Five Hundred Twelve Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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1276



नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

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RECEIPT

Receipt No:	08/2024-25/206175	Receipt Date: 09-08-2024
Payee name & address:	ROHIT SHARMA V RAM KUMAR H.NO. 510 MALOYA COLONY CHANDIGARH	
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE RS 17106/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	17106.00 (Rupees Seventeen Thousand One Hundred Six Only)	
Received a sum of Rs. 17106.00 (Rupees Seventeen Thousand One Hundred Six Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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1277

603



नगर निगम चाण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

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Sanitation

RECEIPT

Receipt No:	08/2024-25/206188	Receipt Date:	09-08-2024
Payee name & address:	AMAN S/O SHIV KUMAR H.NO. 2305 SECTOR 28 C CHANDIGARH		
Narration:	AUCTION OF WASTE MATERIAL IN MRF CENTRE NO OF TINS 1820 X RS 29 TOTAL RS 52780/-		
GST No. :			
Details of the receipt:	Service Name: MOH Services		
Receipt amount (Rs):	52780.00 (Rupees Fifty Two Thousand Seven Hundred Eighty Only)		
Received a sum of Rs. 52780.00 (Rupees Fifty Two Thousand Seven Hundred Eighty Only) through cash			
Collected by:	RAGHBIR CHAND CHAWLA		

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

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RECEIPT

Sanitation

Receipt No:	09/2024-25/209852	Receipt Date: 05-09-2024
Payee name & address:	SURJEET SVO MANFULL H.NO. 662/1 RAJIV COLONY SECTOR 17 HARYANA	
Narration:	AUCCTION OF WASTE MATERIAL IN MRF CENTRE RS 84814/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	84814.00 (Rupees Eighty Four Thousand Eight Hundred Fourteen Only)	
Received a sum of Rs. 84814.00 (Rupees Eighty Four Thousand Eight Hundred Fourteen Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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1279



नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	09/2024-25/209836	Receipt Date: 05-09-2024
Payee name & address:	VIRENDRA MANJHI V LAL DEV MALAOYA CHANDIGARH , SADWAN , DISTT	
Narration:	AUCCTION OF WASTE MATERIAL IN MRF CENTRE RS 1080/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1080.00 (Rupees One Thousand Eighty Only)	
Received a sum of Rs. 1080.00 (Rupees One Thousand Eighty Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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1280



नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

Customer Copy

Sanitation

RECEIPT

Receipt No:	09/2024-25/209835	Receipt Date: 05-09-2024
Payee name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 21 VILLAGE MALOYA , CHANDIGARH	
Narration:	AUCCTION OF WASTE MATERIAL IN MRF CENTRE RS 3290/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	3290.00 (Rupees Three Thousand Two Hundred Ninety Only)	
Received a sum of Rs. 3290.00 (Rupees Three Thousand Two Hundred Ninety Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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(MCC GSTno: 04AAALM0758K1Z1)

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RECEIPT

Receipt No:	10/2024-25/215792	Receipt Date: 18-10-2024
Payee name & address:	NAVEEN GARG SVO RAM KUMAR H.NO. 2365 LIG, SECTOR 52 CHANDIGARH	
Narration:	AUCCTION OF WASTE MATERIAL RS 66459/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	66459.00 (Rupees Sixty Six Thousand Four Hundred Fifty Nine Only)	
Received a sum of Rs. 66459.00 (Rupees Sixty Six Thousand Four Hundred Fifty Nine Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

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RECEIPT

Receipt No:	10/2024-25/215794	Receipt Date: 18-10-2024
Payee name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 21, VILLAGE MALOYA CHANDIGARH	
Narration:	AUCCTION OF WASTE MATERIAL RS 5452/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	5452.00 (Rupees Five Thousand Four Hundred Fifty Two Only)	
Received a sum of Rs. 5452.00 (Rupees Five Thousand Four Hundred Fifty Two Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Digitally signed by Raghbir Chand Chawla



नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

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RECEIPT

Receipt No:	10/2024-25/215797	Receipt Date: 18-10-2024
Payee name & address:	SURJEET SVO MANFUL H.NO, 662 / 1 RAJIV COLONY SECTOR 17 HRY	
Narration:	AUCCTION OF WASTE MATERIAL RS 17310/-	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	17310.00 (Rupees Seventeen Thousand Three Hundred Ten Only)	
Received a sum of Rs. 17310.00 (Rupees Seventeen Thousand Three Hundred Ten Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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नगर निगम चण्डीगढ़/MUNICIPAL CORPORATION CHANDIGARH
(MCC GSTno: 04AAALM0758K1Z1)

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Receipt No:	11/2024-25/221880	Receipt Date: 22-11-2024
Payee name & address:	RANBIR SINGH V DARSHAN SINGH H.NO. 21 VILLAGE MALOYA CHD	
Narration:	AUCCTION WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	2952.00 (Rupees Two Thousand Nine Hundred Fifty Two Only)	
Received a sum of Rs. 2952.00 (Rupees Two Thousand Nine Hundred Fifty Two Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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(MCC GSTno: 04AAAALM0758K1Z1)

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RECEIPT

Receipt No:	11/2024-25/221877	Receipt Date: 22-11-2024
Payee name & address:	SH VIJAY KAUSHAL RANA V RANBIR SINGH 295 , MALOYA CHANDIGARH	
Narration:	AUCCTION WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	86858.00 (Rupees Eighty Six Thousand Eight Hundred Fifty Eight Only)	
Received a sum of Rs. 86858.00 (Rupees Eighty Six Thousand Eight Hundred Fifty Eight Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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(MCC GSTno: 04AAALM0758K1Z1)

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RECEIPT

Receipt No:	11/2024-25/221875	Receipt Date: 22-11-2024
Payee name & address:	SH NAVEEN GARG V RAM KUMAR H.NO. 2365 LIG SEC 52CHANDIGARH	
Narration:	AUCCTION WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	2102.00 (Rupees Two Thousand One Hundred Two Only)	
Received a sum of Rs. 2102.00 (Rupees Two Thousand One Hundred Two Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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(MCC GSTno: 04AAAALM0758K1Z1)

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RECEIPT

Receipt No:	11/2024-25/221879	Receipt Date: 22-11-2024
Payee name & address:	SH SURJEET V MANFULL 662/1 RAJIV COLONY SEC 17 HR Y	
Narration:	AUCCTION WASTE MATERIAL IN MRF CENTRE	
GST No. :		
Details of the receipt:	Service Name: MOH Services	
Receipt amount (Rs):	1400.00 (Rupees One Thousand Four Hundred Only)	
Received a sum of Rs. 1400.00 (Rupees One Thousand Four Hundred Only) through cash		
Collected by:	RAGHBIR CHAND CHAWLA	

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Ambuja Cements Limited
(UNIT:- RAURI)

Date: 01.03.2024

No. Supt. 4700475014

ACKNOWLEDGEMENT

We acknowledge receipt of 13,900 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
by Truck No HP64A0995 IGP No 0702503932 Challan No 159 Date 29.02.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 159.

To: Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAJRI)

Sr.No:- 0700375818

Date: 05.03.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 22.360 MT OF NON-HAZ WASTE SHREDDDED TYPE RDF MATER
Vide Truck No 11P64C0757 IGP No 0702505711 Challan No CHD/23-24/0176 Date 04.03.2024 from
A S TECHNIO GREEN PVT LTD transported by M/S A S TECHNIO GREEN PVT LTD vide LR.No
CHD/23-24/0176.

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sl. No.: 0700376175

Date: 09.03.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 17.040 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP11C9114 IGP No 0702507942 Challan No 197 Date 08.03.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 197.

For Ambuja Cements Limited

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Ambuja Cement Limited
(UNIT:- RWBT 1)

Sr.No.:- 0700376303
11.03.2024

Date:

ACKNOWLEDGEMENT

We acknowledge receipt of 21.240 MT OF NON-HAZ WASTE SHREKDED TYPE RDP
WATER VIDE TRUCK No. HP914/77 IGP No. 0702508596 Chassis No. 199 Date:
08.03.2024 from A S TECHNO GREEN PVT LTD transported by M/S A S
TECHNO GREEN PVT LTD vide LR.No. 199 .

For Ambuja Cement Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700376578

Date: 14.03.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 22.430 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP64A2947 IGP No 0702509752 Challan No 221 Date 12.03.2024 from A S
HINDO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 221 .

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sl. No. 0326836

Date: 16.03.2024

ACKNOWLEDGEMENT

I hereby acknowledge receipt of 15.600 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Challan No. 11P24/A8207 IGP No 0702510988 Challan No 229 Date 13.03.2024 from A S
GREEN PVT LTD transported by MIS A S TECHNO GREEN PVT LTD vide LR.No 229 .

For Ambuja Cements Limited

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1294

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No. :- 0700380956
29.04.2024

Date:

ACKNOWLEDGEMENT

We acknowledge receipt of 16.100 MT AF NON-HAZ WASTE SHREDDED TYPE RDF
MATER vide Truck No HP62C0757 IGP No 0702533704 Challan No 113 Date
27.04.2024 from A S TECHNO GREEN PVT LTD transported by M/S A S
TECHNO GREEN PVT LTD vide LR.No 113 .

For Ambuja Cements Limited

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signature.

1295

Ambuja Cements Limited
(UNIT:- PAURI)

Date:

Sr.No.:- 0700381900
14.05.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 12.760 MT AF NON-HAZ WASTE SHREDDED TYPE RDF
MATER Vide Truck No HP31C0535 IGP No 0702540149 Challan No 178 Date
10.05.2024 from A S TECHNOC GREEN PVT LTD transported by M/S A S
TECHNO GREEN PVT LTD vide LR.No 178 .

For Ambuja Cements Limited

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signature.

1296

Sr.No.:- 0700382229

Ambuja Cements Limited
(UNIT:- RAURI)

Date: 19.05.2

ACKNOWLEDGEMENT

We acknowledge receipt of 18.090 MT of NON-HAZ WASTE SHREDDED TYPE RDF MAT
Vide Truck No HP11A4505 IGP No 0702542762 Challan No 205 Date 15.05.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR!

For Ambuja Cements Limited

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1297

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700382295

Date: 22.05.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.420 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP69A9001 IGP No 0702543675 Challan No 218 Date 20.05.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 218.

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700382388

Date: 24.05.2024

ACKNOWLEDGEMENT

**We acknowledge receipt of 13.590 MT AF NON-HAZ WASTE SHREDDDED TYPE RDF MATER
Vide Truck No HP24D4477 IGP No 0702545039 Challan No 224 Date 21.05.2024 from A S
TECHNO GREEN PVT LTD transported by MS A S TECHNO GREEN PVT LTD vide LR.No 224 .**

For Ambuja Cements Limited

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1299

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700382476

Date: 26.05.2024

ACKNOWLEDGEMENT

**We acknowledge receipt of 17.850 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP11A6820 IGP No 0702545575 Challan No 242 Date 24.05.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 242 .**

For Ambuja Cements Limited

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1300

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.- 0700382589

Date: 27.05.2024

ACKNOWLEDGEMENT

**We acknowledge receipt of 18.310 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP62D2003 IGP No 0702546216 Challan No 233 Date 23.05.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 233 .**

For Ambuja Cements Limited

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1301

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700383968

ACKNOWLEDGEMENT

We acknowledge receipt of 21.340 MT AF NON-HAZ WASTE SHREDDDED
Vide Truck No HP64A2947 IGP No 0702555472 Challan No 342 Date 10.0
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PV

For Ambuja Cements Limited

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1302

Ambuja Cements Limited
(UNIT:- RAURI)

Date: 13.06.202

Sr.No.:- 0700383972

ACKNOWLEDGEMENT

We acknowledge receipt of 12.550 MT AF Non Haz; PLASTIC WASTE; NON RECYBLE; EPR Vide
Truck No HP11A3031 IGP No 0702555479 Challan No 351 Date 11.06.2024 from ELEPHANT
ENERGY PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide L.R.No 351.

For Ambuja Cements Limited

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1303

Ambuja Cements Limited
(UNIT:- RAURI)

Date: 15.06.2024

Sr.No.:- 0700384190

ACKNOWLEDGEMENT

We acknowledge receipt of 13.940 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP69A9001 IGP No 0702556877 Challan No 365 Date 13.06.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 365 .

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1304

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No:- 0700384

Date: 16.06.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 16.590 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP11C6772 ICP No 0702557128 Challan No 361 Date 13.06.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 361 .

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

1305

Sr.No.:- 0700384369

Date: 18.06.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 13.730 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP64A0995 IGP No 0702558659 Challan No 372 Date 15.06.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 372 .

For Ambuja Cements Limited

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98821-46487

Ambuja Cements Limited
(UNIT:- RAURI)

Date: 26.06.2024

Sr.No:- 0700384963

ACKNOWLEDGEMENT

We acknowledge receipt of 9,580 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER Vide Truck No HP11A3031 IGP No 0702562174 Chalan No 377 Date 25.06.2024 from A S TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 377 .

For Ambuja Cements Limited

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1307

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700385312

Date: 30.06.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 13.930 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP31C0535 IGP No 0702564215 Challan No 392 Date 28.06.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 392

For Ambuja Cements Limited

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1308

Ambuja Cements Limited
(UNIT:-RAURI)

Sr.No.:- 0700385419

Date: 02.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 13.680 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP24A8207 IGP No 0702565270 Challan No DCC/401 Date 30.06.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No
DCC/401 .

For Ambuja Cements Limited

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12821-96087 Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No: 0700188447

Date: 03.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 15 S40 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP11A3031 IGP No 0702565463 Challan No DCC/404 Date 01.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No
DCC 44

For Ambuja Cements Limited

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1310

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No:- 0700385561

Date: 04.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 17.340 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP31C0535 IGP No 0702566290 Challan No 411 Date 03.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 411 .

for Ambuja Cements Limited

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1311

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700385766

Date: 07.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 24.025 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP64A2947 IGP No 0702567789 Challan No 424 Date 06.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 424

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700385849

Date: 08.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 13.660 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP24B1622 IGP No 0702568399 Challan No 431 Date 07.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide L.R.No 431

For Ambuja Cements Limited

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1313

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700385887

Date: 09.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.420 MT AF NON-HAZ. WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP24C3981 IGP No 0702568848 Challan No 432 Date 07.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECINO GREEN PVT LTD vide LR.No 432 .

For Ambuja Cements Limited

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1314
Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700385869

Date: 09.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 20.855 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP11A4505 IGP No 0702568732 Challan No 438 Date 08.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 438 .

For Ambuja Cements Limited

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1315

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.- 0700385985

Date: 10.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 17.890 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP113567 IGP No 0702569527 Challan No 444 Date 09.07.2024 from A S TECHNO
GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 444 .

For Ambuja Cements Limited

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1316

Ambuja Cements Limited
(UNIT:- RAUR)

Sr.No:- 0700386017

Date: 11.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 20.275 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP698083 IGP No 0702569848 Challan No 447 Date 09.07.2024 from A S TECHNO
GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 447 .

For Ambuja Cements Limited

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1317

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No:- 0700386096

Date: 12.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 17.840 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP11C6772 IGP No 0702570248 Challan No 450 Date 10.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 450.

For Ambuja Cements Limited

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1318

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700386180

Date: 17.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.000 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP69A9001 IGP No 0702571236 Challan No DCC/471 Date 14.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No
DCC/471 .

For Ambuja Cements Limited

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1319

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700386230

Date: 18.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.100 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP64B5731 IGP No 0702571379 Challan No DCC470 Date 14.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide I.R.No
DCC470 .

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:-RAURI)

Date: 19.07.2024

Sr.No. - 0700386284

ACKNOWLEDGEMENT

We acknowledge receipt of 14.080 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP643280 IGP No 0702571715 Challan No 494 Date 18.07.2024 from A S TECHNO
GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 494 .

For Ambuja Cements Limited

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1321

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700386392
20.07.2024

Date:

ACKNOWLEDGEMENT

We acknowledge receipt of 21.185 MT AF NON-HAZ WASTE SHREDDED TYPE RDF
MATER Vide Truck No HP11A7275 IGP No 0702572166 Challan No 499 Date
19.07.2024 from A S TECHNO GREEN PVT LTD transported by M/S A S
TECHNO GREEN PVT LTD vide LR.No 499 .

For Ambuja Cements Limited

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signature.

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1322

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No:- 0700386483

Date: 22.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.100 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP31C0535 IGP No 0702572491 Challan No DCC/495 Date 18.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No
DCC/495.

For Ambuja Cements Limited

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1323

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700386528

Date: 23.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.010 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP64A0995 IGP No 0702572686 Challan No 508 Date 21.07.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 508

For Ambuja Cements Limited

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1324

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700387031

Date: 31.07.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 17.830 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP899297 IGP No 0702575763 Challan No 551 Date 27.07.2024 from A S TECHNO
GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 551 .

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No:- 0700387399

Date: 07.08.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 18.140 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP64A2900 IGP No 0702580247 Challan No 594 Date 05.08.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 594

For Ambuja Cements Limited

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1326

Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No:- 0700387402

Date: 08.08.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.060 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP64A0995 IGP No 0702580251 Challan No 607 Date 06.08.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 607 .

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700387470

Date: 09.08.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 20.750 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP24E2487 IGP No 0702581090 Challan No 611 Date 07.08.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 611.

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700387574

Date: 10.08.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 17.450 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP24C3981 IGP No 0702581754 Challan No DCC/614 Date 08.08.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide L.R.No
DCC/614 .

For Ambuja Cements Limited

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Ambuja Cements Limited
(UNIT:- RAURI)

Sr.No.:- 0700389276

Date: 06.09.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 19.850 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP62C0757 IGP No 0702592050 Challan No 720 Date 03.09.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR No 720 .

For Ambuja Cements Limited

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1330

Ambuja Cements Limited
(UNIT:- RAURI)

Date: 17.09.2024

Sr.No.:- 0700389781

ACKNOWLEDGEMENT

We acknowledge receipt of 14.110 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP31C0535 IGP No 0702595608 Challan No 768 Date 13.09.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 768.

For Ambuja Cements Limited

Note: This is a computer generated document hence does not required any signature.

Ambuja Cements Limited
(UNIT:- RAURI)

Date: 24.09.2024

Sr.No:- 0700389675

ACKNOWLEDGEMENT

We acknowledge receipt of 10.420 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATTER
Vide Truck No HP622251 ICP No 0702594673 Challan No 758 Date 11.09.2024 from A S TECHNO
GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 758

For Ambuja Cements Limited

Note: This is a computer generated document hence does not required any signature

1332

Ambuja Cements Limited
(UNIT:-ACL-CW-RAURI)

Sr.No.:- 0700393260

Date: 13.11.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 13.565 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP24C3981 IGP No 0702617758 Challan No 823 Date 12.11.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 823

For Ambuja Cements Limited

Note: This is a computer generated document hence does not required any signature.

1333

Ambuja Cements Limited
(UNIT:- ACL-CW-RAURI)

Date: 16.11.2024

Sr.No.:- 0700393726

ACKNOWLEDGEMENT

We acknowledge receipt of 23.900 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Via Truck No HP11B7778 IGP No 0702619449 Challan No 835 Date 14.11.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 835.

For Ambuja Cements Limited

Note: This is a computer generated document hence does not required any signature.

Ambuja Cements Limited
(UNIT:- ACL-CW-RAURI)

Date: 17.11.2024

Sr.No.:- 0700393897

ACKNOWLEDGEMENT

We acknowledge receipt of 14.250 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP69A9001 IGP No 0702620086 Challan No 845 Date 16.11.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 84

For Ambuja Cements Limited

Note: This is a computer generated document hence does not required any signature.

1335

Ambuja Cements Limited
(UNIT:- ACL-CW-RAURI)

Sr.No:- 0700394293

Date: 20.11.2024

ACKNOWLEDGEMENT

We acknowledge receipt of 14.920 MT AF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No HP24C3981 IGP No 0702622102 Challan No 864 Date 19.11.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 864

For Ambuja Cements Limited

Note: This is a computer generated document hence does not required any signature.

1336

Ambuja Cements Limited
(UNIT:- ACL-CW-RAURI)

Date: 21.11.2024

Sr.No.:- 0700394172

ACKNOWLEDGEMENT

We acknowledge receipt of 19,400 MT OF NON-HAZ WASTE SHREDDED TYPE RDF MATER
Vide Truck No. HP11C5401 IGP No 0702621412 Challan No 856 Date 18.11.2024 from A S
TECHNO GREEN PVT LTD transported by M/S A S TECHNO GREEN PVT LTD vide LR.No 856

For Ambuja Cements Limited

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ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-1, CHANDIGARH

Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-43017, 92165-94566

CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com

AECPL/CHD/033/2023-24

Ref. No.:

Date : 04.05.2023

To

The MOH,
Municipal Corporation,
Chandigarh.

Ref: Our executed agreement dated 01.08.2022 for the disposal of sanitary waste.

Sub: Payment for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh for the month of April 2023.

Respected Madam,


This has above reference on the subject. Please find enclosed herewith the following monthly bill for the month of April 2023 for collection, transportation and disposal of Bio Medical Waste (Sanitary Waste) of Municipal Corporation Chandigarh.

Invoice No.	Quantity of Bio Medical Waste (Sanitary waste)	Rates	Total Amt.
CH2320000905 Dated 30.04.2023	8667.26 kgs	Rs. 55/- per kg	476699.30
	266.79 kgs	Rs. 65/- per kg	17341.35
		Total bill amount	494040.65

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.


(Anrik Singh)
A.O.

Received on 12.05.23
at 12:00

April 2023

Consolidated Report of Sanitary Waste Lifted for month of March 2023

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg)(MRF I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs. 55/- per kg	Upto 501 kgs to 700 kgs per day @ Rs. 65/- per kg	More than 700 kgs per day @ Rs. 87.40/- per kg	Total(KG)
01.04.2023	180.00	254.00	165.00	599.00	500.00	99.00	0.00	599.00
02.04.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
03.04.2023	200.00	188.00	150.00	538.00	500.00	38.00	0.00	538.00
04.04.2023	201.00	244.00	180.00	625.00	500.00	125.00	0.00	625.00
05.04.2023	220.00	158.00	110.00	488.00	488.00	0.00	0.00	488.00
06.04.2023	196.00	272.00	105.00	473.00	473.00	0.00	0.00	473.00
07.04.2023	220.00	208.46	75.00	503.46	500.00	3.46	0.00	503.46
08.04.2023	232.00	0.00	0.00	232.00	232.00	0.00	0.00	232.00
09.04.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
10.04.2023	165.00	186.33	150.00	501.33	500.00	1.33	0.00	501.33
11.04.2023	0.00	222.18	115.00	337.18	337.18	0.00	0.00	337.18
12.04.2023	0.00	176.00	80.00	256.00	256.00	0.00	0.00	256.00
13.04.2023	0.00	189.36	110.50	299.86	299.86	0.00	0.00	299.86
14.04.2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15.04.2023	0.00	200.00	140.00	340.00	340.00	0.00	0.00	340.00
16.04.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
17.04.2023	120.00	183.36	0.00	303.36	303.36	0.00	0.00	303.36
18.04.2023	0.00	150.00	50.00	200.00	200.00	0.00	0.00	200.00
19.04.2023	0.00	73.01	30.00	103.01	103.01	0.00	0.00	103.01
20.04.2023	150.00	120.43	30.00	300.43	300.43	0.00	0.00	300.43
21.04.2023	200.00	86.00	20.20	306.20	306.20	0.00	0.00	306.20
22.04.2023	160.00	137.76	86.10	383.86	383.86	0.00	0.00	383.86
23.04.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
24.04.2023	124.57	100.71	35.00	260.28	260.28	0.00	0.00	260.28
25.04.2023	180.00	118.00	35.00	333.00	333.00	0.00	0.00	333.00
26.04.2023	150.00	147.49	17.00	314.49	314.49	0.00	0.00	314.49
27.04.2023	143.00	186.46	90.00	419.46	419.46	0.00	0.00	419.46
28.04.2023	140.00	196.91	65.00	401.91	401.91	0.00	0.00	401.91
29.04.2023	200.00	185.22	80.00	465.22	465.22	0.00	0.00	465.22
30.04.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
Total	3181.57	3883.68	1868.80	8446.05	8667.26	266.79	0.00	8934.05
Rate per KG					55.00	65.00	87.40	
Total Price(Rs.)					476699.30	17341.35	0.00	494040.65

Amo

[Handwritten signature]

Based on the quantity verified by concerned SI/C SI of MRF Centres.

1339

ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-1, CHANDIGARH
Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-43017, 92165-94566
CIN No. U90001CH2005PTC2871, E-mail : alliance_envirocare@yahoo.com



Date : 18.09.2023

Ref. No.: AECPL/CHD/149/2023-24



To
The MOH,
Municipal Corporation,
Chandigarh.

Ref: Our executed agreement dated 01.06.2022 for the disposal of sanitary waste.

Sub: Payment for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh for the month of June 2023.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the month of June 2023 for collection, transportation and disposal of Bio Medical Waste (Sanitary Waste) of Municipal Corporation Chandigarh.

Invoice No.	Quantity of Bio Medical Waste (Sanitary waste)	Rates	Total Amt.
CH2320002871 Dated 30.06.2023	4957.320 kgs	Rs. 55/- per kg	272652.60

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

(Amrik Singh)
A.O.

PAID
AUDIT

Annexure - 1

Consolidated Report of Sanitary Waste Lifted for month of JUNE 2023

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg) (MRF-I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs.55/- per kg	Upto 501 kgs to 700 kgs per day @ Rs.65/- per kg	More than 700 kgs per day @ Rs.87.40/- per kg	Total(kg)
04-06-2023	100.00	26.26	0.00	126.26	126.26	0.00	0.00	126.26
05-06-2023	150.00	130.80	0.00	280.80	280.80	0.00	0.00	280.80
06-06-2023	80.00	148.87	0.00	228.87	228.87	0.00	0.00	228.87
07-06-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
08-06-2023	120.00	140.00	0.00	260.00	260.00	0.00	0.00	260.00
09-06-2023	70.00	83.00	0.00	153.00	153.00	0.00	0.00	153.00
10-06-2023	80.00	104.26	0.00	184.26	184.26	0.00	0.00	184.26
11-06-2023	100.00	63.60	0.00	163.60	163.60	0.00	0.00	163.60
12-06-2023	120.00	60.16	0.00	180.16	180.16	0.00	0.00	180.16
13-06-2023	100.00	46.88	0.00	146.88	146.88	0.00	0.00	146.88
14-06-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15-06-2023	100.00	110.78	0.00	210.78	210.78	0.00	0.00	210.78
16-06-2023	99.00	48.00	25.31	172.31	172.31	0.00	0.00	172.31
17-06-2023	60.00	49.80	15.80	125.60	125.60	0.00	0.00	125.60
18-06-2023	80.00	110.00	19.10	209.10	209.10	0.00	0.00	209.10
19-06-2023	80.00	50.00	30.00	160.00	160.00	0.00	0.00	160.00
20-06-2023	80.00	80.00	50.00	210.00	210.00	0.00	0.00	210.00
21-06-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22-06-2023	250.00	40.00	80.00	370.00	370.00	0.00	0.00	370.00
23-06-2023	100.00	60.00	45.00	205.00	205.00	0.00	0.00	205.00
24-06-2023	0.00	120.00	50.00	170.00	170.00	0.00	0.00	170.00
25-06-2023	150.00	60.00	25.00	235.00	235.00	0.00	0.00	235.00
26-06-2023	80.00	60.00	25.00	165.00	165.00	0.00	0.00	165.00
27-06-2023	60.00	40.00	35.00	135.00	135.00	0.00	0.00	135.00
28-06-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
29-06-2023	100.00	62.74	30.00	192.74	192.74	0.00	0.00	192.74
30-06-2023	50.00	84.88	30.00	164.88	164.88	0.00	0.00	164.88
01-07-2023	100.00	45.34	55.00	200.34	200.34	0.00	0.00	200.34
02-07-2023	70.00	30.74	40.00	140.74	140.74	0.00	0.00	140.74
03-07-2023	90.00	70.00	0.00	160.00	160.00	0.00	0.00	160.00
Total	1368.00	2033.12	555.21	4957.32	4957.32	65.00	87.40	5029.72
Rate per KG					55.00	65.00	87.40	
Total Price(Rs.)					272652.00	0.00	0.00	272652.00

SE
27/7/2023
(Baljot Singh, SI)

Vijay Kumar
CSI
25/7/23
(Vijay Kumar, CSI)



SE
27/7/2023
(Ramesh Singh, SI)

CH
27/7/20
(Anish Singh, CSI)



ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 1829, INDUSTRIAL AREA, PHASE-I, CHANDIGARH
 Telephone No.: 0172-2085566, 5017402, 2647402; (M) 94170-41017, 92165-04566
 CIN No. U90012CH2005PTV2511, E-mail: alliance_envirocare@yahoo.com

Date: 08/06/2022

Ref. No.: REGD. CHD/071/2022/24



M.C.C.
 Municipal Corporation,
 Chandigarh

Re: 1. An executed agreement dated 01.08.2022 for the disposal of sanitary waste
 2. Payment for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh for the month of May 2022

Reference Material:
 The bill above reference on the subject. Please find enclosed herewith the following monthly bill for the month of May 2022 for collection, transportation and disposal of Bio Medical Waste (Sanitary Waste) of Municipal Corporation Chandigarh.

Invoice No.	Quantity of Bio Medical Waste (Sanitary waste)	Rates	Total Amt.
CHD/0001946	4089.46 kgs	Rs. 55/- per kg	409920.30
Dated 27.05.2022	25.75 kgs	Rs. 65/- per kg	2073.75
		Total bill amount	502894.05

This is for your information, records and necessary approval please

For: Alliance Envirocare Company Pvt. Ltd.

(Signature)
 A.C.

PAID

19/05/22
 S/S (Sangeeta Haur)

5/6/22
 22/9/16
 22/9/16 CE

SE
 24/06/2022
 (Signature)
 SE

14/06/22
 (Signature)

136

Consolidated Report of Sanitary Waste Lifted for month of May 2023

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg) (MRF I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs. 55/- per kg	Upto 501 kgs to 700 kgs per day @ Rs. 65/- per kg	More than 700 kgs per day @ Rs. 87.40/- per kg	Total (KG)
01.05.2023	105.80	199.55	10.00	315.35	315.35	0.00	0.00	315.35
02.05.2023	200.00	203.19	95.90	499.09	499.09	0.00	0.00	499.09
03.05.2023	160.00	205.12	70.00	435.12	435.12	0.00	0.00	435.12
04.05.2023	100.00	222.92	190.00	512.92	500.00	12.92	0.00	512.92
05.05.2023	130.00	170.53	210.20	510.73	500.00	10.73	0.00	510.73
06.05.2023	110.00	186.00	205.00	501.00	500.00	1.00	0.00	501.00
07.05.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
08.05.2023	100.00	189.84	185.00	474.84	474.84	0.00	0.00	474.84
09.05.2023	120.00	191.10	190.00	501.10	500.00	1.10	0.00	501.10
10.05.2023	110.00	110.00	110.00	330.00	330.00	0.00	0.00	330.00
11.05.2023	100.00	290.00	130.00	520.00	500.00	20.00	0.00	520.00
12.05.2023	79.20	132.15	180.00	391.35	391.35	0.00	0.00	391.35
13.05.2023	70.00	106.94	120.00	296.94	296.94	0.00	0.00	296.94
14.05.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
15.05.2023	82.70	116.99	86.10	285.79	285.79	0.00	0.00	285.79
16.05.2023	100.00	34.00	105.00	239.00	239.00	0.00	0.00	239.00
17.05.2023	100.00	156.00	40.00	296.00	296.00	0.00	0.00	296.00
18.05.2023	100.00	86.88	60.00	246.88	246.88	0.00	0.00	246.88
19.05.2023	80.00	71.15	65.00	216.15	216.15	0.00	0.00	216.15
20.05.2023	49.08	45.47	130.00	224.55	224.55	0.00	0.00	224.55
21.05.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
22.05.2023	70.00	139.92	125.00	334.92	334.92	0.00	0.00	334.92
23.05.2023	120.00	126.10	50.00	296.10	296.10	0.00	0.00	296.10
24.05.2023	38.00	101.26	55.00	194.26	194.26	0.00	0.00	194.26
25.05.2023	90.00	50.00	40.00	180.00	180.00	0.00	0.00	180.00
26.05.2023	100.00	113.18	45.00	258.18	258.18	0.00	0.00	258.18
27.05.2023	100.00	134.04	60.00	294.04	294.04	0.00	0.00	294.04
28.05.2023	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday	Sunday
29.05.2023	90.00	79.08	160.00	329.08	329.08	0.00	0.00	329.08
30.05.2023	80.00	91.74	65.00	236.74	236.74	0.00	0.00	236.74
31.05.2023	100.00	70.08	45.00	215.08	215.08	0.00	0.00	215.08
Total	2684.78	3623.23	2827.20	9135.21	9089.40	45.81	0.00	9135.21
Rate per KG					55.00	65.00	87.40	
Total Price (Rs.)					499920.30	2973.75	0.00	502894.05

2682.48

9132.91 → 9087.16
499793.80

502767.55
(approx. 502768/-)
Bng

Note: Based on the quantity verified by concerned SI/CSI of MRF Centers

1343

-236-

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ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-I, CHANDIGARH
Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-41017, 92165-9664
CIN No. U99001CH2005PTC2811, E-mail: alliance_envirocare@yahoo.com

Ref. No.: AEL/PLA/CHD/072/2023-24

To
The MOH,
Municipal Corporation,
Chandigarh

Date: 06.06.2023

Stamp: 3687
8/6/23

Ref: Our executed agreement dated 01.08.2022 for the disposal of sanitary waste.

Sub: Payment for the supply of Garbage Bags during the month of May 2023.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the supply of garbage bags during the month of May 2023.

Invoice No.	Quantity of Garbage bags	Rates	Total Amt.
CH2320000967 Date 31.05.2023	5100 nos. Compostable BMW Garbage Bags	Rs. 17/- per piece	86700.00
		CGST @0%	7803.00
		UGST @9%	7803.00
		Total	102306.00

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

(Amrik Singh)
A.O.

Bill Verified For Rs. 1,02,306/-

Stamp: PAID BY AUDIT

MOH
8/6/23

SS (Sanjay Hans)

Call number of sim edge
27/6/23
(Harpreet Singh)
CSE

Bill Verified amount
Garbage bags 5100

Defect in
10/6/23
(Baljot Singh ST)

9/6/23
(Nijay Kumar)
CSE

1344

-240-

ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-I, CHANDIGARH
Telephone No.: 0172-2085566, 5017402, 2642402 (M) 94170-43017, 92165-8198
CIN No. U00001CH2005PTC0111, E-mail: alliance_envirocare@yahoo.com

No. MCT/EA/HD/148/2023/24

Date: 18.07.2023

The MOU,
Municipal Corporation,
Chandigarh



Ref: Our executed agreement dated 01.08.2022 for the disposal of sanitary waste.
Sub: Payment for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh for the month of July 2023.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the month of July 2023 for collection, transportation and disposal of Bio Medical Waste (Sanitary Waste) of Municipal Corporation Chandigarh.

Invoice No.	Quantity of Bio Medical Waste (Sanitary waste)	Rates	Total Amt.
CH2320004673 Dated 01.08.2023	6057.70 kgs	Rs.55/- per kg	333173.50
	265.00 kgs	Rs.65/- per kg	17225.00
	140.00 kg	Rs.87.40/- per kg	12236.00
		G. Total	362634.50

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

(Amrk Singh)
A.O.

PAID

Annexure - I

Consolidated Report of Sanitary Waste Lifted for month of July 2023

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg) (MRF I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs. 55/- per kg	Upto 501 kgs to 700 kgs per day @ Rs. 65/- per kg	More than 700 kgs per day @ Rs. 87.40/- per kg	Total(kg)
01-07-2023	68.00	73.00	0.00	141.00	141.00	0.00	0.00	141.00
02-07-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
03-07-2023	100.00	99.00	0.00	199.00	199.00	0.00	0.00	199.00
04-07-2023	80.00	30.00	0.00	110.00	110.00	0.00	0.00	110.00
05-07-2023	100.00	90.00	0.00	190.00	190.00	0.00	0.00	190.00
06-07-2023	0.00	60.00	30.00	90.00	90.00	0.00	0.00	90.00
07-07-2023	0.00	40.00	16.00	56.00	56.00	0.00	0.00	56.00
08-07-2023	0.00	30.00	0.00	30.00	30.00	0.00	0.00	30.00
09-07-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10-07-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11-07-2023	0.00	60.00	13.20	73.20	73.20	0.00	0.00	73.20
12-07-2023	90.00	90.00	16.50	196.50	196.50	0.00	0.00	196.50
13-07-2023	90.00	30.00	0.00	120.00	120.00	0.00	0.00	120.00
14-07-2023	80.00	21.00	0.00	101.00	101.00	0.00	0.00	101.00
15-07-2023	60.00	50.00	55.00	165.00	165.00	0.00	0.00	165.00
16-07-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
17-07-2023	100.00	100.00	40.00	240.00	240.00	0.00	0.00	240.00
18-07-2023	60.00	70.00	20.00	150.00	150.00	0.00	0.00	150.00
19-07-2023	110.00	108.00	24.00	234.00	234.00	0.00	0.00	234.00
20-07-2023	120.00	21.00	70.00	211.00	211.00	0.00	0.00	211.00
21-07-2023	100.00	200.00	110.00	410.00	410.00	0.00	0.00	410.00
22-07-2023	130.00	65.00	200.00	395.00	395.00	0.00	0.00	395.00
23-07-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24-07-2023	130.00	210.00	215.00	555.00	500.00	55.00	0.00	555.00
25-07-2023	170.00	30.00	250.00	400.00	400.00	0.00	0.00	400.00
26-07-2023	160.00	0.00	145.00	305.00	305.00	0.00	0.00	305.00
27-07-2023	90.00	0.00	251.00	341.00	341.00	0.00	0.00	341.00
28-07-2023	240.00	90.00	280.00	510.00	500.00	10.00	0.00	510.00
29-07-2023	465.00	50.00	325.00	840.00	500.00	200.00	140.00	840.00
30-07-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31-07-2023	160.00	90.00	150.00	400.00	400.00	0.00	0.00	400.00
Total	653.00	1699.00	2110.70	6462.70	5057.70	265.00	140.00	6462.70
				Rate per KG	55.00	65.00	87.40	
				Total Price(Rs.)	333173.50	17225.00	12236.00	362634.50

140
60

to from
25/7/2023

Vijay Kumar
G.O
25/7/23



Revised for Rs. 2,28,522.50 instead of 1,62,634.50

Handwritten signature/initials.

Entered on 28/7/23 @ 60 kg
28/7/23 = 1140



1346 ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-1, CHANDIGARH
Telephone No.: 0172-5083566, 5017402, 2642402 (M) 94170-43017, 92165-94566
CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com

REC
14/10/24

Ref. No.: ~~ALL/PL/CHD/139/2024-25~~

Date: 10.10.2024

Mon 25
29/10
Adh
Dtd
Medical Officer
6260
21/10/24
CHD

To
The MOH,
Municipal Corporation,
Chandigarh.

Ref: Our executed agreement dated 01.08.2022 for the disposal of sanitary waste.

Sub: Payment for the supply of Garbage Bags during the month of September 2024.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the supply of garbage bags during the month of September 2024.

Invoice No.	Quantity of Garbage bags	Rates	Total Amt.
CH2420005204 Date 30.09.2024	2100 nos. Compostable BMW Garbage Bags	Rs.18.70/-per piece	39270.00
		CGST @9%	3534.30
		UGST @9%	3534.30
		Total	46338.60

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

(Amrik Singh)
A.O.

Forwarded to SI-Sr
Uma Kaur for
verification

29/10/24

On date 25/09/2024
2100 No of Compostable BMW
Garbage bags received at Pink MFF
Sect-25W.

SI
30/10/2024

29/10/24

Annexure - I

Consolidated Report of Sanitary Waste Lifted for month of October 2024

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg)(MRF I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs.60.50/- per kg	Upto 501 kgs to 700 kgs per day @ Rs.71.50/- per kg	More than 700 kgs per day @ Rs. 96.14/- per kg	Total(KG)
01/10/2024	333.00	135.00	1050.00	1518.00	500.00	200.00	818.00	1518.00
02/10/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
03/10/2024	463.00	853.00	650.00	1966.00	500.00	200.00	1266.00	1966.00
04/10/2024	350.00	401.00	918.00	1669.00	500.00	200.00	969.00	1669.00
05/10/2024	210.00	406.00	620.00	1236.00	500.00	200.00	536.00	1236.00
06/10/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
07/10/2024	410.00	260.00	784.00	1454.00	500.00	200.00	754.00	1454.00
08/10/2024	300.00	105.00	560.00	965.00	500.00	200.00	265.00	965.00
09/10/2024	400.00	326.00	630.00	1356.00	500.00	200.00	656.00	1356.00
10/10/2024	208.00	530.00	648.00	1386.00	500.00	200.00	686.00	1386.00
11/10/2024	340.00	126.00	420.00	886.00	500.00	200.00	186.00	886.00
12/10/2024	435.00	225.00	220.00	880.00	500.00	200.00	180.00	880.00
13/10/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
14/10/2024	150.00	118.00	658.00	926.00	500.00	200.00	226.00	926.00
15/10/2024	362.00	121.00	520.00	1003.00	500.00	200.00	303.00	1003.00
16/10/2024	350.00	662.00	455.00	1467.00	500.00	200.00	767.00	1467.00
17/10/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18/10/2024	400.00	395.00	390.00	1185.00	500.00	200.00	485.00	1185.00
19/10/2024	310.00	255.00	600.00	1165.00	500.00	200.00	465.00	1165.00
20/10/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21/10/2024	370.00	180.00	585.00	1135.00	500.00	200.00	435.00	1135.00
22/10/2024	349.00	220.00	560.00	1129.00	500.00	200.00	429.00	1129.00
23/10/2024	360.00	160.00	494.00	1014.00	500.00	200.00	314.00	1014.00
24/10/2024	300.00	180.00	150.00	630.00	500.00	130.00	0.00	630.00
25/10/2024	360.00	110.00	930.00	1400.00	500.00	200.00	700.00	1400.00
26/10/2024	309.00	255.00	715.00	1279.00	500.00	200.00	579.00	1279.00
27/10/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28/10/2024	315.00	169.00	585.00	1069.00	500.00	200.00	369.00	1069.00
29/10/2024	309.00	160.00	720.00	1189.00	500.00	200.00	489.00	1189.00
30/10/2024	300.00	95.00	280.00	675.00	500.00	175.00	0.00	675.00
31/10/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Total	7993.00	6447.00	14142.00	28582.00	12000.00	4705.00	11877.00	28582.00
Rate per KG					66.55	78.65	105.75	
Total Price(Rs.)					798600.00	370048.25	1255992.75	2424641.00

Verified
S.I (Pile MRF
22/11/2024

C.F. S
Pile MRF
22/11/24



verified
MRF, 3BRD
26-11-24

C.S.I
26/11/24

verified
MRF PH I
28/11/24



ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-I, CHANDIGARH
Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-43017, 92165-94566
CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com

Ref. No.: ACP/CHD/112/2024-25

Date: 04.09.2024

S.S.
10/9
11/9/24



To
The MOH,
Municipal Corporation,
Chandigarh.

Ref: Your letter no. MOH/SS-IV/2024/9143 Dated 25.07.2024 regarding extension of existing agreement for disposal of sanitary waste of Municipal Corporation Chandigarh w.e.f. 01.08.2024 to 31.07.2025.

Sub: Payment for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh for the month of August 2024.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the month of August 2024 for collection, transportation and disposal of Bio Medical Waste (Sanitary Waste) of Municipal Corporation Chandigarh.

Invoice No.	Quantity of Bio Medical Waste (Sanitary waste)	Rates	Total Amt.
CH2420004330 Dated 31.08.2024	13000 kgs	Rs.66.55/- per kg	865150.00
	5140 kgs	Rs.78.65/- per kg	404261.00
	7605.0 kgs	Rs.105.75/- per kg	804228.75
		G. Total	2073639.75

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

(Amrik Singh)
A.O.

*Bill verified, for 3 BRD MAF, I-P-II,
as per the actual work done by
the form as per agreement*

13/09/24

20/9/24

Annexure - I

Consolidated Report of Sanitary Waste Lifted for month of August 2024

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg)(MRF I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs.60.50/- per kg	Upto 501 kgs to 700 kgs per day @ Rs.71.50/- per kg	More than 700 kgs per day @ Rs. 96.14/- per kg	Total(KG)
01/08/2024	320.00	250.00	235.00	805.00	500.00	200.00	105.00	805.00
02/08/2024	400.00	205.00	320.00	925.00	500.00	200.00	225.00	925.00
03/08/2024	409.00	201.00	890.00	1500.00	500.00	200.00	800.00	1500.00
04/08/2024	0.00	0.00	0.00	0.00				0.00
05/08/2024	368.00	288.00	473.00	1129.00	500.00	200.00	429.00	1129.00
06/08/2024	400.00	252.00	528.00	1180.00	500.00	200.00	480.00	1180.00
07/08/2024	320.00	352.00	560.00	1232.00	500.00	200.00	532.00	1232.00
08/08/2024	295.00	220.00	432.00	947.00	500.00	200.00	247.00	947.00
09/08/2024	349.00	180.00	920.00	1449.00	500.00	200.00	749.00	1449.00
10/08/2024	269.00	261.00	340.00	870.00	500.00	200.00	170.00	870.00
11/08/2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12/08/2024	300.00	320.00	456.00	1076.00	500.00	200.00	376.00	1076.00
13/08/2024	349.00	160.00	328.00	837.00	500.00	200.00	137.00	837.00
14/08/2024	350.00	178.00	425.00	953.00	500.00	200.00	253.00	953.00
15/08/2024	0.00	0.00	0.00	0.00				0.00
16/08/2024	301.00	185.00	730.00	1216.00	500.00	200.00	516.00	1216.00
17/08/2024	369.00	223.00	350.00	942.00	500.00	200.00	242.00	942.00
18/08/2024	300.00	130.00	210.00	640.00	500.00	140.00	0.00	640.00
19/08/2024	0.00	0.00	0.00	0.00				0.00
20/08/2024	250.00	180.00	496.00	926.00	500.00	200.00	226.00	926.00
21/08/2024	365.00	165.00	560.00	1090.00	500.00	200.00	390.00	1090.00
22/08/2024	381.00	142.00	324.00	847.00	500.00	200.00	147.00	847.00
23/08/2024	320.00	248.00	230.00	798.00	500.00	200.00	98.00	798.00
24/08/2024	290.00	120.00	450.00	860.00	500.00	200.00	160.00	860.00
25/08/2024	0.00	0.00	0.00	0.00				0.00
26/08/2024	260.00	220.00	448.00	928.00	500.00	200.00	228.00	928.00
27/08/2024	300.00	190.00	210.00	700.00	500.00	200.00	0.00	700.00
28/08/2024	305.00	226.00	450.00	981.00	500.00	200.00	281.00	981.00
29/08/2024	240.00	208.00	480.00	928.00	500.00	200.00	228.00	928.00
30/08/2024	290.00	118.00	670.00	1078.00	500.00	200.00	378.00	1078.00
31/08/2024	245.00	165.00	498.00	908.00	500.00	200.00	208.00	908.00
Total	8345.00	5387.00	12013.00	25745.00	13000.00	5140.00	7605.00	25745.00
Rate per KG					66.55	78.65	105.75	
Total Price(Rs.)					865150.00	404261.00	804228.75	2073639.75

CSE
12/9/24

Bill verified MRF PHF
SE
12/9/24



Bill verified by PHF MRF
12/9/24

Bill verified by MRF 3 BRD PH-II
SE
18-09-24

C.S.2
18/9/24

Check
27/9/2024

PHF
12/9/24

1350

Re. 6/24
12/24

ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-I, CHANDIGARH

Telephone No.: 0172-5085566, 5017402, 2642402 (M) 93170-43017, 92165-94566

CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com

Ref. No.: AECPL/CHD/091/2024-25



Handwritten notes: 'M.M.', 'S.S.', '16/8', '19/8/24', 'R.S.M.'

Date : 10.08.2024

To
The MOH,
Municipal Corporation,
Chandigarh.

Ref: Your letter no.10357 Dated 16.08.2023 regarding extension of existing agreement for disposal of sanitary waste of Municipal Corporation Chandigarh w.e.f. 01.08.2023 to 31.07.2024.

Sub: Payment for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh for the month of July 2024.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the month of July 2024 for collection, transportation and disposal of Bio Medical Waste (Sanitary Waste) of Municipal Corporation Chandigarh.

Invoice No.	Quantity of Bio Medical Waste (Sanitary waste)	Rates	Total Amt.
CH2420004304 Dated 31.07.2024	13350 kgs	Rs.60.50/- per kg	807675.00
	4896 kgs	Rs.71.50/- per kg	350064.00
	8299 8430.0 kgs	Rs.96.14/- per kg	810469.81
	8358.10	G. Total	1968208.81

Handwritten calculations: 803547.73, 807675.00, 1961986.73

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

(Amrik Singh)
A.O.

Annexure - I

Consolidated Report of Sanitary Waste Lifted for month of July 2024

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg)(MRF I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs.60.50/- per kg	Upto 501 kgs to 700 kgs per day @ Rs.71.50/- per kg	More than 700 kgs per day @ Rs. 96.14/- per kg	Total(KG)
01-07-2024	504.00	238.00	120.00	862.00	500.00	200.00	162.00	862.00
02-07-2024	598.00	465.00	665.00	1728.00	500.00	200.00	1028.00	1728.00
03-07-2024	530.00	360.00	580.00	1470.00	500.00	200.00	770.00	1470.00
04-07-2024	360.00	375.00	170.00	905.00	500.00	200.00	205.00	905.00
05-07-2024	612.00	435.00	825.00	1872.00	500.00	200.00	1172.00	1872.00
06-07-2024	387.00	344.00	180.00	911.00	500.00	200.00	211.00	911.00
07-07-2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
08-07-2024	315.00	210.00	880.00	1405.00	500.00	200.00	705.00	1405.00
09-07-2024	306.00	722.50	270.00	1298.50	500.00	200.00	598.50	1298.50
10-07-2024	225.00	621.00	380.00	1226.00	500.00	200.00	526.00	1226.00
11-07-2024	385.00	293.00	250.00	928.00	500.00	200.00	228.00	928.00
12-07-2024	365.00	391.00	275.00	1031.00	500.00	200.00	331.00	1031.00
13-07-2024	215.00	421.00	432.00	1068.00	500.00	200.00	368.00	1068.00
14-07-2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15-07-2024	199.00	200.00	200.00	599.00	500.00	99.00	0.00	599.00
16-07-2024	220.00	665.00	625.00	1510.00	500.00	200.00	810.00	1510.00
17-07-2024	215.00	315.00	410.00	940.00	500.00	200.00	240.00	940.00
18-07-2024	250.00	305.00	520.00	1075.00	500.00	200.00	375.00	1075.00
19-07-2024	130.00	100.00	495.00	725.00	500.00	200.00	25.00	725.00
20-07-2024	80.00	150.00	120.00	350.00	350.00	0.00	0.00	350.00
21-07-2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22-07-2024	75.00	101.00	572.00	748.00	500.00	200.00	48.00	748.00
23-07-2024	60.00	200.00	295.00	555.00	500.00	55.00	0.00	555.00
24-07-2024	400.00	175.60	270.00	845.60	500.00	200.00	145.60	845.60
25-07-2024	350.00	150.00	280.00	780.00	500.00	200.00	80.00	780.00
26-07-2024	300.00	172.00	170.00	642.00	500.00	142.00	0.00	642.00
27-07-2024	280.00	130.00	298.00	708.00	500.00	200.00	8.00	708.00
28-07-2024	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
29-07-2024	360.00	289.00	325.00	974.00	500.00	200.00	274.00	974.00
30-07-2024	350.00	225.00	235.00	810.00	500.00	200.00	110.00	810.00
31-07-2024	300.00	150.00	260.00	710.00	500.00	200.00	10.00	710.00
Total	8371.00	8203.10	10102.00	26676.10	13350.00	4896.00	8430.10	26676.10
	Rate per KG				60.50	71.50	96.14	
	Total Price(Rs.)				807675.00	350064.00	810469.81	1968208.81

not mach Ph-I MRF
 2/7/2024 596
 8/7/2024 350
 13/7/2024 219
 11/7/2024 200
 24/7/2024 350
 Total 8338

2-7-24
 MRF, 3

 21/7/24
 (MRF Ph-II)

SI
 Janki
 18/9/2024
 Ph-I MRF Sec-25
 Sanitary waste is removed
 lifted as per agreement for
 Full process SP
 893547-72
 for 25 MRF
 1961286-7
 12/09/24
 376
 19/05/24

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ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-I, CHANDIGARH

Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-43017, 92165-94566

CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com

Ref. No.: AECPL/CHD/092/2024-25

Date : 10.08.2024



To
The MOH,
Municipal Corporation
Chandigarh.

Ref: Our executed agreement dated 01.08.2022 for the disposal of sanitary waste.

Sub: Payment for the supply of Garbage Bags during the month of July 2024.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the supply of garbage bags during the month of July 2024.

Invoice No.	Quantity of Garbage bags	Rates	Total Amt.
CH2420003458 Date 31.07.2024	5000 nos. Compostable BMW Garbage Bags	Rs.18.70/-per piece	93500.00
		CGST @9%	8415.00
		UGST@9%	8415.00
		Total	110330.00

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.


(Amrik Singh)
A.O.

*Received 2000 nos of Compostable
garbage bags on 09/07/2024
at PINE MRF Sect 25W.*

*S.S.
Chandigarh
16/09/2024*

*C.S.I
Chandigarh
16/09/24*

*Received garbage bags 500 on
date 24/7/2024 MRF P&E*

*Received garbage bags 1000 on
date 23/8/2024 Total - 1500*

*Received Sanitary waste
bags
09-07-24 - 2500
for MRF, 3 B&P, PH-II*

*S.S.
2-9-24
C.S.I
Chandigarh
09/09/24*

*S.S.
23/8/24
M.O.H.
Chandigarh
23/8/2024*

1353

ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-1, CHANDIGARH
Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-43017, 92165-94566
CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com

Ref. No.: AECPL/CHD/146/2023-24



Handwritten notes and signatures: 'M.H. S.S.', '20/9/23', 'Date: 15.09.2023', and other illegible signatures.

To
The MOH,
Municipal Corporation,
Chandigarh.

Ref: Your letter no.10357 Dated 16.08.2023 regarding extension of existing agreement for disposal of sanitary waste of Municipal Corporation Chandigarh w.e.f. 01.08.2023 to 31.07.2024.

Sub: Payment for the supply of Garbage Bags during the month of August 2023.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the supply of garbage bags during the month of August 2023.

Invoice No.	Quantity of Garbage bags	Rates	Total Amt.
CH2320003829 Dated 31.08.2023	1500 nos. Compostable BMW Garbage Bags	Rs. 18.70/- per piece	28050.00
		CGST @9%	2524.50
		UGST @9%	2524.50
		Total	33099.00

PAID

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

(Amrik Singh)
A.O.

Bill Verified
For Rs. 33099/-

Verified for 1500 Nos. Bags
amount 33099/-

21/9/23

(Dushan Singh, CSI)
(MRF-Phase-I)

Annexure - I

Consolidated Report of Sanitary Waste Lifted for month of August 2023

Date	MRF-Phase-I	MRF-Phase-II	MRF Sec-25	Total(kg)(MRF I + MRF-II + MRF Sec-25)	Upto 500 kgs per day @ Rs.60.50/- per kg	Upto 501 kgs to 700 kgs per day @ Rs.71.50/- per kg	More than 700 kgs per day @ Rs. 96.14/- per kg	Total(KG)
01-08-2023	170.00	130.00	445.00	745.00	500.00	200.00	45.00	745.00
02-08-2023	160.00	50.00	345.00	555.00	500.00	55.00	0.00	555.00
03-08-2023	100.00	70.00	298.00	465.00	465.00	0.00	0.00	465.00
04-08-2023	110.00	80.00	320.00	510.00	500.00	10.00	0.00	510.00
05-08-2023	400.00	46.00	310.00	756.00	500.00	200.00	56.00	756.00
06-08-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
07-08-2023	188.60	190.00	270.00	648.60	500.00	148.60	0.00	648.60
08-08-2023	200.00	137.43	245.00	582.43	500.00	82.43	0.00	582.43
09-08-2023	252.00	120.00	305.00	677.00	500.00	177.00	0.00	677.00
10-08-2023	200.00	150.00	210.00	560.00	500.00	60.00	0.00	560.00
11-08-2023	260.00	120.00	195.00	575.00	500.00	75.00	0.00	575.00
12-08-2023	240.00	150.00	120.00	560.00	500.00	60.00	0.00	560.00
13-08-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
14-08-2023	250.00	140.00	370.00	760.00	500.00	200.00	60.00	760.00
15-08-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16-08-2023	840.00	160.00	550.00	1550.00	500.00	200.00	850.00	1550.00
17-08-2023	600.00	150.00	175.00	925.00	500.00	200.00	225.00	925.00
18-08-2023	310.00	120.00	95.90	533.90	500.00	33.90	0.00	533.90
19-08-2023	400.00	100.00	175.00	675.00	500.00	175.00	0.00	675.00
20-08-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21-08-2023	300.00	186.00	230.00	686.00	500.00	186.00	0.00	686.00
22-08-2023	130.00	30.00	250.00	410.00	410.00	0.00	0.00	410.00
23-08-2023	300.00	150.00	120.00	580.00	500.00	80.00	0.00	580.00
24-08-2023	100.00	0.00	485.00	585.00	500.00	85.00	0.00	585.00
25-08-2023	270.00	100.00	210.00	580.00	500.00	80.00	0.00	580.00
26-08-2023	410.00	80.00	240.00	730.00	500.00	200.00	30.00	730.00
27-08-2023	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28-08-2023	140.00	118.49	175.00	433.49	433.49	0.00	0.00	433.49
29-08-2023	200.00	160.00	260.00	620.00	500.00	120.00	0.00	620.00
30-08-2023	150.00	70.00	190.00	410.00	410.00	0.00	0.00	410.00
31-08-2023	170.00	90.00	150.00	410.00	410.00	0.00	0.00	410.00
Total	6860.60	2878.92	6795.90	16535.42	12628.49	2627.93	1279.00	16535.42
Rate per KG					60.50	71.50	96.14	
Total Price(Rs.)					764023.65	187895.00	122963.08	1074882.71

Bill Verified For Rs. 1074882.71

(Signature)
25/9/23
(Baljeet Singh, SI)

(Signature)
25/9/23
Vijay Kumar
CSI,
(MRF-Phase-II)



(Signature)
27/9/23
(R.K Soad, SI)

(Signature)
27/9/23
(Dhanraj, SI)

counter signed or verified by

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1355

ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-I, CHANDIGARH
 Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-43017, 92165-94566
 CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com

Ref. No.: AECPL/CHD/246/2023-24



Date : 01.01.2024

To
 The MOH,
 Municipal Corporation,
 Chandigarh.

Ref: Our executed agreement dated 01.08.2022 for the disposal of sanitary waste.

Sub: Payment for the supply of Garbage Bags during the month of Dec 2023.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the supply of garbage bags during the month of December 2023.

Invoice No.	Quantity of Garbage bags	Rates	Total Amt.
CH2320006475 Date 30.11.2023	2000 nos. Compostable BMW Garbage Bags	Rs.18.70/-per piece	37400.00
		CGST @9%	3366.00
		UGST @9%	3366.00
		Total	44132.00

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.


 (Amrik Singh)
 A.O.

Handwritten note: Please refer to Seetha Mal (Clerk) to look/Check the need of nos of Bags supply. As per our need we have received 2500 no Bags on 30/11/23. at same 25 MRF. Please check the quantity and take further action accordingly.

Handwritten: Dec 16/2/24

Handwritten: Seetha Mal

Handwritten: Cont. Next Page 380

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ALLIANCE ENVIROCARE COMPANY PVT. LTD.

(A Bio-Medical Waste Treatment Facility)

REGD. OFF: PLOT NO. 182/9, INDUSTRIAL AREA, PHASE-1, CHANDIGARH
Telephone No.: 0172-5085566, 5017402, 2642402 (M) 94170-43017, 92165-94566
CIN No. U90001CH2005PTC2811, E-mail : alliance_envirocare@yahoo.com



Ref. No.: ABCT/CHD/173/2023-24



Date: 10.10.2023

To: The MOH, Municipal Corporation, Chandigarh.

Re: Your letter no. 10357 Dated 16.08.2023 regarding extension of existing agreement for disposal of sanitary waste of Municipal Corporation Chandigarh w.e.f. 01.08.2023 to 31.07.2024.

Sub: Payment for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh for the month of Sept. 2023.

Respected Madam,

This has above reference on the subject. Please find enclosed herewith the following monthly bill for the month of Sept 2023 for collection, transportation and disposal of Bio Medical Waste (Sanitary Waste) of Municipal Corporation Chandigarh.

AUDIT

Invoice No.	Quantity of Bio Medical Waste (Sanitary waste)	Rates	Total Amt.
CH2320005537 Dated 30.09.2023	11858.80 kgs	Rs.60.50/- per kg	717457.40
	2062.00 kgs	Rs.71.50/- per kg	147433.00
	250.00 kg	Rs.96.14/- per kg	27880.60
	G. Total		892771.00

This is for your information, records and necessary approval please.

With Regards,

For Alliance Envirocare Company Pvt. Ltd.

Bill Verified and Sanctioned
For Rs. 892771/-
Entered in stock Register
at Page No. Sr. No.

and

(Ajitk Singh)
A.O.

Passed for Payment for Rs. 892771.00/-
(Rs. Eight Lakh Ninety two
Hundred Seven Hundred Seventy one)

M.O.H.
M.C.
CHD.

After verification
for bill staff.
Recd on
19/10/23

D.D.G.

1358

(ORIGINAL FOR RECIPIENT)

NIMBUA GREENFIELD (PUNJAB) ASSOCIATION
 (formerly known as Nimbua Greenfield (Punjab) Limited)
 Works & Regd. Office Village Nimbua, Tehsil Deobassi
 P.O. Rampur Sarina, Distt SAS Nagar Mohali-140507
 Punjab - 140507, India
 GSTIN/UIN: 03AABCN9567B1ZM
 State Name : Punjab, Code : 03
 CIN: U30000PB2004NPL026873
 Contact : 917673 666 92167 32886 9041544488 9076521808
 E-Mail : ngpapunjab@yahoo.co.in
 http://ngpa.co.in

Invoice No	DC/2024-25/996	Invoice Date	16-Aug-24
Manifest Number	50821	Payment Due Date	31-Aug-24
Reference		Membership Number	3044
Buyer's PO No		Dated	
Disposal Pathway	LAT	Manifest Date	2-Aug-24
Waste Type / Category	Tube Light	Area	Chandigarh
Payment Options	NEFT		

Member Name
Municipal Corporation Chandigarh
 MOH Office, 30 Bays Building, Sector-17-B,
 Chandigarh
 Chandigarh - 160017, India
 GSTIN/UIN : 04AAALM0758K1Z1
 State Name : Chandigarh, Code : 04
 Place of Supply : Chandigarh
 Contact person : Commissioner
 E-Mail : sanitatonbmrch17@gmail.com

As per field report, work is done as per agreement.

17-08-24

Sl No	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	DLFI LAT Waste - Component "B" Development Charges Other environmental protection services	999490	0.1440 Ton	275.00	Ton	39.60
2	DLFI LAT Waste - Component "B" Development Charges Minimum billing amount	999490				510.40
	Bill V. for the work done					550.00
	For Rs. 649/-	IGST (Integrated Tax)			18%	99.00
	Entered in stock Register at Page No. 92 Sr. No. 6					
						₹ 649.00

Amount Chargeable (in words)
Indian Rupees Six Hundred Forty Nine Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Amount	Total Tax Amount
999490	550.00	18%	99.00	99.00
Total	550.00		99.00	99.00

Tax Amount (in words) : **Indian Rupees Ninety Nine Only**

Company's Bank Details
 Bank Name : Canara Bank Savings Account
 A/c No : 110075685576
 Branch & IFS Code : SCD 54, Sawa Conna VP Road, Zirakpur & CNR0002014
 Bank Name : AU SMALL FINANCE BANK LTD - Savings Account
 A/c No : 2181247935939140
 Branch & IFS Code : Shop No 10-11 Zirakpur & AUBL0002409
 Bank Name : SBI BANK - Savings Account
 A/c No : 2145104000026248
 Branch & IFS Code : Vlp Road, Zirakpur & IBKL0002145

Remarks:
 INVOICE NO. DC/2024-25/996 DATE 16/08/2024 MANIFEST NO. 50821 DATE 02-08-2024

Company's PAN : AABCN9567B

Declaration
 1. Payment after Due Date: Interest @12% PA shall be levied for delayed payments.

We Verified that this invoice shows the actual price of the service described and that all particular are true and correct.

SUBJECT TO CHANDIGARH JURISDICTION

This is a Computer Generated Invoice



Authorized Signatory

31/8/24

Work is done as per Agreement

31/8/24

31/8/24

IPA-I

Tax Invoice
1359

(ORIGINAL FOR RECIPIENT)

NIMBUA GREENFIELD (PUNJAB) ASSOCIATION
(formerly known as Nimbua Greenfield (Punjab) Limited)
Works & Regt. Office Village Nimbua, Tehsil Derabassi
P.O. Rampur Sainia, Distt SAS Nagar Mohali-140507
Punjab - 140507, India
GSTIN/UIN: 03AABCN9567B1ZM
State Name : Punjab, Code : 03
CIN: U00000PB2004NPL026873
Contact : 8216731666, 9216730666, 9041544496, 9216501666
E-Mail : ngpapunjab@yahoo.co.in
http://ngpa.co.in

Invoice No	Invoice Date
DC/2024-25/997	16-Aug-24
Manifest Number	Payment Due Date
50822	31-Aug-24
Reference	Membership Number
	3044
Buyer's PO No	Dated
Disposal Pathway	Manifest Date
INC	2-Aug-24
Waste Type / Category	Area
Paint Boxes	Chandigarh
Payment Options	

Member Name
Municipal Corporation Chandigarh
MOH Office, 30 Bays Building, Sector-17-B,
Chandigarh
Chandigarh - 160017, India
GSTIN/UIN : 04AAALM0758K1Z1
State Name : Chandigarh, Code : 04
Place of Supply : Chandigarh
Contact person : Commissioner
E-Mail : sanitationbrmch17@gmail.com

Nett *As per field report, work is done as per agreement.*

Sl No	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	INC Waste - Component "B" Development Charges <i>Other environmental protection services</i>	999490	0.1860 Ton	1,500.00	Ton	279.00
2	INC Waste - Component "B" Development Charges <i>Minimum billing amount</i>	999490				471.00
						750.00
	18% GST (Integrated Tax)					135.00
	Total		0.1860 Ton			₹ 885.00

PAID
AUDIT

Is Verified and Sanctioned (GST/Integrated Tax) For Rs. 885/- and Entered in stock Register at Page No. 92 Sr. No. 6.

(Rs. Eight Hundred and eighty Five)

M.O.H
M.C.,
CHD
[Signature]

P.O.
[Signature]

Amount Chargeable (in words) **Indian Rupees Eight Hundred Eighty Five Only** E. & O.E

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
999490	750.00	18%	135.00	135.00
Total	750.00		135.00	135.00

Tax Amount (in words) : **Indian Rupees One Hundred Thirty Five Only**

Company's Bank Details
Bank Name : Canara Bank Savings Account
A/c No. : 110075685576
Branch & IFS Code : 50054, Shree Center WP Road, Zirakpur & CNB00016174
Bank Name : AU SMALL FINANCE BANK LTD - Savings Account
A/c No. : 2181247935939140
Branch & IFS Code : Shop No10-11 Zirakpur & AUBL0002479
Bank Name : IDBI BANK - Savings Account
A/c No. : 2145104000026248
Branch & IFS Code : Vip Road, Zirakpur & TBKL0002145
for NIMBUA GREENFIELD (PUNJAB) ASSOCIATION

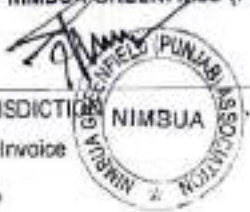
Remarks:
INVOICE NO. DC/2024-25/997 DATE 16/08/2024 MANIFEST NO. 50822 DATE 02-08-2024
Company's PAN : AABCN9567B

Declaration
1. Payment after Due Date: Interest @12% PA shall be levied for delayed payments.
2. We declare that this invoice shows the actual price of the services described and that all particulars are true and correct.
For Rs. 885/-

Authorized Signatory

SUBJECT TO CHANDIGARH JURISDICTION

This is a Computer Generated Invoice



Work is done as per agreement. SP for this 21/9/2024

CS.I 21/9/24

Tax Invoice No 1360

(ORIGINAL FOR RECIPIENT)

NIMBUA GREENFIELD (PUNJAB) ASSOCIATION
 (formerly known as Nimbus Greenfield (Punjab) Limited)
 Works & Regd. Office Village Nimbus, Tehsil Derabassi
 P.O. Rampur Sainia, Distt SAS Nagar Mohali-140507
 Punjab - 140507, India
 GSTIN/UIN: 03AABCN9567B1ZM
 State Name : Punjab, Code : 03
 CIN: U00000PB2004NPL026873
 Contact : 9216731686, 9216730686, 9241544466, 9216501986
 E-Mail : ngpapunjab@yahoo.co.in
 http://ngpa.co.in

Invoice No	DC/2024-25/998	Invoice Date	16-Aug-24
Manifest Number	50823	Payment Due Date	31-Aug-24
Reference		Membership Number	3044
Buyer's PO No		Date	
Disposal Pathway	INC	Manifest Date	2-Aug-24
Waste Type / Category	Pesticide Bottle	Area	Chandigarh
Payment Options	NEFT		

Member Name
Municipal Corporation Chandigarh
 MOH Office, 30 Bays Building, Sector-17-B,
 Chandigarh
 Chandigarh - 160017, India
 GSTIN/UIN : 04AAALM0758K1Z1
 State Name : Chandigarh, Code : 04
 Place of Supply : Chandigarh
 Contact person : Commissioner
 E-Mail : sanitationbmo17@gmail.com

AS per field report, work is done as per agreement.

Sl No	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	INC Waste - Component "B" Development Charges Other environmental protection services	999490	0.1700 Ton	1,500.00	Ton	255.00
2	INC Waste - Component "B" Development Charges Minimum billing amount	999490				495.00
						750.00
						135.00
						885.00

PAID

For Rs. 885
 Entered in stock Register at Page No. 92 Sr. No. 6.

Payment for 18% 885/-
 (Rs. Eight Hundred and Eighty Five only)

M.O.H
 M.C.,
 CHD.

D.D.O.
 @ms

Amount Chargeable (in words)

Indian Rupees Eight Hundred Eighty Five Only

E & O E

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
999490	750.00	18%	135.00	135.00
Total	750.00		135.00	135.00

Tax Amount (in words) : Indian Rupees One Hundred Thirty Five Only

Company's Bank Details

Bank Name : Canara Bank Savings Account
 A/c No. : 110075685576
 Branch & IFS Code : 30054, Street Corner VIP Road, Zirakpur & CBR0012174
 Bank Name : AU SMALL FINANCE BANK LTD - Savings Account
 A/c No. : 2181247935939140
 Branch & IFS Code : Shop No10-11 Zirakpur & AUBL0002479
 Bank Name : IDBI BANK - Savings Account
 A/c No. : 2145104000026248
 Branch & IFS Code : Vip Road, Zirakpur & IDBL0002145

Remarks:

INVOICE NO. DC/2024-25/998 DATE 16/08/2024 MANIFEST NO. 50823 DATE 02-08-2024

Company's PAN : AABCN9567B

Declaration

1. Payment after Due Date: Interest @12% PA shall be levied for delayed payments.

2. I declare that this invoice shows the actual price of the service described and that all particulars are true and correct.

for NIMBUA GREENFIELD (PUNJAB) ASSOCIATION

Authorised Signatory

NIMBUA GREENFIELD (PUNJAB) ASSOCIATION

SUBJECT TO CHANDIGARH JURISDICTION

This is a Computer Generated Invoice

Work is done as per agreement 3Rs
 31/9/2024

C. S. T

1361

461
(ORIGINAL FOR RECIPIENT)

NIMBUA GREENFIELD (PUNJAB) ASSOCIATION
 (formerly known as Nimbua Greenfield (Punjab) Limited)
 Works & Regd Office Village Nimbua, Tehsil Derabassi
 P.O Rampur Sama, Dist SAS Nagar Mohali-140507
 Punjab - 140507, India
 GSTIN/UIN : 03AABCN9567B1ZM
 State Name : Punjab Code : 03
 CIN : U00000PB2004NPL026673
 Contact : 9216731886, 9216731887, 9041544486, 921650666
 E-Mail : ngpapunjab@yahoo.co.in
 http://ngpa.co.in/

Invoice No.	Dated
DC/2023-24/452	17-Jun-23
Delivery Note	Mode/Terms of Payment
NA	15 Days
Reference No. & Date	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
44167	7-Jun-23
Dispatched through	Destination
Tube Light	Chandigarh
Terms of Delivery	NEFT

Buyer (Bill to)
Municipal Corporation Chandigarh
 MOH Office, 30 Bays Building, Sector-17-B,
 Chandigarh
 Chandigarh - 160017, India
 GSTIN/UIN : 04AAALM0758K1Z1
 State Name : Chandigarh, Code : 04
 Place of Supply : Chandigarh
 Contact person : Commissioner
 E-Mail : sanitationbmoh17@gmail.com

Sl No	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	Component "B" Development Charges Other environmental protection services	999490	0.4950 Ton	275.00	Ton	136.13
2	Component "B" Development Charges Minimum billing amount	999490				413.87
						550.00
				18 %		99.00
						₹ 649.00
						E. & O E

PAID



Passed for Payment to Rs. 649/-
 (Rs. Six Hundred and Forty Nine only)
 K.K.

Bill verified and
 For Rs. 649/-
 Entered in
 at Page No. 1

Signature

Amount Chargeable (in words)
Indian Rupees Six Hundred Forty Nine Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
999490	550.00	18%	99.00	99.00
Total	550.00		99.00	99.00

Tax Amount (in words) : **Indian Rupees Ninety Nine Only**

Company's Bank Details
 Bank Name : **Canara Bank Savings Account**
 A/c No. : 110075685576
 Branch & IFS Code : 50054, Shree Conlex VP Road, Zirakpur & CNRB0010074
 Bank Name : **AU SMALL FINANCE BANK LTD - Savings Account**
 A/c No. : 2181247935939140
 Branch & IFS Code : Shop No. 11-12, Zirakpur & AUFL0002479

Remarks
 INVOICE NO. DC/2023-24/452 DATE 17/06/2023
 MANIFEST NO. 44157 DATE 07-06-2023
 Company's PAN : **AABCN9567B**

Declaration
 We declare that this invoice shows the actual price of the service described and that all particulars are true and correct.

for NIMBUA GREENFIELD (PUNJAB) ASSOCIATION
 NIMBUA
 Authorized Signatory

SUBJECT TO CHANDIGARH JURISDICTION

CSE
 (Dushan Singh)
 08/02/24

This is a Computer Generated Invoice
 Performance found Satisfactory
 Bill verified for Rs - 649/- ₹

Tax Invoice No. 1363

463
(ORIGINAL FOR RECIPIENT)

NIMBIA GREENFIELD (PUNJAB) ASSOCIATION
 (formerly known as Nimbia Greenfield (Punjab) Limited)
 Works & Regd Office Village Nimbia, Tehsil Derabassi
 P.O. Rampur Sainia, Dist SAS Nagar Mohali-140507
 Punjab - 140507, India
 GSTIN/UIN : 03AABCN9567B1ZM
 State Name : Punjab, Code : 03
 CIN : U00000PB2004NPL026873
 Contact : 9216731866, 9216730866, 9041544468, 9216501966
 E-Mail : ngpapunjab@yahoo.co.in
 http://ngpa.co.in

Invoice No.	Dated
DCJ2023-24/454	17-Jun-23
Delivery Note	Mode/Terms of Payment
NA	15 Days
Reference No. & Date	Other References
Buyer's Order No.	Dated
Dispatch Dec No.	Delivery Note Date
44169	7-Jun-23
Dispatched through	Destination
Pesticide Bottles & Cans	Chandigarh
Terms of Delivery	NEFT

Buyer (Bill to)
Municipal Corporation Chandigarh
 MOH Office, 30 Bays Building, Sector-17-B,
 Chandigarh
 Chandigarh - 160017, India
 GSTIN/UIN : 04AAALM0758K1Z1
 State Name : Chandigarh, Code : 04
 Place of Supply : Chandigarh
 Contact person : Commissioner
 E-Mail : sanitationbrmoh17@gmail.com

Sl No	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	Component "B" Development Charges - INC Waste <i>Other environmental protection services</i>	999490	0.1050 Ton	1,500.00	Ton	157.50
2	Component "B" Development Charges - INC Waste <i>Minimum billing amount</i>	999490				592.50
						750.00
	IGST (Integrated Tax)			18 %		135.00
	Total		0.1050 Ton			₹ 885.00

Passed for Payment
 Rs. Eight Hundred & Eighty Five only
 885.00/-
 KM

Bill Verified and Entered in Page No. 885.00/-
 For Rs. 885.00/-
 Stuck for...

Amount Chargeable (in words)
Indian Rupees Eight Hundred Eighty Five Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
999490	750.00	18%	135.00	135.00
Total	750.00		135.00	135.00

Tax Amount (in words) **Indian Rupees One Hundred Thirty Five Only**

Remarks
 INVOICE NO-DC/2023-24/454 DATE 17/06/2023
 MANIFEST NO 44159 DATE 07-06-2023
 Company's PAN : AABCN9567B

Company's Bank Details
 Bank Name : Canara Bank Savings Account
 A/c No. : 110075685576
 Branch & IFS Code : SC054, Shree Cantos VP Road, Zirakpur & CNRB0018174
 Bank Name : AU SMALL FINANCE BANK LTD - Savings Account
 A/c No. : 2181247935939140
 Branch & IFS Code : Shop No 10-17, Zirakpur & AU DL6002479

Declaration
 We declare that this invoice shows the actual price of the service described and that all particulars are true and correct.

for NIMBIA GREENFIELD (PUNJAB) ASSOCIATION
 Authorised Signatory

SUBJECT TO CHANDIGARH JURISDICTION

This is a Computer Generated Invoice
 Performance found Satisfactory
 Bill verified for Rs - 885.00/-
 (Dushan 05/07/2023)
 388

1364

Tax Invoice

464

(ORIGINAL FOR RECIPIENT)


NIMBUA GREENFIELD (PUNJAB) ASSOCIATION
 (formerly known as Nimbua Greenfield (Punjab) Limited)
 Works & Regd Office Village Nimbua, Tehsil Derabassi
 P.O Rampur Sainia, Distt SAS Nagar Mohali-140507
 Punjab - 140507, India
 GSTIN/UIN: 03AABCN9567B1ZM
 State Name: Punjab, Code: 03
 CIN: U00000PB2004NPL026873
 Contact: 9216731888, 9216730666, 9041544466, 9216501888
 E-Mail: ngpapunjab@yahoo.co.in
 http://ngpa.co.in


Invoice No.	DC/2023-24/455	Dated	17-Jun-23
Delivery Note	NA	Mode/Terms of Payment	15 Days
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.	44160	Delivery Note Date	7-Jun-23
Dispatched through	Paint Boxes	Destination	Chandigarh
Terms of Delivery	NEFT		

Buyer (Bill to)
Municipal Corporation Chandigarh
 MOH Office, 30 Bays Building, Sector-17-B,
 Chandigarh
 Chandigarh - 160017, India
 GSTIN/UIN : 04AAALM0758K1Z1
 State Name : Chandigarh, Code : 04
 Place of Supply : Chandigarh
 Contact person : Commissioner
 E-Mail : sanitationbrmoh17@gmail.com

Sl No	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	Component "B" Development Charges - INC Waste <i>Other environmental protection services</i>	999490	0.0950 Ton	1,500.00	Ton	142.50
2	Component "B" Development Charges - INC Waste <i>Minimum billing amount</i>	999490				607.50
IGST(Integrated Tax)						
						750.00
						18 %
						135.00
			Total	0.0950 Ton		₹ 885.00

Bill Verified and Sanctioned
 For Rs. 885.00/-
 Entered in stock Register
 at Page No. _____ Sr. No. _____



885.00/-
 Eight Hundred and Eighty Five only
 Jee only


Amount Chargeable (in words) **Indian Rupees Eight Hundred Eighty Five Only** E. & O.E

HSN/SAC	Taxable Value		Integrated Tax		Total Tax Amount
	Value	Rate	Amount		
999490	750.00	18%	135.00		135.00
Total	750.00		135.00		135.00

Tax Amount (in words) **Indian Rupees One Hundred Thirty Five Only**

Remarks
 INVOICE NO. DC/2023-24/455 DATE 17/06/2023
 MANIFEST NO 44160 DATE 07-06-2023
 Company's PAN : AABCN9567B
 Declaration
 We declare that this invoice shows the actual price of the service described and that all particulars are true and correct.

Company's Bank Details
 Bank Name : Canara Bank Savings Account
 A/c No. : 110075685578
 Branch & IFS Code : SCO 54, Shree Complex WP Road, Durgam & CNR8018034
 Bank Name : AU SMALL FINANCE BANK LTD - Savings Account
 A/c No. : 2181247535939140
 Branch & IFS Code : Shop No 11-11 Durgampr & AUJL0002479
for NIMBUA GREENFIELD (PUNJAB) ASSOCIATION

 Authorized Signatory

SUBJECT TO CHANDIGARH JURISDICTION

This is a Computer Generated Invoice

(Dushan Singh)
 08/06/24

Performance found satisfactory
 Bill verified for RS - 885/-



Moh
Suparna
Alok
Jitendra

Re Sustainability Limited
Formerly Known As Ranko Engineers Ltd)
(Unit: Punjab Waste Management Project)
Kardaman Chemtech Ltd, Vill: Nimbus, P.O: Rampur Saisia, Tehsil: Dera Bassi,
Mohali, Punjab, 140537 Ph: 01762-650116,
Email-ID: mhdpwmp@resustainability.com
VIN: U74140TG1994PLC018833



TAX INVOICE

IRN No : de43292c1f1e13c182482b8aac01478733518289afbfed0f8aa57b9b0674da2

RN Acknowledgement No : 132419425323168

Acknowledgement Date & Time : 01/09/2024/12:35:08

GSTIN : 03AAACR9626A1ZT PAN No: AAACR9625A
Document No. : 9300137820m
Invoice Date : 31.08.2024
GSTIN Invoice No. : PB2420001371
Commodity Code : MEDICAL
Rate: Chandigarh State Code : 03
Customer Id : 1116367

E Way Bill No :
Transporter Name :
Transport GSTIN :
Vehicle Number :
GRLR number :
E Way Bill Validity :
Place of Supply : N/A

Vehicle Type
GRLR Date



Details of Receiver : Billed To: 1116367 PAN No: PTLM13490B
Name: MEDICAL OFFICER OF HEALTH MUNICIPAL CORP
Address: SCO NO 6 TO 9, 30 BAYS BUILDING
CHANDIGARH, 160017
Chandigarh, India

Details of Shipped To: 1116367 PAN No: PTLM13490B
Name: MEDICAL OFFICER OF HEALTH MUNICIPAL CORP
Address: SCO NO 6 TO 9, 30 BAYS BUILDING
CHANDIGARH, 160017
Chandigarh, India

GSTIN/UIN : 04PTLM13490B1DG TAN No:
Rate: Chandigarh State Code: 04

GSTIN/UIN : 04PTLM13490B1DG TAN No:
Rate: Chandigarh State Code: 04

Bill Verified and Sanctioned
Entered in stock Register
at Page No. Sr. No.

Type of Service : Waste Disposal Charges
Billing Period : August-2024
POWDO Number:

Name of Product/Service	HSNSAC	UOM	Qty.	Rate	Amount	Taxable Value	CGST		SGST		IGST	
							Rate %	Amount	Rate %	Amount	Rate %	Amount
TUBE LIGHTS	999432	TON	0.144	38,900.00	5,601.60	5,601.60	0.00	0.00	0.00	0.00	18.00	1,008.29
PESTICIDES BOXES	999432	TON	0.170	38,900.00	6,613.00	6,613.00	0.00	0.00	0.00	0.00	18.00	1,190.34
PAINT BOXES	999432	TON	0.166	38,900.00	7,235.40	7,235.40	0.00	0.00	0.00	0.00	18.00	1,302.37
Transportation Charges	999432	TON	4.500	760.75	3,423.38	3,423.38	0.00	0.00	0.00	0.00	18.00	616.21
Toll and Escorts Charges	999432	TRIP			0.00	0.00	0.00	0.00	0.00	0.00	18.00	0.00
Handling Charge	999432	TCN	0.500	1100.00	550.00	550.00	0.00	0.00	0.00	0.00	18.00	99.00
Other Charges	999432	TO			45.00	45.00	0.00	0.00	0.00	0.00	18.00	99.00
Total :					23,468.38	23,468.38		0.00		0.00	18.00	4,224.31

Total Invoice Amount in Words: Twenty Seven Thousand Six Hundred Ninety Three Rupees only

Total Amount Before Tax :	23,468.38
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	4,224.31
Tax Amount : GST :	4,224.31
TCS # :	0.00
Total Amount After Tax :	27,692.69
Round Off :	27,693

Passed for Payment for Rs. 27,693/-
(Rs. Twenty Seven Thousand Six Hundred Ninety Three only)

D.D.
Bill Verified For Rs. 27,693/-

Bill verified by [Signature] 22/9/2024

Work is done as per agreement



Certification & Accreditations
ISO 9001:2015 | ISO 14001:2015 | ISO 45001:2018



Corporate Office
Re Sustainability Ltd.
Level 11, Aurobindo Galaxy, Hyderabad Knowledge City,
HITEC City Road, Hyderabad Telangana- 500081, India

1366

**Re Sustainability Limited
(Formerly Known As Ramky Enviro Engineers Ltd)
(Unit: Punjab Waste Management Project)**

Opp. Vandhama Chemtech Ltd., VIL: Nimbua, P.O: Rampur, Salonta, Tehsil: Dera Bassi,
Mohali, Punjab.140507 Ph: 01762-450116.
Email-ID: mbdpwwp@resustainability.com
CIN: U74140TG1994PLC018833



TAX INVOICE

IRN No : de43292c45ee13c182482b8aac91478733618259e9bfed0f6aa57b9f0574da2

IRN Acknowledgement No : 132419425323108

Acknowledgement Date & Time : 01-09-2024/12:35:00

Bank Name, Branch :	AXIS BANK LTD	(Company Seal)	GST Payable on Reverse Charge :	N/A
Current Account Number :	810020046303002		CGST On Rev. Charges Mechanism :	N/A
IFSC :	UTIB0008303		SGST On Rev. Charges Mechanism :	N/A
Terms and Conditions :	As per Agreement		Certified that the particulars Given above are true and correct.	
TCS as applicable w.e.f. 01.10.2020				

Remarks:

This is a Computer Generated Invoice [E&OE]

Declaration:

Payment Term-100% Advance payment/WO payment term 15days/ As per contract terms .
 If payments is not made within 15 days 18% interest permonth will be charged on the invoice value
 Payment to be made Through NEFT/RTGS (as applicable) favour of M/s. "Ramky Enviro Engineers Ltd" Payable At Chandigarh.
 Minimum distance consider for transportation is 20KMs irrespective of the Industry from TSDF
 Invoice raised based on actual Quantity received by TSDF.
 Any applicable current future Govt. levies are payable by you.
 Any clarification on the invoice shall be raised within 24 hours from the date of invoice, else it will be treated as confirmed invoice.
 All disputes are subject to Hyderabad Jurisdiction only



For Re Sustainability Limited
(Unit: Punjab Waste Management Project)

Project Head
Authorised Signatory

Bill Verified
IF
[Signature]

1367

Re Sustainability Limited
(Formerly Known As Ramky Enviro Engineers Ltd)
(Unit: Punjab Waste Management Project)
ANNEXURE

Name: MEDICAL OFFICER OF HEALTH MUNICIPAL
Order Number: 1116367

GST Invoice Number and Date: PB2420001371 / 31.08.2024

Date	Manifest No	Vehicle No	Types of waste	Qty	UCR	Transport Billing Qty.	KM	Rate	Transport Amount	Toll Charges	Path
31.08.2024	0000050621	PBSS-RE-1875	TUBE LIGHTS	0.144	TON	0.500					Incineration
31.08.2024	0000050622	PBSS-RE-1875	PAINT BOXES	5.190	TON	0.000			0.00	0.00	Incineration
31.08.2024	0000050623	PBSS-RE-1875	PESTICIDES BOXES	8.170	TON	0.000			0.00	0.00	Incineration
TOTAL				0.500		0.500					

NOTE: Transportation charges are calculated by taking into considering minimum 90% of the container loading capacity (As per RTA Permit)



Bill verified
SR
L. K.

CSA

Dumping Log Book from Apr-23 to Nov-24 (till 25-Nov-24) (in TPD)

Month	Dry Waste Rejected by Plant (clothes, mattress, seat cover etc.)	Mixed Waste	Inerts Received from Dry Waste Plant	Inerts Received from Wet Waste Plant	Unprocessed Waste Dumped at Dumping Ground
1	2	3	4	5	6
Apr-23	0.00	314.43	7.02	34.04	314.43
May-23	0.00	301.37	12.39	56.81	301.37
Jun-23	0.00	301.94	8.90	29.92	301.94
Jul-23	0.00	290.85	4.87	26.52	290.85
Aug-23	0.00	288.24	5.20	46.36	288.24
Sep-23	0.00	314.31	0.87	41.66	314.31
Oct-23	0.00	361.63	0.24	28.42	361.63
Nov-23	0.00	368.02	0.04	22.92	368.02
Dec-23	0.00	315.70	0.95	8.92	315.70
Jan-24	0.00	236.03	1.38	21.67	236.03
Feb-24	0.00	227.95	0.32	16.86	227.95
Mar-24	0.00	189.92	0.64	16.04	189.92
Grand Total	0.00	3510.39	42.82	350.13	3510.39
Avg. of 12 months	0.00	292.53	3.57	29.18	292.53

Month	Dry Waste Rejected by Plant (clothes, mattress, seat cover etc.)	Mixed Waste	Inerts Received from Dry Waste Plant	Inerts Received from Wet Waste Plant	Unprocessed Waste Dumped at Dumping Ground
1	2	3	4	5	6
Apr-24	0.00	116.30	5.27	12.28	116.30
May-24	0.00	66.51	4.55	22.54	66.51
Jun-24	0.06	48.57	14.11	23.78	48.63
Jul-24	4.70	78.30	11.71	33.11	83.00
Aug-24	6.25	85.11	5.39	22.60	91.36
Sep-24	12.91	84.14	6.97	40.55	97.05
Oct-24	9.12	118.78	7.80	41.11	127.90
Nov-24	4.77	100.47	10.76	31.18	105.24
Grand Total	37.80	698.18	66.56	227.14	735.98
Avg. of 8 months	4.73	87.27	8.32	28.39	92.00

Buller
 Kullar Singh
 CSI do Moh
 me chd.

Re: Providing data related to Hon'ble NGT mater in OA No. 606 of 2018

Me Me <narendersharma.cpcb@gov.in>
 Mon, 09 Dec 2024 5:41:07 PM +0530 •
 To "Vivek Pandey" <cpcc-chd@nic.in>
 Cc "Narender Sharma" <narendersharma.cpcb@nic.in>, "rhythm.aggarwal87" <rhythm.aggarwal87@gmail.com>, "ritupachori" <ritu.pachori@gov.in>, "guptadharmendra" <gupta.dharmendra@gov.in>

Thanks. Since these reports have been shared by CPCC, we'll attach these reports as an annexure but without getting the report of Joint Committee influenced with these reports.

This may be noted that such reports were submitted by UT of Chandigarh earlier, as well, but NGT directed Joint Committee to make a reassessment of the data submitted by UT of Chandigarh and file a report.

MC, Chandigarh/UT of Chandigarh is also a respondent and may submit these reports directly to Hon'ble NGT for consideration.

Thanks for understanding.

Sorry for typo, if any.

Regards,

Narender

---- On Mon, 09 Dec 2024 17:10:51 +0530 **Vivek Pandey** <cpcc-chd@nic.in> wrote ---

Respected Sir/Madam,

In continuation to earlier mail, kindly find the test reports of the duplicate samples given to the STP authorities of Kishangarh, Raipur Kalan II and Maloya for your information please.

Regards
 Chandigarh Pollution Control Committee

From: "Vivek Pandey" <cpcc-chd@nic.in>
To: "Narender Sharma" <narendersharma.cpcb@gov.in>, "Narender Sharma" <narendersharma.cpcb@nic.in>
Sent: Wednesday, December 4, 2024 3:28:54 PM
Subject: Fwd: Providing data related to Hon'ble NGT mater in OA No. 606 of 2018

Respected Sir,

Kindly find the attached data submitted by MCC as required by the NGT Committee w.r.t. O.A. no. 606/2018.

Regards
 CPCC

From: "oi swm2024" <oi.swm2024@gmail.com>
To: "Vivek Pandey" <cpcc-chd@nic.in>, "pandey vivekcpcc" <pandey_vivekcpcc@rediffmail.com>, vivekpandey29@gmail.com, "rhythm aggarwal87" <rhythm.aggarwal87@gmail.com>
Cc: commissionermc@gmail.com, commmccchd@gmail.com, "AMIT KUMAR" <comm-mcc-chd@nic.in>, chiefenggmcc@gmail.com, "INDERDEEP KAUR" <mohmcc-chd@nic.in>
Sent: Wednesday, December 4, 2024 3:19:14 PM
Subject: Providing data related to Hon'ble NGT mater in OA No. 606 of 2018

In reference to the data requested by the team constituted by Hon'ble NGT alongwith officials of CPCC related to Solid Waste Management. Please find attached herewith data (as PDF) alongwith all annexure (as google drive link) for your kind

information and further necessary action please.
Regards,

1370



Annexures.zip
